

BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE
BENCH, KOLKATA

ORIGINAL APPLICATION NO. OF 2023 EZ

IN THE MATTER OF:
RURAL ORGANISATION FOR
SOCIAL EMPOWERMENT (R.O.S.E)

.....APPLICANT

-VERSUS-

STATE OF ODISHA & OTHERS

.....RESPONDENTS

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Secretary
RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

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Vakalatnama
Secretary
RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

BY THE APPLICANT THROUGH

PLACE: Cuttack

DATED: 03.06.2023

Ajit Parija
AJIT PARIJA, ADVOCATE
(O-1247/2011)
Mob:-9861696411
Email: palit_subir02@yahoo.com

SYNOPSIS

That, even though Ministry of Environment and Climate Change, Government of India had notified the areas surrounding the Kuldiha Wildlife Sanctuary as at Eco-Sensitive Zone an order to protect the sanctuary and its flora and fauna, 97 numbers of mining leases were granted in around vicinity of the Eco-Sensitive Zone which action was challenged before the Principal Bench of this Hon'ble Tribunal in O.A No.2 of 2019 and other connected matter. This Hon'ble Tribunal vide its order dated 18.02.2020 was pleased to direct that no mining activity can be permit in around of Eco-Sensitive Zone and further directed that any mining activities can only be under taken after compliance of section-36A of the Wildlife Protection Act, 1972. Some minor mineral quarry lease holders owners being aggrieved such order dated 18.04.2020 challenged the order in the Hon'ble Supreme Court in Civil Appeal No.1627-28 of 2022 which was disposed of on 02.03.2022 wherein the Hon'ble Tribunal directed the State of Odisha to implement the comprehensive Wildlife Management Plan and conservation reserve as per Section-36 of the Act, expeditiously. The Opp. Parties more particularly – Additional District Magistrate, Balasore has issued order dated 01.05.2023 and 04.05.2023 as under Annexure-A/5 wherein he has directed to Tahasildar Khaira i.e. Opp. Party No.7 to take immediate action for facilitating the mining activities of 97 numbers of sand sairat sources in around the conservation reserve declare under Section-36A. This action is in complete violation of the said position of law and this matter is the challenged the present O.A.

Balakrishna Bhowmik

Secretary
RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

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LIST OF DATES

- 09.02.2011**:- Guidelines for declaration of Eco-Sensitive Zones around protected areas issued by the Ministry of Environment, Forest and Climate Change.
- 08.08.2017**:- Notification No.S.O.2539 (E) issued by the Ministry of Environment, Forest & Climate Change, demarcating the Eco-Sensitive Zone around the Kuldhia Wildlife Sanctuary.
- 17.08.2017**:- Advertisement No.3923 issued by the Opp. Party No.6 i.e. Tahasildar, Khaira, inviting applications for long term lease of sairat sources in the village of Sarisua Kapilajhari Bandhanata, located within the Eco-Sensitive Zone as notified around the Kuldhia Wildlife Sanctuary, in violation of the Notification No.S.O.2539 (E) dated 09.08.2017.
- 31.08.2017**:- Corrigendum issued by the Opp. Party No.6 extending the deadline to submit the applications against the advertisement no.3923 of 17.08.2017.
- March 2018**:- Lease agreements are executed in respect of most of the sairat sources and quarrying activities commence thereafter.
- 01.01.2019**:- O.A No.2 of 2019 (EZ) was filed before the Principal Bench, New Delhi of this Hon'ble Tribunal seeking relief of restitution of the environment by cancellation of long term lease granted by the State of Odisha within the Kuldhia Wild Life Sanctuary, Eco-Sensitive Zone linked to it.
- 18.02.2020**:- O.A No.2 of 2019 (EZ) was disposed of by the Hon'ble Principal Bench, New Delhi of this Hon'ble Tribunal along with a connected matter registered as O.A No.3 of 2019.

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RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

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06.10.2020:- Civil Appeal No.1627-28/2022 filed by one Binay Kumar Dalei and some other quarry owners before the Hon'ble Supreme Court challenging the order dated 18.02.2020 passed by this Hon'ble Tribunal in the Principal Bench, New Delhi.

02.03.2022:- Civil Appeal No.1627-28 were disposed by the Hon'ble Supreme Court thereby confirming the order dated 18.02.2020 passed by this Hon'ble Tribunal in the Principal Bench, New Delhi with modification that mining operations will be permitted only after the declaration of Conservation Reserve as provided in Section-36A of the Wild Life Protection Act, 1972. The main contention raised by the State Government was that the most of the quarries excepting 11 quarries were having outside the sanctuary boundary.

20.01.2023:- The Government of India in the Forest, Environment & Climate Change Department issued notification declaring 7263.355 Acr. of land as a conservation reserve to be known as Similipal - Hadgarh- Kuldiha - Conservation Reserve for the purposes of protecting landscapes, flora, fauna and other habitat therein.

04.05.2023:- The Collector, Balasore directed settlement of minor mineral sources, sairat sources immediately as per the action plan without compliance of the directions and understanding the implications of this Hon'ble Tribunal and that of the Hon'ble Supreme Court passed on 18.02.2020 and 02.03.2022 respectively.

BY THE APPLICANT THROUGH

Place: Cuttack
Date: 03.06.2023


AJIT PARJA, ADVOCATE
(O-1247/2011)
Mob:-9861696411
Email: palit_subir02@yahoo.com

Vealokum Barin

Secretary
RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

**BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN
ZONE BENCH, KOLKATA**

ORIGINAL APPLICATION NO. OF 2023 EZ

IN THE MATTER OF:

An application under Section-14 & 15 of the National Green Tribunal, 2010 read with Rule-8, of National Green Tribunal (Practice & Procedure) Rules and read with Section-18, Jurisdiction, Powers and Proceedings of the Tribunal;

A N D

IN THE MATTER OF:

Rural Organisation for Social Empowerment
(R.O.S.E)

.....APPLICANT

- V E R S U S -

STATE OF ODISHA & OTHERS

.....OPPOSITE PARTIES

MEMO OF PARTIES

IN THE MATTER OF:

Rural Organisation for Social Empowerment (R.O.S.E),

represented through Kalakar Barik,

S/o Late Sukhadev Barik,

At - Sukadeipur, P.O. - Sribantapur

P.S.- Kuakhia, Dist.- Jajpur, Odisha.

Regd No. - KJR-23430/51 of 2012-13

Email:-kalakarbarik23@gmail.com

Mob:-9937343091

.....APPLICANT

Kalakar Barik
Secretary
RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

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-VERSUS-

1. State of Odisha, Represented through
Secretary, Revenue & Disaster Management,
Secretariat Building,
Bhubaneswar, Khurda, Pin-751001
Email:- revsec.od@nic.in
.....OPPOSITE PARTY NO. 1
2. Union of India,
Represented Through Secretary,
Ministry of Environment, Forest and Climate Change,
Jor Bagh Road, Aliganj,
New Delhi, Pin-110003.
Email: secy-moef@nic.in
.....OPPOSITE PARTY NO. 2
3. Chairman State Environment
Impact Assessment Authority (SEIAA),
Bhubaneswar, Dist- Khurda, Pin-751022
Email: seiaodisha@gmail.com
.....OPPOSITE PARTY NO. 3
4. Odisha State Pollution Control Board,
Represented through it's Chairman,
Nilakantha Nagar, Bhubaneswar-12,
Dist- Khurda, Pin-751012
Email: chairman@ospcboard.org
.....OPPOSITE PARTY NO. 4
5. Collector-cum-Chairman,
Monitoring Committee,
under the Environmental Protection Act.

Kalankar Borain
Secretary
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At-Kacheri Road, Bibakananda Marg,

Dist.-Balasore, Pin-756001

Email:-dm-balasore.nic.in

.....OPPOSITE PARTY NO. 5

6. Additional District Magistrate,

At/P.O/Dist-Balasore, Odisha

Pin-756001

Email:-adm-balasore.nic.in

.....OPPOSITE PARTY NO.6

7. Tahasildar-Competent Authority, Khaira,

At-Kalidaspur, Balia,

Balasore, Pin-756019

Email:-tahasildarkhaira@gmail.com

.....OPPOSITE PARTY NO. 7

DATED:03.06.2023

PLACE:Cuttack

AJIT PARJA, ADVOCATE

(Enr. No.O-1247/2011)

Mob:-9861696411

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Balakesh Boro
Secretary
RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN
ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. OF 2023 EZ

IN THE MATTER OF:

An application under Section-14 & 15 of the National Green Tribunal, 2010 read with Rule-8, of National Green Tribunal (Practice & Procedure) Rules and read with Section-18, Jurisdiction, Powers and Proceedings of the Tribunal;

AND

IN THE MATTER OF:

Rural Organisation for Social Empowerment
(R.O.S.E)

.....APPLICANT

-VERSUS-

STATE OF ODISHA & OTHERS

.....OPPOSITE PARTIES

Wolokar Borsin
Secretary
RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

To,

The Hon'ble Chairman and his Lordships companion Judges of the Hon'ble National Green Tribunal at New Delhi.

THE HUMBLE PETITION OF THE
APPLICANT NAMED ABOVE

Adv

MOST RESPECTFULLY SHEWETH:-

1. That, the address of the present Applicant is mentioned above in the memo of parties for the service of notices of the present Original Application.
2. That, the addresses of the Opposite Parties are given above for service of notices of the present Original Application.
3. That, the present Applicant above named begs to present this Original Application against the action plan for settlement of Minor Mineral sairat sources prepared for Khaira Tahasil in the Eco-Sensitive Zone of Kuldiha Wildlife Sanctuary and the Conservation Reserve around it in the State of Odisha on the grounds set out hereunder.

FACTS IN BRIEF:

- 4.1. That, the brief factual matrix leading to the filing of the present application is that the Union of India, under the Ministry of Environment, Forest and Climate Change – Opposite Party no. 2, in its wisdom and because it was necessary to conserve and protect the areas surrounding the protected areas of the Kuldiha Wildlife Sanctuary as an Eco Sensitive Zone from the ecological, environmental and biodiversity point of view, came out with the notification vide no. S.O. 2539 (E), dated 09.08.2017, inter alia notifying that an area with an extent varying from zero (along the urban areas / NAC areas adjoining the boundary on Eastern side), 500 metres on South-Eastern side, 7 kms on Western side up to Keonjhar District to 2 kms around the Kuldiha Wildlife Sanctuary Boundary in the State of Odisha as the Kuldiha Wildlife Sanctuary Eco-Sensitive

Ushakanta Behera

Secretary
RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

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Zone (herein after referred to as the Eco-Sensitive Zone), with a total area of 219.88 Square Kilometres. The said notification detailed the extent of the Eco-Sensitive Zone along with the measures that need to be taken by different authorities so as to maintain and protect the said Eco-Sensitive Zone.

In the said notification it has been specifically mandated that there cannot be any use of the demarcated land nor can the same be converted for any commercial or industrial related developmental activities. Such an embargo has been provided for under the measures that need to be taken by the State Government to give effect to the provisions of the notifications.

(Copy of the notification dated 09.08.2017 and registration certificate of the applicant - organisation are annexed herewith as Annexure-A/I Series)

4.2. That, the aforesaid notification under Annexure-III, therein gives a detailed list of villages along with the areas covered including the co-ordinates that form part of the Kuldaha Wildlife Sanctuary and its Eco-Sensitive Zone.

This, when read conjointly with Annexure-II therein, gives a specified idea about the extent of the Eco-Sensitive Zone and the villages that come under its purview thereby falling under the special class of being a protected zone or a buffer zone under the said notification.

4.3. That, it is further humbly submitted here that according to provisions of the notification dated 09.08.2017 a Monitoring

balakrishna Gurain
Secretary
RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

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Committee, with the District Collector, Balasore as its Chairman, a Nominee of the State Government as well as that of the Government of India, DFO, Balasore and other State Government Officials as its members, has been constituted with a view to effectively monitor the implementation and compliance of the provisions of the notification.

4.4. That, while things stood thus, the Opposite Party No.7- Tahasildar, Khaira, Balasore, issued a public advertisement vide notice no.3924, dated 17.08.2017, inviting applications for long term lease of stone quarries in the village of Sarisua Kapilajhari Bandhanata. The applicants were given a two day window between 04.09.2017 to 5 P.M. of 06.09.2017, to apply in the requisite form with the requisite fees the Opposite Party no. 6, subsequently on 31.08.2017 vide its Corrigendum notice no. 3993, issued a Corrigendum in the aforesaid advertisement dated 17.08.2017, thereby changing the dates of acceptance of applications from the intending persons from earlier notified 04.09.2017 to 06.09.2017, to 07.09.2017 to 15.09.2017 in view of the strike call given by the employees of the State Revenue Department.

(Copy of the advertisement dated 17.08.2017, is annexed herewith as **Annexure-A/2**)

4.5. That, it is pertinent to mention here that as per the advertisement of the Opposite Party No.7 - Tahasildar, Khaira, as under Annexure-A/2, it is the village Sarisua Kapilajhari Bandhanata which has been subjected to granting of such lease for quarrying purposes. The total extent of land that had been advertised for grant of long term lease under the said advertisement is 173.50 Acres,

Balabala Bora
Secretary
RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

Adv

distributed amongst 97 sairat sources. This village - Sarisua Kapilajhari Bandhanata is the part of the Eco-Sensitive Zone as per the notification of the Union of India under the Annexure-A1 and finds mention at S.L. No.1 of the Annexure-III of the aforesaid notification. Such grant of mining operation by the State Government was subject matter of challenge before this Bench of this Hon'ble Tribunal. The Hon'ble Tribunal was pleased to call for a report by the PCCF (HoFF) who gave a direct finding that the mining activities were in fact being carried out inside the Eco- Sensitive Zone. The relevant portions of the report are extracted herein below for ready reference of this Hon'ble Court as follows:-

Compliance affidavit made by the PCCF (HoFF) pursuant to order dated 22.01.2019 & 12.03.2019 in O.A No.2/2019/EZ. Para-2 of the Hon'ble NGT order dated 22.01.2019

" (i) As per 40th meeting proceeding of National Board for Wildlife (SC-NBWL), all the quarries (individually) are less than 5 Ha. in area. These quarries are located in the vicinity of Sarisua Kapilajhari Bandhanata village under Khaira Tahasil & spread over any area of Ac.173.5 and on the other side of the hillock, a part of the traditional Elephant Corridor "Similipal-Hadgarh-Kuldiha-Similipal" is situated. The nos. of proposed quarries were reduced from initial 105 nos. to 97 nos. in view of Wildlife Corridor & other factors by the Principal Chief Conservator of Forests (Wildlife) & CWLW, Odisha while mootng the proposal in 2017 for consideration of SC-NBWL.

(ii) This link between Kuldiha & Hadgarh Wildlife Sanctuary with this traditional Elephant Corridor is coming under the Mayurbhanj Elephant Reserve notified by the Govt. of Odisha, F & E Deptt.

Valakumbh Borsin

Secretary

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Vide their notification no.8F(W)-42/2001-15806/F&E dt.29.01.2001 comprising portion of Mayurbhanj, Balasore, Bhadrak & Keonjhar district under the Central Scheme "Project Elephant". Portion of the corridor pertaining to Balasore District is Govt. land, other than forest kissam in village Sarisua-Kapilajhari-Bandhanata & Kaithagadia.

(iii) Frequent movement of elephants is reported from Kuldiha Wildlife Sanctuary on the foothills of Sukhuapata hill of Mayurbhanj district up to Kalo reservoir of Kaptipada Range of Baripada. The corridor between Hadgarh & Kuldiha is used round the year by the elephants for its movement. There is an evident threat to the habitat and the Elephant corridor due to quarrying because of its onsite and offsite environmental effects. The fact of existence of these quarries around the traditional Similipal - Hadgarh - Kuldiha - Similipal Elephant corridor was place by the State CWLW before the 40th meeting of SC-NBWL which recommended the proposal for operation of 97 stone quarries with certain pre-conditions as detailed earlier at Para No.1. Though, these 97 quarries form a cluster as requisite no environment management plan has been submitted by the Revenue Authorities yet.

III. As per the filed observation and in pursuance of direction of Hon'ble NGT, Principal Branch, New Delhi following suggestions are made for consideration:-

" (C) There is every likelihood in future of further higher ingress of quarries in the Eco-Sensitive Zone, considering the close vicinity of these quarries to the ESZ. In order to avoid any further future

Balaram Boro

Secretary
RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

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ingress within the limit of ESZ, DGPS (Differential Global Positioning System) mapping should be immediately taken up for all the 97 quarries with permanent pillar posting. The vector polygon of the quarries may be shared with all concerned departments. The intactness of all the ESZ pillars for demarcation of ESZ must be ensured by the Revenue Department as some of the pillars during field visit were found missing. The Environment Management Plan for cluster of the quarries is yet to be finalized with ensuring its strict adherence. Further, implementation of Comprehensive Wildlife Management Plan by immediate deposit of Environment Cost by the District Administration needs to be ensured. A "Monitoring Committee" as recommended by NBWL & NTCA may be constituted immediately at the district level to look into the wildlife & environment issues on bi-monthly basis.

(D) As quarry operation is being carried out adjacent to the identified traditional Similipal - Hadgarh - Kuldiha - Similipal Elephant Corridor, process should be initiated with the pending proposal for declaration of a Conservation Reserve in that area U/s.- 36 of the Wildlife (Protection) Act, 1972 by the Principal Chief Conservator of Forests (Wildlife) & CWLW, Odisha in order to avoid further destruction in that corridor apart from other site specific restoration plan as deemed appropriate to mitigate the impact caused due to rampant quarry operation and maintain ecological balance."

(Copy of the compliance affidavit pursuant to order dated 22.01.2019 & 12.03.2019 filed by

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Secretary
RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

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PCCF (HoFF) in O.A No.2/2019/EZ is annexed herewith as **Annexure-A/3)**

4.6. That, this Hon'ble Tribunal upon finally hearing all parties concerned and taking note of the materials on record, including the report submitted by the PCCF (HoFF) as given in its order dated 18.02.2020 to the effect that no mining activities shall be permitted within and in the vicinity of Similipal - Hadgarh - Kuldiha - Similipal - Elephant Corridor and that the process for declaration of the conservation reserve in respect of the identified traditionally elephant corridor shall completed with a period of three months or the time line prescribed under Wild Life (Protection) Act, 1972.

(Copy of the order dated 18.02.2020 is annexed herewith as **Annexure-A/4)**

4.7. That, being aggrieved by the aforesaid order dated 18.02.2020 some mine owners challenge the same before the Hon'ble Supreme Court in Civil Appeal No.1627-28 of 2022.

4.8. That, the order dated 18.02.2020 passed by the Principal Bench of this Hon'ble Tribunal as confirmed by the Hon'ble Supreme Court specifically directs the State Government to allow any mining operations only after implementation of the comprehensive wildlife management plan. Therefore, the Hon'ble Supreme Court issued a two fold direction i.e. (i) to implement the comprehensive Wildlife Management plan and (ii) complete the process of declaration of the elephant corridor as conservation reserve as per Section-36-A of the Act. This would naturally mean that the mining activities are to be permitted if feasible after such declaration is made. The direction of

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Secretary
RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

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the Hon'ble Supreme Court was in adherence to the statute and could not have been interpreted to mean in derogation of the same as the state is attending to do. Therefore, the impugned order dated 01.05.2023 and 04.05.2023 in directing the Tahasildar, Khairā to undertake immediate action for commencement of mining operations within the conservation reserve amounts to violation of both the orders of this Hon'ble Tribunal as well as of the Hon'ble Supreme Court. As such the impugned action of the Collector, Balasore - Opp. Party No.5 is unsustainable in the eyes of law.

(Copy of the letter dated 01.05.2023 and 04.05.2023 issued by Addl. District Magistrate, Balasore are annexed herewith as **Annexure-A/5 Series**)

4.9. That, the provisions of Section-36 A of the Wildlife Protection Act, 1972 provide for the area covered under the Conservation Reserve, so declared under this Section, has to be treated and protected, as far as maybe, like it was a sanctuary. Importantly, Section-18 (2) of the Act, 1972 provides as under:-

"(2) The notification referred to in sub-section (1) shall specify, as nearly as possible, the situation and limits of such area."

Section-27 (2), (3) and (4) of the Act, 1972 provides under:-

"Section-27 (2):- Every person shall, so long as he resides in the sanctuary, be bound-

- (a) to prevent the commission, in the sanctuary, of an offence against this Act;
- (b) where there is reason to believe that any such offence against this Act has been committed in such sanctuary, to help in discovering and arresting the offender;

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 Secretary
 RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

Adv

(c) to report the death of any wild animal and to safeguard its remains until the Chief Wild Life Warden or the authorised officer takes charge thereof;

(d) to extinguish any fire in such sanctuary of which he has knowledge or information and to prevent from spreading, by any lawful means in his power, any fire within the vicinity of such sanctuary of which he has knowledge or information; and

(e) to assist any Forest Officer, Chief Wild Life Warden, Wild Life Warden or Police Officer demanding his aid for preventing the commission of any offence against this Act or in the investigation of any such offence.

Section-27 (3) of the Act, 1972

"27(3). No person shall, with intent to cause damage to any boundary - mark of a sanctuary or to cause wrongful gain as defined in the Indian Penal Code (45 of 180), alter, destroy, move or deface such boundary - mark.

Section-27 (4) of the Act, 1972

"27(4) No person shall tease or molest any wild animal or litter the grounds of sanctuary"

Section-30 of the Act, 1972 provides as under:-

"30. **Causing fire prohibited.**- No person shall set fire to a sanctuary, or kindle any fire, or leave any fire burning in a sanctuary, in such manner as to endanger such sanctuary"

Section-32 of the Act, 1972 provides as under:-

"32. **Ban on use of injurious substances.**- No person shall use, in a sanctuary, chemicals, explosives or any other substances which may cause injury to or endanger, any wild life in such sanctuary."

Yashvanti Borsin

Secretary
RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

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Section-33 (B) of the Act, 1972 provides as under:-

"33-B. Advisory Committee.- (1) The State Government shall constitute an Advisory Committee consisting of the Chief Wild Life Warden or his nominee not below the rank of Conservator of Forests as its head and shall include a member of the State Legislature within whose constituency the sanctuary is situated, three representatives of Panchayat Raj Institutions, two representatives of non-governmental organisations and three individuals active in the field of wild life conservation, one representative each from departments dealing with Home and Veterinary matters, Honorary Wild Life Warden, if any, and the officer-in-charge of the sanctuary as Member-Secretary;

(2) The committee shall render advice on measures to be taken for better conservation and management of the sanctuary including participation of the people living within and around the sanctuary;

(3) The committee shall regulate its own procedure including quorum."

4.10. That, the Hon'ble Supreme Court was pleased to dispose of the aforesaid Civil Appeal vide order dated 02.03.2022 which is reported in (2022) 5 SCC 33 wherein the Hon'ble Supreme Court while confirming aforesaid judgment of this Hon'ble Tribunal dated 18.02.2020 and directing the State of Odisha to implement the specifically wild life management plan as suggested by the standing committee of the NBWL before permitting any mining activities in the Eco-Sensitive Zone.

Valankar Bhatia
Secretary
RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

Adv

(Copy of the Hon'ble Supreme Court order dated 02.03.2022 is annexed herewith as **Annexure-A/6**)

4.11. That, the State Government, pursuant to the order dated 18.02.2020 passed by this Hon'ble Tribunal Principal Bench and the Hon'ble Supreme Court, notified an area of 7263.355 Acre. owned by the Government as conservation reserve to be known as the Similipal – Hadgarh – Kuldiha Conservation Reserve by virtue of the powers conferred under sub section-(1) of Section-36A of the Wildlife (Protection) Act, 1972, for the purpose of protecting landscapes flora and fauna and other habitat therein. Vide notification no.FE-WL-WLF-0011-2022 / 1166/FE & CC dated 20.01.2023.

(Copy of the notification no.1166 dated 20.01.2023 is annexed herewith as **Annexure-A/7**)

4.12. That, in this context another order of this Hon'ble Tribunal dated 17.08.2021 passed in O.A No.129/2016/EZ and LA No.70/2020/EZ which is referred to at this point that the State is changing its stand for case to case as per its convenience. In the said O.A the central issue was a direction to the State Secretary Forest and Environment Clearance Department, Government of Odisha to submits proposal for declaration and notification of 14 numbers of elephant corridors and further direction to the Chief Secretary, Government of Odisha to issue a draft notification notifying the 14 numbers of elephant corridors of Odisha. The relevant paragraphs of this Hon'ble Court order is extracted herein below for ready reference of this Hon'ble Court:-

Bealabha Berman

Secretary
RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

Adv

"4. It is stated that the elephant by its nature migrates from one place to another place in search of fodder and propagation of species and such migratory paths are part and parcel of the elephant ecology."

"5. It is stated that recognizing the peculiar character of the elephants a Task Force was set up by the Government of India to determine the status and recommend measures for the long term survival and protection of elephants. The Task Force then prepared a report titled "Gajah" which was released in August, 2010 with several recommendations, a copy of which has been filed as Annexure-1 at Page No. 11 to 17 to the original application."

"6. It is stated that elephant corridors being a part of the elephant ecology needs to be prescribed and therefore, notified as ecological sensitive zones under Section 3 of the Environment (Protection) Act, 1986."

"7. It is stated that the Principal Chief Conservator of Forests (Wildlife)-cum-Chief Wildlife Warden, Odisha, Respondent No.4 presented details of elephant corridors in the State of Odisha identifying the 14 corridors with a total area of 870.61 sq. kms having a length of 420.8 kms and a width of 0.08 km to 4.6 kms."

"15. An Action Plan dated 10.08.2021 has been filed on behalf of the Respondent Nos. 2 and 4 with reference to the time-line for implementation of the recommendations of the report submitted by the Asian Nature Conservation Foundation (ANCF). This Action Plan is with regard to 14 elephant corridors already identified which reads as under:-

Valarung Berrin

Secretary
RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

Adv

S.L No.	Name of the Corridor	Extends over District	Length of the Corridor (km)	Total Area (sq.km)	Functional existence and not of elephant using the path	Ecological Feasibility	PA Connection
1	Badampahar (Mayurbhanj) Dhobdhobin (Jharkhand) (Interstate)	Mayurbhanj Jharkhand	16	24.3	Poor & max 20	Not Good	Yes
2	Badampahar (Mayurbhanj) Karida (Jharkhand) (Interstate)	Mayurbhanj	43	26.09	Very poor & NA	Bad	Yes
3	West Bengal- Deuli- Suliapada (Passage) (Interstate)	Mayurbhanj	72	39.5	Very good & 100+	Very bad	No
4	Similipal - Hadgarh - Kuldiha	Mayurbhanj, Keonjhar, Balasore	41.7	91.39	Good & 40+	Good if mining stopped	Yes
5	Telkoi - Pellahra	Keonjhar, Angul	30.4	13.24	Poor & 15+	Not good	No
6	Karo (Keonjhar) - Karampada	Keonjhar	15	17.3	Poor & 1 or 2	Bad	No

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	(Saranda, Jharkhand) (Interstate)						
7	Maulabhaja- Jiridamali- Anantpur	Dhenkanal	6.5	1.55	Very poor & 20-26	Not good	No
8	Kahneijena- Anantpur	Angul, Dhenkanal	6.6	5.22	Very poor & 15-20	Not good	No
9	Buguda- Central RF	Nayagarh	2.6	0.76	Good & 20-40	Good	Yes
10	Nuagaon- Baruni	Angul	4.5	20.7	Good & 60-100+	Good	Yes
11	Tal-Kholgarh	Sambalpur	6.3	4.56	Good & 40 +	Good	No
12	Barpahad- Tarava- Kantamal	Sonepur- Boudh	24.2	21.7	Poor & NA	Not good	No
13	Kotagarh- Chandrapur	Kandhamal- Rayagada	77.0	575.4	Poor & 20+	Not Good	Yes
14	Kartapat- Urladani	Kalahandi- Rayagada	75	28.9	Very poor & NA	Not Good	Yes

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"16. Besides the elephant corridors identified by the Asian Nature Conservation Foundation (ANCF), certain other elephant corridors were also identified by the Forest Department as priority corridors which are as under:

- a. Hatibari Corridor
- b. Nuagaon-Baruni Corridor
- c. Simpilipal (Nato RF)-Satkosia-Hadgarh-WLS-Kuldiha WLS

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d. Karo (Keonjhar Odisha)- Karampada (Saranda, Jharkhand)”

As can be seen at S.I No.4 is the Similipal – Hadgarh – Kuldiha – Conservation – Reserve Elephant Corridor where the Asian Nature Conservation Foundation has asserted the ecological feasibility of this corridor as good with the rider that “if mining is stopped”. With regard to functional existing and number of elephants using the path. It has categorised the assessment as “good” and “45 plus elephants used the path”. Hence, it can well be understood how disastrous mining operations can be if undertaken adjacent to the corridor. This report also takes note of the fact that process of declaration of the areas of the conservation reserve has been initiated. It was only after taking note of this funding that the adjacent of the map by categorising the area as good for ecological feasibility if mining is stopped.

(Copy of the order dated 17.08.2021 passed in O.A No.129/2016/EZ and I.A No.70/2020/EZ is annexed herewith as **Annexure-A/8**)

4.13. That, it is important to mention here that is evident from a bare reading of the notification dated 20.01.2023 as under Annexure-A/7 the Khaira, Tahasil of Balasore district is also included within the Similipal – Hadgarh – Kuldiha – Conservation – Reserve having an extent of area 999.895 Acr.

4.14. That, it is of subliminal important to mention here that the order dated 04.05.2023 of the Additional District Magistrate, Balasore i.e. Opp. Party No.6 under Annexure-A/5 provides for the action plan for settlement of 97 numbers of minor mineral sairat sources within the Khaira Tahasil, directs the Tahasildar Khaira - Opp. Party No.7 for

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"immediate settlement" of the said 97 numbers of sand sairat sources without even alluding to the order dated 18.02.2020 as under Annexure-A/4 passed by the Principal Bench of this Hon'ble Tribunal and the order dated 02.03.2022 passed by the Hon'ble Supreme Court as reported in (2022) 5 SCC 33.

4.15. That, it is of subliminal importance to mention here that traditionally there are 14 Elephant Corridors in the State of Odisha using which these big migratory animals move around for long distances in search of food and shelter. These corridors need to be protected to prevent any human - elephant interface or conflict, allowing the elephants to move without any disturbances or hindrances, thereby increasing the chances of genetic interchange amongst the elephants, resulting in the growth of a healthy population. One such corridor is the Similipal-Hadagarh-Kuldiha INTER-DISTRICT Corridor, which connects the Kuldiha Wildlife Sanctuary with the Hadagarh Wildlife Sanctuary through small hillocks in the Garsahi Reserve Forest, Gaguapahar, Balihudi and Baula hills and therefore, a significant part of the aforesaid elephant corridor lies within the Eco-Sensitive Zone as can be seen in the Revenue Map detailing the leased-out stone quarries and elephant corridor near it, and the Maps as under Annexure-A/9.

(Copy of the Revenue Map showing the Elephant Corridor is annexed herewith as **Annexure-A/9**)

4.16. That, after the direction of the Hon'ble Supreme Court, the Government has been pleased to complete the process of declaration of conservation area and the notification has been issued on

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20.01.2023. A map drawn to scale is annexed herewith to clearly illustrate the location of Tiger Reserve, Eco Sensitive Zone 5KM buffer, National Parks, Elephant Corridors, Similipal-Hadgarh-Kuldhia Conservation Reserve Sanctuaries, District Boundary and Division Boundary. A smaller map depicting the Similipal Conservation Reserve is also annexed herewith.

(Copy of the two maps drawn to scale depicting the conservation area is annexed herewith as Annexure-A/10 Series)

4.17. That, it is categorically stated that all the 97 numbers of quarries are located within the conservation area. From the said map it is apparent the conservation area is located right next to the Kuldiha - Hathgarh-Sanctuary a largescale commercial operation i.e. mining etc. definitely are a deleterious effect upon the adjacent wildlife sanctuary and elephant corridor and that would definitely and deleterious effect upon the movement of elephants and also damage the flora and fauna and the natural habitat of elephant and other wildlife animals.

4.18. That, the mining in the area was stopped by the orders of this Hon'ble Tribunal in 18.02.2020 prior to that mining was going on in the rampant scale the evidence of such rampant mining which has been going on for some years damaging the sensitive environmental habitat and the deleterious effects of such activities thereof having clearly mentioned in report of PCCF, where the PCCF clearly mentioned in this report that due to the rampant quarrying operation a natural water source has been completely buried which was used by

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elephant and other wild animals as watering hole. At this point it would be extremely important to point out that prior to stoppage of the mining operations, there have been quite a few deaths of the elephant's occurring in the area, which can be directly attributable to the mining activities and its side effects. A comparative assessment of the existence of flora and fauna prior to the commencement of the mining operations and the reduction of the same after the commencement and continuance of the mining activities, can give a clear picture of the huge damage done to the natural landscape.

4.19. That, the judgment of the Hon'ble Supreme Court clearly emphasis on the enforcement of provisions Section-36(A) of the Wildlife Protection Act, 1972. By necessary implication the enforcement of Section-36(A) to be imposes sanctuary life restriction inside the conservation reserve area. This is evident from mandatory expression of the statutory provision of Section-36(A)(2) which says:-

"36-A.(2) The provisions of sub-section (2) of section 18, sub-sections (2), (3) and (4) of section 27, sections 30, 32 and clauses (b) and (c) of section 33 shall, as far as may be, apply in relation to a Conservation Reserve as they apply in relation to a sanctuary."

This mandatory provisions of the statute read with Section-32 which spells out completely ban on use of "chemicals, explosives or any other substances which may cause injury or endanger, any wild life in such sanctuary" and Section-33(a), (b) and (c) which says:-

"33(a) may construct such roads, bridges, buildings, fences or barrier gates, and carry out such other works as he may consider necessary for the purposes of such sanctuary provided that no

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construction of tourist lodges, including Government lodges, for commercial purposes, hotels, zoos and safari parks shall be undertaken inside a sanctuary except with the prior approval of the National Board;

(b) shall take such steps as will ensure the security of wild animals in the sanctuary and the preservation of the sanctuary and wild animals therein;

(c) may take such measures, in the interests of wild life, as he may consider necessary for the improvement of any habitat;"

Which unequivocally mandate that by no stretch of imagination can a highly dangerous and damaging activity like mining be permitted within such a conservation reserve. The deleterious effects of mining has already been spelt out in the report of the PCCF as evident. Since mining of black stone cannot take place without use of explosive and drilling, blasting & rock breakers which is a necessary concomitant to mining activities. This would directly impact within the wild life conservation area and would naturally scare away the animal wildlife besides that such rampant mining activities would affect the flora and the growth of other sensitive flora in that area.

4.20. That, in the action plan filed before this Hon'ble Tribunal in O.A No.129 of 2016 and has taken note of its order dated 17.08.2021. The State Government has accepted in categorical terms of the action plan submitted by the Government the mining will be stopped in the sources.

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5.1. That, the purpose for declaring Eco-Sensitive Zones around National Parks and Wildlife Sanctuaries and Conservation Reserve is to create a "Shock Absorber" for the protected areas, which act as a transition zone from the areas of high protection to areas involving lesser protection. In furtherance of such purpose, while some activities would be allowed in the Eco-Sensitive Zone and Conservation Reserve others will be mandatorily regulated and in certain instances even prohibited.

As per the guidelines for declaration of Eco-Sensitive Zones, dated 09.02.2011, issued by the Ministry of Environment and Forests, commercial mining in any form has been listed as a prohibited activity with respect to the Eco-Sensitive Zone. Therefore, the stone quarrying and extraction of minor minerals in the aforesaid sairat sources under the Khaira Tahasil, Balasore, is illegal and prohibited under the law as they are located adjacent to the boundaries of Eco-Sensitive Zone of Kuldiha Wildlife Sanctuary and Elephant Corridor. This is mandatory for the reason that, the statutory restrictions for the Eco-Sensitive Zone would apply "as far as possible" to the Conservation Reserve.

(Copy of the guidelines for declaration of Eco-Sensitive Zone, dated 09.02.2011 by the Ministry of Environment and Forest is annexed herewith as **Annexure-A/11**)

5.2. That, it is further humbly submitted here that the notification dated 09.08.2017, under the heading "Prohibited Activities" at Sl. No.1, specifically prohibits the activity of commercial mining, stone quarrying and crushing units. Hence, the same prohibition is naturally

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to extend the Conservation Area. Therefore, the order dated 04.05.2023 is warrants interference of this Hon'ble Tribunal.

5.3. That, it is further most humbly and most respectfully submitted here that as per the aforesaid notification dated 09.08.2017, the catchment area of all natural springs and water resources within the Eco-Sensitive Zone shall be identified and a catchment area management plan is required to be drawn up by the State Government, in such a manner, so as to prohibit and or restrict developmental activities within such catchment areas.

It is humbly submitted here that the Opposite Parties herein have advertised and leased out various quarries within the catchment area of a natural perennial water source located within the boundaries of the aforesaid Eco-Sensitive Zone. Therefore, any such quarrying activities being carried out in the aforesaid catchment area, without a suitable catchment area management plan, are illegal and should be ceased forthwith. It is further pertinent to mention here that the aforesaid perennial water source is also the source of drinking water for the diverse wildlife (including elephants) living in the catchment area and destruction of such perennial water source on account of unabated and illegal quarrying activities, shall eventually lead to severe loss of biodiversity, thereby threatening the already fragile ecosystem of the area.

(Copy of Map detailing the perennial water source and quarries around the catchment area, is annexed herewith as **Annexure- A/12**)

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5.4. That, it is most humbly submitted here that as per Section-2 of the Forest Conservation Act, 1980 the State Government or any other authority cannot direct that any forest land or any portion thereof, be used for non-forest purposes (commercial manner / stone quarrying) or that any forest land or any portion thereof, be assigned by way of lease or otherwise to any private person, without to the prior approval of the Central Government.

It is submitted here that as can be observed from on a reading of the map under Annexure-A/10 Series and the order of the Additional District Magistrate, Balasore dated 04.05.2023 under Annexure-A/5 reveals that the said 97 sand sairat sources are well within and in the vicinity of Similipal - Hadgarh - Kuldiha - Conservation - Reserve which is dehors the statutory mandates.

It is submitted here that as can be observed in the map for Kuldiha Wildlife Sanctuary and its Eco-Sensitive Zone as under Annexure-A/8, the region of the sairat sources advertised and leased out by the Opposite Parties, is densely forested and it is further proposed that such densely forested areas will be notified as a Reserved Forest, i.e. the Sukhuapata Reserved Forest. As such the aforementioned quarrying activities being carried out in the Eco-Sensitive Zone of Kuldiha Wildlife Sanctuary, without the prior approval of the Central Government, is illegal and in violation of the Forest Conservation Act, 1980 and if such quarrying activities are permitted to continue unabated, it severely threatens the well-being of the ecosystem in the area and shall most certainly lead to a severe loss of wildlife and precious biodiversity.

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5.5. That, it is most humbly submitted here that the notification dated 20.01.2023 under Annexure-A/7 has been made under the provisions of Section-36A of the Wildlife Protection Act, 1972. Sub-section-2 of Section-36A reads as under:-

"The provisions of sub-section (2) of section 18, sub-sections (2), (3) and (4) of section 27, section 30, 32 and clause (b) and (c) of section 33 shall, as far as may be, apply in relation to a Conservation Reserve as they apply in relation to a sanctuary."

By virtue of the aforesaid provisions of sub-section-2 of section-36A the area declared as a Conservation Reserve under the provisions of section-36A shall have to be treated and protected, as far as may be, as though the Conservation Reserve were to be a sanctuary. The present impugned order dated 04.05.2023 as at Annexure-A/5 directing the Tahasildar Khaira - Opp. Party No.7, to take immediate steps for facilitating mining activities with and in the vicinity of such Conservation Reserve false foul of the provisions of section-36A and therefore is not sustainable in the eyes of law.

5.6. That, it is further humbly submitted here that the provisions of Section-32 apply to a Conservation Reserve by virtue of sub-section-2 of Section-36A. Section-32 imposes a complete ban on the use of any chemical or explosive or any other substances which may cause injury or endanger any Wildlife in a sanctuary. Now if the impugned order dated 04.05.2023 as at Annexure-A/5 is allowed to stand thereby permitting mining activities to be undertaken in the vicinity of the Conservation Reserve it would lead to violation that the provisions of Section-32 since mining operation would necessarily involve use of chemical and explosive etc it would directly endanger the Wildlife

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especially the elephants, who are used the traditionally elephants corridor.

5.7. That, it is again humbly submitted here that the provisions of Section-30 which also apply to a Conservation Reserve as declared under Section-36A envisaged that no fire will be kindled within a sanctuary nor any fire will be burning in a sanctuary nor can be sanctuary be set on fire in such minor as to endanger such sanctuary. If the mining operations are allowed as per the direction of the contend the order of the Additional District Magistrate, Balasore i.e. Opp. Party No.6 then a necessary concomitant would be the daily incessant used of fire within the Conservation Reserve, thereby directly fall in foul of the provisions contained in Section-30. As such the order of the Additional district Magistrate, Balasore i.e. Opp. Party No.6 dated 04.05.2023 under Annexure-A/5 cannot sustained in the eyes of law and it is liable to be quashed.

5.8. That, it is humbly submitted here that the Opp. Parties are fully aware of the notification dated 20.01.2023 under Annexure-A/7 issued by the Forest, Environment & Climate Change Department, Government of Odisha as well as the orders of this Hon'ble Tribunal dated 18.02.2020 and the Hon'ble Supreme Court order dated 20.03.2022 and therefore, the Opp. Party No.6 i.e. Additional District Magistrate, Balasore did not possess the jurisdiction to issue any such order to the Tahasildar Khaira, as under Annexure-A/5, and therefore such order is ex-facie, illegal and violation in the eyes of law.

5.9. That, it is humbly reiterated here that the sairat sources as advertised and leased out under Annexure-A/2, lie adjacent to the

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Similipal-Hadagarh-Kuldiha INTER DISTRICT Corridor and quarrying/ mining activities being carried out therein can pose an imminent and definite threat not only to the ecology of the locality but also to the Elephant Corridor itself, thereby further threatening the elephant species which is already a critically endangered animal.

5.10. That, the Hon'ble Supreme Court in its judgment dated 21.04.2014, in the case of Goa Foundation vs. Union of India and Ors., (2014) 6 SCC 590, while relying on In re, Noida Memorial Complex near Okhla Bird Sanctuary, held that the State can be directed to prohibit mining activities in an area adjacent to a national park or a wildlife sanctuary, for the purpose of protecting the flora, fauna and wildlife habitat of the protected areas, because these constitute part of the natural environment necessary for healthy life of persons guaranteed under Article 21 of the Constitution. The Hon'ble Supreme Court further held that Environment is one of the facets of the right to life guaranteed under Article 21 of the Constitution, and if the Court perceives any project or activity as harmful and injurious to the environment, it would feel obliged to step in. The relevant portion of the judgment of the Hon'ble Supreme Court is reproduced hereinbelow for ready reference of this Hon'ble Tribunal:

"48. This Court in exercise of its power under Article 32 of the Constitution can direct the State to prohibit mining activities in an area adjacent to a national park or a wildlife sanctuary for the purpose of protecting the flora, fauna and wildlife habitat of the national park/wildlife sanctuary because these constitute part of the natural environment necessary for healthy life of

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persons living in the State of Goa. The right to life under Article 21 of the Constitution is a guarantee against the State and for enforcing this fundamental right of persons the State, which alone has a right to grant mining leases of the mines located inside the State, can be directed by the Court by an appropriate writ or direction not to grant mining leases or not to allow mining that will be violative under Article 21 of the Constitution. *Noida Memorial Complex near Okhla Bird Sanctuary*. In re a three-Judge bench (Forest Bench) of this Court has observed: (SCC pp. 776-77, para 74)

"74. ... Environment is one of the facets of the right to life guaranteed under Article 21 of the Constitution. Environment is, therefore, a matter directly under the Constitution and if the Court perceives any project or activity as harmful or injurious to the environment it would feel obliged to step in."

Thus, the submissions of the learned counsel for the lessees that until a notification is issued under the Environment (Protection) Act, 1986 and the Rules made thereunder prohibiting mining activities in an area outside the boundaries of a national park/wildlife sanctuary, no mining can be prohibited by this Court is misconceived."

5.11. That, it is further humbly submitted here that, the Hon'ble Supreme Court, in an earlier order dated 04.08.2006, in the case of T.N. Godavarman Thirumalpad vs. Union of India, had directed as an

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interim measure that a kilometre of safety zone should be maintained around national parks and wildlife sanctuaries, and all mining activities should be prohibited within such safety zones. The aforesaid order has been affirmed by the Hon'ble Supreme Court in the judgement dated 21.04.2014, in Goa Foundation vs. Union of India and Ors., (2014) 6 SCC 590. The relevant portion of the judgment of the Hon'ble Supreme Court is reproduced hereinbelow for ready reference of this Hon'ble Tribunal:

"49. We may now examine whether this Court has by the orders passed on 4-8-2006", prohibited mining activities around national parks or wildlife sanctuaries. When we read the order of this Court passed on 4-8-2006 in T.N. Godavarman Thirumulpad v. Union of India, we find that the Court while considering the question of grant of temporary working permits for mining activities in national parks, sanctuaries and forest areas, directed that temporary working permits shall be granted only where the conditions stipulated in the said order are satisfied. Conditions (ii) and (iii) stipulated in the order dated 4-8-2006 are extracted hereinbelow: (SCC p. 743, para 19)

"19. ... (ii) The mine is not located inside any national park/ sanctuary notified under Sections 18, 26-A or 35 of the interim measure, one kilometre safety zone shall be maintained subject to the orders that may be made in IA No. 1000 regarding Jamua Ramgarh Sanctuary);"

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It would, thus, be clear that this Court was of the Opinion that grant of temporary working permits should not result in any mining activities within the safety zones around a national park or wildlife sanctuary and as an interim measure, ne kilometre safety zone was to be maintained subject to the orders that may be made in IA No. 1000 in Jamua Ramgarh Sanctuary. This order dated 4-8-2006 regarding Jamua Ramgarh Sanctuary saying that temporary working permits can be granted within one kilometre safety zone beyond the boundaries of a national park or wildlife sanctuary. The result is that the order passed by this Court saying that there will be no mining activity within one kilometre safety zone around national park or wildlife sanctuary has to be enforced and there can be no mining activities within this area of one kilometre from the boundaries of national parks and wildlife sanctuaries in the State of Goa."

It is very much pertinent to mention here that the aforementioned order of the Hon'ble Supreme Court was in force prior to the notifications issued by the Ministry of Environment, Forest and Climate Change declaring eco-sensitive zones (varying between a range of 0-10 kilometres) around national parks and wildlife sanctuaries. Subsequently, upon issuance of the notification declaring an eco-sensitive zone around the Kuldiha Wildlife Sanctuary, ranging between 0-7 kilometres, all mining/quarrying activities in such demarcated eco-sensitive zone was required to be prohibited. However, the Opposite Party No.7, Tahasildar Khaira,

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Balasure, in complete dereliction of duty, issued the advertisement as under Annexure-A/2, which is illegal and a patent violation of the law.

5.12. That, further in its recent order dated 24.08.2018, in Goa Foundation vs. Union of India (O.A. No. 597/2018), this Hon'ble Tribunal, while dealing with prohibited activities in an Eco-Sensitive Zone, and taking into account the alarming rate of erosion of natural resources and forest cover in the Western Ghats, and in view of the serious cyclonic floods in Kerala, had directed that no changes should be made to reduce the area of Eco-Sensitive Zone around Western Ghats, further directing that no clearance should be granted and no activity adversely impacting the Eco-Sensitive Zone should be permitted in the area covered by the relevant notifications. The relevant portion of the aforementioned order is reproduced hereinbelow for ready reference of this Hon'ble Tribunal.

"11. It is well acknowledged that ecology of the Western Ghats region is under serious stress. In T.N Godavaram Thirumulpad Vs. Union of India; (2006) 1 SCC 11 it was noted that Western Ghats region is one of the richest biodiversity areas which needs to be conserved. In T.N Godavaram Thirumulpad Vs. Union of India; (2013)8 SCC 2282, mining operations in sensitive Western Ghats were directed to be restricted.

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14. In view of the fact that any alteration in the draft notification dated 27.02.2017 may seriously affect the environment and especially in view of recent incidents in Kerala, we direct that no changes be made to reduce the

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area of Eco-Sensitive Zone in terms of notification dated 27.02.2017, without the same being considered by this Tribunal. As already directed vide order dated 25-09-2014 referred to in para 5 above, no environmental clearance be granted and no activity adversely impacting eco-sensitive areas be permitted in the area covered by draft notification dated 27.02.2017 till the matter is finalized."

That, the Hon'ble Supreme Court in the matter of Binay Kumar Dalei -Versus- State of Odisha & Ors. as reported in 2022 (5) SCC 33 has been pleased to categorically held that:-

"21. The dispute can be resolved by giving a direction to the State Government to implement the Comprehensive Wildlife Management Plan and complete the process of declaration of the traditional elephant corridor as conservation reserve as provided in Section 36A of the Act.

"22. Therefore, the State of Odisha is directed to implement the Comprehensive Wildlife Management Plan as suggested by the Standing Committee of NBWL before permitting any mining activity in the eco-sensitive zone. The State is also directed to complete the process of declaration of the traditional elephant corridor as conservation reserve as per Section 36A of the Act expeditiously."

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On the basis of an unequivocal undertaking given by the State of Odisha to the effect that mining operation will be permitted only after implement of the comprehensive Wildlife management plan and compliance of section-36A of the Wildlife Protection Act, 1972. The present impugned order dated 04.05.2023 passed by the Opp. Party No.6 i.e. Additional District Magistrate, Balasore is in direct violation to such undertaking and orders of the Hon'ble Supreme Court and other being contrary illegal are liable to be quashed.

5.13. That, it is humbly and respectfully submitted here that applying the settled principles of environmental justice like polluter pays principle, precautionary principle, equity and the public trust doctrine, it is obligatory upon the State Government and the Union of India to provide protection to the Kuldiha Wildlife Sanctuary and its accompanying Eco-Sensitive Zone and ensure that all activities in prejudice to the ecology and environment of the Sanctuary are prohibited in that area, in accordance with the mandate of the notification dated 09.08.2017 and directions of the Hon'ble Supreme Court issued from time to time.

5.14. That, the judgment of the Hon'ble Supreme Court cannot be interpreted to mean that even after the implementation of the Comprehensive Wildlife Management plan and the notification of the conservation area under Section-36-A, mining activities can be permitted if not otherwise feasible if is in derogation to the environment. Such an interpretation would be contrary to the statute and would be on the teeth of the statute. The Hon'ble Supreme Court's judgment did not undermine the statute, rather it was in consonance with the statute.

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5.15. That, every days' delay in ceasing the aforementioned quarrying activities would further exacerbate the already fragile ecosystem around the Kuldiha Wildlife Sanctuary and give rise to further complications by virtue of which the environmental degradation would have spread into the Wildlife Sanctuary itself thereby nullifying the very purposes of declaration of Eco-Sensitive Zone and Wildlife Sanctuary.

5.16. That, Article 21 of the Constitution of India protects not only the human rights but also casts an obligation on human beings to protect and preserve the ecosystem and environment, which is an inseparable part of the right to life. Therefore, it is the inherent duty of the State Government as a custodian of the Natural Resources to cease and prohibit the aforementioned quarrying activities in order to maintain a healthy ecosystem around the Kuldiha Wildlife Sanctuary and its Eco-Sensitive Zone, as contend in the Similopal - Hadgarh - Kuldiha - Conservation - Reserve under the notification dated 20.01.2023 as under Annexure-A/7 not merely for the benefit of man but also for the interest of the flora and fauna, which are part of Kuldiha Wildlife Sanctuary. Such a position of law has been affirmed by the Hon'ble Supreme Court in the case of Central for Environmental Law, Worldwide Fund, India vs. Union of India & Ors., (2013) 8 SCC 234.

5.17. That, under the facts and circumstances as narrated above it is expedient to the justice of equity and fair play that the impugned order dated 01.05.2023 & 04.05.2023 as under Annexure-A/5 Series be quashed and the Opp. Parties are directed not to permit any mining

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activities in violation of the provisions of the Section-36A of the Wildlife Protection Act, 1972.

LIMITATIONS:-

6.1. That, the cause of action in the present application arises on 01.05.2023 and 04.05.2023 when the Additional District Magistrate, Balasore directed the Tahasildar, Khaira, Balasore, direction for immediate settlement of minor mineral sources in the said Tahasil.

6.2. That, the present application is therefore within the period limitation i.e. 6 months from the date of cause of action as prescribed under Section-14 of the National Green Tribunal Act, 2010 and the Rules made thereunder.

PRAYER

It is therefore most humbly and most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to admit this application and;

- (i) direct the Opposite Parties to stop all mining activities within the Kuldhia Wildlife Sanctuary the Eco-sensitive Zone linked to it and the conservation reserve as declared vide notification no.1166 dated 20.01.2023 as under Annexure-A/7 and further not to grant any mining lease in the said area;
- (ii) direct the Opposite Parties to discharge their obligations by exercise of powers conferred upon them under the respective enactments mentioned under Schedule I of the NGT Act, 2010 and the Notification of the Ministry of Environment Forest and Climate Change, dated 09.08.2017 for the protection and preservation of the

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Kuldiha Wildlife Sanctuary and its Eco-Sensitive Zone and the Conservation Reserve; and

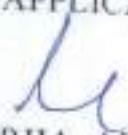
(iii) pass any other order(s) as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case for the effective protection of the Environment and the Ecology with respect to the Kuldhia Wildlife Sanctuary, Eco-sensitive Zone linked to it and the Similipal – Hadgarh – Kuldia- Conservation Reserve;

And for this act of kindness of this Hon'ble Tribunal, the applicant shall in duty bound ever pray.

Place: Cuttack

Date: 03.06.2023

BY THE APPLICANT THROUGH


AJIT PARJA, ADVOCATE

(O-1247/2011)

Mob: -9861696411

Email: palit_subir02@yahoo.com

Subir Palit

Secretary
RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

VERIFICATION

I, Kalakar Barik, aged about 48 years, S/o Late Sukhadev Barik, At- Sukadeipur, P.O. Sribantapur, P.S.- Kuakhai, District- Jajpur, do hereby solemnly verify that the facts stated above are true to the best of my knowledge and belief, and no material facts have been concealed therefrom.

Date:03.06.2023

Place:Cuttack

Kalakar Barik

Signature of Applicant

Secretary

RURAL ORGANISATION FOR SOCIAL EMPOWERMENT

43-



AFFIDAVIT.

I, Kalakar Barik, aged about 48 years, S/o Late Sukhadev Barik, At- Sukadeipur, P.O. Sribantapur, P.S.- Kuakhai, District- Jajpur, do hereby solemnly affirm and state as follows:

1. That I am the Applicant in the accompanying Application and being aware of the facts thereof, I am competent to swear the present affidavit.
2. That the contents of the accompanying Application have been drafted by my counsel upon my instruction and the legal submissions therein are based upon legal advice, and are believed to be true and correct to the best of my knowledge and belief.
3. That the contents of the accompanying Application are not being reproduced in the present affidavit for the sake of brevity and the same may be read from the application and may be considered as a separate parcel of the present affidavit.



IDENTIFIED BY:

A.Q.V

Kalakar Barik

DEPONENT

Secretary
RURAL ORGANIZATION FOR SOCIAL EXPANSION

Handwritten notes in Odia script, including the name 'AMITAV MISHRA' and a date '03/06/20'.

Handwritten signature and notary seal for R.K. Parida, Notary, Cuttack Town.

Handwritten signature and notary seal for R.K. Parida, Notary, Cuttack Town, dated 03/06/20.



भारत का राजपत्र

The Gazette of India

असाधारण
EXTRAORDINARY
भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)
प्राधिकार से प्रकाशित
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पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 9 अगस्त, 2017

का.आ. 2539(अ).—प्रारूप अधिसूचना भारत सरकार, पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय की अधिसूचना सं. का. आ. 569 (अ), तारीख 19 फरवरी, 2016, द्वारा भारत के राजपत्र में प्रकाशित की गई थी जिसमें उन सभी व्यक्तियों से, जिनके उससे प्रभावित होने की संभावना थी, उस तारीख से, जिसको उस राजपत्र की प्रतियां, जिसमें उक्त अधिसूचना अंतर्बिष्ट है, उपलब्ध करा दी गई थीं, साठ दिन की अवधि के भीतर आक्षेप और सुझाव आमंत्रित किए गए थे;

और, प्रारूप अधिसूचना के उत्तर में सभी व्यक्तियों और पणधारियों से प्राप्त आक्षेपों और सुझावों पर केन्द्रीय सरकार द्वारा विचार कर लिया गया है;

और, कुतघिया वन्यजीव अभयारण्य उड़ीसा राज्य के बालासोर जिले में अवस्थित 272.75 वर्ग किलोमीटर क्षेत्र में फैला हुआ है;

और, इस अभयारण्य में समृद्ध वनस्पति और जीवजन्तु का प्रतिनिधित्व है और इस अभयारण्य में जैव विविधता का संबंध है, इसमें 32 स्तनधारी की प्रजातियाँ, 134 पक्षियों की प्रजातियाँ, 40 सरीसृपों की प्रजातियाँ, 5 उभयचरों की प्रजातियाँ, कई कीड़े-मकोड़े की प्रजातियाँ जैसे तितलियाँ और ओडोनेट्स के साथ और इस संरक्षित क्षेत्र के वनस्पति का मिश्रित पर्णपाती वन द्वारा वर्णन किया जाता है;

और, एशियाई हाथी (एलाफेस मैक्सीमस), गौर (बोस गौरस), रीछ (मेलुरनस उत्तमिस), बनेला सूअर (सुस स्क्रोफा), ग्रीतल (एक्सोस-एक्सोस), साम्बर (रुसा यूनिफ्लोर), हनुमान संगूर (सेमनोपिथियस एन्टेलस), लघु पुछ बानर (मैकेका मुलाटा), भारतीय साही (हाईस्ट्रीक इंडिका), भारतीय बृहत गिलहरी (रुडफा इंडिका), भारतीय साल (मैनिस क्रान्तिकाउवाटा) आदि स्तनधारियों का वर्णन है। तेंदुआ (पेंथेरा पारडस), जंगली बिल्ली (फेलिस चाउस), भारतीय भेड़िया (कैनिस लुपस), त्तियार (कैनिस औरियस), बंगाल लोमड़ी (बुलपेस बंगाललेंसिस), तेंदुआ बिल्ली (फेलिस बंगाललेंसिस) आदि, के द्वारा मांसाहारी पशुओं का वर्णन है;

4819 G1/2017

(1)

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ADVOCATE

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 9th August, 2017

S.O. 2539(E).—WHEREAS, a draft notification was published in the Gazette of India, Extraordinary, vide notification of the Government of the India in the Ministry of Environment, Forest and Climate Change number S.O. 569 (E), dated the 19th February, 2016, inviting objections and suggestions from all persons likely to be affected thereby within the period of sixty days from date on which copies of the Gazette containing the said notification were made available to the public;

AND WHEREAS, objections and suggestions received from all persons and stakeholders in response to the draft notification have been duly considered by the Central Government;

AND WHEREAS, the Kuldaha Wildlife Sanctuary located in Balasore District in the State of Odisha is spread over an area of 272.75 square kilometers;

AND WHEREAS, the flora and fauna represent rich biological significance of this Sanctuary and the Sanctuary harbours 32 species of mammals, 134 species of birds, 40 species of reptiles, 5 species of amphibians, with many species of insects like Butterflies and Odonates and the flora of this protected area is represented by mixed deciduous forest;

AND WHEREAS, the important mammals of this Sanctuary are Asiatic Elephant (*Elephas maximus*), Gaur (*Bos gaurus*), Sloth Bear (*Melomys ursinus*), Wild pig (*Sus scrofa*), Chital (*Axis axis*), Sambar (*Rusa unicolor*), Hanuman langur (*Semnopithecus entellus*), Rhesus macaque (*Macaca mulatta*), Indian Porcupine (*Hystrix indica*), Indian giant squirrel (*Ratufa indica*), Indian pangolin (*Manis crassicaudata*), etc. and the carnivores are represented by Leopard (*Panthera pardus*), Jungle Cat (*Felis chaus*), Indian Wolf (*Canis lupus*), Jackal (*Canis aureus*), Bengal Fox (*Vulpes bengalensis*), Leopard cat (*Felis bengalensis*) etc;

AND WHEREAS, the sanctuary falls in the Balasore district in the State of Odisha and surrounded by forest and villages of Mayurbhanj district in the west, village boundary line adjoining to Tenda Reserved Forest and Bishnupur Protected Forest in the east, Nilgiri ex-state boundary line adjoining to Devagiri Protected Forest and Devagiri Reserved Forest in the south, Kaptipada-Udala-Jharanaghati-Sajanagarh-Nilgiri state highway in the north;

AND WHEREAS, it is necessary to conserve and protect the area surrounding the protected area of the Kuldaha Wildlife Sanctuary as Eco-sensitive Zone from ecological, environmental and biodiversity point of view.

NOW THEREFORE, in exercise of the powers conferred by sub-section(1) and clauses (v) and (xiv) of sub-section (2) and sub-section (3) of section 3 of the Environment (Protection) Act, 1986 (29 of 1986) read with sub-rule (3) of rule 5 of the Environment (Protection) Rules, 1986, the Central Government hereby notifies an area with an extent varying from zero (along the urban areas/ NAC areas adjoining the boundary on Eastern side), 500 metres on South-Eastern side, 7 kms on Western side up to Keonjhar District to 2 kms around the Kuldaha Wildlife Sanctuary boundary in the State of Odisha as the Kuldaha Wildlife Sanctuary Eco-sensitive Zone (herein after referred to as the Eco-sensitive Zone) details of which are as under, namely:-

1. **Extent and boundaries of Eco-sensitive Zone.**-(1) The extent of the Eco-sensitive Zone varies from 0 (along the urban areas/ NAC areas adjoining the boundary on Eastern side), to 7 kms, on Western side around the Kuldaha Wildlife Sanctuary and zero extent is towards Eastern side adjoining the boundary along the NAC and urban areas and the area of the Eco-sensitive Zone is 219.88 square kilometers.
 - (2) The map of the Kuldaha Wildlife Sanctuary demarcating the Eco-sensitive Zone boundary is at Annexure I and the list of geo co-ordinates of the boundary of the Kuldaha Wildlife Sanctuary and Eco sensitive Zone are at Annexure I (A) and Annexure (B) respectively.
 - (3) The Boundary description of the Eco-sensitive Zone is appended as Annexure II.
 - (4) The list of villages falling within the Eco-sensitive Zone along with their geo co-ordinates at prominent points is appended as Annexure III.
2. **Zonal Master Plan for the Eco-sensitive Zone.**- (1) The State Government shall, for the purpose of the Eco-sensitive Zone prepare, a Zonal Master Plan, within a period of two years from the date of publication of this notification in the Official Gazette, in consultation with local people and adhering to the stipulations given in this notification.
 - (2) The Zonal Master Plan so prepared shall commensurate with the stipulation specified in the Notification and include the environmental implications.
 - (3) The Zonal Master Plan shall be approved by the Competent Authority in the State Government.
 - (4) The Zonal Master Plan for the Eco-sensitive Zone shall be prepared by the State Government in such manner as is specified in this notification and also in consonance with the relevant Central and State laws and the guidelines issued by the Central Government, if any.

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(5) The Zonal Master Plan shall be prepared in consultation with all concerned State Departments, namely:-

- i. Environment;
- ii. Forest;
- iii. Urban Development;
- iv. Tourism;
- v. Municipality/ NAC;
- vi. Revenue;
- vii. Agriculture;
- viii. Odisha State Pollution Control Board;
- ix. Irrigation;
- x. Public Works Department.

(6) The Zonal Master Plan shall not impose any restriction on the approved existing land use, infrastructure and activities, unless so specified in this notification and the Zonal Master Plan shall factor in improvement of all infrastructure and activities to be more efficient and eco-friendly.

(7) The Zonal Master plan shall provide for restoration of denuded areas, conservation of existing water bodies, management of catchment areas, watershed management, groundwater management, soil and moisture conservation, needs of local community and such other aspects of the ecology and environment that need attention.

(8) The Zonal Master Plan shall demarcate all the existing worshipping places, archaeological monuments, heritage structures, villages and urban settlements, types and kinds of forests, tribal areas, agricultural areas, fertile lands, green areas such as parks and like places, horticultural areas, orchards, lakes, wetlands and other water bodies and also with supporting maps and the plan shall be supported by Maps giving details of existing and proposed land use features.

(9) The Zonal Master Plan shall regulate development in the Eco-sensitive Zone and shall follow prohibited, regulated and promoted activities specified in the notification so as to ensure Eco-friendly development for livelihood security of local communities.

(10) The Zonal Master Plan shall be a reference document for the Monitoring Committee for carrying out its functions with respect to the provisions given in this notification.

3. Measures to be taken by State Government.-The State Government shall take the following measures for giving effect to the provisions of this notification, namely:-

(1) Landuse.- Forests, horticulture areas, agricultural areas, parks and open spaces earmarked for recreational purposes in the Eco-sensitive Zone shall not be used or converted into areas for commercial or industrial related development activities:

Provided that the conversion of agricultural lands within the Eco-sensitive Zone may be permitted on the recommendation of the Monitoring Committee, and with the prior approval of the State Government, to meet the residential needs of local residents, and for the activities listed in column (2) of the Table in paragraph 4, namely:-

- (i) Eco-friendly cottages for temporary occupation of tourists, such as tents, wooden houses, for Eco-friendly tourism activities;
- (ii) Widening and strengthening of existing roads and construction of new roads;
- (iii) Small scale industries not causing pollution;
- (iv) Rainwater harvesting; and
- (v) Cottage industries including village industries, convenience stores and local amenities:

Provided further that no use of tribal land shall be permitted for commercial and industrial development activities without the prior approval of the State Government and without compliance of the provisions of article 244 of the Constitution or the law for the time being in force, including the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (2 of 2007):

Provided also that any error appearing in the land records within the Eco-sensitive Zone shall be corrected by the State Government, after obtaining the views of the Monitoring Committee, once in each case and the correction of said error shall be intimated to the Central Government in the Ministry of Environment, Forest and Climate Change:

Provided also that the above correction of error shall not include change of land use in any case except as provided under this sub-paragraph:

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Provided also that there shall be no consequential reduction in green area, such as forest area and agricultural area and efforts shall be made to reforest the unused or unproductive agricultural areas.

(2) **Natural Springs.**— The catchment areas of all natural springs shall be identified and plans for their conservation and rejuvenation shall be incorporated in the Zonal Master Plan and the catchment management plan shall be drawn up by the State Government in such a manner as to prohibit or restrict development activities within the catchment areas.

(3) **Eco-Tourism.**—(a) The activity relating to tourism within the Eco-sensitive Zone shall be as per Eco-tourism Master Plan, which shall form part of the Zonal Master Plan.

(b) The Eco-tourism Master Plan shall be prepared by the Department of Tourism, Government of Odisha in consultation with Department of Revenue and Forests, Government of Odisha.

(c) The Tourism Master Plan shall form a component of the Zonal Master Plan.

(d) The activities relating to tourism shall be regulated as under, namely:—

(i) No new construction of hotels and resorts shall be allowed within 1 km from the boundary of the Kuldih Wildlife Sanctuary or upto the extent of the Eco-sensitive Zone whichever is nearer and beyond the distance of 1 km. from the boundary of the Wildlife Sanctuary till the extent of the Eco-sensitive Zone, the establishment of new hotels and resorts shall be allowed only in pre-defined and designated areas for Eco-tourism facilities as per Tourism Master Plan.

(ii) All new tourism activities or expansion of existing tourism activities within the Eco-sensitive Zone shall be in accordance with the guidelines issued by the Central Government in the Ministry of Environment, Forest and Climate Change and the Eco-tourism guidelines issued by the National Tiger Conservation Authority with emphasis on Eco-tourism.

(iii) Until the Zonal Master Plan is approved, development for tourism and expansion of existing tourism activities shall be permitted by the concerned regulatory authorities based on the actual site specific scrutiny and recommendation of the Monitoring Committee.

(4) **Monitoring Committee.**— Upon completion of the term of the first Monitoring Committee, the State Government shall re-constitute the subsequent Monitoring Committees as per the composition given at para 5, without referring to the Central Government.

(5) **Natural Heritage.**— All sites of valuable natural heritage in the Eco-sensitive Zone such as the gene pool reserve areas, rock formations, waterfalls, springs, gorges, groves, caves, points, walks, rides, cliffs, etc. shall be identified and preserved and plan shall be drawn up for their protection and conservation, within six months from the date of publication of this notification and such plan shall form part of the Zonal Master Plan.

(6) **Man-made heritage sites.**— Buildings, structures, artefacts areas and precincts of historical, architectural, aesthetic, and cultural significance shall be identified in the Eco-sensitive Zone and plans for their conservation shall be prepared within six months from the date of publication of this notification and incorporated in the Zonal Master Plan.

(7) **Noise pollution.**— The Environment Department of the State Government or Odisha State Pollution Control Board shall implement the regulations for control of noise pollution in the Eco-sensitive Zone in accordance with the provisions of the Noise Pollution (Regulation And Control) Rules, 2000 framed under the Environment (Protection) Act, 1986.

(8) **Air pollution.**— Regulations for the control of air pollution in the Eco-sensitive Zone in accordance with the provisions of the Air (Prevention and Control of Pollution) Act, 1981 (14 of 1981) and rules made thereunder shall be complied with.

(9) **Discharge of effluents.**— The discharge of treated effluent in the Eco-sensitive Zone shall be in accordance with the provisions of the General Standards for Discharge of Environmental Pollutants covered under the Environmental (Protection) Act, 1986 and rules made therein.

(10) **Solid wastes.**— Disposal of solid wastes shall be as under:—

(i) the solid waste disposal in the Eco-sensitive Zone shall be carried out as per the provisions of the Solid Waste Management Rules, 2016 published by the Government of India in the Ministry of Environment, Forest and Climate Change vide notification number S.O. 1357 (E), dated the 8th April, 2016;

(ii) the inorganic material may be disposed in an environmental acceptable manner at site identified outside the Eco-sensitive Zone.

(11) **Bio-medical waste.**— The bio-medical waste management and disposal in the Eco-sensitive Zone shall be carried out as per the provisions of the Bio-Medical Waste Management Rules, 2016, published by the Government of India in the Ministry of Environment, Forest and Climate Change vide notification number G.S.R 343 (E), dated the 28th March, 2016.

(i) No common treatment facility or incineration shall be permitted within the Eco Sensitive Zone.

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(12) **Plastic Waste Management.**- The Plastic Waste Management in the Eco-sensitive Zone shall be carried out as per the provisions of the Plastic Waste Management Rules, 2016 published by the Government of India in the Ministry of Environment, Forest and Climate Change vide notification number G.S.R 340 (E), dated the 18th March, 2016.

(13) **Construction and Demolition Waste Management.**- The Construction and Demolition Waste Management in the Eco-sensitive Zone shall be carried out as per the provisions of the Construction and Demolition Waste Management Rules, 2016 published by the Government of India in the Ministry of Environment, Forest and Climate Change vide notification number G.S.R 317(E), dated the 29th March, 2016.

(14) **E-waste.**- The E- waste Management in the Eco-sensitive Zone shall be carried out as per the provisions of the E-waste Management Rules, 2016 published by the Government of India in the Ministry of Environment, Forest and Climate Change.

(15) **Vehicular traffic.** - The vehicular movement of traffic shall be regulated in a habitat friendly manner and specific provisions in this regard shall be incorporated in the Zonal Master Plan and till such time as the Zonal Master plan is prepared and approved by the Competent Authority in the State Government, the Monitoring Committee shall monitor compliance of vehicular movement under the relevant Acts and the rules and regulations made thereunder.

(16) **Industrial Units.**- (a) No establishment of new wood based industries within the proposed Eco-sensitive Zone shall be permitted except the existing wood based industries set up as per the law.

(b) No establishment of any new industry causing water, air, soil, noise pollution within the proposed Eco-sensitive Zone shall be permitted.

4. **List of activities prohibited or to be regulated or promoted within the Eco-sensitive Zone.**- All activities in the Eco-sensitive Zone shall be governed by the provisions of the Environment (Protection) Act, 1986 (29 of 1986) and the rules made thereunder including the Coastal Regulation Zone Notification, 2011 and the Environmental Impact Assessment Notification, 2006 and other applicable laws including the Forest (Conservation) Act, 1980 (69 of 1980), the Indian Forest Act, 1927 (16 of 1927), the Wildlife (Protection) Act 1972 (53 of 1972), and amendments made thereto and be regulated in the manner specified in the Table below, namely:-

Table

Sl. No. (1)	Activity (2)	Remarks (3)
Prohibited activities		
1.	Commercial mining, stone quarrying and crushing units.	(a) All new and existing (minor and major minerals), stone quarrying and crushing units are prohibited with immediate effect except for meeting the domestic needs of bona fide local residents including digging of earth for construction or repair of houses and for manufacture of country tiles or bricks for housing and for other activities. (b) The mining operations shall be carried out in accordance with the order of the Hon'ble Supreme Court dated 04.08.2006 in the matter of T.N. Godavartan Thirumulpad Vs. UOI in W.P.(C) No.202 of 1995 and dated 21.04.2014 in the matter of Goa Foundation Vs. UOI in W.P.(C) No.435 of 2012.
2.	Setting of industries causing pollution (Water, Air, Soil, Noise, etc.).	No new industries and expansion of existing polluting industries in the Eco-sensitive Zone shall be permitted. Only non-polluting industries shall be allowed within Eco-sensitive Zone as per classification of Industries in the Guidelines issued by the Central Pollution Control Board in February 2016, unless so specified in this notification. In addition, non-polluting cottage industries shall be promoted.
3.	Establishment of major thermal and hydroelectric project.	Prohibited (except as otherwise provided) as per applicable laws.
4.	Use or production or processing of any hazardous substances.	Prohibited (except as otherwise provided) as per applicable laws.
5.	Discharge of untreated effluents in natural water bodies or land area.	Prohibited (except as otherwise provided) as per applicable laws
6.	Setting of new saw mills.	No new or expansion of existing saw mills shall be permitted within the Eco-sensitive Zone.
7.	Commercial use of firewood.	Prohibited (except as otherwise provided) as per applicable laws.
8.	Use of plastic bags.	Prohibited (except as otherwise provided) as per applicable laws.
9.	Setting up of brick kilns.	Prohibited (except as otherwise provided) as per applicable laws

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Regulated activities		
10.	Commercial establishment of hotels and resorts.	No new commercial hotels and resorts shall be permitted within one kilometre of the boundary of the Protected Area of Kaidaha Wildlife Sanctuary or upto the extent of the Eco-sensitive Zone, whichever is nearer, except for small temporary structures for Eco-tourism activities. Provided that, beyond one kilometre from the boundary of the protected Area or upto the extent of Eco-sensitive zone whichever is nearer, all new tourist activities or expansion of existing activities shall be in conformity with the Tourism Master Plan and guidelines as applicable.
11.	Construction activities	No new commercial construction of any kind shall be permitted within one Kilometre from the boundary of the Protected Area or upto extent of the Eco-sensitive Zone whichever is nearer. Provided that, local people shall be permitted to undertake construction in their land for their use including the activities listed in sub-paragraph (1) of paragraph 6 as per building bye-laws to meet the residential needs of the local residents such:- (i) widening and strengthening of existing roads and construction of new roads; (ii) construction and renovation of infrastructure and civic amenities; (iii) cottage industries including village industries; convenience stores & local amenities supporting and Eco-tourism including home stays; and (iv) Promoted activities listed in this Notification.
12.	Small scale non polluting industries.	Non polluting industries termed as White Category as per classification of industries issued by the Central Pollution Control Board in February 2016 and non-hazardous, small-scale and service industry, agriculture, floriculture, horticulture or agro-based industry producing products from indigenous materials from the Eco-sensitive Zone shall be permitted by the Competent Authority.
13.	Felling of Trees	(a) There shall be no felling of trees on the forest or Government or revenue or private lands without prior permission of the competent authority in the State Government. (b) The felling of trees shall be regulated in accordance with the provisions of the concerned Central or State Acts and the rules made thereunder.
14.	Erection of electrical and communication towers and laying of cables and other infrastructures.	Regulated under applicable laws except railway lines. Underground cabling may be promoted.
15.	Widening and strengthening of existing roads and construction of new roads.	Shall be done with mitigation measures, as per applicable laws, rules and regulation and available guidelines.
16.	Protection of Hill Slopes and river banks.	Regulated under applicable laws.
17.	Movement of vehicular traffic at night.	Regulated for commercial purpose under applicable laws.
18.	Discharge of treated waste water/effluents in natural water bodies or land area.	The discharge of treated waste water/effluents shall be avoided to enter into the water bodies. Efforts to be made for recycle and reuse of treated waste water. Otherwise the discharge of treated waste water/effluent shall be regulated as per applicable laws.
19.	Commercial use and extraction of surface and ground water.	Regulated under applicable law.
20.	Air, vehicular and Noise pollution.	Regulated under applicable laws.
21.	Introduction of Exotic species.	Regulated under applicable laws.
22.	Commercial Sign boards and hoardings.	Regulated under applicable laws.

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23.	Migratory graziers.	Regulated under applicable laws and as per Zonal Master Plan.
24.	Infrastructure including civic amenities	Shall be done with mitigation measures, as per applicable laws, rules and regulation and available guidelines.
25.	Open Well, Bore Well etc. for agriculture or other usage	Regulated and the activity should be strictly monitored by the appropriate authority.
26.	Biomedical Waste Management.	Regulated under applicable laws.
27.	Collection of Forest produce or Non-Timber Forest Produce (NTFP).	Regulated under applicable laws except for local people.
28.	Under taking other activities related to tourism like over flying the Eco-sensitive Zone area by hot air balloon, helicopter, droses, Microlites, etc.	Prohibited except for official monitoring/survey by the Forest Department.
29.	Solid Waste Management.	Regulated under applicable laws.
30.	Eco-tourism.	Regulated under applicable laws.
Promoted activities		
31.	Ongoing agriculture and horticulture practices by local communities along with dairies, dairy farming, aquaculture and fisheries.	Permitted under applicable laws for use of locals.
32.	Organic farming.	Shall be actively promoted.
33.	Adoption of green technology for all activities.	Shall be actively promoted.
34.	Rain water harvesting.	Shall be actively promoted.
35.	Cottage industries including village artisans.	Shall be actively promoted.
36.	Use of renewable energy and fuels.	Bio gas, solar light etc. to be actively promoted
37.	Agro Forestry.	Shall be actively promoted.
38.	Use of eco-friendly transport.	Shall be actively promoted.
39.	Skill Development.	Shall be actively promoted.
40.	Restoration of Degraded Land/ Forests/ Habitat.	Shall be actively promoted.
41.	Environmental Awareness .	Shall be actively promoted.

5. **Monitoring Committee.-** (1) The Central Government hereby constitutes the first Monitoring Committee, for effective monitoring of the provisions of this notification under sub-section (3) of section 3 of the Environment (Protection) Act, 1986. Upon completion of the term of the first Monitoring Committee, the State Government shall re-constitute the subsequent Monitoring Committees as per the following composition without referring to the same to the Central Government.

- (i) District Collector, Balasore - Chairman;
- (ii) An expert in the area of ecology and environment to be nominated by the Government of Odisha for a period of three years and - Member;
- (iii) One representative of Non-governmental Organisation (working in the field of environment including heritage conservation) to be nominated by the Government of India for a period of three years - Member;

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(iv)	Regional Officer, Odisha State Pollution Control Board, Balasore	- Member;
(v)	Divisional Forest Officer cum Wildlife Warden, Baripada	- Member;
(vi)	Sub-Collector, Kaptipada (Udala)	- Member;
(vii)	Superintendent of Police, Balasore	- Member;
(viii)	Superintendent of Police, Mayurbhanj	- Member;
(ix)	Member, State Bio Diversity Board	- Member;
(x)	Divisional Forest Officer cum WL Warden, Balasore	- Member-Secretary.

6. Terms of Reference.- (1) The tenure of the Monitoring Committee shall be for a period of three years from the date of issue of notification.

(2) The Monitoring Committee shall monitor the compliance of the provisions of this notification.

(3) The Monitoring Committee shall not allow the activities that are covered in the Schedule to the notifications of the Government of India in the erstwhile Ministry of Environment and Forests namely, the Environmental Impact Assessment, 2006 published vide number S.O. 1533 (E), dated the 14th September, 2006, and the Coastal Regulation Zone, 2011, vide number S.O. No. 19(E) dated 6th January, 2011 and subsequent amendments therein, and are falling in the Eco-sensitive Zone, including the prohibited activities as specified in the Table under paragraph 4 thereof. Only white categories of industries shall be considered as specified in the guidelines issued by the Central Pollution Control Board PCB for "Classification of Industries, 2016".

(4) The activities that are not covered in the Schedule to the notification of the Government of India in the erstwhile Ministry of Environment and Forests vide number S.O. 1533(E), dated the 14th September, 2006 and vide number S.O. 19 (E) dated the 6th January, 2011 and are falling in the Eco-sensitive Zone, except for the prohibited activities as specified in the Table under paragraph 4 thereof, shall be scrutinised by the Monitoring Committee based on the actual site-specific conditions and referred to the concerned Regulatory Authorities.

(5) The Member Secretary of the Monitoring Committee or the concerned Commissioner shall be competent to file complaints under section 19 of the Environment (Protection) Act, 1986 (29 of 1986) against any person who contravenes the provisions of this notification.

(6) The Monitoring Committee may invite representatives or experts from concerned Departments, representatives from Industry Associations or concerned stakeholders to assist in its deliberations depending on the requirements on issue to issue basis.

(7) The Monitoring Committee shall submit the annual action taken report of its activities as on 31st March of every year by 30th June of that year to the Chief Wild Life Warden of the State Government under intimation the Ministry of Environment, Forest and Climate Change as per proforma appended at Annexure IV.

(8) The Central Government in the Ministry of Environment, Forest and Climate Change may give such directions, as it deems fit, to the Monitoring Committee for effective discharge of its functions.

7. The Central Government and State Government may specify additional measures, if any, for giving effect to provisions of this notification.

8. The provisions of this notification shall be subject to the orders, if any, passed, or to be passed, by the Hon'ble Supreme Court of India or the High Court or National Green Tribunal.

[F. No. 25/189/2015-BSZ-RE]

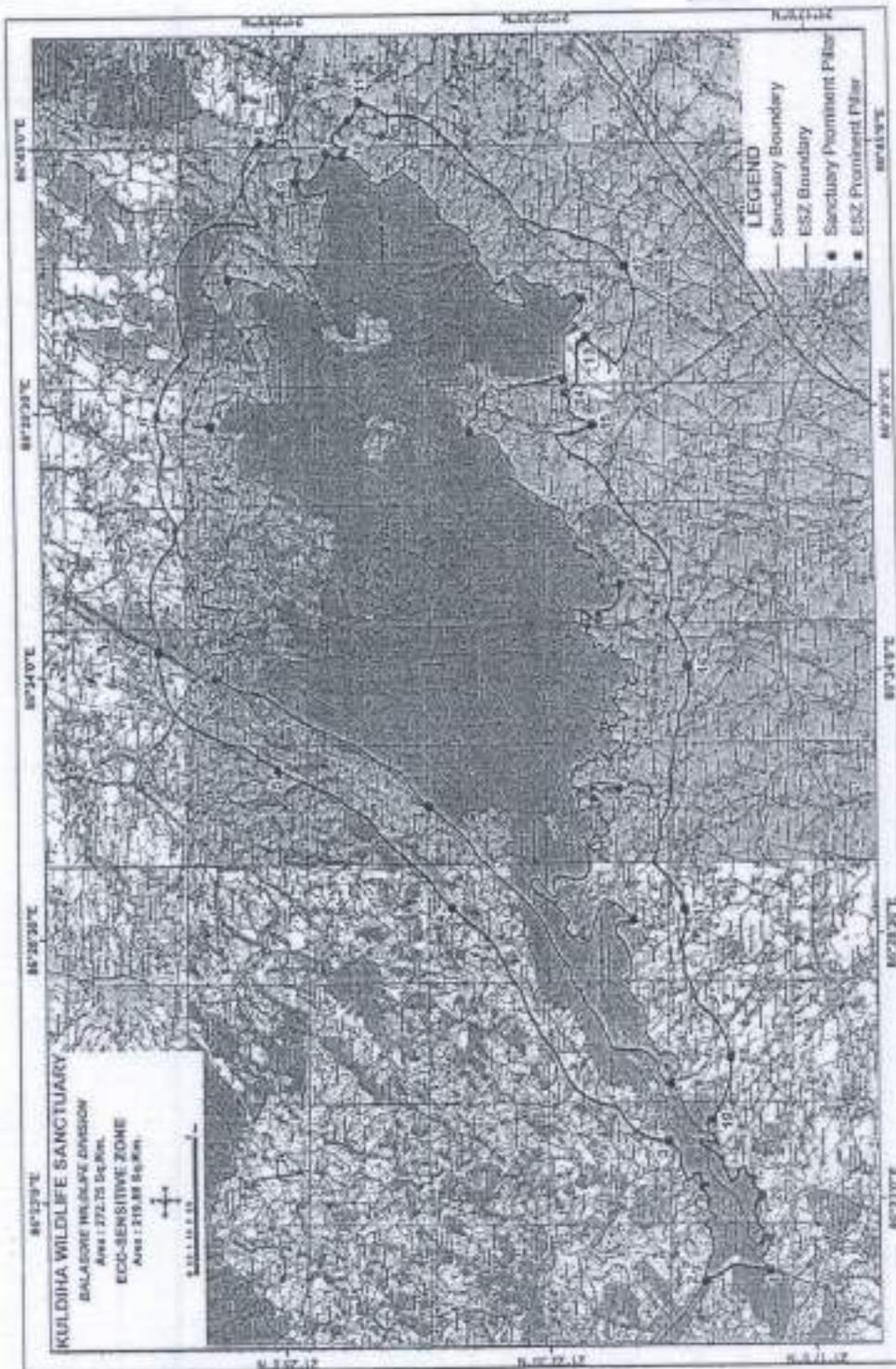
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Annexure-I

Map of Kuldiha Wildlife Sanctuary, Odisha along with Eco-sensitive Zone



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Geo Co-ordinates of Kuldaha Wildlife Sanctuary

Boundary Pillar No.	GPS Location					
	North (Latitude)			East (Longitude)		
1	21	28	38.02	86	33	38.88
2	21	28	43.46	86	33	38.84
3	21	28	48.38	86	33	38.81
4	21	28	54.46	86	33	41.93
5	21	28	56.46	86	33	42.96
6	21	29	0.82	86	33	44.85
7	21	29	5.35	86	33	46.81
8	21	29	11.41	86	33	50.38
9	21	29	17.2	86	33	53.67
10	21	29	22.65	86	33	56.24
11	21	29	23.56	86	34	3.47
12	21	29	25.26	86	34	8.98
13	21	29	27.03	86	34	14.72
14	21	29	27.94	86	34	18.86
15	21	29	28.83	86	34	22.90
16	21	29	28.89	86	34	26.34
17	21	29	27.9	86	34	28.06
18	21	29	26.4	86	34	28.95
19	21	29	22.86	86	34	28.81
20	21	29	19.58	86	34	28.68
21	21	29	13.36	86	34	28.81
22	21	29	5.92	86	34	31.02
23	21	28	59.92	86	34	31.12
24	21	28	58.07	86	34	31.20
25	21	28	57.49	86	34	33.10
26	21	28	51.62	86	34	34.45
27	21	28	48.87	86	34	36.35
28	21	28	47.17	86	34	39.06
29	21	28	45.99	86	34	41.83
30	21	28	45.71	86	34	45.94
31	21	28	46.45	86	34	48.70
32	21	28	49.94	86	34	51.93
33	21	28	53.05	86	34	53.58
34	21	28	56.01	86	34	53.34
35	21	29	1.62	86	34	50.00
36	21	29	6.06	86	34	47.38
37	21	29	7.91	86	34	47.38
38	21	29	9.46	86	34	47.85
39	21	29	9.69	86	34	49.11
40	21	29	9.39	86	34	50.93
41	21	29	4.84	86	34	57.63
42	21	29	0.47	86	35	2.42
43	21	28	59.15	86	35	5.98

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44	21	28	59.16	86	35	9.69
45	21	28	58.2	86	35	12.46
46	21	28	55.55	86	35	15.23
47	21	28	54.52	86	35	17.92
48	21	28	54.82	86	35	20.29
49	21	28	58.37	86	35	22.02
50	21	29	3.93	86	35	23.04
51	21	29	11.84	86	35	23.80
52	21	29	16.51	86	35	24.27
53	21	29	22.21	86	35	25.99
54	21	29	27.98	86	35	27.24
55	21	29	33.9	86	35	26.51
56	21	29	36.78	86	35	26.90
57	21	29	37.9	86	35	28.63
58	21	29	38.43	86	35	33.93
59	21	29	38.52	86	35	42.38
60	21	29	36.97	86	35	44.52
61	21	29	34.98	86	35	46.35
62	21	29	32.32	86	35	47.38
63	21	29	28.55	86	35	47.95
64	21	29	25.51	86	35	48.11
65	21	29	24.18	86	35	48.43
66	21	29	23.52	86	35	49.46
67	21	29	23.01	86	35	53.73
68	21	29	22.29	86	35	58.71
69	21	29	21.7	86	36	2.11
70	21	29	20.67	86	36	4.17
71	21	29	18.53	86	36	5.84
72	21	29	14.98	86	36	7.27
73	21	29	9.82	86	36	12.90
74	21	29	9.17	86	36	20.64
75	21	29	7.86	86	36	30.61
76	21	29	7.12	86	36	41.68
77	21	29	7.14	86	36	49.29
78	21	29	4.47	86	36	56.48
79	21	29	1.53	86	37	3.47
80	21	28	59.1	86	37	9.26
81	21	28	56.13	86	37	16.33
82	21	28	53.85	86	37	21.83
83	21	28	51.84	86	37	26.70
84	21	28	50.54	86	37	30.65
85	21	28	50.26	86	37	36.34
86	21	28	50.78	86	37	39.26
87	21	28	50.48	86	37	43.67
88	21	28	51.74	86	37	43.75
89	21	28	54.26	86	37	45.87
90	21	28	55.81	86	37	48.40
91	21	28	57.89	86	37	48.00

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92	21	28	59.44	86	37	48.31
93	21	29	1.44	86	37	49.02
94	21	29	3.44	86	37	50.99
95	21	29	4.11	86	37	52.09
96	21	29	4.26	86	37	53.52
97	21	29	3.38	86	37	55.26
98	21	29	3.08	86	37	56.44
99	21	29	3.45	86	37	57.15
100	21	29	4.19	86	37	57.39
101	21	29	5.01	86	37	57.15
102	21	29	6.93	86	37	54.70
103	21	29	8.99	86	37	51.92
104	21	29	9.95	86	37	50.89
105	21	29	12.91	86	37	51.76
106	21	29	15.83	86	37	52.36
107	21	29	21.5	86	37	55.77
108	21	29	24.32	86	37	58.68
109	21	29	25.14	86	38	1.45
110	21	29	24.85	86	38	4.45
111	21	29	23.08	86	38	8.09
112	21	29	21.9	86	38	8.81
113	21	29	20.57	86	38	8.65
114	21	29	18.64	86	38	6.76
115	21	29	16.49	86	38	4.95
116	21	29	13.61	86	38	4.56
117	21	29	11.68	86	38	4.96
118	21	29	9.17	86	38	8.13
119	21	29	7.26	86	38	12.32
120	21	29	5.86	86	38	15.80
121	21	29	4.35	86	38	20.09
122	21	29	2.48	86	38	23.87
123	21	29	0.93	86	38	26.25
124	21	28	57.38	86	38	29.34
125	21	28	57.91	86	38	35.11
126	21	28	58.29	86	38	39.46
127	21	28	58.3	86	38	41.27
128	21	28	56.9	86	38	44.91
129	21	28	56.91	86	38	50.37
130	21	28	56.99	86	38	53.84
131	21	28	57.44	86	38	56.61
132	21	28	58.7	86	38	58.35
133	21	29	0.55	86	38	58.89
134	21	29	3.64	86	38	56.55
135	21	29	5.06	86	38	55.18
136	21	29	7.8	86	38	55.48
137	21	29	10.83	86	38	56.26
138	21	29	13.57	86	38	57.28
139	21	29	16.83	86	38	59.57

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140	21	29	21.95	86	39	5.01
141	21	29	24.84	86	39	9.27
142	21	29	26.7	86	39	12.19
143	21	29	26.93	86	39	16.22
144	21	29	26.04	86	39	19.23
145	21	29	23.77	86	39	26.74
146	21	29	21.19	86	39	33.78
147	21	29	18.91	86	39	37.90
148	21	29	15.88	86	39	41.46
149	21	29	10.85	86	39	43.61
150	21	29	6.64	86	39	44.33
151	21	29	2.72	86	39	46.47
152	21	28	58.74	86	39	50.51
153	21	28	56.01	86	39	53.84
154	21	28	53.12	86	39	56.30
155	21	28	50.02	86	39	57.33
156	21	28	47.21	86	39	55.76
157	21	28	42.83	86	39	52.37
158	21	28	39.57	86	39	49.93
159	21	28	38.68	86	39	49.37
160	21	28	36.47	86	39	50.09
161	21	28	34.99	86	39	50.09
162	21	28	33.8	86	39	49.23
163	21	28	32.24	86	39	46.78
164	21	28	29.28	86	39	46.39
165	21	28	25.8	86	39	44.90
166	21	28	24.32	86	39	42.61
167	21	28	22.84	86	39	41.35
168	21	28	20.32	86	39	41.04
169	21	28	12.77	86	39	39.16
170	21	28	10.55	86	39	40.59
171	21	28	8.27	86	39	44.23
172	21	28	9.76	86	39	48.89
173	21	28	11.55	86	39	55.92
174	21	28	13.48	86	40	3.19
175	21	28	14.46	86	40	11.72
176	21	28	14.23	86	40	20.46
177	21	28	13.54	86	40	29.90
178	21	28	12.05	86	40	35.61
179	21	28	9.09	86	40	41.76
180	21	28	7.98	86	40	45.53
181	21	28	7.8	86	40	49.31
182	21	28	9.76	86	40	53.78
183	21	28	13.03	86	40	57.94
184	21	28	15.17	86	41	1.22
185	21	28	16.11	86	41	5.69
186	21	28	16.12	86	41	12.45
187	21	28	16.22	86	41	16.32

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188	21	28	17.48	86	41	17.38
189	21	28	21.04	86	41	17.75
190	21	28	24.96	86	41	17.74
191	21	28	29.8	86	41	16.59
192	21	28	32.13	86	41	14.40
193	21	28	34.08	86	41	12.71
194	21	28	35.28	86	41	12.11
195	21	28	35.37	86	41	11.11
196	21	28	31.74	86	41	8.34
197	21	28	30.53	86	41	7.15
198	21	28	30.34	86	41	5.46
199	21	28	31.18	86	41	4.07
200	21	28	32.94	86	41	2.57
201	21	28	33.4	86	41	1.88
202	21	28	33.61	86	40	56.80
203	21	28	36.93	86	40	59.58
204	21	28	37.67	86	40	56.63
205	21	28	36.74	86	40	54.12
206	21	28	33.88	86	40	50.01
207	21	28	30.23	86	40	43.11
208	21	28	27.68	86	40	34.46
209	21	28	26.79	86	40	31.09
210	21	28	24.96	86	40	26.42
211	21	28	24.58	86	40	22.34
212	21	28	25.14	86	40	20.55
213	21	28	27.28	86	40	18.96
214	21	28	30.62	86	40	19.05
215	21	28	33.32	86	40	19.84
216	21	28	35.93	86	40	21.23
217	21	28	38.26	86	40	21.52
218	21	28	40.86	86	40	21.02
219	21	28	42.35	86	40	21.11
220	21	28	44.77	86	40	22.90
221	21	28	46.26	86	40	24.68
222	21	28	46.64	86	40	27.36
223	21	28	46.46	86	40	29.45
224	21	28	45.44	86	40	31.44
225	21	28	45.07	86	40	34.32
226	21	28	45.45	86	40	36.91
227	21	28	45.73	86	40	40.09
228	21	28	45	86	40	43.86
229	21	28	43.65	86	40	48.88
230	21	28	42.95	86	40	52.44
231	21	28	42.23	86	40	54.80
232	21	28	41.49	86	40	57.49
233	21	28	41.4	86	40	59.67
234	21	28	41.87	86	41	2.95
235	21	28	42.93	86	41	5.62

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236	21	28	44.49	86	41	8.27
237	21	28	49.64	86	41	12.28
238	21	28	54.32	86	41	17.44
239	21	28	56.34	86	41	21.39
240	21	28	57.47	86	41	25.93
241	21	28	57.36	86	41	28.68
242	21	28	57.48	86	41	30.35
243	21	28	58.37	86	41	31.54
244	21	28	57.03	86	41	32.98
245	21	28	56.04	86	41	37.41
246	21	28	55.37	86	41	39.80
247	21	28	53.7	86	41	44.23
248	21	28	54.36	86	41	49.83
249	21	28	57.16	86	41	55.66
250	21	28	59.14	86	41	59.63
251	21	29	0.66	86	42	3.23
252	21	29	0.9	86	42	6.70
253	21	29	1.71	86	42	9.56
254	21	29	1.95	86	42	11.79
255	21	29	1.37	86	42	13.78
256	21	28	59.75	86	42	15.02
257	21	28	53.47	86	42	15.41
258	21	28	47.2	86	42	14.55
259	21	28	43.33	86	42	13.19
260	21	28	38.45	86	42	12.56
261	21	28	35	86	42	11.64
262	21	28	31.55	86	42	10.73
263	21	28	29.17	86	42	9.71
264	21	28	25.97	86	42	8.33
265	21	28	22.16	86	42	6.34
266	21	28	19.78	86	42	5.09
267	21	28	16.66	86	42	3.72
268	21	28	12.59	86	42	3.05
269	21	28	9.69	86	42	2.57
270	21	28	8.51	86	42	4.61
271	21	28	7.7	86	42	7.51
272	21	28	7.07	86	42	10.61
273	21	28	4.45	86	42	10.32
274	21	28	0.09	86	42	7.43
275	21	27	56.1	86	42	4.73
276	21	27	51.75	86	42	2.32
277	21	27	50.02	86	42	1.16
278	21	27	49.39	86	41	59.90
279	21	27	49.38	86	41	57.10
280	21	27	49.02	86	41	55.16
281	21	27	48.2	86	41	54.78
282	21	27	42.22	86	41	55.08
283	21	27	39.68	86	41	55.18

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284	21	27	38.69	86	41	57.79
285	21	27	37.52	86	41	59.93
286	21	27	36.98	86	42	0.80
287	21	27	35.71	86	42	0.61
288	21	27	35.34	86	41	59.54
289	21	27	34.92	86	41	56.86
290	21	27	34.7	86	41	55.48
291	21	27	33.52	86	41	53.64
292	21	27	31.8	86	41	53.16
293	21	27	30.53	86	41	53.36
294	21	27	29.45	86	41	55.49
295	21	27	29.04	86	41	57.88
296	21	27	27.73	86	41	55.01
297	21	27	26.18	86	41	52.88
298	21	27	22.56	86	41	49.62
299	21	27	18.97	86	41	47.41
300	21	27	13.22	86	41	43.93
301	21	27	10.5	86	41	41.46
302	21	27	8.58	86	41	38.65
303	21	27	7.31	86	41	37.18
304	21	27	7.83	86	41	39.18
305	21	27	9.12	86	41	41.52
306	21	27	10.6	86	41	47.20
307	21	27	13.33	86	41	50.47
308	21	27	15.01	86	41	52.67
309	21	27	18.13	86	41	55.60
310	21	27	19.42	86	41	59.71
311	21	27	20.53	86	42	4.80
312	21	27	22	86	42	9.10
313	21	27	25.13	86	42	16.14
314	21	27	28.25	86	42	21.42
315	21	27	32.65	86	42	25.47
316	21	27	36.33	86	42	28.85
317	21	27	36.33	86	42	30.42
318	21	27	35.6	86	42	32.18
319	21	27	34.5	86	42	32.18
320	21	27	31.94	86	42	31.01
321	21	27	27.17	86	42	29.06
322	21	27	24.97	86	42	29.26
323	21	27	20.75	86	42	29.86
324	21	27	15.25	86	42	28.11
325	21	27	11.45	86	42	26.39
326	21	27	11	86	42	31.03
327	21	27	9.92	86	42	36.32
328	21	27	7.52	86	42	43.04
329	21	27	6.19	86	42	47.04
330	21	27	7.05	86	42	52.72
331	21	27	5.61	86	42	57.88

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332	21	27	2.96	86	43	3.05
333	21	27	1.76	86	43	7.37
334	21	27	4.07	86	43	15.82
335	21	27	5.52	86	43	20.33
336	21	27	4.57	86	43	24.98
337	21	27	2.52	86	43	29.24
338	21	27	2.89	86	43	34.53
339	21	27	2.05	86	43	39.70
340	21	26	57.23	86	43	47.38
341	21	26	55.67	86	43	52.10
342	21	26	55.19	86	43	56.10
343	21	26	55.69	86	44	1.39
344	21	26	56.73	86	44	3.87
345	21	27	0.07	86	44	0.78
346	21	27	3.33	86	43	59.56
347	21	27	7.87	86	43	59.10
348	21	27	11.84	86	43	58.03
349	21	27	15.24	86	43	57.42
350	21	27	18.79	86	43	57.11
351	21	27	22.21	86	43	57.50
352	21	27	24.44	86	43	57.50
353	21	27	25.72	86	43	57.49
354	21	27	26.25	86	43	57.72
355	21	27	26.25	86	43	58.52
356	21	27	25.62	86	43	58.86
357	21	27	26.04	86	43	59.77
358	21	27	27.11	86	44	0.45
359	21	27	28.78	86	44	2.03
360	21	27	30.7	86	44	4.99
361	21	27	32.83	86	44	8.96
362	21	27	34.65	86	44	13.05
363	21	27	35.5	86	44	14.87
364	21	27	33.16	86	44	15.55
365	21	27	30.72	86	44	16.35
366	21	27	28.06	86	44	17.15
367	21	27	25.4	86	44	17.16
368	21	27	21.78	86	44	16.60
369	21	27	18.27	86	44	16.49
370	21	27	15.5	86	44	17.52
371	21	27	13.27	86	44	19.79
372	21	27	11.14	86	44	21.79
373	21	27	8.15	86	44	25.06
374	21	27	6.38	86	44	27.89
375	21	27	5.1	86	44	32.42
376	21	27	3.29	86	44	34.13
377	21	27	1.62	86	44	34.43
378	21	26	59.85	86	44	40.11
379	21	26	58.25	86	44	44.59

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ADVOCATE

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380	21	26	57.45	86	44	46.82
381	21	26	56.49	86	44	49.92
382	21	26	56.97	86	44	51.81
383	21	26	55.52	86	44	51.65
384	21	26	52.14	86	44	50.10
385	21	26	45.85	86	44	47.19
386	21	26	40.05	86	44	46.68
387	21	26	34.74	86	44	48.41
388	21	26	29.26	86	44	47.39
389	21	26	24.1	86	44	45.51
390	21	26	20.4	86	44	42.76
391	21	26	17.94	86	44	40.25
392	21	26	15.51	86	44	36.25
393	21	26	11.82	86	44	34.69
394	21	26	10.97	86	44	34.43
395	21	26	10.25	86	44	32.76
396	21	26	9.88	86	44	29.79
397	21	26	8.67	86	44	28.37
398	21	26	5.16	86	44	26.57
399	21	26	2.14	86	44	23.35
400	21	26	0.8	86	44	20.77
401	21	26	2.85	86	44	18.58
402	21	26	3.09	86	44	15.87
403	21	26	1.52	86	44	14.58
404	21	25	58.01	86	44	12.65
405	21	25	54.39	86	44	10.85
406	21	25	52.09	86	44	10.08
407	21	25	49.19	86	44	9.57
408	21	25	47.5	86	44	11.25
409	21	25	46.54	86	44	15.38
410	21	25	45.1	86	44	17.45
411	21	25	42.08	86	44	17.32
412	21	25	39.3	86	44	16.81
413	21	25	37.73	86	44	17.72
414	21	25	32.06	86	44	22.76
415	21	25	28.3	86	44	25.38
416	21	25	23.46	86	44	28.76
417	21	25	18.78	86	44	25.33
418	21	25	16.2	86	44	22.06
419	21	25	12.97	86	44	18.80
420	21	25	7.97	86	44	15.03
421	21	25	4.43	86	44	12.80
422	21	25	0.4	86	44	9.54
423	21	24	56.85	86	44	6.45
424	21	24	54.43	86	44	2.84
425	21	24	52.65	86	43	59.23
426	21	24	50.39	86	43	55.96
427	21	24	47.32	86	43	52.19

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ADVOCATE

428	21	24	41.84	86	43	48.24
429	21	24	38.52	86	43	44.29
430	21	24	37.87	86	43	41.54
431	21	24	37.86	86	43	34.32
432	21	24	35.92	86	43	30.19
433	21	24	30.75	86	43	24.70
434	21	24	25.11	86	43	21.10
435	21	24	21.74	86	43	20.09
436	21	24	17.7	86	43	18.87
437	21	24	14.96	86	43	17.33
438	21	24	9.8	86	43	13.90
439	21	24	2.86	86	43	9.61
440	21	24	6.46	86	43	11.84
441	21	24	0.12	86	43	5.84
442	21	23	59.15	86	43	2.57
443	21	23	58.66	86	42	57.93
444	21	23	57.84	86	42	52.77
445	21	23	55.58	86	42	51.22
446	21	23	55.09	86	42	51.23
447	21	23	52.52	86	42	51.23
448	21	23	50.11	86	42	50.55
449	21	23	49.48	86	42	48.85
450	21	23	48.97	86	42	47.45
451	21	23	49.33	86	42	45.26
452	21	23	49.4	86	42	44.83
453	21	23	48.61	86	42	44.66
454	21	23	47.55	86	42	44.25
455	21	23	46.97	86	42	43.53
456	21	23	46.59	86	42	42.61
457	21	23	46.68	86	42	41.58
458	21	23	46.97	86	42	40.03
459	21	23	47.83	86	42	38.80
460	21	23	49.08	86	42	36.32
461	21	23	50.05	86	42	35.39
462	21	23	50.89	86	42	35.28
463	21	23	50.19	86	42	34.47
464	21	23	46.85	86	42	30.60
465	21	23	43.46	86	42	27.17
466	21	23	39.75	86	42	24.60
467	21	23	36.69	86	42	20.13
468	21	23	33.29	86	42	13.95
469	21	23	30.69	86	42	10.02
470	21	23	27.48	86	42	5.19
471	21	23	22.81	86	42	5.71
472	21	23	20.39	86	42	7.44
473	21	23	18.14	86	42	9.85
474	21	23	15.73	86	42	10.03
475	21	23	14.92	86	42	8.31

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ADVOCATE

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476	21	23	15.24	86	42	6.76
477	21	23	18.94	86	42	4.00
478	21	23	24.25	86	42	2.44
479	21	23	28.11	86	41	59.68
480	21	23	29.23	86	41	56.93
481	21	23	28.75	86	41	54.18
482	21	23	21.65	86	41	46.97
483	21	23	14.23	86	41	43.20
484	21	23	8.11	86	41	41.67
485	21	23	4.17	86	41	40.33
486	21	22	59.57	86	41	38.76
487	21	22	54.41	86	41	38.26
488	21	22	51.35	86	41	37.75
489	21	22	50.39	86	41	39.47
490	21	22	52.01	86	41	46.17
491	21	22	56.69	86	41	52.18
492	21	23	1.85	86	41	57.33
493	21	23	4.11	86	42	0.59
494	21	23	5.41	86	42	3.34
495	21	23	6.38	86	42	7.81
496	21	23	7.03	86	42	12.28
497	21	23	5.43	86	42	15.04
498	21	23	2.69	86	42	16.59
499	21	23	0.28	86	42	16.25
500	21	22	53.02	86	42	11.62
501	21	22	45.76	86	42	5.62
502	21	22	41.25	86	42	3.56
503	21	22	37.38	86	42	2.88
504	21	22	32.55	86	42	5.64
505	21	22	28.37	86	42	4.79
506	21	22	25.3	86	42	1.02
507	21	22	22.4	86	41	59.99
508	21	22	18.86	86	42	3.26
509	21	22	16.44	86	42	2.07
510	21	22	13.86	86	42	0.52
511	21	22	12.73	86	41	58.98
512	21	22	10.14	86	41	53.48
513	21	22	6.75	86	41	47.99
514	21	22	5.86	86	41	47.17
515	21	22	4.49	86	41	45.93
516	21	22	1.92	86	41	45.93
517	21	21	59.5	86	41	46.63
518	21	21	55.17	86	41	49.37
519	21	21	49.69	86	41	52.84
520	21	21	43.24	86	41	50.27
521	21	21	41.3	86	41	47.69
522	21	21	41.25	86	41	47.44
523	21	21	40.08	86	41	46.04

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ADVOCATE

524	21	21	38.69	86	41	42.80
525	21	21	38.77	86	41	37.89
526	21	21	39.32	86	41	33.27
527	21	21	41.24	86	41	30.03
528	21	21	44.92	86	41	27.57
529	21	21	48.13	86	41	24.32
530	21	21	50.88	86	41	19.70
531	21	21	51.79	86	41	17.05
532	21	21	45.1	86	41	11.75
533	21	21	52.29	86	41	6.35
534	21	21	57.41	86	41	2.50
535	21	22	1.37	86	40	58.64
536	21	22	2.09	86	40	54.01
537	21	22	2.44	86	40	49.38
538	21	22	2.52	86	40	42.19
539	21	22	2.59	86	40	34.72
540	21	22	2.58	86	40	28.41
541	21	22	2.57	86	40	22.19
542	21	22	2.37	86	40	13.71
543	21	22	2.18	86	40	9.85
544	21	22	4.53	86	40	7.34
545	21	22	7.24	86	40	7.91
546	21	22	10.31	86	40	9.45
547	21	22	12.66	86	40	9.63
548	21	22	17.71	86	40	6.92
549	21	22	20.96	86	40	5.37
550	21	22	29.63	86	40	4.00
551	21	22	42.81	86	40	1.85
552	21	23	57.95	86	39	58.81
553	21	23	10.97	86	39	56.20
554	21	23	20.54	86	39	53.09
555	21	23	23.07	86	39	52.12
556	21	23	27.05	86	39	54.23
557	21	23	34.1	86	40	0.00
558	21	23	36.99	86	39	57.29
559	21	23	38.97	86	39	53.05
560	21	23	40.76	86	39	48.80
561	21	23	42.74	86	39	46.48
562	21	23	45.81	86	39	45.12
563	21	23	49.6	86	39	42.61
564	21	23	50.86	86	39	39.90
565	21	23	51.34	86	39	31.88
566	21	23	50.87	86	39	25.38
567	21	23	52.22	86	39	21.76
568	21	23	57.85	86	39	17.17
569	21	24	0.75	86	39	14.44
570	21	24	1.45	86	39	13.79
571	21	24	3.47	86	39	10.18

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ADVOCATE

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572	21	24	3.46	86	39	6.56
573	21	24	2.78	86	39	2.23
574	21	24	1.33	86	38	59.48
575	21	23	58.06	86	38	56.43
576	21	23	55.74	86	38	55.95
577	21	23	53.34	86	38	56.05
578	21	23	50.2	86	38	57.94
579	21	23	46.31	86	38	59.43
580	21	23	43.54	86	38	59.83
581	21	23	41.22	86	38	58.45
582	21	23	38.07	86	38	56.48
583	21	23	34.21	86	38	53.44
584	21	23	31.41	86	38	53.64
585	21	23	28.7	86	38	51.23
586	21	23	23.71	86	38	40.17
587	21	23	20.54	86	38	34.16
588	21	23	18.15	86	38	30.92
589	21	23	15.57	86	38	27.43
590	21	23	10.59	86	38	20.70
591	21	23	7.65	86	38	15.65
592	21	23	6.74	86	38	12.52
593	21	23	4.87	86	38	5.94
594	21	23	4.23	86	37	59.28
595	21	23	1.29	86	37	55.68
596	21	22	57.22	86	37	51.35
597	21	22	49.09	86	37	46.80
598	21	22	43.68	86	37	43.08
599	21	22	35.44	86	37	34.66
600	21	22	30.46	86	37	31.18
601	21	22	28.76	86	37	29.99
602	21	22	21.96	86	37	27.16
603	21	22	16.12	86	37	24.73
604	21	22	9.57	86	37	21.62
605	21	22	5.62	86	37	15.68
606	21	22	4.76	86	37	8.74
607	21	22	2.78	86	37	2.74
608	21	21	58.26	86	36	58.32
609	21	21	52.14	86	36	53.73
610	21	21	49.65	86	36	50.37
611	21	21	48.52	86	36	46.76
612	21	21	49.28	86	36	43.06
613	21	21	53.37	86	36	39.35
614	21	21	53.37	86	36	37.12
615	21	21	51.85	86	36	34.71
616	21	21	49.57	86	36	32.49
617	21	21	43.52	86	36	30.69
618	21	21	37.65	86	36	28.28
619	21	21	33.47	86	36	25.09

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ADVOCATE

620	21	21	28.17	86	36	21.04
621	21	21	23.56	86	36	13.10
622	21	21	21.52	86	36	5.10
623	21	21	22.25	86	35	57.23
624	21	21	22.24	86	35	53.79
625	21	21	21.29	86	35	48.55
626	21	21	19.39	86	35	47.14
627	21	21	12.96	86	35	45.95
628	21	21	9.56	86	35	46.96
629	21	21	1.81	86	35	49.21
630	21	20	58.09	86	35	49.30
631	21	20	58.24	86	35	42.29
632	21	20	59.74	86	35	33.25
633	21	21	2.09	86	35	26.03
634	21	21	3.78	86	35	23.49
635	21	21	8.04	86	35	20.39
636	21	21	11.68	86	35	17.93
637	21	21	14.93	86	35	17.14
638	21	21	17.8	86	35	16.59
639	21	21	20.34	86	35	16.41
640	21	21	23.89	86	35	16.76
641	21	21	23.89	86	35	15.13
642	21	21	26.08	86	35	14.40
643	21	21	27.94	86	35	13.13
644	21	21	27.26	86	35	11.69
645	21	21	25.23	86	35	11.70
646	21	21	22.7	86	35	12.61
647	21	21	21.68	86	35	12.61
648	21	21	21.51	86	35	11.17
649	21	21	23.2	86	35	10.26
650	21	21	23.53	86	35	8.99
651	21	21	19.47	86	35	7.74
652	21	21	19.47	86	35	5.76
653	21	21	20.69	86	35	3.91
654	21	21	23.01	86	35	3.58
655	21	21	24.75	86	35	3.57
656	21	21	25.82	86	35	3.09
657	21	21	28.29	86	35	4.52
658	21	21	30.86	86	35	5.70
659	21	21	32.76	86	35	7.01
660	21	21	33.88	86	35	9.27
661	21	21	36.13	86	35	11.77
662	21	21	37.47	86	35	14.04
663	21	21	38.7	86	35	15.11
664	21	21	40.44	86	35	17.18
665	21	21	42.33	86	35	17.07
666	21	21	43.17	86	35	15.44
667	21	21	42.15	86	35	13.82

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ADVOCATE

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668	21	21	38.25	86	35	9.49
669	21	21	35.2	86	35	7.52
670	21	21	34.64	86	35	5.69
671	21	21	35.52	86	35	4.05
672	21	21	37.05	86	35	3.52
673	21	21	42.3	86	35	4.97
674	21	21	45.85	86	35	5.32
675	21	21	46.02	86	35	3.33
676	21	21	44.15	86	34	59.55
677	21	21	40.25	86	34	58.29
678	21	21	36.63	86	34	59.50
679	21	21	35.54	86	34	59.43
680	21	21	34.58	86	34	58.63
681	21	21	34.32	86	34	57.74
682	21	21	34.46	86	34	56.16
683	21	21	35.59	86	34	55.28
684	21	21	38.53	86	34	54.91
685	21	21	39.69	86	34	54.61
686	21	21	40.5	86	34	54.10
687	21	21	40.77	86	34	53.23
688	21	21	40.77	86	34	52.35
689	21	21	40.43	86	34	51.34
690	21	21	38.79	86	34	49.16
691	21	21	37.14	86	34	47.56
692	21	21	35.37	86	34	46.47
693	21	21	33.73	86	34	46.11
694	21	21	32.98	86	34	45.97
695	21	21	32.84	86	34	45.46
696	21	21	32.7	86	34	44.29
697	21	21	32.29	86	34	43.42
698	21	21	28.54	86	34	42.63
699	21	21	27.99	86	34	42.05
700	21	21	27.91	86	34	40.48
701	21	21	29.24	86	34	38.43
702	21	21	30.57	86	34	36.65
703	21	21	30.84	86	34	34.47
704	21	21	30.83	86	34	32.87
705	21	21	30.69	86	34	31.12
706	21	21	29.8	86	34	30.54
707	21	21	28.71	86	34	30.76
708	21	21	27.62	86	34	31.20
709	21	21	25.51	86	34	33.32
710	21	21	23.54	86	34	35.51
711	21	21	22.24	86	34	36.10
712	21	21	21.02	86	34	35.74
713	21	21	19.45	86	34	33.95
714	21	21	18.82	86	34	32.83
715	21	21	18.82	86	34	31.12

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ADVOCATE

716	21	21	19.23	86	34	29.25
717	21	21	19.86	86	34	27.76
718	21	21	19.79	86	34	26.49
719	21	21	19.01	86	34	25.82
720	21	21	18.1	86	34	24.93
721	21	21	16.64	86	34	24.19
722	21	21	15.59	86	34	24.27
723	21	21	15.1	86	34	25.24
724	21	21	14.83	86	34	26.88
725	21	21	14.69	86	34	28.22
726	21	21	14.69	86	34	28.82
727	21	21	14.62	86	34	29.34
728	21	21	13.29	86	34	28.82
729	21	21	12.66	86	34	28.97
730	21	21	12.04	86	34	30.91
731	21	21	11.49	86	34	33.30
732	21	21	10.65	86	34	34.57
733	21	21	9.47	86	34	34.65
734	21	21	8.41	86	34	33.61
735	21	21	7.85	86	34	32.42
736	21	21	7.71	86	34	30.93
737	21	21	8.96	86	34	28.24
738	21	21	9.38	86	34	26.67
739	21	21	9.51	86	34	24.88
740	21	21	9.16	86	34	24.36
741	21	21	8.04	86	34	24.66
742	21	21	6.86	86	34	25.48
743	21	21	5.74	86	34	25.04
744	21	21	3.99	86	34	24.00
745	21	21	1.68	86	34	22.29
746	21	21	0.28	86	34	21.18
747	21	21	0.07	86	34	20.06
748	21	21	0.06	86	34	18.87
749	21	20	59.57	86	34	17.97
750	21	20	57.4	86	34	16.49
751	21	20	54.08	86	34	14.93
752	21	20	50.8	86	34	14.49
753	21	20	48.14	86	34	14.79
754	21	20	45.28	86	34	15.40
755	21	20	43.6	86	34	15.25
756	21	20	42.34	86	34	13.69
757	21	20	41.57	86	34	12.20
758	21	20	41.62	86	34	9.61
759	21	20	42.35	86	34	7.02
760	21	20	42.67	86	34	5.86
761	21	20	42.46	86	34	4.89
762	21	20	41.76	86	34	3.92
763	21	20	41.2	86	34	3.25

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ADVOCATE

764	21	20	41.61	86	34	1.54
765	21	20	42.3	86	34	0.04
766	21	20	42.47	86	33	57.49
767	21	20	42.58	86	33	56.45
768	21	20	42.29	86	33	55.81
769	21	20	41.63	86	33	53.80
770	21	20	40.54	86	33	52.33
771	21	20	38.87	86	33	51.17
772	21	20	37.41	86	33	49.86
773	21	20	36.83	86	33	48.47
774	21	20	36.97	86	33	47.61
775	21	20	39	86	33	45.52
776	21	20	40.88	86	33	44.12
777	21	20	43.49	86	33	44.03
778	21	20	45.67	86	33	44.72
779	21	20	46.69	86	33	46.11
780	21	20	46.69	86	33	46.15
781	21	20	46.81	86	33	46.16
782	21	20	47.58	86	33	47.42
783	21	20	48.28	86	33	48.69
784	21	20	48.43	86	33	49.59
785	21	20	48.43	86	33	51.30
786	21	20	48.51	86	33	53.31
787	21	20	48.51	86	33	54.51
788	21	20	49.07	86	33	57.04
789	21	20	50.13	86	33	58.38
790	21	20	51.38	86	33	58.67
791	21	20	52.29	86	33	58.60
792	21	20	53.06	86	33	58.15
793	21	20	53.2	86	33	57.03
794	21	20	53.19	86	33	54.72
795	21	20	52.48	86	33	51.89
796	21	20	52.48	86	33	49.42
797	21	20	51.92	86	33	48.38
798	21	20	51.28	86	33	46.07
799	21	20	51.28	86	33	43.83
800	21	20	52.11	86	33	42.49
801	21	20	52.54	86	33	41.64
802	21	20	53.2	86	33	40.27
803	21	20	54.99	86	33	38.72
804	21	20	56.77	86	33	38.71
805	21	20	58.23	86	33	38.71
806	21	20	59.57	86	33	38.71
807	21	21	1.24	86	33	38.34
808	21	21	3.25	86	33	36.79
809	21	21	4.59	86	33	35.83
810	21	21	4.76	86	33	35.73
811	21	21	4.88	86	33	34.55

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812	21	21	4.87	86	33	32.83
813	21	21	4.24	86	33	30.74
814	21	21	3.18	86	33	28.36
815	21	21	2.69	86	33	27.47
816	21	21	2.97	86	33	26.42
817	21	21	3.95	86	33	26.34
818	21	21	5.34	86	33	26.64
819	21	21	7.02	86	33	27.16
820	21	21	8.56	86	33	27.38
821	21	21	9.26	86	33	26.78
822	21	21	8.83	86	33	25.66
823	21	21	6.73	86	33	23.13
824	21	21	5.34	86	33	21.42
825	21	21	3.58	86	33	19.26
826	21	21	2.6	86	33	18.00
827	21	21	1.61	86	33	15.91
828	21	21	0.56	86	33	13.83
829	21	20	59.72	86	33	11.96
830	21	20	58.25	86	33	10.70
831	21	20	55.38	86	33	9.07
832	21	20	54.88	86	33	8.48
833	21	20	51.66	86	33	6.88
834	21	20	50.32	86	33	5.57
835	21	20	50.31	86	33	4.26
836	21	20	50.64	86	33	3.06
837	21	20	51.98	86	33	1.27
838	21	20	52.76	86	33	0.55
839	21	20	54.35	86	33	0.38
840	21	20	54.44	86	33	0.27
841	21	20	57.86	86	32	58.92
842	21	20	59.04	86	32	58.62
843	21	21	0.13	86	32	57.07
844	21	21	1.8	86	32	55.39
845	21	21	2.93	86	32	54.18
846	21	21	2.6	86	32	53.01
847	21	21	2.95	86	32	51.74
848	21	21	4.13	86	32	50.62
849	21	21	5.46	86	32	50.32
850	21	21	7.2	86	32	50.39
851	21	21	10.14	86	32	50.60
852	21	21	13.08	86	32	51.49
853	21	21	13.71	86	32	51.86
854	21	21	14.69	86	32	52.97
855	21	21	15.25	86	32	54.61
856	21	21	14.97	86	32	55.88
857	21	21	14.28	86	32	57.53
858	21	21	14.56	86	32	58.64
859	21	21	16.01	86	32	59.63

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860	21	21	17.85	86	33	0.20
861	21	21	19.95	86	33	0.12
862	21	21	21.06	86	32	59.59
863	21	21	21.76	86	32	58.40
864	21	21	21.96	86	32	57.13
865	21	21	22.45	86	32	56.01
866	21	21	23.36	86	32	54.96
867	21	21	23.07	86	32	54.29
868	21	21	22.44	86	32	54.00
869	21	21	20.91	86	32	54.45
870	21	21	19.72	86	32	54.60
871	21	21	18.67	86	32	54.53
872	21	21	18.53	86	32	54.16
873	21	21	18.6	86	32	53.11
874	21	21	19.57	86	32	51.62
875	21	21	21.18	86	32	50.27
876	21	21	22.01	86	32	49.52
877	21	21	22.29	86	32	48.25
878	21	21	22.29	86	32	47.21
879	21	21	21.31	86	32	46.76
880	21	21	20.4	86	32	47.14
881	21	21	19.08	86	32	48.41
882	21	21	18.52	86	32	48.49
883	21	21	17.61	86	32	48.57
884	21	21	17.19	86	32	48.12
885	21	21	17.26	86	32	47.52
886	21	21	16.91	86	32	46.78
887	21	21	15.72	86	32	47.30
888	21	21	14.67	86	32	47.53
889	21	21	13.83	86	32	47.76
890	21	21	13.48	86	32	47.76
891	21	21	12.93	86	32	47.69
892	21	21	12.71	86	32	46.79
893	21	21	12.85	86	32	45.67
894	21	21	12.43	86	32	44.78
895	21	21	9.84	86	32	43.97
896	21	21	9.14	86	32	42.92
897	21	21	9.49	86	32	41.51
898	21	21	10.74	86	32	40.16
899	21	21	12.06	86	32	38.07
900	21	21	12.55	86	32	36.50
901	21	21	11.78	86	32	35.83
902	21	21	9.12	86	32	33.90
903	21	21	8.41	86	32	32.78
904	21	21	7.71	86	32	32.71
905	21	21	5.06	86	32	33.61
906	21	21	4.01	86	32	33.84
907	21	21	3.66	86	32	32.95

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908	21	21	2.89	86	32	31.76
909	21	21	1.84	86	32	31.39
910	21	21	0.03	86	32	31.39
911	21	20	58.56	86	32	30.28
912	21	20	57.85	86	32	28.49
913	21	20	58.02	86	32	27.49
914	21	20	57.29	86	32	26.74
915	21	20	56.91	86	32	26.34
916	21	20	56.47	86	32	25.54
917	21	20	56.09	86	32	24.73
918	21	20	55.96	86	32	23.86
919	21	20	56.02	86	32	22.99
920	21	20	56.52	86	32	22.45
921	21	20	56.96	86	32	22.38
922	21	20	57.34	86	32	22.78
923	21	20	58.03	86	32	23.05
924	21	20	58.66	86	32	22.58
925	21	20	59.73	86	32	22.10
926	21	21	0.42	86	32	20.83
927	21	21	1.86	86	32	19.95
928	21	21	3.87	86	32	18.33
929	21	21	6.31	86	32	17.05
930	21	21	7.95	86	32	16.24
931	21	21	9.34	86	32	15.51
932	21	21	9.34	86	32	13.61
933	21	21	8.57	86	32	11.97
934	21	21	8.42	86	32	10.26
935	21	21	9.33	86	32	9.51
936	21	21	10.86	86	32	9.06
937	21	21	12.96	86	32	8.98
938	21	21	14.78	86	32	9.87
939	21	21	15.69	86	32	10.39
940	21	21	16.25	86	32	11.65
941	21	21	16.82	86	32	13.89
942	21	21	17.8	86	32	14.41
943	21	21	18.35	86	32	13.36
944	21	21	19.26	86	32	13.06
945	21	21	22.2	86	32	16.41
946	21	21	25.26	86	32	18.44
947	21	21	27.31	86	32	17.93
948	21	21	28.42	86	32	16.54
949	21	21	29.72	86	32	13.85
950	21	21	30.09	86	32	12.16
951	21	21	29.43	86	32	11.07
952	21	21	27.57	86	32	9.08
953	21	21	27.47	86	32	7.19
954	21	21	28.4	86	32	6.59
955	21	21	29.33	86	32	6.89

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956	21	21	31.01	86	32	8.38
957	21	21	32.32	86	32	8.67
958	21	21	33.24	86	32	7.57
959	21	21	34.83	86	32	7.67
960	21	21	36.51	86	32	8.46
961	21	21	37.72	86	32	8.95
962	21	21	38.37	86	32	8.55
963	21	21	38.56	86	32	8.25
964	21	21	38.83	86	32	6.86
965	21	21	39.34	86	32	4.48
966	21	21	40.41	86	32	3.57
967	21	21	41.99	86	32	3.37
968	21	21	43.58	86	32	2.57
969	21	21	45.25	86	32	1.62
970	21	21	46.73	86	31	59.57
971	21	21	47.47	86	31	58.28
972	21	21	48.4	86	31	58.38
973	21	21	51.29	86	31	59.56
974	21	21	52.41	86	32	0.15
975	21	21	52.97	86	32	0.05
976	21	21	54.18	86	31	58.26
977	21	21	54.08	86	31	56.97
978	21	21	54.17	86	31	55.27
979	21	21	54.82	86	31	53.68
980	21	21	56.12	86	31	53.08
981	21	21	57.24	86	31	53.47
982	21	21	57.89	86	31	54.27
983	21	21	58.82	86	31	53.37
984	21	21	59	86	31	51.88
985	21	21	57.04	86	31	49.20
986	21	21	56.94	86	31	48.01
987	21	21	57.5	86	31	46.31
988	21	21	58.8	86	31	45.61
989	21	22	0.1	86	31	45.31
990	21	22	1.4	86	31	44.31
991	21	22	1.4	86	31	42.72
992	21	22	0.56	86	31	40.24
993	21	21	59.24	86	31	37.46
994	21	21	55.79	86	31	33.99
995	21	21	52.9	86	31	33.00
996	21	21	49.73	86	31	33.31
997	21	21	48.52	86	31	33.61
998	21	21	46.33	86	31	35.51
999	21	21	45.27	86	31	35.52
1000	21	21	44.84	86	31	34.78
1001	21	21	44.84	86	31	33.70
1002	21	21	44.41	86	31	33.59
1003	21	21	42.4	86	31	34.39

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1004	21	21	41.12	86	31	34.68
1005	21	21	39.48	86	31	35.54
1006	21	21	37.46	86	31	36.85
1007	21	21	36.13	86	31	37.42
1008	21	21	35.07	86	31	37.76
1009	21	21	30.78	86	31	38.12
1010	21	21	24.62	86	31	38.67
1011	21	21	18.85	86	31	38.38
1012	21	21	11.88	86	31	37.51
1013	21	21	9.47	86	31	37.18
1014	21	21	9.04	86	31	37.39
1015	21	21	6.87	86	31	37.63
1016	21	21	5.34	86	31	36.71
1017	21	21	3.82	86	31	36.13
1018	21	21	2.62	86	31	35.21
1019	21	21	1.31	86	31	33.59
1020	21	21	0.44	86	31	32.20
1021	21	21	0.65	86	31	31.04
1022	21	21	1.62	86	31	29.64
1023	21	21	3.15	86	31	29.64
1024	21	21	5.32	86	31	29.98
1025	21	21	7.72	86	31	31.36
1026	21	21	9.57	86	31	32.05
1027	21	21	10.98	86	31	32.05
1028	21	21	12.83	86	31	32.04
1029	21	21	15.65	86	31	31.80
1030	21	21	18.15	86	31	31.21
1031	21	21	19.78	86	31	29.82
1032	21	21	20.21	86	31	28.31
1033	21	21	20.32	86	31	26.91
1034	21	21	20.42	86	31	25.75
1035	21	21	21.51	86	31	25.52
1036	21	21	22.92	86	31	26.21
1037	21	21	24.45	86	31	27.71
1038	21	21	25.15	86	31	28.93
1039	21	21	26.48	86	31	29.53
1040	21	21	29.51	86	31	33.02
1041	21	21	32.79	86	31	34.75
1042	21	21	34.05	86	31	34.61
1043	21	21	34.8	86	31	33.81
1044	21	21	34.3	86	31	32.73
1045	21	21	32.27	86	31	32.51
1046	21	21	30.64	86	31	32.07
1047	21	21	29.6	86	31	31.41
1048	21	21	29.93	86	31	30.07
1049	21	21	31.78	86	31	29.55
1050	21	21	33	86	31	29.90
1051	21	21	35.75	86	31	31.45

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1052	21	21	36.94	86	31	31.38
1053	21	21	37.4	86	31	30.74
1054	21	21	37.06	86	31	29.83
1055	21	21	35.81	86	31	29.41
1056	21	21	35.28	86	31	28.84
1057	21	21	35.21	86	31	28.00
1058	21	21	36.07	86	31	27.36
1059	21	21	36.66	86	31	26.93
1060	21	21	37.12	86	31	26.09
1061	21	21	34.93	86	31	23.27
1062	21	21	33.14	86	31	23.20
1063	21	21	31.82	86	31	23.77
1064	21	21	29.71	86	31	24.20
1065	21	21	28.98	86	31	23.99
1066	21	21	28.78	86	31	23.36
1067	21	21	28.11	86	31	20.68
1068	21	21	26.59	86	31	18.21
1069	21	21	23.47	86	31	16.53
1070	21	21	21.42	86	31	13.64
1071	21	21	20.35	86	31	12.02
1072	21	21	20.35	86	31	10.33
1073	21	21	21.47	86	31	9.83
1074	21	21	23.39	86	31	9.54
1075	21	21	25.31	86	31	9.96
1076	21	21	26.37	86	31	10.88
1077	21	21	26.7	86	31	13.20
1078	21	21	26.91	86	31	14.61
1079	21	21	28.29	86	31	14.75
1080	21	21	29.55	86	31	14.75
1081	21	21	30.15	86	31	15.52
1082	21	21	30.22	86	31	17.29
1083	21	21	30.62	86	31	19.47
1084	21	21	31.75	86	31	20.88
1085	21	21	32.94	86	31	20.81
1086	21	21	33.33	86	31	20.03
1087	21	21	33.33	86	31	18.76
1088	21	21	32.66	86	31	17.07
1089	21	21	32.79	86	31	15.79
1090	21	21	33.65	86	31	15.37
1091	21	21	34.71	86	31	15.37
1092	21	21	35.31	86	31	16.14
1093	21	21	35.31	86	31	17.41
1094	21	21	35.51	86	31	18.61
1095	21	21	36.04	86	31	18.68
1096	21	21	36.77	86	31	18.18
1097	21	21	37.89	86	31	18.25
1098	21	21	38.75	86	31	19.59
1099	21	21	40.48	86	31	22.83

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1100	21	21	41.41	86	31	24.45
1101	21	21	41.68	86	31	26.85
1102	21	21	41.82	86	31	28.61
1103	21	21	43.08	86	31	29.38
1104	21	21	44.8	86	31	29.45
1105	21	21	44.79	86	31	27.75
1106	21	21	45.59	86	31	27.26
1107	21	21	46.71	86	31	27.47
1108	21	21	47.7	86	31	28.31
1109	21	21	48.77	86	31	29.79
1110	21	21	49.43	86	31	30.49
1111	21	21	50.88	86	31	30.06
1112	21	21	51.48	86	31	29.64
1113	21	21	51.74	86	31	28.08
1114	21	21	51.6	86	31	26.81
1115	21	21	51.46	86	31	25.54
1116	21	21	52.39	86	31	25.33
1117	21	21	53.32	86	31	25.40
1118	21	21	53.64	86	31	24.13
1119	21	21	53.11	86	31	23.07
1120	21	21	51.39	86	31	20.75
1121	21	21	50.25	86	31	18.07
1122	21	21	50.11	86	31	15.24
1123	21	21	49.84	86	31	12.14
1124	21	21	49.43	86	31	8.54
1125	21	21	48.56	86	31	4.59
1126	21	21	46.97	86	31	3.40
1127	21	21	45.19	86	31	3.61
1128	21	21	42.35	86	31	5.74
1129	21	21	41.36	86	31	6.94
1130	21	21	39.51	86	31	6.95
1131	21	21	36.13	86	31	7.26
1132	21	21	36.01	86	31	9.27
1133	21	21	34.61	86	31	10.78
1134	21	21	32.85	86	31	10.91
1135	21	21	31.78	86	31	9.79
1136	21	21	30.49	86	31	8.29
1137	21	21	29.15	86	31	8.05
1138	21	21	28.96	86	31	8.20
1139	21	21	27.33	86	31	7.97
1140	21	21	26.24	86	31	7.51
1141	21	21	24.72	86	31	7.05
1142	21	21	23.63	86	31	5.90
1143	21	21	23.08	86	31	4.62
1144	21	21	23.18	86	31	3.11
1145	21	21	24.27	86	31	1.95
1146	21	21	25.23	86	31	1.06
1147	21	21	25.06	86	31	0.02

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1148	21	21	23.05	86	30	56.01
1149	21	21	20.63	86	30	52.78
1150	21	21	18.74	86	30	52.10
1151	21	21	17	86	30	50.39
1152	21	21	15.52	86	30	49.07
1153	21	21	15.02	86	30	46.70
1154	21	21	15.01	86	30	43.93
1155	21	21	14.88	86	30	42.35
1156	21	21	13.64	86	30	39.98
1157	21	21	13.26	86	30	38.53
1158	21	21	14.61	86	30	35.63
1159	21	21	15.84	86	30	34.17
1160	21	21	17.94	86	30	33.51
1161	21	21	19.3	86	30	32.32
1162	21	21	20.77	86	30	30.99
1163	21	21	23	86	30	30.46
1164	21	21	24.73	86	30	30.85
1165	21	21	25.97	86	30	32.03
1166	21	21	27.45	86	30	33.21
1167	21	21	28.47	86	30	34.14
1168	21	21	28.53	86	30	34.08
1169	21	21	31.42	86	30	30.97
1170	21	21	33.34	86	30	28.49
1171	21	21	35.27	86	30	25.39
1172	21	21	37.39	86	30	23.32
1173	21	21	38.16	86	30	22.29
1174	21	21	39.38	86	30	20.75
1175	21	21	36.09	86	30	19.83
1176	21	21	31.41	86	30	22.24
1177	21	21	25.54	86	30	25.77
1178	21	21	23.55	86	30	25.40
1179	21	21	21.93	86	30	24.54
1180	21	21	22.44	86	30	19.68
1181	21	21	23.4	86	30	16.24
1182	21	21	26.05	86	30	15.80
1183	21	21	29.27	86	30	15.63
1184	21	21	32.56	86	30	15.74
1185	21	21	34.33	86	30	16.08
1186	21	21	36.27	86	30	17.62
1187	21	21	38.1	86	30	17.82
1188	21	21	40.56	86	30	16.18
1189	21	21	41.73	86	30	14.04
1190	21	21	38.08	86	30	11.92
1191	21	21	37.72	86	30	10.80
1192	21	21	38.27	86	30	8.45
1193	21	21	38.89	86	30	5.90
1194	21	21	38.88	86	30	3.26
1195	21	21	37.95	86	29	59.33

TRUE COPY ATTESTED

ADVOCATE

1196	21	21	38.15	86	29	56.74
1197	21	21	38.15	86	29	54.23
1198	21	21	38.12	86	29	52.77
1199	21	21	38.26	86	29	49.81
1200	21	21	40.7	86	29	45.06
1201	21	21	41.19	86	29	43.99
1202	21	21	42.8	86	29	42.52
1203	21	21	45.62	86	29	40.89
1204	21	21	46.97	86	29	40.25
1205	21	21	51.97	86	29	40.63
1206	21	22	2.09	86	29	41.73
1207	21	22	6.67	86	29	42.97
1208	21	22	9.26	86	29	43.46
1209	21	22	15.61	86	29	43.31
1210	21	22	20.07	86	29	42.29
1211	21	22	21.83	86	29	40.53
1212	21	22	22.64	86	29	37.77
1213	21	22	22.16	86	29	34.38
1214	21	22	21.09	86	29	28.74
1215	21	22	19.78	86	29	24.23
1216	21	22	19.3	86	29	21.59
1217	21	22	19.64	86	29	18.08
1218	21	22	21.05	86	29	17.95
1219	21	22	26	86	29	21.82
1220	21	22	30.6	86	29	26.57
1221	21	22	34.61	86	29	31.20
1222	21	22	38.51	86	29	36.71
1223	21	22	41.81	86	29	40.59
1224	21	22	43.46	86	29	41.71
1225	21	22	46.63	86	29	41.07
1226	21	22	48.39	86	29	39.81
1227	21	22	49.56	86	29	38.43
1228	21	22	50.14	86	29	37.17
1229	21	22	50.14	86	29	34.91
1230	21	22	47.77	86	29	28.77
1231	21	22	45.41	86	29	25.39
1232	21	22	36.4	86	29	19.81
1233	21	22	28.8	86	29	14.78
1234	21	22	24.44	86	29	12.16
1235	21	22	18.43	86	29	6.16
1236	21	22	10.65	86	28	58.66
1237	21	22	7.7	86	28	54.28
1238	21	22	3.89	86	28	48.80
1239	21	22	4.41	86	28	45.39
1240	21	22	6.61	86	28	43.11
1241	21	22	8.83	86	28	41.20
1242	21	22	9.06	86	28	39.47
1243	21	22	8.23	86	28	37.09

TRUE COPY ATTESTED

ADVOCATE

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1244	21	22	5.17	86	28	33.33
1245	21	22	2.59	86	28	29.74
1246	21	21	59.88	86	28	28.24
1247	21	21	57.7	86	28	27.94
1248	21	21	55.06	86	28	28.14
1249	21	21	51.77	86	28	29.65
1250	21	21	50.37	86	28	33.05
1251	21	21	48.62	86	28	36.82
1252	21	21	46.87	86	28	39.71
1253	21	21	44.76	86	28	41.47
1254	21	21	43.46	86	28	41.43
1255	21	21	43.07	86	28	40.32
1256	21	21	44.27	86	28	37.21
1257	21	21	45.79	86	28	33.19
1258	21	21	47.66	86	28	29.67
1259	21	21	47.77	86	28	26.53
1260	21	21	46.35	86	28	25.15
1261	21	21	44.94	86	28	25.66
1262	21	21	44	86	28	26.25
1263	21	21	42.83	86	28	25.54
1264	21	21	40.82	86	28	23.92
1265	21	21	39.06	86	28	22.67
1266	21	21	37.94	86	28	23.38
1267	21	21	36.1	86	28	27.15
1268	21	21	34.7	86	28	36.03
1269	21	21	32.19	86	28	45.44
1270	21	21	29.15	86	28	54.15
1271	21	21	26.89	86	29	2.02
1272	21	21	22.92	86	29	9.83
1273	21	21	21.08	86	29	13.50
1274	21	21	18.62	86	29	15.11
1275	21	21	15.98	86	29	14.46
1276	21	21	10.59	86	29	10.43
1277	21	21	8.91	86	29	9.78
1278	21	21	6.18	86	29	9.51
1279	21	21	1.87	86	29	7.82
1280	21	20	59.2	86	29	6.15
1281	21	20	53.63	86	29	0.52
1282	21	20	49.74	86	28	55.64
1283	21	20	47.61	86	28	53.11
1284	21	20	45.23	86	28	51.52
1285	21	20	43.64	86	28	49.64
1286	21	20	46.01	86	28	47.94
1287	21	20	50.15	86	28	46.51
1288	21	20	55.22	86	28	45.85
1289	21	20	59	86	28	45.90
1290	21	21	2.04	86	28	44.68
1291	21	21	3.8	86	28	41.95

TRUE COPY ATTESTED

ADVOCATE

1292	21	21	5.28	86	28	38.08
1293	21	21	5.45	86	28	34.60
1294	21	21	5.44	86	28	32.44
1295	21	21	4.11	86	28	29.15
1296	21	21	2.08	86	28	26.61
1297	21	20	58.28	86	28	25.03
1298	21	20	55.63	86	28	22.87
1299	21	20	54.12	86	28	21.19
1300	21	20	54.31	86	28	18.93
1301	21	20	53.36	86	28	15.59
1302	21	20	50.53	86	28	11.08
1303	21	20	48.61	86	28	6.24
1304	21	20	47.55	86	28	3.33
1305	21	20	47.18	86	27	59.47
1306	21	20	46.1	86	27	52.04
1307	21	20	46.08	86	27	44.80
1308	21	20	46.41	86	27	38.96
1309	21	20	47.37	86	27	36.51
1310	21	20	50.01	86	27	34.81
1311	21	20	52.3	86	27	33.49
1312	21	20	54.76	86	27	31.97
1313	21	20	55.2	86	27	30.46
1314	21	20	53.25	86	27	29.25
1315	21	20	50.25	86	27	28.60
1316	21	20	48.84	86	27	26.06
1317	21	20	48.39	86	27	24.18
1318	21	20	48.56	86	27	21.74
1319	21	20	49.96	86	27	19.00
1320	21	20	49.51	86	27	16.09
1321	21	20	45.98	86	27	13.65
1322	21	20	44.2	86	27	11.21
1323	21	20	43.05	86	27	8.21
1324	21	20	39.6	86	27	4.08
1325	21	20	35.97	86	27	1.37
1326	21	20	32.53	86	26	58.65
1327	21	20	31.11	86	26	55.27
1328	21	20	30.21	86	26	50.75
1329	21	20	29.75	86	26	45.68
1330	21	20	29.29	86	26	40.03
1331	21	20	29.45	86	26	35.33
1332	21	20	29.44	86	26	31.28
1333	21	20	28.55	86	26	27.33
1334	21	20	26.5	86	26	23.11
1335	21	20	22.96	86	26	17.76
1336	21	20	20.22	86	26	14.38
1337	21	20	19.4	86	26	10.45
1338	21	20	18.6	86	26	8.03
1339	21	20	17.11	86	26	5.24

TRUE COPY ATTESTED

ADVOCATE

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1340	21	20	14.31	86	26	2.65
1341	21	20	12.47	86	25	59.95
1342	21	20	9.67	86	25	58.38
1343	21	20	8.1	86	25	57.92
1344	21	20	6.88	86	25	59.23
1345	21	20	4.71	86	26	2.12
1346	21	20	2	86	26	1.58
1347	21	19	56.76	86	26	0.11
1348	21	19	53.43	86	25	57.60
1349	21	19	50.54	86	25	53.80
1350	21	19	49.57	86	25	50.82
1351	21	19	48.68	86	25	44.77
1352	21	19	49.27	86	25	39.73
1353	21	19	50.39	86	25	35.91
1354	21	19	51.87	86	25	33.48
1355	21	19	52.91	86	25	33.67
1356	21	19	56.07	86	25	38.31
1357	21	19	58.26	86	25	40.82
1358	21	19	59.84	86	25	42.95
1359	21	20	2.2	86	25	44.81
1360	21	20	3.6	86	25	45.17
1361	21	20	4.82	86	25	45.36
1362	21	20	5.26	86	25	43.96
1363	21	20	5.08	86	25	42.75
1364	21	20	2.18	86	25	38.75
1365	21	19	57.98	86	25	33.55
1366	21	19	56.22	86	25	29.93
1367	21	19	55.95	86	25	26.76
1368	21	19	57.16	86	25	23.59
1369	21	19	59.42	86	25	22.28
1370	21	20	1.6	86	25	22.08
1371	21	20	3.35	86	25	21.79
1372	21	20	8.01	86	25	29.64
1373	21	20	12.38	86	25	35.65
1374	21	20	14.06	86	25	45.30
1375	21	20	19.49	86	25	53.30
1376	21	20	22.44	86	25	56.43
1377	21	20	24.92	86	25	59.18
1378	21	20	29.66	86	26	1.87
1379	21	20	34.22	86	26	3.39
1380	21	20	43.53	86	26	4.02
1381	21	20	52.64	86	26	4.65
1382	21	21	0.6	86	26	4.70
1383	21	21	6.03	86	26	5.18
1384	21	21	10.38	86	26	6.98
1385	21	21	12.1	86	26	8.80
1386	21	21	12.73	86	26	12.44
1387	21	21	15.75	86	26	20.18

TRUE COPY ATTESTED

ADVOCATE

1388	21	21	18.35	86	26	25.06
1389	21	21	21.79	86	26	29.96
1390	21	21	27.25	86	26	40.37
1391	21	21	32.72	86	26	49.96
1392	21	21	40.81	86	26	58.88
1393	21	21	44.08	86	27	2.51
1394	21	21	47.05	86	27	9.29
1395	21	21	49.88	86	27	18.55
1396	21	21	51.97	86	27	21.55
1397	21	21	54.87	86	27	20.48
1398	21	21	57.01	86	27	26.12
1399	21	21	59.23	86	27	31.11
1400	21	22	0.95	86	27	36.24
1401	21	22	2.06	86	27	42.20
1402	21	22	3.01	86	27	49.48
1403	21	22	4.1	86	27	51.46
1404	21	22	7.6	86	27	53.73
1405	21	22	13.74	86	28	1.76
1406	21	22	21.32	86	28	14.02
1407	21	22	26.45	86	28	25.22
1408	21	22	30.97	86	28	35.08
1409	21	22	35.49	86	28	46.86
1410	21	22	47.77	86	29	3.21
1411	21	22	55.65	86	29	12.78
1412	21	23	9.41	86	29	25.51
1413	21	23	17.69	86	29	32.57
1414	21	23	33.21	86	29	45.43
1415	21	23	43.94	86	29	57.56
1416	21	23	53.51	86	30	4.25
1417	21	23	58.5	86	30	10.72
1418	21	24	5.88	86	30	24.11
1419	21	24	17.24	86	30	35.67
1420	21	24	28.05	86	30	44.80
1421	21	24	39.42	86	30	54.61
1422	21	24	48.66	86	31	2.58
1423	21	24	57.99	86	31	10.17
1424	21	25	7.95	86	31	18.92
1425	21	25	13.36	86	31	26.45
1426	21	25	19.75	86	31	34.99
1427	21	25	26.94	86	31	45.20
1428	21	25	33.75	86	31	54.89
1429	21	25	50.66	86	32	2.01
1430	21	26	2.65	86	32	8.94
1431	21	26	12.06	86	32	15.96
1432	21	26	19.73	86	32	21.67
1433	21	26	34.99	86	32	31.70
1434	21	26	52.42	86	32	38.62
1435	21	27	0.42	86	32	45.18

TRUE COPY ATTESTED



ADVOCATE

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1436	21	27	18.22	86	32	51.27
1437	21	27	34.32	86	32	59.49
1438	21	27	41.58	86	33	5.25
1439	21	27	50.2	86	33	10.25
1440	21	28	1.75	86	33	18.53
1441	21	28	16.21	86	33	28.93
1442	21	28	23.51	86	33	33.88
1443	21	28	29.73	86	33	37.18

Prominent Points of Kuldih Wildlife Sanctuary

Point No.	GPS Location					
	North (Latitude)			East (Longitude)		
1	21	29	22.65	86	33	56.24
2	21	29	26.7	86	39	12.19
3	21	29	1.37	86	42	13.78
4	21	26	56.97	86	44	51.81
5	21	21	40.08	86	41	46.04
6	21	22	4.53	86	40	7.34
7	21	24	2.78	86	39	2.23
8	21	20	58.09	86	35	49.30
9	21	21	0.44	86	31	32.20
10	21	20	43.64	86	28	49.64
11	21	19	57.16	86	25	23.59
12	21	24	57.99	86	31	10.17

Annexure I (B)

Geo-coordinates of Eco-sensitive Zone Boundary of Kuldih WLS

Point No.	GPS Location					
	North (Latitude)			East (Longitude)		
1	21	17	57.39	86	21	28.35
2	21	18	11.65	86	21	30.72
3	21	18	24.59	86	21	32.88
4	21	18	41.34	86	21	34.73
5	21	19	1.63	86	21	21.57
6	21	19	16.68	86	21	15.16
7	21	19	16.86	86	21	24.02
8	21	19	10.85	86	21	44.27
9	21	19	5.9	86	21	53.52
10	21	19	8.29	86	22	2.89
11	21	19	10.07	86	22	17.94
12	21	19	10.09	86	22	22.52
13	21	19	15.5	86	22	26.34
14	21	19	12.63	86	22	34.91
15	21	19	3.63	86	22	34.14
16	21	19	4	86	22	40.04
17	21	19	9.89	86	22	42.97
18	21	19	12.34	86	22	50.71

TRUE COPY ATTESTED

ADVOCATE

19	21	19	12.16	86	22	58.10
20	21	19	14.68	86	23	7.54
21	21	19	21.98	86	23	17.30
22	21	19	12.31	86	23	19.37
23	21	19	18.3	86	23	20.78
24	21	19	21.95	86	23	25.54
25	21	19	22.84	86	23	33.32
26	21	19	29.36	86	23	32.56
27	21	19	31.17	86	23	28.98
28	21	19	39.3	86	23	23.31
29	21	19	43.29	86	23	36.58
30	21	19	46.43	86	23	43.07
31	21	19	46.68	86	23	55.91
32	21	20	0.33	86	24	12.47
33	21	20	19.95	86	24	14.66
34	21	20	35.66	86	24	21.53
35	21	20	49.17	86	24	32.52
36	21	20	57.3	86	24	43.01
37	21	21	5.42	86	24	55.45
38	21	21	29.6	86	25	0.45
39	21	21	49.8	86	25	11.74
40	21	22	6.05	86	25	30.01
41	21	22	14.54	86	25	49.32
42	21	22	24.5	86	26	7.21
43	21	22	38.04	86	26	23.72
44	21	22	43.63	86	26	34.51
45	21	22	56.6	86	26	58.19
46	21	23	19.59	86	27	43.13
47	21	23	32.12	86	28	11.24
48	21	24	13.11	86	28	50.58
49	21	24	29.45	86	29	6.35
50	21	24	57.33	86	29	40.51
51	21	25	37.43	86	30	14.92
52	21	25	56.72	86	30	32.95
53	21	26	14.71	86	30	57.46
54	21	26	38.63	86	31	11.06
55	21	27	3.63	86	31	28.94
56	21	27	31.02	86	31	42.69
57	21	28	6.68	86	31	59.21
58	21	28	49.83	86	32	29.33
59	21	29	33.95	86	32	44.39
60	21	29	55.02	86	32	55.94
61	21	30	11.44	86	33	10.26
62	21	30	24.19	86	33	33.71
63	21	30	32.16	86	34	7.01

TRUE COPY ATTESTED

ADVOCATE

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64	21	30	33.82	86	34	30.70
65	21	30	30.69	86	34	47.99
66	21	30	43.44	86	35	46.75
67	21	30	25.99	86	36	30.22
68	21	30	12.28	86	36	51.84
69	21	30	9.56	86	37	8.73
70	21	30	24.83	86	37	33.26
71	21	30	29.73	86	37	53.40
72	21	30	28.36	86	38	19.33
73	21	30	22.54	86	38	36.58
74	21	30	31.17	86	39	2.97
75	21	30	31.44	86	39	25.14
76	21	30	29	86	39	37.01
77	21	30	20.51	86	40	2.23
78	21	30	2.49	86	40	29.94
79	21	29	50.78	86	40	40.08
80	21	29	59.69	86	41	5.45
81	21	30	2.66	86	41	42.19
82	21	30	5.81	86	41	57.90
83	21	30	5.37	86	42	27.09
84	21	29	48.68	86	43	1.43
85	21	29	27.14	86	43	18.03
86	21	29	16.7	86	43	22.13
87	21	28	54.98	86	43	24.87
88	21	28	36.58	86	43	23.08
89	21	28	22.76	86	43	20.01
90	21	28	35.56	86	43	48.16
91	21	28	40.01	86	44	23.82
92	21	28	38.53	86	44	32.00
93	21	28	16.69	86	45	8.61
94	21	27	59.49	86	45	1.69
95	21	27	50.47	86	45	7.41
96	21	27	37.62	86	44	48.54
97	21	27	28.12	86	44	46.15
98	21	27	32.47	86	44	33.87
99	21	27	34.62	86	44	28.13
100	21	27	35.5	86	44	14.87
101	21	26	36.05	86	44	48.00
102	21	26	31.02	86	44	57.15
103	21	26	49.14	86	45	7.62
104	21	26	26.98	86	45	30.28
105	21	26	14.37	86	45	54.99
106	21	25	54.27	86	45	47.41
107	21	25	38.89	86	45	36.22
108	21	25	30.14	86	45	37.83
109	21	25	12.73	86	45	37.25
110	21	24	41.94	86	45	22.58
111	21	24	28.37	86	45	10.62

TRUE COPY ATTESTED



ADVOCATE

112	21	24	20.91	86	45	4.74
113	21	24	1.55	86	44	43.31
114	21	23	40.88	86	44	16.50
115	21	23	30.26	86	44	9.73
116	21	23	11.46	86	43	52.18
117	21	22	53.84	86	43	25.40
118	21	22	29.74	86	43	17.53
119	21	22	2.14	86	43	10.38
120	21	21	43.5	86	43	1.97
121	21	21	19.69	86	42	54.99
122	21	20	55.88	86	42	37.83
123	21	20	46.05	86	42	24.73
124	21	20	41.79	86	42	16.87
125	21	20	37.76	86	42	7.16
126	21	20	33.73	86	41	36.64
127	21	20	40.5	86	41	3.61
128	21	20	57.52	86	40	24.40
129	21	21	11.04	86	40	36.75
130	21	21	35.18	86	40	58.00
131	21	21	46.09	86	40	49.77
132	21	21	46.27	86	40	6.01
133	21	21	52.15	86	39	56.01
134	21	22	2.37	86	39	50.13
135	21	21	56.53	86	39	37.82
136	21	21	59.16	86	39	26.93
137	21	21	50.21	86	39	18.61
138	21	21	28.27	86	39	9.68
139	21	21	45.11	86	39	1.31
140	21	21	58.33	86	38	58.24
141	21	22	14.64	86	38	56.16
142	21	22	6.84	86	38	40.33
143	21	21	49.65	86	38	28.17
144	21	21	33.56	86	38	19.45
145	21	21	14.83	86	37	59.28
146	21	21	5.43	86	37	42.06
147	21	20	52.77	86	37	23.99
148	21	20	39.99	86	37	7.66
149	21	20	29.4	86	36	51.62
150	21	20	1.84	86	36	24.17
151	21	19	53.11	86	35	45.16
152	21	19	59.63	86	35	6.37
153	21	19	48.35	86	34	52.42
154	21	19	39.07	86	34	31.93
155	21	19	36.55	86	34	14.58
156	21	19	31.8	86	33	45.59
157	21	19	35.31	86	33	25.48
158	21	19	45.26	86	33	5.48
159	21	19	46.34	86	32	52.16

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160	21	19	47.43	86	32	46.48
161	21	19	51.61	86	32	33.98
162	21	19	51.4	86	32	15.91
163	21	19	54.8	86	32	0.10
164	21	19	58.01	86	31	51.62
165	21	19	55.51	86	31	27.87
166	21	20	8.49	86	30	49.55
167	21	20	7.98	86	30	36.77
168	21	20	12.4	86	30	13.90
169	21	20	18.17	86	30	1.10
170	21	19	59.38	86	29	40.77
171	21	19	46.55	86	29	23.05
172	21	19	39.88	86	29	3.41
173	21	19	39.45	86	28	38.87
174	21	19	44.57	86	28	20.63
175	21	19	41.63	86	28	1.34
176	21	19	41.11	86	27	41.19
177	21	19	33.17	86	27	27.07
178	21	19	25.93	86	27	1.20
179	21	19	2.9	86	26	41.33
180	21	18	54.32	86	26	28.72
181	21	18	44.42	86	25	55.57
182	21	18	43.62	86	25	45.02
183	21	18	48.72	86	25	13.84
184	21	18	55.81	86	24	58.13
185	21	19	7.28	86	24	39.06
186	21	19	5.17	86	24	36.50
187	21	19	13.65	86	24	33.61
188	21	19	11.61	86	24	26.75
189	21	19	11.93	86	24	23.51
190	21	19	9.77	86	24	21.66
191	21	19	6.15	86	24	20.35
192	21	19	3.19	86	24	15.48
193	21	19	4.02	86	24	13.05
194	21	19	0.49	86	24	8.10
195	21	19	13.03	86	24	11.86
196	21	19	22.13	86	24	12.98
197	21	19	21.75	86	24	7.42
198	21	19	15.64	86	24	5.85
199	21	19	14.14	86	24	2.56
200	21	19	8.41	86	24	1.21
201	21	18	54.94	86	23	52.46
202	21	18	54.35	86	23	42.35
203	21	18	48.98	86	23	37.53
204	21	18	47.87	86	23	28.98
205	21	18	41.79	86	23	23.42
206	21	18	35.66	86	23	29.48
207	21	18	34.19	86	23	39.07

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205	21	18	31.79	86	23	38.78
209	21	18	29.99	86	23	41.33
210	21	18	26.88	86	23	38.53
211	21	18	26.01	86	23	32.98
212	21	18	23.53	86	23	32.64
213	21	18	21.1	86	23	28.40
214	21	18	18.02	86	23	31.86
215	21	18	14.76	86	23	28.73
216	21	18	16.21	86	23	26.31
217	21	18	15.16	86	23	24.49
218	21	18	15.57	86	23	20.84
219	21	18	18	86	23	20.31
220	21	18	13.28	86	23	13.93
221	21	18	8.9	86	23	10.34
222	21	18	6.02	86	23	5.45
223	21	18	6.48	86	23	3.18
224	21	18	6.99	86	23	1.31
225	21	18	6.68	86	22	59.99
226	21	18	7.44	86	23	0.39
227	21	18	8.98	86	22	59.44
228	21	18	10.97	86	22	59.65
229	21	18	9.57	86	22	57.53
230	21	18	9.98	86	22	56.62
231	21	18	10.91	86	22	56.46
232	21	18	11.94	86	22	56.87
233	21	18	13	86	22	56.50
234	21	18	12.82	86	22	54.48
235	21	18	13.22	86	22	52.51
236	21	18	14.4	86	22	52.50
237	21	18	14.07	86	22	47.97
238	21	18	15.98	86	22	44.51
239	21	18	15.54	86	22	40.24
240	21	18	13.7	86	22	37.72
241	21	18	11.98	86	22	38.61
242	21	18	11.01	86	22	37.02
243	21	18	12.63	86	22	36.01
244	21	18	11.56	86	22	34.10
245	21	18	12.78	86	22	33.43
246	21	18	11.57	86	22	29.69
247	21	18	9.56	86	22	27.65
248	21	18	10.77	86	22	27.16
249	21	18	8.94	86	22	24.13
250	21	18	6.61	86	22	21.56
251	21	18	4.68	86	22	23.70
252	21	18	3.25	86	22	22.24
253	21	18	4.6	86	22	16.77
254	21	18	2.74	86	22	13.71
255	21	18	6.19	86	22	11.68

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256	21	18	8.95	86	22	3.96
257	21	18	5.89	86	22	1.23
258	21	18	4.28	86	22	1.94
259	21	18	3.67	86	22	7.90
260	21	18	2.46	86	22	8.32
261	21	18	1.11	86	22	7.32
262	21	17	59.49	86	22	11.11
263	21	18	0.03	86	22	14.40
264	21	17	54.09	86	22	12.47
265	21	17	54.46	86	22	9.57
266	21	17	55.86	86	22	7.83
267	21	17	57.3	86	22	1.36
268	21	17	58.93	86	21	55.86
269	21	18	5.67	86	21	45.88
270	21	18	7.7	86	21	41.91
271	21	18	0.86	86	21	31.80
272	21	17	57.19	86	21	30.57

ANNEXURE-IIA

Prominent Points along Boundary of Eco-sensitive Zone.

Point No.	GPS Location					
	North (Latitude)			East (Longitude)		
1	21	17	57.39	86	21	28.35
2	21	19	16.68	86	21	15.16
3	21	20	0.33	86	24	12.47
4	21	24	29.45	86	29	6.35
5	21	28	6.68	86	31	59.21
6	21	30	33.82	86	34	30.70
7	21	30	31.44	86	39	25.14
8	21	28	16.69	86	45	8.61
9	21	27	35.5	86	44	14.87
10	21	26	36.05	86	44	48.00
11	21	26	14.37	86	45	54.99
12	21	20	46.05	86	42	24.73
13	21	21	35.18	86	40	58.00
14	21	22	2.37	86	39	50.13
15	21	21	28.27	86	39	9.68
16	21	19	36.55	86	34	14.58
17	21	19	39.88	86	29	3.41
18	21	18	44.42	86	25	55.57
19	21	19	7.28	86	24	39.06
20	21	18	6.02	86	23	5.45

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Annexure II

Boundary Description of Eco-Sensitive Zone of Kuldiha Wildlife Sanctuary, Odisha

The boundary line of Eco-Sensitive Zone starts from a point at its South West corner with G.P.S. reading N 21° 17' 57.39" E 86° 21' 28.35" on the Keonjhar - Balasore inter district boundary line and moves in North direction on the boundary line of Keonjhar district till it reaches another point on Keonjhar - Mayurbhanj inter district boundary line with G.P.S. reading N 21° 19' 16.58" E 86° 21' 15.16". Then it turns to East including forested areas of Mayurbhanj district within the ESZ over a distance of about 7.52 kilometer up to a point having GPS reading N 21° 20' 0.33" E 86° 24' 12.47". Then the boundary line moves in North - East direction in Mayurbhanj district at a parallel distance of 2 kilometer from the inter district boundary line of Mayurbhanj & Balasore districts. After crossing Kaptipada - Nilgiri Road it moves East ward. Then it crosses the inter district boundary line at village Hillblock at a point having GPS reading N 21° 30' 33.82" E 86° 34' 30.70", then enters Balasore district at Nuagaon San village and continues further in east direction maintaining the same parallel distance of 2 kilometer from the Kuldiha Wildlife Sanctuary boundary line up to the common boundary of Podaol village and Nijigarh revenue village at N 21° 28' 16.69" E 86° 45' 8.61". Then following the western boundary of Nijigarh Revenue village it touches the Sanctuary boundary at N 21° 27' 35.50" E 86° 44' 14.87". Then it follows the Sanctuary boundary up to South West corner of village Mirigini at N 21° 26' 36.05" E 86° 44' 48.00", then following the Southern boundary of Mirigini village it touches the G.P.S. point N 21° 26' 14.37" E 86° 45' 54.99" at village Chhatakanipukur. Then it moves South and South - west direction maintaining 2 Km. parallel distance from the Sanctuary boundary up to Nilgiri Ex-State boundary line at a point with GPS reading N 21° 20' 46.05" E 86° 42' 24.73". Thereafter the line moves West ward maintaining 2 Km. distance from Sanctuary boundary till it meets common boundary of Govindpur and Khanjamahal Revenue villages. Then following the Eastern village boundary of Khanjamahal it reaches at a point having GPS reading N 21° 21' 35.18" E 86° 40' 58.00" which is at 500 meter distance from Sanctuary boundary. Then it turns Westward maintaining 500 mtrs. distance from the Sanctuary boundary till it meets the Northern boundary of village Mohumuhan.

The width of Eco-sensitive Zone becomes 500 meters from Sanctuary boundary within Mahumuhan and Khanjamahal Revenue villages. Then the line follows Western boundary of village Mahumuhan reaching at a point with GPS reading N 21° 21' 28.27" E 86° 39' 09.68". Then it runs in North - west and then South west direction maintaining the parallel distance of 2 kilometer from the Sanctuary boundary line in a zigzag manner till it reaches at a point with G.P.S. reading N 21° 19' 7.28" E 86° 24' 39.06". Then it turns towards South - West direction in Balasore district and moves over a distance of about 11.8 kilometer in a zigzag manner and touches the starting point.

The Eco-Sensitive Zone of Kuldiha Wildlife Sanctuary includes corridor linking between Kuldiha wildlife Sanctuary of Balasore district and Hadgarh Wildlife Sanctuary of Keonjhar district.

Annexure III

List of villages falling in Kuldiha Wildlife Sanctuary Eco -sensitive Zone

Sl No.	District	Tahasil	Revenue ps no.	Name of village	Covering area	Latitude	Longitude
1	Balasore	Khaira	1	Sarisuakapilajhariband hanta	Part	21° 18' 28.79" n	86° 23' 9.61" e
2	Balasore	Khaira	2	Kaithagarhia	Part	21° 19' 0.48" n	86° 25' 24.62" e
3	Balasore	Khaira	115	Amstagaria	Part	21° 18' 45.94" n	86° 25' 52.67" e
4	Balasore	Khaira	116	Sujagarhia	Part	21° 18' 55.28" n	86° 26' 2.90" e
5	Balasore	Khaira	183	Raghabpur	Part	21° 19' 59.10" n	86° 31' 35.10" e
6	Balasore	Khaira	185	Purusottampur	Part	21° 19' 59.68" n	86° 32' 28.97" e
7	Balasore	Khaira	186	Sarabhadalpur	Full	21° 20' 17.75" n	86° 32' 33.49" e
8	Balasore	Khaira	187	Dagarpara	Part	21° 20' 3.12" n	86° 32' 18.97" e
9	Balasore	Khaira	188	Barabadulpur	Part	21° 19' 52.62" n	86° 33' 26.17" e
10	Balasore	Khaira	189	Chakmangabpara	Part	21° 19' 39.27" n	86° 33' 57.36" e
11	Balasore	Khaira	197	Nijiroa	Part	21° 19' 49.38" n	86° 32' 55.24" e
12	Balasore	Khaira	217	Dabang	Part	21° 19' 47.30" n	86° 34' 46.48" e
13	Balasore	Nilagiri	0	Dasharathipur	Part	21° 24' 42.21" n	86° 44' 45.72" e
14	Balasore	Nilagiri	65	Nizagarh	Part	21° 27' 17.42" n	86° 44' 13.12" e
15	Balasore	Nilagiri	66	Jokananda	Part	21° 27' 33.09" n	86° 44' 41.09" e

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16	Balasore	Nilagiri	67	Jagannathpur	Part	21° 27' 49.17" n	86° 44' 45.61" e
17	Balasore	Nilgiri	Hamlet	Babandha	Full	21° 27' 18.119" n	86° 43' 52.072" e
18	Balasore	Nilgiri	Hamlet	Jamudihi	Full	21° 28' 29.035" n	86° 44' 3.502" e
19	Balasore	Nilgiri	Hamlet	Jamaghati	Full	21° 28' 7.907" n	86° 43' 11.072" e
20	Balasore	Nilgiri	Hamlet	Kadamsul	Full	21° 27' 27.470" n	86° 43' 9.730" e
21	Balasore	Nilagiri	68	Maladiha	Part	21° 27' 54.91" n	86° 45' 3.57" e
22	Balasore	Nilagiri	69	Portashul	Part	21° 28' 10.02" n	86° 44' 49.41" e
23	Balasore	Nilagiri	70	Jamudihi	Part	21° 28' 31.99" n	86° 44' 5.51" e
24	Balasore	Nilagiri	71	Jadida	Part	21° 28' 38.05" n	86° 44' 27.65" e
25	Balasore	Nilagiri	73	Jamudiha	Part	21° 29' 48.03" n	86° 42' 59.29" e
26	Balasore	Nilagiri	94	Narapur	Part	21° 30' 2.24" n	86° 41' 47.92" e
27	Balasore	Nilagiri	103	Ranipokhari	Part	21° 22' 35.89" n	86° 30' 19.10" e
28	Balasore	Nilagiri	125	Naupal	Part	21° 30' 29.17" n	86° 39' 33.60" e
29	Balasore	Nilagiri	126	Gardihi	Part	21° 30' 14.01" n	86° 39' 49.45" e
30	Balasore	Nilagiri	127	Sapabania	Full	21° 29' 6.18" n	86° 40' 57.64" e
31	Balasore	Nilagiri	128	Hatimunda	Part	21° 30' 4.11" n	86° 42' 25.83" e
32	Balasore	Nilagiri	129	Gandamarasahi	Part	21° 29' 23.06" n	86° 43' 16.19" e
33	Balasore	Nilagiri	130	Shirimali	Full	21° 29' 15.63" n	86° 40' 26.63" e
34	Balasore	Nilagiri	131	Bhagasahi	Full	21° 29' 22.22" n	86° 41' 11.57" e
35	Balasore	Nilagiri	132	Nuasahi	Part	21° 29' 0.43" n	86° 43' 7.42" e
36	Balasore	Nilagiri	133	Sajanagarh	Part	21° 29' 22.39" n	86° 41' 56.79" e
37	Balasore	Nilagiri	134	Banthiagara	Full	21° 28' 34.65" n	86° 42' 53.14" e
38	Balasore	Nilagiri	135	Kusumia	Part	21° 28' 19.21" n	86° 43' 30.57" e
39	Balasore	Nilagiri	136	Chaban	Part	21° 28' 14.75" n	86° 44' 15.99" e
40	Balasore	Nilagiri	137	Gokulpani	Part	21° 27' 42.13" n	86° 44' 22.57" e
41	Balasore	Nilagiri	138	Bankishul	Part	21° 28' 3.00" n	86° 43' 34.63" e
42	Balasore	Nilagiri	139	Siadimala	Full	21° 27' 30.73" n	86° 42' 59.60" e
43	Balasore	Nilagiri	Hamlet	Kunchibania	Full	21° 29' 50.77" n	86° 40' 24.12" e
44	Balasore	Nilgiri	Hamlet	Bhalukasuni	Full	21° 29' 23.413" n	86° 42' 22.929" e
45	Balasore	Nilagiri	140	Tenda	Full	21° 28' 6.89" n	86° 42' 37.98" e
46	Balasore	Nilagiri	141	Ambajhar	Full	21° 27' 57.52" n	86° 40' 28.51" e
47	Balasore	Nilagiri	142	Dwarihasuni	Full	21° 28' 35.77" n	86° 39' 5.26" e
48	Balasore	Nilagiri	143	Telipal	Part	21° 30' 7.71" n	86° 38' 48.83" e
49	Balasore	Nilgiri	Hamlet	Junia	Full	21° 25' 33.013" n	86° 44' 39.436" e
50	Balasore	Nilgiri	Hamlet	Kalakad	Full	21° 29' 33.803" n	86° 40' 21.358" e
51	Balasore	Nilgiri	Hamlet	Chakamara	Full	21° 28' 46.353" n	86° 40' 13.392" e
52	Balasore	Nilagiri	144	Tihudisan	Part	21° 30' 30.12" n	86° 39' 29.44" e
53	Balasore	Nilagiri	150	Chandigarh	Part	21° 30' 12.97" n	86° 36' 32.77" e
54	Balasore	Nilagiri	151	Parsipal	Part	21° 30' 9.40" n	86° 36' 54.00" e
55	Balasore	Nilagiri	152	Bhalukposhi	Part	21° 30' 21.81" n	86° 37' 43.95" e
56	Balasore	Nilagiri	153	Gohira	Part	21° 30' 17.19" n	86° 38' 3.16" e
57	Balasore	Nilgiri	Hamlet	Tartari	Full	21° 29' 54.097" n	86° 36' 51.122" e
58	Balasore	Nilgiri	Hamlet	Raipal	Full	21° 30' 21.254" n	86° 38' 26.714" e
59	Balasore	Nilagiri	154	Chhatrapur	Part	21° 30' 8.71" n	86° 37' 36.02" e
60	Balasore	Nilgiri	Hamlet	Saruchampa	Full	21° 29' 38.427" n	86° 37' 22.880" e
61	Balasore	Nilgiri	Hamlet	Batiasahi	Full	21° 29' 31.115" n	86° 34' 54.956" e
62	Balasore	Nilgiri	Hamlet	Darkholi	Full	21° 29' 50.545" n	86° 36' 16.648" e
63	Balasore	Nilagiri	155	Kishorechandrapur	Full	21° 29' 27.75" n	86° 36' 51.68" e

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64	Balasore	Nilagiri	156	Pithahata	Part	21° 30' 24.45" n	86° 36' 4.58" e
65	Balasore	Nilagiri	157	Nuagansan	Part	21° 30' 39.93" n	86° 35' 30.60" e
66	Balasore	Nilagiri	158	Jamuna	Full	21° 29' 32.72" n	86° 34' 27.08" e
67	Balasore	Nilagiri	Hamlet	Jharanaghata	Full	21° 29' 30.697" n	86° 34' 15.676" e
68	Balasore	Nilagiri	159	Rishia	Full	21° 28' 25.31" n	86° 35' 25.23" e
69	Balasore	Nilagiri	160	Barakheda	Full	21° 28' 33.78" n	86° 37' 24.62" e
70	Balasore	Nilagiri	161	Pindabasa	Full	21° 22' 31.37" n	86° 32' 8.04" e
71	Balasore	Nilagiri	162	Botei	Full	21° 23' 40.36" n	86° 30' 7.57" e
72	Balasore	Nilagiri	164	Garhasahi	Full	21° 22' 0.50" n	86° 29' 16.46" e
73	Balasore	Nilagiri	165	Bharadabati	Full	21° 21' 38.39" n	86° 29' 4.65" e
74	Balasore	Nilagiri	166	Atasahi	Full	21° 21' 11.22" n	86° 29' 31.36" e
75	Balasore	Nilagiri	167	Darakhola	Full	21° 21' 1.14" n	86° 29' 47.33" e
76	Balasore	Nilagiri	168	Kanhuroe	Full	21° 21' 12.49" n	86° 29' 41.92" e
77	Balasore	Nilagiri	169	Majhisahi	Full	21° 21' 26.20" n	86° 30' 0.20" e
78	Balasore	Nilagiri	170	Kasigurhia	Full	21° 20' 59.95" n	86° 30' 7.37" e
79	Balasore	Nilagiri	171	Chhatatenalili	Full	21° 20' 34.03" n	86° 30' 0.20" e
80	Balasore	Nilagiri	172	Niladeipur	Full	21° 20' 44.69" n	86° 29' 44.44" e
81	Balasore	Nilagiri	173	Astapatana	Part	21° 20' 20.40" n	86° 29' 47.78" e
82	Balasore	Nilagiri	174	Jalapanka	Part	21° 20' 8.11" n	86° 29' 38.31" e
83	Balasore	Nilagiri	175	Biriha	Full	21° 20' 20.53" n	86° 29' 32.10" e
84	Balasore	Nilagiri	176	Kusundaspur	Full	21° 20' 39.26" n	86° 29' 18.23" e
85	Balasore	Nilagiri	177	Khuntadihapatana	Full	21° 20' 26.47" n	86° 28' 39.42" e
86	Balasore	Nilagiri	178	Rangamatia	Full	21° 20' 53.54" n	86° 28' 34.31" e
87	Balasore	Nilagiri	179	Sorisapal	Full	21° 20' 18.44" n	86° 28' 22.03" e
88	Balasore	Nilagiri	180	Mansadali	Full	21° 20' 18.39" n	86° 27' 7.79" e
89	Balasore	Nilagiri	181	Benagadia	Full	21° 19' 46.33" n	86° 26' 35.83" e
90	Balasore	Nilagiri	182	Paikaparha	Full	21° 19' 32.25" n	86° 25' 50.65" e
91	Balasore	Nilagiri	184	Naranpur	Part	21° 19' 0.48" n	86° 26' 35.55" e
92	Balasore	Nilagiri	187	Harichandanpur	Part	21° 19' 16.65" n	86° 26' 51.45" e
93	Balasore	Nilagiri	189	Kesapa	Part	21° 19' 30.29" n	86° 26' 41.50" e
94	Balasore	Nilagiri	193	Paramanandapur	Part	21° 19' 43.22" n	86° 27' 56.57" e
95	Balasore	Nilagiri	194	Dimirichua	Part	21° 19' 54.34" n	86° 27' 48.75" e
96	Balasore	Nilagiri	195	Rairamchandrapur	Part	21° 19' 46.41" n	86° 28' 14.40" e
97	Balasore	Nilagiri	198	Jorhagarhia	Full	21° 20' 5.33" n	86° 28' 40.75" e
98	Balasore	Nilagiri	199	Joragadia	Part	21° 20' 9.61" n	86° 29' 12.70" e
99	Balasore	Nilagiri	200	Agabtanathpur	Part	21° 19' 59.91" n	86° 29' 7.65" e
100	Balasore	Nilagiri	210	Kalajantia	Part	21° 19' 56.62" n	86° 29' 31.37" e
101	Balasore	Nilagiri	211	Pratappur	Part	21° 20' 18.23" n	86° 29' 57.20" e
102	Balasore	Nilagiri	213	Matigadia	Part	21° 20' 12.60" n	86° 30' 27.38" e
103	Balasore	Nilagiri	214	Pratappur	Full	21° 20' 38.32" n	86° 30' 28.19" e
104	Balasore	Nilagiri	215	Matigadia	Full	21° 21' 8.05" n	86° 30' 23.24" e
105	Balasore	Oupada	Hamlet	Kusadiha	Full	21° 21' 23.53" n	86° 30' 13.88" e
106	Balasore	Nilagiri	216	Pandua	Full	21° 21' 5.45" n	86° 30' 49.78" e
107	Balasore	Oupada	Hamlet	Krushnadaspur	Full	21° 20' 14.01" n	86° 30' 31.11" e
108	Balasore	Nilagiri	217	Janikapal	Full	21° 20' 51.27" n	86° 31' 20.08" e
109	Balasore	Nilagiri	218	Kabisul	Full	21° 20' 49.94" n	86° 31' 7.67" e
110	Balasore	Nilagiri	219	Mahapatri	Full	21° 20' 24.93" n	86° 31' 17.99" e
111	Balasore	Nilagiri	220	Chanpur	Part	21° 20' 12.57" n	86° 31' 6.77" e

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112	Balasore	Nilagiri	221	Mahulgarhia	Part	21° 20' 12.20" n	86° 31' 50.71" e
113	Balasore	Nilagiri	222	Aghrapada	Full	21° 20' 55.00" n	86° 31' 47.84" e
114	Balasore	Nilagiri	223	Kamarpal	Full	21° 20' 37.91" n	86° 32' 56.79" e
115	Balasore	Nilagiri	224	Laxmisal	Full	21° 20' 50.49" n	86° 33' 30.05" e
116	Balasore	Nilagiri	225	Gaurhabati	Full	21° 20' 17.15" n	86° 33' 35.37" e
117	Balasore	Nilagiri	226	Agasul	Full	21° 20' 19.21" n	86° 33' 52.72" e
118	Balasore	Nilagiri	227	Nuagan	Full	21° 20' 12.16" n	86° 34' 4.85" e
119	Balasore	Nilagiri	228	Jokagadia	Part	21° 20' 19.37" n	86° 34' 16.13" e
120	Balasore	Nilagiri	229	Ambagadia	Full	21° 20' 4.13" n	86° 33' 55.62" e
121	Balasore	Nilagiri	230	Rodanpur	Full	21° 19' 49.83" n	86° 34' 3.54" e
122	Balasore	Nilagiri	231	Barha pokhri	Part	21° 20' 10.50" n	86° 34' 41.54" e
123	Balasore	Nilagiri	232	Balimandali	Full	21° 21' 9.21" n	86° 34' 55.20" e
124	Balasore	Nilagiri	233	Shimulipal	Full	21° 20' 48.85" n	86° 34' 58.66" e
125	Balasore	Nilagiri	234	Daripokhari	Full	21° 20' 42.16" n	86° 35' 2.77" e
126	Balasore	Nilagiri	Hamlet	Gajamba	Full	21° 21' 1.36" n	86° 34' 33.86" e
127	Balasore	Nilagiri	Hamlet	Kandipur	Full	21° 20' 35.64" n	86° 34' 48.67" e
128	Balasore	Nilagiri	235	Brijakishorepur	Full	21° 20' 32.00" n	86° 35' 10.71" e
129	Balasore	Nilagiri	236	Jayantananarayanpur	Full	21° 20' 6.89" n	86° 35' 9.14" e
130	Balasore	Nilagiri	238	Badhi	Part	21° 20' 17.04" n	86° 35' 22.99" e
131	Balasore	Nilagiri	239	Budakhunta	Full	21° 20' 41.22" n	86° 35' 31.91" e
132	Balasore	Nilagiri	240	Hatikholis	Part	21° 23' 50.47" n	86° 39' 58.39" e
133	Balasore	Nilagiri	241	Bishnupur	Part	21° 23' 9.52" n	86° 40' 54.63" e
134	Balasore	Nilagiri	242	Sirideipur	Full	21° 23' 13.54" n	86° 42' 21.83" e
135	Balasore	Nilagiri	243	Gangadeipur	Full	21° 22' 50.05" n	86° 42' 48.29" e
136	Balasore	Nilagiri	244	Nuapatana	Full	21° 22' 29.09" n	86° 42' 47.86" e
137	Balasore	Oupada	Hamlet	Bhagampada	Full	21° 21' 39.83" n	86° 37' 18.87" e
138	Balasore	Oupada	Hamlet	Baunsapal	Full	21° 21' 43.83" n	86° 37' 47.13" e
139	Balasore	Nilagiri	245	Ghodadian	Full	21° 22' 31.40" n	86° 42' 56.32" e
140	Balasore	Nilagiri	246	Kanhupur	Part	21° 22' 22.80" n	86° 43' 3.05" e
141	Balasore	Nilagiri	247	Koligarhi	Part	21° 22' 40.55" n	86° 43' 12.88" e
142	Balasore	Nilagiri	248	Sanlaragadia	Full	21° 22' 51.19" n	86° 43' 8.07" e
143	Balasore	Nilagiri	249	Jokagarhia	Part	21° 23' 12.85" n	86° 43' 17.61" e
144	Balasore	Nilagiri	250	Patrapada	Part	21° 23' 9.04" n	86° 42' 59.97" e
145	Balasore	Nilagiri	251	Sabjapur	Full	21° 23' 12.60" n	86° 42' 47.91" e
146	Balasore	Nilagiri	252	Daldali	Full	21° 23' 33.44" n	86° 42' 27.17" e
147	Balasore	Nilagiri	253	Dwarika	Part	21° 23' 21.95" n	86° 43' 54.22" e
148	Balasore	Nilagiri	254	Gurukula	Part	21° 23' 35.57" n	86° 44' 0.76" e
149	Balasore	Nilagiri	255	Kantabania	Part	21° 24' 0.26" n	86° 44' 0.14" e
150	Balasore	Nilagiri	256	Managarh	Part	21° 25' 5.72" n	86° 44' 33.72" e
151	Balasore	Nilagiri	257	Guhalia	Full	21° 25' 14.46" n	86° 44' 48.32" e
152	Balasore	Nilagiri	258	Baunshabania	Part	21° 25' 41.52" n	86° 45' 14.17" e
153	Balasore	Nilagiri	259	Baliorn	Part	21° 26' 10.97" n	86° 45' 31.44" e
154	Balasore	Nilagiri	260	Dholapur	Full	21° 26' 5.97" n	86° 44' 55.05" e
155	Balasore	Nilagiri	261	Salabandh	Full	21° 26' 40.22" n	86° 45' 13.95" e
156	Balasore	Nilagiri	263	Raipur	Part	21° 26' 21.32" n	86° 45' 21.92" e
157	Balasore	Nilagiri	284	Sana patapur	Part	21° 25' 19.28" n	86° 45' 29.79" e
158	Balasore	Nilagiri	285	Hatasahi	Part	21° 25' 9.25" n	86° 45' 27.00" e
159	Balasore	Nilagiri	287	Gobarddhanapur	Part	21° 24' 37.60" n	86° 45' 12.97" e

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160	Balasure	Nilagiri	288	Kumbhakahumia	Part	21° 24' 27.77" n	86° 45' 3.66" e
161	Balasure	Nilagiri	289	Kathipara	Part	21° 24' 22.99" n	86° 44' 57.08" e
162	Balasure	Nilagiri	290	Kanbhiatilara	Part	21° 24' 6.70" n	86° 44' 37.22" e
163	Balasure	Nilagiri	292	Shyamasundarpur	Part	21° 23' 57.06" n	86° 44' 30.99" e
164	Balasure	Nilagiri	299	Astia	Part	21° 23' 10.06" n	86° 43' 43.34" e
165	Balasure	Nilagiri	305	Kandagararhi	Part	21° 22' 2.21" n	86° 42' 50.56" e
166	Balasure	Nilagiri	309	Ishwarpur	Part	21° 21' 14.52" n	86° 42' 45.12" e
167	Balasure	Nilagiri	310	Chintamanipur	Part	21° 21' 35.28" n	86° 42' 40.14" e
168	Balasure	Nilagiri	311	Sikirhia	Part	21° 22' 6.07" n	86° 42' 20.98" e
169	Balasure	Nilagiri	312	Makundapur	Full	21° 21' 42.19" n	86° 42' 18.87" e
170	Balasure	Nilagiri	Hamlet	Belapada	Full	21° 22' 24.695" n	86° 42' 37.977" e
171	Balasure	Nilagiri	313	Baulagarhia	Part	21° 21' 20.25" n	86° 42' 10.68" e
172	Balasure	Nilagiri	314	Bankipada	Part	21° 20' 53.71" n	86° 42' 28.99" e
173	Balasure	Soro	1	Sindhua	Full	21° 23' 15.30" n	86° 39' 17.16" e
174	Balasure	Soro	2	Saralia	Full	21° 22' 50.80" n	86° 38' 16.58" e
175	Balasure	Soro	4	Banadadepur	Part	21° 22' 2.53" n	86° 39' 7.98" e
176	balasure	Soro	5	singakhunta	part	21° 22' 24.15" n	86° 38' 58.19" e
177	balasure	Soro	6	kumbhi	part	21° 21' 51.41" n	86° 39' 2.47" e
178	balasure	Soro	7	nuagan	part	21° 22' 9.08" n	86° 38' 22.51" e
179	balasure	Soro	8	gajadiha	part	21° 22' 43.63" n	86° 39' 33.74" e
180	balasure	Soro	8	juka	part	21° 21' 41.18" n	86° 39' 8.96" e
181	balasure	Soro	9	gopinathpur	part	21° 21' 28.43" n	86° 38' 9.42" e
182	balasure	Soro	10	digibhanara	part	21° 21' 38.83" n	86° 37' 1.87" e
183	balasure	Soro	11	khunta	part	21° 20' 27.97" n	86° 36' 11.55" e
184	balasure	Soro	12	ranapur	part	21° 20' 5.01" n	86° 35' 44.90" e
185	balasure	Soro	13	chhatara	part	21° 19' 56.06" n	86° 35' 39.21" e
186	balasure	Soro	14	manipur	part	21° 20' 9.75" n	86° 36' 33.00" e
187	balasure	Soro	16	beheranpur	part	21° 20' 51.92" n	86° 37' 15.36" e
188	balasure	Soro	25	mahumuhana	part	21° 21' 59.02" n	86° 39' 54.29" e
189	balasure	Soro	26	khanjamahal	part	21° 21' 53.76" n	86° 40' 40.52" e
190	balasure	Soro	27	gobindapur	part	21° 20' 55.01" n	86° 40' 47.38" e
191	balasure	Soro	28	kesharipur	part	21° 20' 37.46" n	86° 41' 20.86" e
192	balasure	Soro	29	mahishasuri	full	21° 20' 50.87" n	86° 42' 5.09" e
193	mayurbhanj	Udala	26	khathachua	part	21° 20' 35.21" n	86° 24' 57.61" e
194	mayurbhanj	Udala	30	tolagsdin	part	21° 21' 59.56" n	86° 25' 54.04" e
195	mayurbhanj	Udala	41	galyamara	part	21° 27' 30.48" n	86° 31' 51.69" e
196	mayurbhanj	Udala	44	majhigndia	part	21° 24' 41.62" n	86° 29' 40.11" e
197	mayurbhanj	Udala	46	mankadapata hill	part	21° 25' 57.98" n	86° 31' 21.17" e
198	mayurbhanj	Udala	47	padmapokhari	part	21° 23' 40.81" n	86° 28' 44.32" e
199	mayurbhanj	Udala	48	skuapata hill	part	21° 18' 59.59" n	86° 22' 54.44" e
200	mayurbhanj	Udala	75	hill block	part	21° 30' 21.39" n	86° 34' 8.75" e
201	mayurbhanj	Udala	76	kaladahi	part	21° 29' 21.40" n	86° 32' 57.26" e
202	mayurbhanj	Udala	77	saganabasa	part	21° 30' 17.89" n	86° 33' 44.97" e
103	mayurbhanj	Udala	225	khuntabil	part	21° 28' 41.37" n	86° 32' 44.78" e
204	mayurbhanj	Udala	227	khadijania	full	21° 27' 59.72" n	86° 33' 0.67" e

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Performa of Action Taken Report: - Eco-sensitive Zone Monitoring Committee:-

1. Number and date of meetings:
2. Minutes of the meetings: mention main noteworthy points: Attach minutes of the meeting as separate Annexure.
3. Status of preparation of Zonal Master Plan including Tourism Master Plan:
4. Summary of cases dealt for rectification of error apparent on face of land record (Eco-sensitive Zone wise): [Details may be attached as Annexure]
5. Summary of cases scrutinised for activities covered under the Environment Impact Assessment notification, 2006: [Details may be attached as separate Annexure]
6. Summary of cases scrutinised for activities not covered under the Environment Impact Assessment notification, 2006: [Details may be attached as separate Annexure]
7. Summary of complaints lodged under section 19 of the Environment (Protection) Act, 1986:
8. Any other matter of importance:

RAKESH
SUKUL

Digitally signed by
RAKESH SUKUL
Date: 2017.08.14 22:00:08
+05'30'

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ADVOCATE

23-96-
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Annexure A/1

Seite



Certificate of Registration of Societies
ACT XXI OF 1860

No. 23430/51 of 2012-2013

I hereby certify that Rural Organisation for
Social Empowerment (R.O.S.E) At- Sukadespur
Po- Soibantapur, P.S- Kuakhia Dist- Jaipur
PIN- 755015
has this day been registered under the Societies
Registration Act (No. XXI of 1860)

Given under my hand at Cuttack
this 5th day of January
Two Thousand Thirteen



[Signature]
Registrar of Societies
Orissa

TRUE COPY CERTIFIED

[Signature]
ADVOCATE

ତଦ୍‌ବିଲଦାରଙ୍କ କାର୍ଯ୍ୟାଳୟ, ଖଇରା (ବାଲେଶ୍ଵର)

ନୋଟିସ୍ ସଂଖ୍ୟା. ୩୧୨୪ ତାରିଖ. ୧୨-୦୮-୧୭

~~୧୫~~-୧୭-

ଲଘୁଖଣିଜ ଲିଜ୍ ନିମନ୍ତେ ବିଜ୍ଞାପନ

ANNEXURE-A/2

ଏତଦ୍‌ଦ୍ଵାରା ପର୍ବସାଧାରଣଙ୍କର ଅବଗତି ନିମନ୍ତେ ଜଣାଇ ଦିଆଯାଉଅଛି ଯେ ,
 ଓଡ଼ିଶା ଲଘୁଖଣିଜ ଦ୍ରବ୍ୟ ବିଦାଟି ଆଇନ ୨୦୧୭ ଓ ଓଡ଼ିଶା ଲଘୁଖଣିଜ ବିଦାଟି
 (ସଂଶୋଧନ) ଆଇନ ୨୦୧୭ ଅନୁଯାୟୀ ଖଇରା ତଦ୍‌ବିଲ ଅର୍ଦ୍ଧନୀତ ସାରାସୁଆ
 କପିଳଧରା ବନ୍ଦନଗା - ୧୭ ପଥର (ଖୋଦନ) ଉତ୍ପ (ଲଘୁଖଣିଜ ଦ୍ରବ୍ୟ) ଛୁ ୫
 ପାଞ୍ଚ) ବର୍ଷ ନିମନ୍ତେ ୨୦୧୭-୧୮ ଠାରୁ ୨୦୨୧-୨୨ ପର୍ଯ୍ୟନ୍ତ ଦୀର୍ଘ ମିଆଦି ଲିଜ୍
 ସୂତ୍ରେ ନେବାପାଇଁ ଇଚ୍ଛୁକ ଥିବା ବ୍ୟକ୍ତି ମାନଙ୍କଠାରୁ ଦରଖାସ୍ତ ଆହ୍ଵାନ
 କରାଯାଉଅଛି । ତେଣୁ ଆବେଦନକାରୀ ଫର୍ମ M ପୂରଣ କରି ୩ କପି ସହ ଏହି
 ତଦ୍‌ବିଲ ର ପତ୍ର ସଂଖ୍ୟା ୩୧୨୪ ତା. ୧୨-୦୮-୧୭ ରିଖରେ ଦିଆଯାଇଥିବା
 ପର୍ଯ୍ୟବଳା ମୁତାବକ ତା- ୦୪-୦୯-୨୦୧୭ତାରିଖ ଠାରୁ ତା- ୦୭-୦୧-୨୦୧୯ ରିଖ
 ଅପରାହ୍ଵ ୫ ଘଟିକା ମଧ୍ୟରେ ଆବେଦନ କରିପାରିବେ । ଏ ସଂକ୍ରାନ୍ତୀୟ ସଂପୂର୍ଣ୍ଣ
 ପର୍ଯ୍ୟବଳା ବାଲେଶ୍ଵର ଜିଲ୍ଲା Website www.baleswar.nic.in ରୁ ଏବଂ ତଦ୍‌ବିଲ
 ନୋଟିସ୍ ବୋର୍ଡ଼କୁ ଜାଣିପାରିବେ ।

ସ୍ଵା /-

ତଦ୍‌ବିଲଦାର , ଖଇରା



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ତତ୍ତ୍ୱସିଲଦାରଙ୍କ କାର୍ଯ୍ୟାଳୟ, ଖଇରା (ବାଲେଶ୍ୱର)

ପତ୍ର ସଂଖ୍ୟା .୩୫୫୬୭...../ ସରକାର

ତା. ୧୩/୧.୧୨.୧୩

ଲଘୁ ଖଣିଜ ହବ୍ୟ ଦୀର୍ଘମିଆଦୀ ନିମନ୍ତେ ବିଜ୍ଞାପନ

[ଓଡ଼ିଶା ଲଘୁ ଖଣିଜ ହବ୍ୟ ରିହାତି ଆଇନ-୨୦୧୬ ଓ ଓଡ଼ିଶା ଲଘୁ ଖଣିଜ ହବ୍ୟ

ରିହାତି (ସଂଶୋଧନ) ଆଇନ-୨୦୧୭ ଅନୁଯାୟୀ]

ଏତଦ୍ୱାରା ସର୍ବସାଧାରଣଙ୍କ ଅବଗତ ନିମନ୍ତେ ଜଣାଇ ଦିଆଯାଉଅଛି ଯେ, ଓଡ଼ିଶା ପରଜାତର ରାଜ୍ୟ ଓ ବିପର୍ଯ୍ୟୟ ପରିଚାଳନା ବିଭାଗ ଅଧୀନରେ ଖଇରା ତତ୍ତ୍ୱସିଲ ଅନ୍ତର୍ଗତ ପୂର୍ବରେ ପୁରୁଣା ଲଘୁ ଖଣିଜ ହବ୍ୟ ସରକାର ତାଙ୍କ ଗୁଡ଼ିକୁ ଅନୁନ୍ୟ ଓ (ପାଞ୍ଚ) ବର୍ଷ ନିମନ୍ତେ (୨୦୧୭-୧୮ ଠାରୁ ୨୦୨୧-୨୨ ପର୍ଯ୍ୟନ୍ତ) ଦିର୍ଘମିଆଦୀ ଲିଜ ହୁତ୍ତ ନେବା ପାଇଁ ଇଚ୍ଛୁକ ବ୍ୟକ୍ତିମାନଙ୍କ ଠାରୁ ଦରଖାସ୍ତ ଆହ୍ୱାନ କରାଯାଉଅଛି ।

ପ୍ରକାଶ ଆଗରୁ ଲିଜ୍ରେ ଅଣଗ୍ରହଣ କରିବାକୁ ଇଚ୍ଛୁକ ବ୍ୟକ୍ତିବିଶେଷ ଉପଗୁଡ଼ିକୁ ପରିଚର୍ଚ୍ଚନା କରି, ପରିଚାଳନା ପାଇଁ ଗମନାଗମନ ସୁବିଧା, ରହିତ ଥିବା ଲଘୁ ଖଣିଜ ହବ୍ୟ ଓ ଅନ୍ୟାନ୍ୟ ଆନୁଷ୍ଠାନିକ ସୁବିଧା ସମ୍ପର୍କରେ ପର୍ଯ୍ୟବେକ୍ଷଣ କରି ଆବେଦନ କରିବା ବାଞ୍ଛନୀୟ । ଲିଜ ନେବା ପରେ ଯେଉଁତେବେଳେ କିମ୍ବା ରାଷ୍ଟ୍ରା ଚେଖାଇବା ସମ୍ପର୍କରେ କୌଣସି ଅଭିଯୋଗ ଗ୍ରହଣିୟ ହେବ ନାହିଁ ତଥା କୌଣସି ପ୍ରାକୃତିକ ବିପର୍ଯ୍ୟୟ ନିମନ୍ତେ ଜରୁରୀ ବାଧା ରହିବେନାହିଁ ।

ଓଡ଼ିଶା ଲଘୁ ଖଣିଜ ହବ୍ୟ ରିହାତି ଆଇନ-୨୦୧୬ ଓ ଓଡ଼ିଶା ଲଘୁ ଖଣିଜ ହବ୍ୟ ରିହାତି (ସଂଶୋଧନ)-୨୦୧୭ ବର୍ଣ୍ଣିତ ଚିନିଜିତା ଫର୍ମ-M ପୁରଣକରି ତତ୍ ସହିତ ନିମ୍ନଲିଖିତ ଆବଶ୍ୟକୀୟ କାଗଜାତ୍ ଦାଖଲ କରିବା ହେବେ ।

୧. ଦରଖାସ୍ତ ଫି ବାବଦକୁ ଟ. ୧,୦୦୦/- (ଏକ ହଜାର) ଟଙ୍କାର ଟ୍ରେଜେରୀ ଚାଳାକ୍ (Head of Account-0853-Non-Ferrous Mining and Metallurgical Industries-102-Mineral concession Fess, Rents and Royalties), ଏହି ଦରଖାସ୍ତ ଫି ଫୋରୱା କରାଯିବ ନାହିଁ ।

ଓଲଗାନ୍ତୁପୃଷ୍ଠା - ୨

ପ୍ରକାଶ କାର୍ଯ୍ୟାଳୟ
୧୩.୦୧.୧୩

୨. ଦରଖାସ୍ତକାରୀଙ୍କ ନାମରେ ଉପରୋକ୍ତ ଆଇନ ଅନୁଯାୟୀ କୌଣସି ଖଣିଜ ଦେୟ ବକେୟା ନିର୍ମୂଳା ଦର୍ଶାଇ ଏକ ସତ୍ୟପାଠ ।

୩. ବାର୍ଷିକ ସର୍ବନିମ୍ନ ଧାର୍ଯ୍ୟ ଉତ୍ପାଦନ ପରିମାଣ (Minimum Guaranteed Quantity) ନିମନ୍ତେ ଆବେଦନକାରୀ ଦରଖାସ୍ତରେ ଦର୍ଶାଇଥିବା ଅତିରିକ୍ତ ଦେୟ ତଥା ରୟାଲ୍ଟିର ସମ୍ପର୍କିତାଣର ଏକ ଶୋଧକ୍ଷମ ପ୍ରମାଣପତ୍ର (Solvency Certificate) ବିଶ୍ୱା ବ୍ୟାଙ୍କ ପ୍ରତ୍ୟାଭୂତି (Bank Guarantee)

$$[\text{Requisite Extent of Solvency} = \text{Minimum Guaranteed Quantity} / \text{Bank Guarantee} \times (\text{Offered Additional Charge} + \text{Royalty})]$$

୪. ପ୍ରାଧିକୃତ ରାଜସ୍ୱ ଅଧିକାରୀଙ୍କ ଠାରୁ ପ୍ରାୟ ହୋଇଥିବା ଆବେଦନକାରୀଙ୍କ ଠାରୁ ପ୍ରାୟ ହୋଇଥିବା ଆବେଦନକାରୀଙ୍କ ଆସ୍ତାବର ସମ୍ପତ୍ତି ତାଲିକା ।

୫. ବାର୍ଷିକ ସର୍ବନିମ୍ନ ଧାର୍ଯ୍ୟ ଉତ୍ପାଦନ ପରିମାଣ ଉପରେ ନିର୍ଦ୍ଧାରିତ ଅତିରିକ୍ତ ଦେୟ ଓ ରୟାଲ୍ଟି ର ଶତକଡ଼ା ୫ ଭାଗ EMD (Earnest Money Deposit) ନିମନ୍ତେ ତହସିଲଦାରଙ୍କ ନାମରେ ଚଳବନ୍ଧିତରୂପେ ବା Pledged ବ୍ୟାଙ୍କ ଦ୍ୱାରା ।

୬. ଯୋଗ୍ୟ ବିବେଚିତ ହୋଇଥିବା ଆବେଦନ କାରୀଙ୍କୁ ମନୋନୟନର ୭ (ସାତ) ଦିନ ମଧ୍ୟରେ ନିର୍ଦ୍ଧାରିତ ଫର୍ମରେ ଜଣାଇ ଦିଆଯିବ । ସୂଚନା ପାଇବାପରେ ୧୫ ଦିନ ମଧ୍ୟରେ ମନୋନିତ ଆବେଦନକାରୀ ତତ୍ତ୍ୱାବଳି ଲାଗୁ ଖଣିଜ ଦ୍ରବ୍ୟ ରିହାତି (ସଂଶୋଧନ) ଆଇନରେ ଥିବା ସର୍ତ୍ତାବଳୀର ସମ୍ମତି ପ୍ରଦାନ କରିବେ ଏବଂ ତତ୍ ସମ୍ମୋଦନେ ସର୍ବନିମ୍ନ ଧାର୍ଯ୍ୟ ଉତ୍ପାଦନ ପରିମାଣ ଉପରେ ଦରଖାସ୍ତରେ ଦର୍ଶାଇଥିବା ବାର୍ଷିକ ଅତିରିକ୍ତ ଦେୟ ତଥା ରୟାଲ୍ଟି ପରିମାଣର ଏକ ଚତୁର୍ଥାଂଶ ସହିତ କିମ୍ବା ଖଣିଜ ପାଣ୍ଠି କାରବଦ୍ଧ ଥିବା ଦେଉଛୁ Earnest Money କୁ ବାଦ ଦେବା ବ୍ୟତୀତ ଥିବା ରାଶି ଜମା କରିବେ । ଯଦି ମନୋନିତ ଆବେଦନକାରୀ ୧୫ ଦିନ ମଧ୍ୟରେ ସମ୍ମତି ସହିତ ଉପରୋକ୍ତ ରାଶି ଜମା ନ କରିବେ ତେବେ ତାଙ୍କର EMD ବାରବଦ୍ଧ ଜମାଥିବା ରାଶି ବାଦ୍ୟାପ୍ତ କରି ସରକାରଙ୍କ ନିକଟରେ ଜମା ଦିଆଯିବ ଏବଂ ଦ୍ୱିତୀୟ ସର୍ବାଧିକ ଅତିରିକ୍ତ ଦେୟ ତଥା ରୟାଲ୍ଟି ମୂଲ୍ୟ ଦର୍ଶାଇଥିବା ଦରଖାସ୍ତକାରୀଙ୍କୁ ପୁନଃଯୋଗ ଦିଆଯିବ । ମନୋନୟନ ପ୍ରକ୍ରିୟା ସମାପ୍ତ ହେବା ପରେ ଅନୁତ୍ପାଦନ ଆବେଦନକାରୀ ମାନଙ୍କୁ ଜମା ଦେଇଥିବା Earnest Money ଫେରସ୍ତ କରାଯିବ ।

ଓଲଟାନ୍ତୁପୃଷ୍ଠା ୩

୧୨-୦୧-୧୬

Handwritten signature and numbers: ୧୩-୧୧-

~~୪୫~~ ୫୫
- 100 -

୧୭. ଆବେଦନକାରୀ ଦରଖାସ୍ତରେ ଦର୍ଶାଇଥିବା ଅତିରିକ୍ତ ଦେୟ ତଥା ରୟାଲ୍ଟି ମୂଲ୍ୟ ଅନୁଯାୟୀ ସର୍ବନିମ୍ନ ଧାର୍ଯ୍ୟ ଉତ୍ତୋଳନ ପରିମାଣ (Minimum Guaranteed Quantity) କିମ୍ବା ପ୍ରାଥମିକ ଅଧିକାରୀ Mining Plan ରେ ଦର୍ଶାଇଥିବା ଲଗୁ ଖଣିଜ ଉତ୍ତୋଳନ ପରିମାଣ ଯାହା ଅଧିକ ହେବ ସେହି ଅନୁଯାୟୀ ବାର୍ଷିକ ସମସ୍ତ ଟଙ୍କା ଲିଭିଧାନା କୁ ଏକକାଳୀନ ଦାଖଲ କରିବାକୁ ପଡିବ । ଏହାପରେ ଲିଭିଧାନା ୭ (ସାତ) ଦିନ ମଧ୍ୟରେ ନିଜ ଖର୍ଚ୍ଚରେ ଲିଭି Agreement ବା ରୁକ୍ତି (ରେଜିଷ୍ଟ୍ରେସନ୍ ଆକ୍ଟ - ୧୯୦୮ ଓ ଷ୍ଟାମ୍ପ ଆକ୍ଟ ୧୮୯୯ ଅନୁଯାୟୀ) ସମ୍ପାଦନ କରିବେ । ଯଦି ନିର୍ଦ୍ଧାରିତ ଦରଖାସ୍ତକାରୀ ରୁକ୍ତି ସମ୍ପାଦନ ପୂର୍ବରୁ ନିର୍ଦ୍ଧାରିତ ମୂଲ୍ୟ ତମା ନକରାନ୍ତି ତେବେ ତାଙ୍କର EMD ଓ ଜମାକରିଥିବା ରାଶି ବାଦ୍ୟାସ୍ତ କରି ସରକାର କି ନିକଟରେ ତମା ଦିଆଯିବ । ଏହା ବ୍ୟତୀତ ଆବେଦନକାରୀ ବା ଲିଭିଧାନା ଦାଖଲ କରିଥିବା ସମସ୍ତ ଅତିରିକ୍ତ ଦେୟ ତଥା ରୟାଲ୍ଟି ମୂଲ୍ୟର ଶତକଡ଼ା ୫ ଭାଗ ଅର୍ଥ ପରିବେଶ ପରିଚାଳନା ପାଇଁ ବାବଦକୁ ପିଠି କରିବା ସହିତ ସରକାରଙ୍କ ଦ୍ୱାରା ନିର୍ଦ୍ଧାରିତ District Mineral Foundation ବାବଦକୁ ଶତକଡ଼ା ୧୦ ଭାଗ ଅର୍ଥ ଜମାକରିବାକୁ ପଡିବ ।

୮. ଲିଭିଧାନାକୁ ପ୍ରତ୍ୟେକ ବର୍ଷ ଧାର୍ଯ୍ୟ କରାଯାଇଥିବା ରୟାଲ୍ଟି ଏବଂ ଅତିରିକ୍ତ ଦେୟ ସହିତ Dead Rent ,Compensatory Aforestation କ୍ଷତିପୂରଣ ଜମାକରଣ ନିମନ୍ତେ ଫି ଏବଂ Surface Rent ଦାଖଲ କରିବାକୁ ପଡିବ । ଲିଭିଧାନାକୁ ସରକାର କି ଦ୍ୱାରା ସମୟାନୁକ୍ରମେ ଚାହିଁତ ହେଉଥିବା ରୟାଲ୍ଟି /dead rent ଓ ଅନ୍ୟାନ୍ୟ ଦେୟର ଧାର୍ଯ୍ୟ ମୂଲ୍ୟ ଜମାକରିବାକୁ ପଡିବ । ପ୍ରାଥମିକ ଅଧିକାରୀ Mining Plan ରେ ଦର୍ଶାଇଥିବା ସର୍ବନିମ୍ନ ଉତ୍ତୋଳନ ପରିମାଣ ଏହି ନୋଟିଫିକେସନେ ଦର୍ଶାଇଥିବା ପରିମାଣ ସହିତ ସମାନ କିମ୍ବା ଅଧିକ ହୋଇପାରେ । ତେଣୁ ଲିଭିଧାନାକୁ ପ୍ରାଥମିକ ଅଧିକାରୀଙ୍କ ଦ୍ୱାରା ଦିଆଯାଇଥିବା ସର୍ବ ନିମ୍ନ ଧାର୍ଯ୍ୟ ଉତ୍ତୋଳନ ପରିମାଣ ମୁତାବକ ସମସ୍ତ ଦେୟ ରୟାଲ୍ଟି DMF ଏବଂ ଅନ୍ୟାନ୍ୟ ଦେୟ ଦାଖଲ କରିବେ । ଯଦି ଲିଭିଧାନା ଧାର୍ଯ୍ୟ ପରିମାଣ ଠାରୁ ଅଧିକ ଉତ୍ତୋଳନ କରିବେ , ତେବେ ସେଥିପାଇଁ ଲିଭିଧାନା କୁ ଅଧିକ ଉତ୍ତୋଳନର ସମସ୍ତ ଦେୟ ଚାହିଁବାଦାର ଖଇରା ଠାରେ ଦାଖଲ କରିବା ପାଇଁ ପଡିବ ।

ଓଲଟାନ୍ତୁପୃଷ୍ଠା ୪

ଶ୍ରୀମତୀ ଲକ୍ଷ୍ମୀ ମାତା
୧୨-୦୮-୧୨

୯. ଲିଜିଧାରୀ ପରିଚେଷ୍ଟା କଳିତ ଖର୍ଚ୍ଚର ମୂଲ୍ୟ DFO, Balasore Wildlife Division, Balasore ଦ୍ୱାରା ସ୍ୱୀକାର କରାଯାଇ ପୁରାବେଳ ପ୍ରତ୍ୟେକ ବର୍ଷ ଆନୁପାତିତ ଭାବେ ଦାଖଲ କରିବେ । ମାନ୍ୟତା Supreme Court କ ଦ୍ୱାରା ସ୍ୱୀକାର କରାଯାଇ ପାରିବାରୁ ସମ୍ଭାବ୍ୟତା ସମ୍ପର୍କରେ ବାଧ୍ୟ ।

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୧୦. ଲିଜିଧାରୀ ନିର୍ଦ୍ଧାରିତ ନିୟମର ଉଲ୍ଲଙ୍ଘନ କଲେ କମା ଦେଉଥିବା ସିଦ୍ଧାନ୍ତ କମା ରାଶିକୁ ବାବଦୀ କରିବାର କ୍ଷମତାପ୍ରାପ୍ତ ଅଧିକାରୀଙ୍କର ରହିଥାଏ ।

୧୧. ସର୍ବୋଚ୍ଚ ଲିଜିଧାରୀ ବାର୍ଷିକ ନିଜାମ ମୂଲ୍ୟର ୨% (ଶତକଡା ଦୁଇ) ଆୟକର ବାବଦକୁ ପ୍ରତ୍ୟେକ ବର୍ଷ କମା କରିବେ ।

୧୨. ଉପରୋକ୍ତ କାର୍ଯ୍ୟକ୍ରମ ସହ ଦରଖାସ୍ତକୁ ଜରମୁତ-ଦିଆ ଲଫ୍ଟାଫ୍ଟାସର ଆବେଦନ କରୁଥିବା ଉପର କାମ ଏବଂ ସଂଖ୍ୟା ଉଲ୍ଲେଖ କରି ରେକର୍ଡିଂଡାକ ଯୋଗର ଡାକ୍ତ ପିକଣାରେ (ପିକଣା-ଖରାଦା ଚହସିଲ କାର୍ଯ୍ୟାଳୟ, ଖରାଦା, ସା-ବିଶୁନୁପୁର, ପୋ/ଆ-ଖରାଦା, ଜି-ବାଲେଶ୍ୱର ପି-୭୫୭୦୪୮) ପଠାଇବାକୁ ହେବ କିମ୍ବା ଚହସିଲ କାର୍ଯ୍ୟାଳୟରେ ଜରମୁତ-ଦିଆ ଦେଖିବା ବାବଦେ ତା ୪-୯-୨୦୧୭ ରିଖ ରୁ ତା ୭-୯-୨୦୧୭ ରିଖ ମଧ୍ୟରେ ଯେ କୌଣସି କାର୍ଯ୍ୟ ବିବରଣ ସରକାରୀ କାର୍ଯ୍ୟ ନିର୍ଦ୍ଦିଷ୍ଟ ଅପରାଧୁ ୫ ଘଟିକା ମଧ୍ୟରେ ଦାଖଲ କରିପାରିବେ । ଉପରୋକ୍ତ ସମୟ ପରେ ଦରଖାସ୍ତ ଗ୍ରହଣୀୟ ହେବ ନାହିଁ ।

୧୩. ଆବେଦନକାରୀ ପ୍ରାଧିକୃତ ଅଧିକାରୀଙ୍କ ଦ୍ୱାରା (Competent Authority) ଧାର୍ଯ୍ୟ ହୋଇଥିବା ଅତିରିକ୍ତ କେୟ ଚିଆ ରୟାଲଟି ମୂଲ୍ୟ ଠାରୁ କମ୍ ମୂଲ୍ୟ ଦର୍ଶାଇଲେ, ତାହା ଗ୍ରହଣୀୟ ହେବ ନାହିଁ ଏବଂ ଦରଖାସ୍ତଟି ନାକଚ ହେବ ।

ଦରଖାସ୍ତ ଗ୍ରହଣ କରି ଆବେଦନକାରୀ କିମ୍ବା ତାଙ୍କ ଦ୍ୱାରା କ୍ଷମତାପ୍ରାପ୍ତ ବ୍ୟକ୍ତିଙ୍କ ସମ୍ମୁଖରେ ତା-୭-୯-୨୦୧୭ ରିଖ ଦିବା ୧୦ ଘଟିକା ସମୟରେ ଚହସିଲଡାକ କାର୍ଯ୍ୟାଳୟ ପ୍ରକାଶରେ ଖୋଲାଯିବ । ଆବେଦିତ ଦରଖାସ୍ତ ମାତ୍ର ମଧ୍ୟରେ ରୟାଲଟି ଉପରେ ସର୍ବାଧିକ ଅତିରିକ୍ତ କେୟ (Additional Charge) ଦର୍ଶାଇଥିବା ଆବେଦନ ପତ୍ରକୁ ଯୋଗ୍ୟ ବିବେଚିତ କରାଯିବ ।

ଯଦି ଏକାଧିକ ବ୍ୟକ୍ତି ସମ୍ପୃକ୍ତ ସରକାର ଉପ ନିମନ୍ତେ ରୟାଲଟି ଉପରେ ସମାନ ମୂଲ୍ୟର ଅତିରିକ୍ତ କେୟ ଦର୍ଶାଇ ଆସିଲେ, ତେବେ ଲଟେରୀ ମାଧ୍ୟମରେ ଯୋଗ୍ୟ ଆବେଦନକାରୀଙ୍କୁ ମନୋନୀତ କରାଯିବ ।

ଉଲ୍ଲେଖପୃଷ୍ଠା:୫

୧୨.୦୮.୧୭
୧୨.୦୮.୧୭

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ମନୋନିତ ଆବେଦନକାରୀ ତାରି ମାସ ମଧ୍ୟରେ Mining Plan ତଥା Environmental Clearance ଦାଖଲ କରିବା ବାଧ୍ୟତା ମୂଳକ ଅଟେ । ଅନ୍ୟଥା ଆଇନ ଅନୁଯାୟୀ ଆବେଦନ ପୁନେ ଲିଟ୍ ନାକର ହେବ ଏବଂ ଅମାନତ ରାଶି ସରକାରୀ ଚହଦିଲରେ ଜମା ହେବ ।

୧) ଏହି ସମସ୍ତ ପ୍ରକ୍ରିୟା ଶେଷ ହେବାପରେ ମନୋନୀତ ଆବେଦନକାରୀଙ୍କୁ ଓଡ଼ିଶା ଲଗୁ ଖଣିଜ ବୃଦ୍ଧି ବିହାରୀ ଆଇନ-୨୦୧୭ ଓ ଓଡ଼ିଶା ଲଗୁ ଖଣିଜ ବୃଦ୍ଧି ବିହାରୀ (ସଂଶୋଧନ)-୨୦୧୭ ନିୟମାବଳୀ ପୂଜାରେ ସମସ୍ତ ଦେୟ ଜମା ଦେଇ ଲିଟ୍ ପାଇଁ ଦୁଇପହୁ ସମ୍ପାଦନ କରିବାକୁ ହେବ ।

ଯଦି ପ୍ରଥମ ଧାର୍ଯ୍ୟ ଚାରିଖ ମଧ୍ୟରେ କୌଣସି ଉତ୍ତ ପାଇଁ ଦରଖାସ୍ତ ପ୍ରାପ୍ତ ନ ହୁଏ କିମ୍ବା ସମସ୍ତ ଦରଖାସ୍ତକାରୀ ଲିଟ୍ ପାଇଁ ଆୟୋଗ ବିବେଚିତ ହୁଅନ୍ତି, ତା ହେଲେ ତା ୨୦-୯-୨୦୧୭ ରିଖରୁ ତା ୨୨-୯-୨୦୧୭ ରିଖ ପର୍ଯ୍ୟନ୍ତ ସମସ୍ତ କାର୍ଯ୍ୟ ବିବେଚନାରେ ଉତ୍ତ ଦାଖଲ ପ୍ରଥମେ ମତେ ଦରଖାସ୍ତ ଦାଖଲ କରିପାରିବେ, ସେ ସମସ୍ତ ଦାଖଲ ଉପସ୍ଥିତରେ ତା ୨୩-୯-୨୦୧୭ ରିଖ ଦିବା ୧୧ ଘଟିକା ସମୟରେ ଜରମୁତ ଖୋଲାଯାଇ ଲିଟ୍ ନିମନ୍ତେ ବନ୍ଦନ କରାଯିବ । ସେହିପରି ଯଦି ଦ୍ୱିତୀୟ ଧର୍ମ କୌଣସି ଉତ୍ତ ପାଇଁ ଆବେଦନ ଦରଖାସ୍ତ ଆସି କଥାଏ କିମ୍ବା ସମସ୍ତ ଉତ୍ତ ପାଇଁ ଆୟୋଗ ବିବେଚିତ ହୁଅନ୍ତି ତେବେ ଦ୍ୱିତୀୟ ଧର୍ମ ତା ୯-୧୦-୨୦୧୭ ରିଖ ରୁ ତା ୧୧-୧୦-୨୦୧୭ ରିଖ ମଧ୍ୟରେ ଉପସ୍ଥିତ ମତେ ଦରଖାସ୍ତ ଦାଖଲ କରିପାରିବେ ଏବଂ ସେ ସମସ୍ତ ଦରଖାସ୍ତକୁ ଦରଖାସ୍ତକାରୀ କିମ୍ବା ସେମାନଙ୍କ ପ୍ରାଧୀକୃତ ଦାଖଲ ବିବେଚନା ଉପସ୍ଥିତରେ ତା ୧୨-୧୦-୨୦୧୭ ରିଖ ଦିବା ୧୧ ଘଟିକା ସମୟରେ ଜରମୁତ ଖୋଲାଯାଇ ଲିଟ୍ ନିମନ୍ତେ ଆୟୋଗ ଆବେଦନକାରୀଙ୍କୁ ମନୋନୀତ କରାଯିବ ।

କୌଣସି କାରଣ ନଦର୍ଶାଇ ଏହି ବିଧାପନକୁ ଚାରିଲ କରିବା , ପରିବର୍ତ୍ତନ କରିବା , ବୃଦ୍ଧି ସଂଶୋଧନ କରିବା କିମ୍ବା କୌଣସି ଦରଖାସ୍ତକୁ ଖାଲ କରିବାର ସମତା ନିମ୍ନ ସାକ୍ଷରକାରୀଙ୍କର ରହିଅଛି ।

ସା/-
ଚହଦିଲଦାର, ଖରରା

୧୭-୮-୧୭

ଖଇଗା ଚେହେଲି ଅର୍ଦ୍ଧଶତ ସୈରାତ ଉତ୍ତର ତାଲିକା

କ୍ର. ନଂ.	ସୈରାତ ନଂ.	ସୈରାତ ନାମ	ସୈରାତ ବିସ୍ତାର ମାପ	ଖଇଗା	ପୁ.ନଂ.	ଦିନ	ବନ୍ୟ	ଧାର୍ଯ୍ୟ ବରାଦାନୀ ପୁଣ୍ୟ ଓ ଭବିଷ୍ୟ ଅଭିଳାଷ ଚେତା	କର୍ତ୍ତୃକ ସର୍ବନିମ୍ନ ପ୍ରକାର ଖଇଗାତ ପରିମାଣ
୧	୨	ଶା	୪	୪୪୫	୨	୨	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୨୫୦୦ ରୁପା.ନି.
୨	୩	ଶା	୪	୪୪୫	୩	୩	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୩	୪	ଶା	୪	୪୪୫	୪	୪	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୨୫୦୦ ରୁପା.ନି.
୪	୫	ଶା	୪	୪୪୫	୫	୫	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୫	୬	ଶା	୪	୪୪୫	୬	୬	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୬	୭	ଶା	୪	୪୪୫	୭	୭	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୩୦୦୦ ରୁପା.ନି.
୭	୮	ଶା	୪	୪୪୫	୮	୮	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୮୦୦୦ ରୁପା.ନି.
୮	୯	ଶା	୪	୪୪୫	୯	୯	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୯	୧୦	ଶା	୪	୪୪୫	୧୦	୧୦	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୧୦	୧୧	ଶା	୪	୪୪୫	୧୧	୧୧	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୧୧	୧୨	ଶା	୪	୪୪୫	୧୨	୧୨	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୧୨	୧୩	ଶା	୪	୪୪୫	୧୩	୧୩	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୧୩	୧୪	ଶା	୪	୪୪୫	୧୪	୧୪	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୧୪	୧୫	ଶା	୪	୪୪୫	୧୫	୧୫	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୧୫	୧୬	ଶା	୪	୪୪୫	୧୬	୧୬	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୧୬	୧୭	ଶା	୪	୪୪୫	୧୭	୧୭	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୧୭	୧୮	ଶା	୪	୪୪୫	୧୮	୧୮	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୧୮	୧୯	ଶା	୪	୪୪୫	୧୯	୧୯	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୧୯	୨୦	ଶା	୪	୪୪୫	୨୦	୨୦	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୨୦	୨୧	ଶା	୪	୪୪୫	୨୧	୨୧	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୨୧	୨୨	ଶା	୪	୪୪୫	୨୨	୨୨	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୨୨	୨୩	ଶା	୪	୪୪୫	୨୩	୨୩	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୨୩	୨୪	ଶା	୪	୪୪୫	୨୪	୨୪	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୨୪	୨୫	ଶା	୪	୪୪୫	୨୫	୨୫	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୨୫	୨୬	ଶା	୪	୪୪୫	୨୬	୨୬	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୨୬	୨୭	ଶା	୪	୪୪୫	୨୭	୨୭	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୨୭	୨୮	ଶା	୪	୪୪୫	୨୮	୨୮	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୨୮	୨୯	ଶା	୪	୪୪୫	୨୯	୨୯	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.
୨୯	୩୦	ଶା	୪	୪୪୫	୩୦	୩୦	୮	୧.୧୩୦୩ + ୧.୨.୫୦୩	୪୦୦୦ ରୁପା.ନି.

ଉପାଧିକାରୀଙ୍କ ଦ୍ୱାରା
୧୨.୦୮.୧୭

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[Signature]

1 TRANSLATION COPY OF
ANNEXURE - A/2. 05-
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OFFICE OF THE TAHASILDAR, KHAIRA (BALASORE)

Notice no. 3924 dt. 17.08.2017

Advertisement for Lease of Minor Minerals

It is hereby informed to the general public that, according to the Odisha Minor Minerals Concession Rules, 2016 and Odisha Minor Minerals Concession (Amendment) Rules, 2017, applications are invited from the interested persons for long term lease of Sarisua Kapilajhari Bandhanata - 97 Sairat Source (Minor Minerals) for a period of 5 (Five) years from the year 2017-18 to 2021-22. According to the terms and conditions in the advertisement no. 3924 dt. 17.08.2017, of the Tahasil, applicants can apply between 04.09.2017 to 06.09.2017 up to 5 P.M., by filling the Application Form-M alongwith 3 copies. All the terms and conditions in this regard can be obtained from the website of the Baleswar district i.e. www.baleswar.nic.in or the Notice Board of the Tahasil Office.

Sd/-

Tahasildar, Khaira

OFFICE OF THE TAHASILDAR, KHAIRA (BALESWAR)

Notice No. 3923 / Sairat

Dt. 17.08.2017

ADVERTISEMENT FOR LONG TERM LEASE OF MINOR MINERALS

[According to the Odisha Minor Minerals Concession Rules, 2016 and the Odisha Minor Minerals Concession (Amendment) Rules, 2017]

It is hereby informed to the general public that, applications are invited from interested persons, for long term lease of listed Minor Minerals Sairat Sources under the Revenue & Disaster Department of Government of Odisha in the Tahasil, Khaira, for a minimum period of 5 (Five) years (from 2017-18 to 2021-2022).

Published here that, interested individuals should apply, after visiting the Quarries and examining the stock of Minor Minerals and the relevant communications facilities available for management. Any complaints after the execution of lease with respect to operating the sairat and demarcation of roads shall not be entertained and the Authorities shall not be held responsible for any natural disaster.

Interested applicants are requested to submit their applications in triplicate in Form-M of the Odisha Minor Mineral Concession Rules, 2016 and the Odisha Minor Mineral Concession (Amendment) Rules, 2017 along with the following necessary documents.

1. Treasury Challan of Rs. 1,000/- (One Thousand) (Head of Account-0853-Non-Ferrous Mining and Metallurgical Industries-102-

2. An affidavit in the name of applicant showing that there is no arrear in any other mine, according to the above mentioned Rules.
3. A Solvency Certificate or a Bank Guarantee of Additional Charge as well as Royalty, shown by applicant in their respective application with respect to annual Minimum Guaranteed Quantity.
[Requisite Extent of Solvency = Minimum Guaranteed Quantity / Bank Guarantee X (Offered Additional Charge + Royalty)]
4. List showing Immovable Property of the applicant obtained from authorised Revenue Officer.
5. A Mortgage or a Pledged Bank Draft in favour of Tahasildar, for the determined 5% Additional Charge or Royalty as EMD (Earnest Money Deposit) in consequence of Minimum Guaranteed Quantity.
6. Selected applicants will be informed of their selection in the in the prescribed Form within a period of 7 days. After getting informed, selected applicants shall accept the terms and conditions in the Odisha Minor Mineral Concession (Amendment) Rules, within a period of 15 days and shall deposit the yearly Additional Charge and one fourth of the Royalty amount and the balance amount after deducting the amount of Earnest Money from the amount payable to the District Mineral Fund. If selected applicants do not deposit the above mentioned amount within 15 days along with the acceptance of the terms and conditions, the EMD shall be forfeited and deposited with the Government and the applicants bidding the second highest Additional Charge or Royalty will be given the

7. The lease holders shall deposit a onetime payment as per the quoted Additional Charge or Royalty for the amount of minerals to be extracted on the basis of the Minimum Guaranteed Quantity or the Mining Plan prepared by the competent authority, whichever is higher. After that the lease holders will make an Agreement within a period of 7 days by bearing their own expenses (according to the Registration Act-1908 and the Stamp Act-1899). If the selected applicants shall not the deposit the determined amount before the execution of the agreement, the deposited money and the EMD will be forfeited and deposited with the Government. Besides this, the applicants or lease holders should deposit 5% of all Additional Charges or Royalties to the Environmental Management Fund along with 10% of amount to the District Mineral Foundation determined by the Government.

8. The Lease Holders should deposit Dead Rent, Compensatory Afforestation Fee and Surface Rent every year along with the determined Additional Charges or Royalties. The Lease Holders should deposit the stipulated increased amount of Royalty / dead rent and other charges from time to time by the Government. The minimum amount may equal or exceed the amount shown in the Mining Plan by the Competent Authority notified in the notice. Hence, lease holders will submit all the Charges, Royalties, DMF and other payables in accordance with the minimum amount of extraction determined by the Competent Authority. If lease holders extract more than determined amount of minerals, they will submit

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9. The lease holders will submit proportionate environmental expenses as determined every year by the DFO, Balasore Wildlife Division, Balasore. The regulations laid down by the Hon'ble Supreme Court should be complied with mandatorily.

10. The Competent Authority has the power to forfeit the deposited security amount in case of violation of the applicable laws and regulations by the lease holders.

11. The highest bidder shall deposit 2% (two percent) of the total yearly auction value as income tax every year.

12. Applications in a sealed envelope along with the aforesaid documents by writing the name and number of Quarry may be sent by registered post addressed to Office of the Tahasildar, Khaira, At- Bishunpur, Po- Khaira, Dist- Baleswar, PIN-756048 or may be submitted in the sealed Tender Box in the Tahasil Office from dt. 04.09.2017 to dt. 06.09.2017 up to 5 P.M. in any government working day. Applications submitted after the aforementioned deadline shall not be accepted.

13. Applications showing lesser amounts than the Additional Charge or Royalty as determined by the Competent Authority shall not be accepted or dismissed.

Applications will be opened in the presence of the applicants or their authorised representatives at 10 A.M. on dt. 07.09.2017, in the office of the Tahasildar. The Application showing the highest Additional Charges over the Royalty shall be deemed eligible.

If more than one applicant quote the same amount of

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Selected applicants must submit their Mining Plan and Environmental Clearance within a period of four months. Otherwise, the lease will be forfeit according to the applicable Rules and if necessary the surrendered amount will be deposited with the Revenue Department of the Government.

14. After the completion of the above process, selected applicants shall deposit all the charges payable in accordance with the Odisha Minor Mineral Concession Rule-2016 and the Odisha Minor Mineral Concession (Amendment) Rule-2017, and execute the lease agreement.

If any application will not be received in the first determined date or none of the applicants are eligible for the lease, then interested persons can submit their application from dt. 20.09.2017 to dt. 22.09.2017 within any working hour and the selection for the lease holder will be held by opening the sealed box in the presence of the applicants or their authorised representatives at 11 A.M. on dt. 23.09.2017. If no applications are received for any Quarry or ineligible applications are received for all Quarries for the second time, then applications can be submitted from dt. 09.10.2017 to 11.10.2017 and out of all these applications eligible applicant will be selected for the lease by opening the sealed cover in the presence of applicants or their representatives at 11 A.M. on dt. 12.10.2017 for the third time.

The authority signed below has the power to cancel, change,

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CHART SHOWING SAIRAT SOURCES UNDER THE TAHASIL, KHAIRA

SL. NO	SAI RAT NO.	NAME OF MOUZA'S	NAME OF SAIRAT SOURCE	KHATA NO.	PLOT NO.	TYPE	MEASURE MENT	FIXED VALUE BY GOVERNMENT AND MINIMUM ADDITIONAL PAY	MINIMUM ANNUAL EXTRATION OF QUARRIES
1	2	3	4	5	6	7	8	9	10
1	1	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	1	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.
2	2	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	1	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
3	3	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	1	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.
4	4	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
5	10	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
6	11	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	2.00 Ac.	Rs.130+Rs.6.50	6000 Cub. Mtr.
7	12	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	5.00 Ac.	Rs.130+Rs.6.50	8000 Cub. Mtr.
8	13	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
9	14	Sharishua Kapilajhari	Sharishu a Stone	245	95	Hill	2.00 Ac.	Rs.130+Rs.6.50	6000 Cub. Mtr.

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10	15	Bandhanata Sharishua Kapilajhari Bandhanata	Mines Sharishu a Stone Mines	245	95	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
11	16	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
12	17	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
13	18	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	7.00 Ac.	Rs.130+Rs.6.50	9000 Cub. Mtr.
14	19	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	8.00 Ac.	Rs.130+Rs.6.50	9500 Cub. Mtr.
15	20	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	9.00 Ac.	Rs.130+Rs.6.50	10000 Cub. Mtr.
16	21	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
17	22	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
18	23	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
19	24	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.

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20	25	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.
21	26	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.
22	27	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95 112	Hill	5.00 Ac.	Rs.130+Rs.6.50	8000 Cub. Mtr.
23	28	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	2.00 Ac.	Rs.130+Rs.6.50	6000 Cub. Mtr.
24	29	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
25	30	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
26	31	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	2.00 Ac.	Rs.130+Rs.6.50	6000 Cub. Mtr.
27	32	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.
28	33	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	2.50 Ac.	Rs.130+Rs.6.50	6500 Cub. Mtr.
29	34	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.
30	35	Sharishua	Sharishu a Stone Mines	245	95	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub.

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31	36	Kapilajhari Bandhanata	a Stone Mines	245	95	Hill	0.50 Ac.	Rs.130+Rs.6.50	Mtr. 2500 Cub.
32	37	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
33	38	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.
34	39	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	5.00 Ac.	Rs.130+Rs.6.50	8000 Cub. Mtr.
35	40	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	3.00 Ac.	Rs.130+Rs.6.50	7000 Cub. Mtr.
36	41	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	1.50 Ac.	Rs.130+Rs.6.50	5000 Cub. Mtr.
37	42	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	2.00 Ac.	Rs.130+Rs.6.50	6000 Cub. Mtr.
38	43	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.
39	44	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.
40	51	Sharishua Kapilajhari	Sharishu a Stone	245	95	Hill	1.50 Ac.	Rs.130+Rs.6.50	5000 Cub. Mtr.

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41	100	Bandhanata Sharishua Kapilajhari Bandhanata	Mines Sharishu a Stone Mines	245	95	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.
42	101	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	95	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.
43	45	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
44	46	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
45	47	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
46	48	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.
47	49	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
48	50	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
49	52	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	5.00 Ac.	Rs.130+Rs.6.50	8000 Cub. Mtr.
50	53	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.

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51	54	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	3.00 Ac.	Rs.130+Rs.6.50	7000 Cub. Mtr.
52	55	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	4.00 Ac.	Rs.130+Rs.6.50	7500 Cub. Mtr.
53	56	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.
54	57	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
55	58	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
56	59	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	1.50 Ac.	Rs.130+Rs.6.50	5000 Cub. Mtr.
57	60	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	1.50 Ac.	Rs.130+Rs.6.50	5000 Cub. Mtr.
58	61	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.
59	62	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	2.00 Ac.	Rs.130+Rs.6.50	6000 Cub. Mtr.
60	63	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	3.00 Ac.	Rs.130+Rs.6.50	7000 Cub. Mtr.
61	64	Sharishua	Sharishu Mines	245	314	Hill	4.00 Ac.	Rs.130+Rs.6.50	7500 Cub.

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62	65	Kapilajhari Bandhanata	a Stone Mines	245	314	Hill	5.00 Ac.	Rs.130+Rs.6.50	Mtr. 8000 Cub.
63	67	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	3.00 Ac.	Rs.130+Rs.6.50	7000 Cub. Mtr.
64	68	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	3.00 Ac.	Rs.130+Rs.6.50	7000 Cub. Mtr.
65	69	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	1.50 Ac.	Rs.130+Rs.6.50	5000 Cub. Mtr.
66	102	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.
67	103	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.
68	70	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	7.00 Ac.	Rs.130+Rs.6.50	9000 Cub. Mtr.
69	71	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
70	72	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
71	73	Sharishua Kapilajhari	Sharishu a Stone Mines	245	520	Hill	3.00 Ac.	Rs.130+Rs.6.50	7000 Cub. Mtr.

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72	74	Bandhanata	Mines																
		Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.										
73	75	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	314	Hill	1.50 Ac.	Rs.130+Rs.6.50	5000 Cub. Mtr.										
74	76	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.										
75	77	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.										
76	78	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.										
77	79	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.										
78	80	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.										
79	81	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.										
80	82	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	0.50 Ac.	Rs.130+Rs.6.50	2500 Cub. Mtr.										
81	83	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.										

82	84	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	2.00 Ac.	Rs.130+Rs.6.50	6000 Cub. Mtr.
83	85	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
84	86	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	2.00 Ac.	Rs.130+Rs.6.50	6000 Cub. Mtr.
85	87	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	2.00 Ac.	Rs.130+Rs.6.50	6000 Cub. Mtr.
86	88	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	2.00 Ac.	Rs.130+Rs.6.50	6000 Cub. Mtr.
87	89	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	2.00 Ac.	Rs.130+Rs.6.50	6000 Cub. Mtr.
88	90	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
89	91	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
90	92	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	2.50 Ac.	Rs.130+Rs.6.50	6500 Cub. Mtr.
91	93	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub. Mtr.
92	94	Sharishua	Sharishu Mines	245	520	Hill	1.00 Ac.	Rs.130+Rs.6.50	4000 Cub.

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		Kapilajhari Bandhanata	a Stone Mines									Mtr.
93	95	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	4.00 Ac.	Rs.130+Rs.6.50				7500 Cub. Mtr.
94	96	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	1.50	Rs.130+Rs.6.50				5000 Cub. Mtr.
95	97	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	2.50 Ac.	Rs.130+Rs.6.50				6500 Cub. Mtr.
96	98	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	0.50 Ac.	Rs.130+Rs.6.50				2500 Cub. Mtr.
97	99	Sharishua Kapilajhari Bandhanata	Sharishu a Stone Mines	245	520	Hill	2.00 Ac.	Rs.130+Rs.6.50				6000 Cub. Mtr.

Grand Total - 173.50 Ac.

Sd/-

Tahasilidar, Khaira

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'ANNEXURE-A/3

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA.

Original Application No.02/2019/EZ

Rural Organization for Social Empowerment
(R.O.S.E.)

Applicant

-Versus-

State of Odisha & others

Respondents

**COMPLIANCE AFFIDAVIT PURSUANT TO ORDER
DTD.22.01.2019 & 12.03.2019**

Sandeep Tripathi

Principal Chief Conservator of Forests
& Head of Forest Force, Odisha
Bhubaneswar, 75

I, Dr. Sandeep Tripathi, aged about 58 years, S/o, Late Prem Narayan Tripathi, at present working as Principal Chief Conservator of Forests & Head of Forest Force, Odisha, Forest & Environment Department, Govt. of Odisha, Bhubaneswar-23, Dist. Khurda, do hereby solemnly affirm and state as follows:-

1. That, I am working as above and I have gone through the order dtd.22.01.2019 & 12.03.2019 passed by the Hon'ble NGT, Principal Bench, New Delhi (Through Video Conferencing) and am competent to swear this affidavit.
2. That, I am swearing this affidavit in compliance with order dtd.22.01.2019 & 12.03.2019 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi (Through Video Conferencing).
3. That, it is respectfully submitted that as per direction of the Hon'ble NGT, Principal Bench, New Delhi, an inspection was conducted in the area on dated 10.05.2019 in presence of the

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officials from different department. Copy of list of officials present during inspection dtd.10.05.2019 is annexed herewith as ANNEXURE-1.

The observations and findings are as follows:-

I. Para 1 of the Hon'ble NGT order dated 22.01.2019

i. The Eco Sensitive Zone (ESZ) around Kuldiha Wildlife Sanctuary has been notified vide S.O. No.2539 (E), dt.09.08.2017, published in Extraordinary Gazette of India vide No.2231, dt.09.08.2017. The said notification of ESZ comprises of boundary description of the ESZ, its Map and details of 272 nos. of boundary pillars are annexed herewith as ANNEXURE-2 Series.

ii. The shape files of 97 mining lease and kml files depicting boundary line of Kuldiha Wildlife Sanctuary ESZ boundary pillar No. 180 to 272 & quarries position in Sarisua Kapilajhari Bandhanata under Khaira Tahasil were perused. As per the record, these 97 stone quarries are existing over Ac.173.50 relating to plot No. 1, 2, 95, 112, 314 & 520, in Pahad kissam land and are located at a distance of more than 2 km from the boundary of Kuldiha Wildlife Sanctuary, and all these stone quarries are falling beyond the limit of the ESZ of Kuldiha Wildlife Sanctuary as per the geo-reference map annexed with the proposal filed for the recommendation of Standing Committee of National Board for Wildlife (SC-NBWL).

Sandeep Tompster
Principal Chief Conservator of Forests
& Head of Forest Force Odisha

iii. To establish the physical limit of ESZ area and position of these quarries in the location of Sarisua Kapilajhari Bandhanata under Khaira Tahasil, a joint demarcation of ESZ boundary from pillar No. 180 to 272 to 1 under Khaira Tahasil was taken up by both the Revenue & Forest Officials from dated 29.08.2017 to dated 04.09.2017. Precast RCC pillars with nos. 182 - 272 - 01 numbered in serial and number painted on each pillar were also posted all along the boundary line of ESZ. Copy of Joint Demarcation Report of Revenue & Forest Officials on the Eco-Sensitive Zone of Kuldiha Wildlife Sanctuary in respect of villages under Khaira Tahasil is annexed herewith as **ANNEXURE-3**.

Sandeep Tompalle
Principal Chief Conservator of Forests
& Head of Forest Force Odisha
Bhubaneswar-75

iv. The 40th Standing Committee of National Board for Wildlife (SC-NBWL) held on dated 03.01.2017 recommended the proposal for operation of 97 nos. of Quarries with certain conditions like implementation of a Comprehensive Wildlife Management Plan to mitigate the impact caused by operation of these quarries and that the allocation of fund to be met from the Environmental Cost realized from all quarries rationally. Copy of minutes of the 40th Meeting of Standing Committee of National Board for Wildlife is annexed herewith as **ANNEXURE-4**.

v. As per geo-reference map annexed with the proposal filed during seeking recommendation of the Standing Committee of NBWL, all those 97 quarries are falling beyond the limits of

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Eco-Sensitive Zone around Kuldiha Wildlife Sanctuary. List of 97 Sairat Stone Quarries with their respective land schedule and Geo-referred co-ordinates and the copy of map in Topo sheet showing the boundary of Kuldiha Wildlife Sanctuary & its Eco-Sensitive Zone along with location of those 97 stone quarries are annexed herewith as ANNEXURE-5 & ANNEXURE-6 respectively.

vi. However, out of the 97 quarries, District Environment Impact Assessment Authority (DEIAA), Balasore has approved operation of 64 quarries, (39 number on 7th February & 25 number on 18th July 2018) as per the recommendation of District Expert Appraisal Committee (DEAC), Balasore. Hence, presently 64 quarries are legally in operation in Khaira Tahasil with due Environment Clearance issued by DEIAA, Balasore.

vii. To ascertain any ingress of these quarries in the ESZ, the digital vector shape file of ESZ of Kuldiha Wildlife Sanctuary was overlaid on the latest Google satellite image of 2019 alongwith shape files of these existing 97 quarries, through the aegis of ORSAC (Odisha Space Application Centre), Bhubaneswar, a leading organization dealing with Remote Sensing & GIS, and an autonomous agency of Department of Science & Technology, Govt. of Odisha. The detailed analysis of area by ORSAC reveals ingress at 11 nos. of points into the ESZ with ingress area ranging from 0.04 Ha. to 0.76 Ha. Copy

Sandeep Tripathi
Principal Chief Conservator of Forests
& Head of Forest Force Odisha
Bhubaneswar, 01

of Ingress Report of ORSAC, Bhubaneswar is annexed herewith as ANNEXURE-7.

viii. Further, with the technical advice of ORSAC, GPS survey of stone quarries located in vicinity of Sarisua Kapilajhari Bandhanata village of Khaira tahasil using Forest Survey Application in GPS PDA of GIS Cell of Forest Department was also taken up by technically trained forest officials from 30th April to 2nd May, 2019. The findings also revealed that there is ingress at 11 number of points into ESZ of Kuldiha Sanctuary.

ix. A detailed field inspection was taken up by the undersigned on 10th May 2019. Some of the pillars demarcating the boundary of ESZ were found missing in the field. GPS reading of some of the pillars were observed with reference to ESZ notification & found correct. 11 nos. of ingress points in field were noticed by the quarry lease holders. A dry Nala; which was perennial more than a decade back as reported; was observed between pillar No. 195 & 196. The Nala has now dried up completely because of continuous quarrying. It is proposed that to restore the status of perennial Nala, the Soil Conservation Department may furnish a site specific Soil & Moisture Conservation Plan to mitigate the impact in consultation with District Administration. Further, a kaccha road having dimension of 500 mtr. x 10 mtr., made by local community was also observed within ESZ between pillar No: 194 to 196. The

Sandeep Patil
Principal Chief Conservator of Forests
& Head of Forest Force Odisha
Bhubaneswar, 73

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details of Ingress of 11 nos. of points into the ESZ by the quarries as noticed during field visit as tabulated below :-

SASAC Map	Sl. No.	Ingress between pillars	Nearest quarry No.	Ingress area (in Ha.)	Activities
Part - I	01	263 to 264	11 & 15	0.22	Excavation has been made within ESZ.
-do-	02	253 to 255	16 & 17	0.14	Formation of a road by digging soil & breaking stone inside ESZ for movement of machinery.
Part - II	03	236 to 237	41 & 42	0.13	Excavation has been made within ESZ.
-do-	04	230 to 232	44	0.45	Formation of a road by digging soil & breaking stone inside ESZ for movement of machinery.
-do-	05	217 to 219	53	0.06	Excavated & made a road inside ESZ for movement of machinery and blasting inside ESZ area.
-do-	06	207 to 209	56 & 60	0.98	Dumped excavated soil & debris within the limit of ESZ.
-do-	07	223 to 226	46 & 48	0.96	Road formation inside ESZ area.
Part-III	08	202 to 203	70	0.31	Excavated & formed a road within ESZ.
-do-	09	191 to 192	88	0.96	Made a road by digging soil & breaking stone inside ESZ for movement of machinery.
-do-	10	197 to 199	2	0.09	Quarry No. 2 & 6 are now non-operational as per decision taken.

Secretary, Project, Principal Chief Conservator of Forests

	11	197 to 199	6	0.76	by district administration of Mayurbhanj district and closed on 23 rd July 2018.
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✓II. Para 2 of the Hon'ble NGT order dated 22.01.2019

i. As per 40th meeting proceeding of National Board for Wildlife (SC-NBWL), all the quarries (individually) are less than 5 Ha. in area. These quarries are located in the vicinity of Sarisua Kapilajhari Bandhanata village under Khaira Tahasil & spread over any area of Ac.173.5 and on the other side of the hillock, a part of the traditional Elephant Corridor "Similipal - Hadgarh-Kuldiha - Similipal" is situated. The nos. of proposed quarries were reduced from initial 105 nos. to 97nos. In view of Wildlife Corridor & other factors by the Principal Chief Conservator of Forests (Wildlife) & CWLW, Odisha while mootng the proposal in 2017 for consideration of SC-NBWL.

ii. This link between Kuldiha & Hadgarh Wildlife Sanctuary with this traditional Elephant Corridor is coming under the Mayurbhanj Elephant Reserve notified by the Govt. of Odisha, F&E Deptt. vide their Notification No. 8F(W)-42/2001-15806/F&E dt.29.01.2001 comprising portion of Mayurbhanj, Balasore, Bhadrak & Keonjhar district under the Central Scheme "Project Elephant". Portion of the corridor pertaining to Balasore District is Govt. land, other than forest kissam in village Suasari-Kapilajhari-Bandhanahata & Kaithegadia. Copy

Sandeep Tripathi

Principal Chief Conservator of Forests
& Head of Forest Force Odisha

of the Notification dtd.29.09.2001 is annexed herewith as ANNEXURE-8.

✓ Frequent movement of elephants is reported from Kuldaha Wildlife Sanctuary on the foothills of Sukhuapata hill of Nayurbhanj district up to Kalo reservoir of Kaptipada Range of Barpada. The corridor between Hadgarh & Kuldaha is used round the year by the elephants for its movement. There is an evident threat to the habitat and the Elephant corridor due to quarrying because of its on site and off site environmental effects. The fact of existence of these quarries around the traditional Similipal - Hadgarh - Kuldaha - Similipal Elephant corridor was place by the State CWLW before the 40th Meeting of SC-NBWL which recommended the proposal for operation of 97 stone quarries with certain pre-conditions as detailed earlier at Para No.1. Though, these 97 quarries form a cluster as requisite no environment management plan has been submitted by the Revenue Authorities yet.

iv. Accordingly, as per the recommendation of the 40th meeting of SC-NBWL, a Comprehensive Wildlife Management Plan (CWLMP) to mitigate the impact to be caused by operation of all quarries & transportation of materials got approved by the Govt. of Odisha, F&E Department during July 2017 with a financial outlay of Rs.677.13 lakh to be spent over a period of 10 years. Part of the proposal for taking of Bald hill plantation over 200 ha, at an estimated cost of Rs. 403.40 lakhs was

Sandip Tripathi
Principal Chief Conservator of Forests
& Head of Forest Force Odisha

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proposed to be addressed through the CAMPA/other State Funding and rest funds of 677.13 lakh was to be allocated from Environment Cost to be released from all quarries rationally in proportion to the quantity of production. However, it is observed that the payment of Environment Cost towards implementation of the CWLMP is yet to be made by the Revenue authorities.

MII. As per the field observation and in pursuance of direction of Hon'ble NGT, Principal Branch, New Delhi following suggestions are made for consideration :-

- A. Those quarries those have made ingress into ESZ boundary must be penalized as per extent of Ingress & destruction particulars. In this regard Mining Department and Revenue Department jointly in each of these observed cases may asses damage cost / restoration cost, responsible quarries for the damage and realization of penalty amount etc. If needed, necessary services of expert organization like ICFRE, Dehradun / TERI, New Delhi may be taken in this regard. Till the completion of the exercise, the operation of these quarries may considered to be stopped.
- B. District Collector-cum-Chairman, DEIAA, Balasore may allow further quarry operation in the area only after obtaining specific clearance by SEIAA, Odisha as per order dt.11.12.2018 of the Hon'ble NGT in the Executive Application No. 55/2018 in O.A. No.520/2016 Vikrant

Sandeep Singh
Principal Chief Conservator of Forests
& Head of Forest Form Office

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Tongad versus Union of India, directing that the notification dt.15.01.2016 of MoEF&CC will stand suspended till a fresh notification issued by the MoEF&CC, New Delhi.

✓C. There is every likelihood in future of further higher ingress of quarries in the Eco Sensitive Zone, considering the close vicinity of these quarries to the ESZ. In order to avoid any further future ingress within the limit of ESZ, DGPS (Differential Global Positioning System) mapping should be immediately taken up for all the 97 quarries with permanent pillar posting. The vector polygon of the quarries may be shared with all concerned departments. The intactness of all the ESZ pillars for demarcation of ESZ must be ensured by the Revenue Department as some of the pillars during field visit were found missing. The Environment Management Plan for cluster of the quarries is yet to be finalized with ensuring its strict adherence. Further, implementation of Comprehensive Wildlife Management Plan by immediate deposit of Environment Cost by the District Administration needs to be ensured. A "Monitoring Committee" as recommended by NBWL & NTCA may be constituted immediately at the district level to look into the wildlife & environment issues on bi-monthly basis.

Sandeep Biswas
Principal Chief Conservator of Forests
& Head of Forest Range Office

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D. As quarry operation is being carried out adjacent to the identified traditional Similipal - Hadgarh - Kuldihā - Similipal Elephant Corridor, process should be initiated with the pending proposal for declaration of a Conservation Reserve in that area U/S - 36 of the Wildlife (Protection) Act, 1972 by the Principal Chief Conservator of Forests (Wildlife) & CWLW, Odisha in order to avoid further destruction in that corridor apart from other site specific restoration plan as deemed appropriate to mitigate the impact caused due to rampant quarry operation and maintain ecological balance.

4. That, the facts stated above are true to the best of my knowledge and belief.

TRUE COPY

Identified by


Advocate

Sandeep Tripathi

DEPONENT
Principal Chief Conservator of Forests
& Head of Forest Force Odisha
Bhubaneswar-23

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VERIFICATION

I, Dr. Sandeep Tripathi, aged about 58 years, S/o. Late Prem Narayan Tripathi, at present working as Principal Chief Conservator of Forests & Head of Forest Force, Odisha, Forest & Environment Department, Govt. of Odisha, Bhubaneswar-23, Dist. Khurda, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and that nothing material has been concealed therefrom.

Verified at Cuttack on this the _____ day of _____, 2019.

Sandeep Tripathi

VERIFICANT

Principal Chief Conservator of Forests
& Head of Forest Force Odisha
Bhubaneswar-23

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'ANNEXURE- A/4

Item No. 06 & 07

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
(Through Video Conferencing)**

Original Application No. 02/2019 (EZ)
(I.A. No. 01/2019(EZ), (I.A. No. 81/2019(EZ) & I.A No. 12/2020(EZ))

WITH

Original Application No. 03/2019 (EZ)
(I.A. No. 02/2019(EZ)& I.A. No. 13/2020(EZ))

Rural Organisation for Social
Empowerment (R.O.S.E.)

Applicant(s)

Versus

State of Odisha & Ors.

Respondent(s)

WITH

Associated Social Service Agency (ASSA)

Applicant(s)

Versus

State of Odisha & Ors.

Respondent(s)

Date of hearing: 18.02.2020

**CORAM : HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL, EXPERT MEMBER
HON'BLE MR. SIDDHANTA DAS, EXPERT MEMBER**

For Appellant(s): Mr. Anindya Kumar Mishra, Advocate
For Respondent (s): Mr. Soubhagya Ketan Nayak, AGA for R-1, 5 & 6
Mr. Gora Chand Roy Choudhury, Adv for R-2&3
Mrs. Papiya Banerjee Bihani, Adv for R-4

ORDER

1. In these applications, the applicants assail the grant of mining lease for sairat sources (Stone Mining) in the village of Sarisua Kapilajhari Bandhanata in Khaira Tehsil, District Balasore, Odisha as a consequence of an advertisement dated 17.08.2017 called therefor. It is stated that the quarrying began in the March, 2018. The primary

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ground questioning the lease is that the area where the mining lease has been granted falls in the Eco-Sensitive Zone surrounding the Kuldiha Wildlife Sanctuary declared vide the notification No. S.O. 2539 (E), dated 09.08.2017 of the Ministry of Environment, Forests and Climate Change. The case of the applicant is that the activity is a prohibited activity under the said notification.

2. The next concern expressed by the Applicant is that as the area where lease had been granted lies adjacent to the traditional Similipal-Hadagarh-Kuldiha Inter District Wildlife Corridor, it poses imminent and definite threat not only to the ecology of the locality but also the Elephant Corridor. The Leased out sources is also stated to fall in the catchment area of a perennial natural water source located within the Eco-Sensitive Zone.
3. Having regard to the facts and circumstances set-out in the original application, a report was called for from the PCCF (HoFF), Odisha after getting an inspection carried out to ascertain on the factual aspects. It was further directed that if the allegation are found to be correct, to take appropriate action in accordance with law to prohibit such activities. The question of environmental loss and damage was also left open including the cost of remediation, restitution and restoration for environment to be assessed later.
4. The report of the PCCF (HoFF), Odisha was filed before us and taken up on 16.10.2019, the relevant portion of which had been taken note of which we may reproduce below for convenience.

5. Report has been received from the PCCF (HOFF) according to which it has been observed as under:

"III. Frequent movement of elephants is reported from Kuldiha Wildlife Sanctuary on the foothills of Sukhuapata hill of Mayurbhanj district up to Kalo reservoir of Kaptipada Range of Baripade. The corridor between Hadgarh&Kuldiha is used round the year by the elephants for its movement. There is an evident threat to the habitat and the Elephant corridor due to quarrying because of its onsite and offsite environmental effects. The fact of existence of these quarries around the traditional Similipal - Hadgarh - Kuldiha - Similipal elephant corridor was place by the State CWLW before the 40th Meeting of SC-NBWL which recommended the proposal for operation of 97 stone quarries with certain pre-conditions as detailed earlier at Para No. 1. Though, these 97 quarries form a cluster as requisite no environment management plan has been submitted by the Revenue Authorities yet.

IV. Accordingly, as per the recommendation of the 40th meeting of SC-NBWL, a comprehensive Wildlife Management Plan (CWLMP) to mitigate the impact to be caused by operation of all quarries & transportation of materials got approved by the Government of Odisha, F & E Department during July 2017 with a financial outlay of Rs. 677.13 lakh to be spent over a period of 10 years. Part of the proposal for taking of Bald hill plantation over 200 ha. At an estimated cost of Rs. 408.40 lakhs was proposed to be addressed through the CAMPA/other State Funding and rest funds of 677.13 lakh was to be allocated from Environment cost to be released form all quarries rationally in proportion to the quantity of production. However, it is observed that the payment of Environment Cost towards implementation of the CWLMP is yet to be made by the Revenue authorities. "

6. In addition to above, it has been further observed and recommended that:

"A. Those quarries those have made ingress into ESZ boundary must be penalized as per extent of ingress & destruction particulars. In this regard Mining Department and Revenue Department jointly in each of these observed cases may assess damage cost

/restoration cost, responsible quarries for the damage and realization of penalty amount etc. If needed, necessary services of expert organization like ICFRE, Dehradun /TERI, New Delhi may be taken in this regard. Till the completion of the exercise, the operation of these quarries may considered to be stooped.

- B. District Collector-cum-Chairman, DEIAA, Balasore may allow further quarry operation in the area only after obtaining specific clearance by SEIAA, Odisha as per order dated 11.12.2018 of the Hon'ble NGT in the Executive Application No. 55/2018 in O.A No. 520/2016, Vikrant Tongad Versus. Union of India, directing that the notification dated 15.01.2016 of MoEFF& CC will stand suspended till a fresh notification issued by the MoEFF& CC, New Delhi.
- C. There is every likelihood in future of further higher ingress of quarries in the Eco Sensitive Zone, considering the close vicinity of these quarries to the ESZ. In order to avoid any further future ingress within the limit of ESZ, DGPS (Differential Global Positioning System) mapping should be immediately taken up for all the 97 quarries with permanent pillar posting. The vector polygon of the quarries may be shared with all concerned departments. The intactness of all the ESZ pillars for demarcation of ESZ must be ensured by the Revenue Department as some of the pillars during field visit were found missing. The Environment Management Plan for cluster of the quarries is yet to be finalized with ensuring its strict adherence. Further, implementation of Comprehensive Wildlife Management Plan by immediate deposit of Environment Cost by the District Administration needs to be ensured. A "Monitoring Committee" as recommended by NBWL & NTCA may be constituted immediately at the district level to look into the wildlife & environment issues on bi-monthly basis.
- D. As quarry operation is being carried out adjacent to the identified traditional Similipal - Hadgarh - Kuldiha - Similipal Elephant Corridor, process should be initiated with the pending proposal for declaration of the conservation Reserve in that area U/S - 36 of the Wildlife (Protection) Act 1972 by the Principal Chief conservator of Forests (Wildlife) & CWLW, Odisha in order to avoid further destruction in that corridor apart from other site specific restoration plan as deemed appropriate to mitigate the impact caused due to rampant quarry operation and maintain ecological balance."

7. From the above, it would be quite apparent that out of the 97 stone quarries, 11 of them ingress into the Eco Sensitive Zone and the rest were being operated adjacent to the identified traditional Similipal - Hadgarh - Kuldiha - Similipal Elephant Corridor. It had been suggested that process should be expedited in respect of the pending proposal for declaration of a Conservation Reserve in the area under Section 36 of the Wild Life (Protection) Act 1972 by the Principal Chief Conservator of Forests (Wildlife) & CWLW, Odisha in order to avoid further destruction in the corridor and carry out other site specific restoration plan as deemed appropriate for mitigation of the impact caused due to rampant quarry operations and to maintain ecological balance.
8. By order 16.10.2019, we had expressed our anxiety on the fact that 86 stone quarries admittedly were actively in operation adjacent to the declared elephant corridor which would be deleterious to the environment as it was likely to cause obstruction in the corridor resulting in man-animal conflict. We, therefore, were of the considered opinion that the entire corridor should be brought within the ambit of the Eco Sensitive Zone and accordingly directed the State Government to take immediate steps towards that direction after due consultation with the experts. It was further directed that operation of any of the quarries which were either ingressing into the Eco Sensitive Zone or in operation adjacent thereto should not be permitted. A direction also was issued for urgent implementation of the recommendation made by the PCCF (HOFF), Odisha in his report. The State respondent had also been directed to file a report on the actions

taken with regard to the matters in question and against the various directions issued by the Tribunal.

9. As per the consequent report filed by the State, it was stated that pursuant to the directions of the Tribunal, pillar posting in respect of DGPS survey of 97 quarries and preparation of cadastral map had been completed recently. As regards 11 ingress points, all 12 cases had been submitted for cancellation vide letter dated 07.11.2019. The environmental compensation against damage/restoration of environment was being assessed by a joint team comprising of Revenue, Forest and Mining Officials. An amount of Rs. 36,59,649/- had been collected from the illegal miners towards compensation Comprehensive Wild Life Management Plan and Rs. 76,51,568/- towards Environment Management Fund. Since, the DGPS survey was under process, further report was directed to be submitted giving the current status of the action being taken by the Tahasildar, Khairā.
10. Today, Mr. Soubhagya Ketan Nayak, learned Additional Government Advocate submits that report has been filed by the State which in substance conveys that the DGPs survey had since been completed by the State.
11. The PCCF (HoFF), Odisha in his report referred to earlier has provided the details of the 11 quarries ingressing into the Eco Sensitive Zone which is reproduced below:

"	ORSAC Map	Sl.No.	Ingress between pillars	Nearest quarry No.	Ingress area (in Ha.)	Activities
	Part-I	01	263 to 264	11&15	0.22	Excavation has been made within ESZ

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-do-	02	253 255	to	16&17	0.14	Formation of a road by digging soil & breaking stone inside ESZ for movement of machinery
Part-II	03	236 237	to	41&42	0.13	Excavation has been made within ESZ
-do-	04	230 232	to	44	0.45	Formation of a road by digging soil & breaking stone inside ESZ for movement of machinery
-do-	05	217 219	to	53	0.06	Excavated & made a road inside ESZ for movement of machinery and blasting inside ESZ area.
-do-	06	207 209	to	56&60	0.98	Dumped excavated soil & debris within the limit of ESZ.
-do-	07	223 226	to	46&48	0.96	Road formation inside ESZ area.
Part-III	08	202 203	to	70	0.31	Excavated & formed a road within ESZ
-do-	09	191 192	to	88	0.96	Made a road by digging soil & breaking stone inside ESZ for movement of machinery.
-do-	10	197 199	to	2	0.09	Quarry No. 2 & 6 are now non-operational as per decision taken
	11	197 199	to	6	0.76	by district administration of Mayubhanj district and closed on 23 rd July, 2018.

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12. It is further stated that all quarries are less than 5 hectares and are located in the vicinity of Sarisua Kapilajhari Bandhanata village under Khaira Tahasil & spread over an area of Ac. 173.5 and on the other side of the hillock, a part of the traditional Elephant Corridor "Similipal-Hadgarh-Kuldiha-Similipal" is situated.
13. In respect of the traditional Elephant Corridor, the following is the finding given in the report:

"i. This link between Kuldiha & Hadgarh Wildlife Sanctuary with this traditional Elephant Corridor is coming under the Mayurbhank Elephant Reserve notified by the Govt. of Odisha, F&E Deptt. Vide their Notification No. SF(W)-42/2001 15806/F&E dt. 29.01.2001 comprising portion of Mayurbhanj, Balasore, Bhadrak & Keonjhar district under the Central Scheme "Project Elephant". Portion of the corridor pertaining to Balasore District is Govt. land, other than forest kissam in village Suasari-Kapilajhari-Bhandhanahata&Kaithangadia. Copy of the Notification dtd. 29.01.2001 is annexed herewith as Annexure-8.

ii. Frequent movement of elephant is reported from Kuldiha Wildlife Sanctuary on the foothills of Sukhuapata hill of Mayurbhaj district up to Kalo reservoir of Kaptipada Range of Baripada. The corridor between Hadgarh & Kuldiha is used round the year by the elephants for its movement. There is an evident threat to the habitat and the Elephant corridor due to quarrying because of its on-site and off-site environmental effects. The fact of existence of these quarries around the traditional Similipal-Hadgarhy-

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Kuldiha-Similipal Elephant corridor was place by the State CWLW before the 40th Meeting of SC-NBWL which recommended the proposal for operation of 97 stone quarries with certain pre-conditions as detailed earlier at Para No.1. Though, these 97 quarries form a cluster as requisite no environment management plan has been submitted by the Revenue Authorities yet.

iii. Accordingly, as per the recommendation of the 40th Meeting of SC-NBWL, a Comprehensive Wildlife Management Plan (CWLMP), to mitigate the impact to be caused by operation of all quarries & transportation of materials got approved by the Govt. of Odisha, F&E Department during July 2017 with a financial outlay of Rs. 677.13 lakh to be spent over a period of 10 years. Part of the proposal for taking of Bald hill plantation over 200 ha. at an estimated cost of Rs. 408.40 lakhs was proposed to be addressed through the CAMPA/other State Funding and rest funds of 6.77/13 lakh was to be allocated from Environment Cost to be released from all quarries rationally in proportion to the quantity of production. However, it is observed that the payment of Environment Cost towards implementation of the CWLMP is yet to be made by the Revenue authorities."

14. In view of the his observations, the PCCF (HoFF), Odisha has made the recommendations reproduced earlier in paragraphs 6 and 7 which we find were well considered and is accordingly accepted.
15. In view of the above, we direct that the recommendations of the PCCF (HoFF), Odisha given in its report be acted upon having been accepted by us.

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16. The 11 quarries ingressing into the Eco Sensitive Zone shall be directed to confine their activities outside the Eco Sensitive Zone. All activities within the ingress area shall be stopped forthwith.
17. The environmental compensation shall be recovered from the trespassing mining units as assessed by the PCCF (HoFF), Odisha as per the guideline prescribed by the CPCB in accordance with law.
18. No mining activity shall be permitted within and in the vicinity of the Similipal-Hadgarh-Kuldiha-Similipal Elephant Corridor. Process under Section 36 of the Wildlife (Protection) Act, 1972 for declaration of conservation reserve in respect of the identified traditional elephant corridor shall be completed within a period of three months or within the timeline prescribed under the Act.
19. With the above directions, both the original applications stand disposed off with no order as to cost.
20. Consequently, all the I.As also stand disposed off.

S. P. Wangdi, JM

Dr. Satyawan Singh Garbyal, EM

Siddhanta Das, EM

18th February, 2020
Original Application No. 02/2019 (EZ)ag

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Annexure - A/S series

OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, BALASORE.
(TOUZI SECTION)

No. 4604/Tz

Date. 01.05.2023

To

The Tahasildar, Khaira

Sub:-

Action plan for settlement of Minor Mineral sairat sources.

Sir,

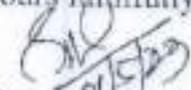
With reference to the subject cited above, it is to intimate here that the District Survey Report for Minor Mineral sairat sources in respect of Balasore District has been approved by SEIAA, Bhubaneswar. Now, the orders of the Hon'ble NGT in O.A No. 63/2020 has been complied with. So, the following action plan has been prepared for your Tahasil for settlement of Minor Mineral Sairat sources immediately.

Action Plan for immediate settlement of sand sources under Khaira Tahasil

Sl. No.	Name of the source	Action to be taken at your end	Timeline for execution of the plan
1	3-Stone quarries for which lease period extended	Apply for revise mining plan	03.05.2023
2	48-Stone quarries for which lease period may be extended	Apply for revise mining plan	03.05.2023
3	46-Remaining stone quarries	Apply for cluster Mining Plan	03.05.2023
4	97-Stone Quarries	Application for cluster Mining plan	03.05.2023.

It is, therefore, requested to take appropriate follow up action with immediate effect.

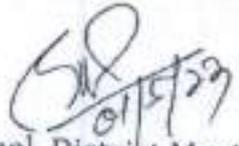
Yours faithfully,


Additional District Magistrate,
Balasore.

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Memo No. 4605/Tz. Dt. 01.05.2023

Copy forwarded to the Sub-Collector, Balasore for information and necessary action. He is requested to ensure follow up action has been taken by the Tahasildar, Baliapal within the timeline fixed.


Additional District Magistrate,
Balasore.

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ANNEXURE-A/5

OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, BALASORE.
(TOUZI SECTION)

Series

No. 4804/Tz

Date. 04.05.2023

To

The Tahasildar, Khaira

Sub:-

Action plan for settlement of Minor Mineral sairat sources.

Sir,

With reference to the subject cited above, it is to intimate here that the District Survey Report for Minor Mineral sairat sources in respect of Balasore District has been approved by SEIAA, Bhubaneswar. Now, the orders of the Hon'ble NGT in O.A No. 63/2020 has been complied with. So, the following action plan has been prepared for your Tahasil for settlement of Minor Mineral Sairat sources immediately.

Action Plan for immediate settlement of sand sources under Khaira Tahasil

Sl. No.	Name of the source	Action to be taken at your end	Timeline for execution of the plan
1	3-Stone quarries for which lease period extended	Apply for revise mining plan	06.05.2023
2	48-Stone quarries for which lease period may be extended	1. Apply for revise mining plan 2. Apply for extension of CTO for 2 sources for which mining plan expires in 2024	06.05.2023
3	46-Remaining stone quarries	Apply for cluster Mining Plan (Action to be taken by Mining Officer)	06.05.2023

It is, therefore, requested to take appropriate follow up action with immediate effect.

Yours faithfully,

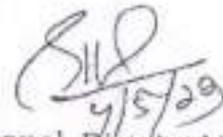
Additional District Magistrate,
Balasore.

-99-148-

Memo No. 4805 Tz.

Dt. 04.05.2023

Copy forwarded to the Sub-Collector, Balasore for information and necessary action. He is requested to ensure follow up action has been taken by the Tahasildar, Baliapal within the timeline fixed.



Additional District Magistrate,
Balasore.

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ANNEXURE-A/6

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BINAY KUMAR DALEI v. STATE OF ODISHA

33

(2022) 5 Supreme Court Cases 33

(BEFORE L. NAGESWARA RAO AND B.R. GAVAL, JJ.)

2J

a BINAY KUMAR DALEI AND OTHERS ... Appellants;

Versus

STATE OF ODISHA AND OTHERS ... Respondents.

Civil Appeals Nos. 1627-28 of 2022† and
No. 1529 of 2022, decided on March 2, 2022

b **Environment Law — Forests, Wildlife and Zoos — Mining and Industry in Forest Area — Kuldiha Wildlife Sanctuary eco-sensitive zone — Elephant corridor used round the year for movement of elephants, herbivores and cats — Regulation of mining of minor minerals (97 stone quarries) and remedial plan — Directions issued**

c — State Government directed to — (1) To implement the Comprehensive Wildlife Management Plan (CWLMP) as suggested by the Standing Committee of National Board for Wildlife (NBWL) for mitigating the impact of operation of stone quarries and transportation of materials on wildlife — (2) Complete the process of declaration of the traditional elephant corridor as conservation reserve as provided in S. 36-A of the Wildlife (Protection) Act, 1972
d expeditiously — The mining operations of 97 quarries shall be permitted only thereafter

— Prayer of mining operators to direct the Government to compensate for the losses incurred for the period during which they were not permitted to carry out mining operations despite holding a valid lease, rejected

e — National Green Tribunal (NGT) by an order dt. 16-10-2019 had directed the State Government to take steps for bringing the entire corridor within the ambit of eco-sensitive zone and prohibit ingress into the eco-sensitive zone

f — In order to operate certain stone quarries near Kuldiha Wildlife Sanctuary, the State of Odisha submitted a proposal to the Standing Committee of NBWL pursuant to which said CWLMP was recommended — State Government had approved the CWLMP with a financial outlay of Rs 677.13 lakhs for payment towards environmental costs over a period of 10 yrs

g — Said plan (CWLMP) recognised on-site off-site environmental effects that can be generated by quarrying through blasting, excavation, crushing, screening, stockpiling and transporting of aggregate — Environmental effects of quarrying, primarily includes the disturbance of land and vegetation, dust, vibration, noise, traffic, visual effects, impact on cultural and historical values, the discharge of contaminants into the air, water and land — Methods to manage noise issues, dust and air quality issues, traffic issues, and water quality issues have also been suggested in said plan

h † Arising out of Diary No. 19961 of 2020. Arising from the Judgment and Order in *Rural Organisation for Social Empowerment v. State of Odisha*, 2020 SCC OnLine NGT 764 (National Green Tribunal, Original Application No. 2 of 2019, dt. 18-2-2020) [Modified]

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— Wildlife (Protection) Act, 1972 — S. 36-A — Environment (Protection) Act, 1986 — Ss. 3(1)(v) and (xiv), (2) and (3) — Environment (Protection) Rules, 1986, R. 5(3) (Paras 4 to 11 and 21 to 24)

Rural Organisation for Social Empowerment v. State of Odisha, 2020 SCC OnLine NGT 764, modified

Vikrant Tongad v. Union of India, 2018 SCC OnLine NGT 419; *Hospitality Assn. of Mudumalai v. In Defence of Environment & Animals*, (2020) 10 SCC 589; *Goa Foundation v. Union of India*, (2014) 6 SCC 590, cited

SS-D/68565/C

Advocates who appeared in this case :

Ramesh P. Bhatt and Ratnakar Dash, Senior Advocates [Kali Prasanna Mishra, Biswanath Patnaik, Arunav Patnaik, Ms Bhabna Das (Advocate-on-Record), G. Sivabalamurugan (Advocate-on-Record), Selvaraj Mahendran and P. Shankar, Advocates], for the Appellants;

Ms Aishwarya Bhati, Additional Solicitor General, Ashok K. Parija, Advocate General (State of Odisha), Ashok Kr. Panda, Ranjit Kumar and Manoj Swarup, Senior Advocates [Gaurav Khanna (Advocate-on-Record), Arnab Behera, Ms Sadhvi Swarup, Ms Archana Pathak Dave, Ms Ruchi Kohli, Ms Manisha Chava, G.S. Makker (Advocate-on-Record), Tejaswi Kr. Pradhan (Advocate-on-Record), Manoranjan Paikaray, Shashwat Panda, Michelle Ishita Gomes and Mukul Kumar (Advocate-on-Record), Advocates], for the Respondents.

Chronological list of cases cited

- | | <i>on page(s)</i> |
|--|-------------------|
| 1. (2020) 10 SCC 589, <i>Hospitality Assn. of Mudumalai v. In Defence of Environment & Animals</i> | 40a |
| 2. 2020 SCC OnLine NGT 764, <i>Rural Organisation for Social Empowerment v. State of Odisha</i> | 35a-b, 38e, 41b |
| 3. 2018 SCC OnLine NGT 419, <i>Vikrant Tongad v. Union of India</i> | 37f-g |
| 4. (2014) 6 SCC 590, <i>Goa Foundation v. Union of India</i> | 40a |

The Judgment of the Court was delivered by

L. NAGESWARA RAO, J.— Rural Organisation for Social Empowerment, Respondent 8 herein, filed Original Application No. 2 of 2019 before the National Green Tribunal, Principal Bench, New Delhi (hereinafter “NGT”) for a direction to the opposite parties therein to cancel the stone quarry leases granted pursuant to an advertisement dated 17-8-2017. Respondent 8 also sought for a direction that no further lease shall be granted in the Kuldiha Wildlife Sanctuary and the eco-sensitive zone lined to it, as were notified in the Notification dated 9-8-2017. It was further prayed that an enquiry should be conducted into the illegal and unlawful advertisement for long term leases in the wildlife sanctuary.

2. During the pendency of the original application, NGT vide orders dated 22-1-2019 and 12-3-2019 called for a report from the Principal Chief Conservator of Forests, Head of Forest Force [hereinafter “PCCF (HoFF)"] after conducting an inspection of the eco-sensitive zone surrounding the Kuldiha Wildlife Sanctuary. Based on the report submitted by the PCCF (HoFF), NGT by an order dated 16-10-2019 directed the State Government to take steps for bringing the entire corridor within the ambit of eco-sensitive zone

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BINAY KUMAR DALEI v. STATE OF ODISHA (*Nageswara Rao, J.*) 35

a and prohibit ingress into the eco-sensitive zone. Pursuant to this order of NGT, Tahsildar Khaira directed the stoppage of operations of stone quarries in the Sarisua Hills. Aggrieved thereby, the appellants, who were the leaseholders of these stone quarries, filed an application for impleadment which was rejected by NGT on 4-12-2019.

b 3. On 18-2-2020, NGT disposed¹ of the original application by directing that no mining activity shall be permitted within and in the vicinity of Simlipal-Hadagarh-Kuldiha-Simlipal elephant corridor. The Tribunal ordered completion of the process under Section 36 of the Wildlife (Protection) Act, 1972 (hereinafter "the Act") for declaration of conservation reserve in respect of the elephant corridor within a period of three months. The appellants have filed this appeal assailing the correctness of the orders passed by NGT.

c 4. By a Notification dated 29-1-2001 issued by the Government of Odisha, Forest and Environment Department, area comprising of portions of Mayurbhanj, Balasore, Bhadrak and Keonjhar was declared as an elephant reserve—Mayurbhanj (Similipal-Kuldiha-Hadgarh) Elephant Reserve, under the Central Scheme "Project Elephant". The total area of the elephant reserve was shown as 3213.81 sq km and the core area was 845 sq km of the existing Similipal Sanctuary.

d 5. With respect to the taking up of non-forestry activities in wildlife habitats, the Government of India, Ministry of Environment and Forests (Wildlife Division) issued a guideline document on 15-2-2011. It was mentioned in the said document that environmental clearances for any project that fall within 10 km boundary of the national parks and sanctuaries will be subject to the recommendations of the Standing Committee of National Board for Wildlife (hereinafter "NBWL"). The user agency/project proponent e has to seek prior permission from the Standing Committee of the NBWL before seeking environmental clearance in case the project concerned is located within the eco-sensitive zone or within 10 km in the absence of delineation of such a zone from the boundaries of national parks, wildlife sanctuaries or is an Elephant Reserve/Tiger Reserve and/or important corridors of wildlife movement.

f 6. In order to operate certain stone quarries near Kuldiha Wildlife Sanctuary, the State of Odisha submitted a proposal to the Standing Committee of NBWL. In its 40th meeting held on 3-1-2017, the Standing Committee of NBWL considered the proposal of the State of Odisha involving operation of 97 Nos. of stone quarries at a distance of 2 km from the boundary of Kuldiha Wildlife Sanctuary. After due deliberations, the Standing Committee agreed to recommend the proposal subject to the implementation of a Comprehensive Wildlife Management Plan ("CWLMP") in the region, for mitigation of impact g which would be caused by operation of all quarries and transportation of materials.

h 7. Subsequently, a Comprehensive Wildlife Management Plan for mitigation of impact which would be caused by operation of stone quarries in Khaira Tehsil near Kuldiha Wildlife Sanctuary, Balasore was prepared by the

¹ *Rural Organisation for Social Empowerment v. State of Odisha*, 2020 SCC OnLine NGT 764

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Divisional Forest Officer, Wildlife Division, Balasore and was approved by the Government of Odisha. It was noted in the said plan that 97 stone quarries are located immediately south to the Hadgarh Kuldiha Elephant Corridor which is a part of the traditional Similipal-Hadgarh-Kuldiha Elephant Corridor. It was also stated that the corridor between Hadgarh and Kuldiha is used round the year for movement of elephant, herbivores and cats. a

8. On-site and off-site environmental effects that can be generated by quarrying through blasting, excavation, crushing, screening, stockpiling and transporting of aggregate were also recognised in the plan. It was mentioned that the environmental effects of quarrying, primarily includes the disturbance of land and vegetation, dust, vibration, noise, traffic, visual effects, impact on cultural and historical values, the discharge of contaminants into the air, water and land. Methods to manage noise issues, dust and air quality issues, traffic issues, and water quality issues have also been suggested in the Comprehensive Wildlife Management Plan. b

9. On 9-8-2017, a Notification was issued by the Ministry of Environment and Climate Change, Government of India in exercise of powers conferred by sub-section (1) and clauses (v) and (xiv) of sub-sections (2) and (3) of Section 3 of the Environment (Protection) Act, 1986 read with sub-rule (3) of Rule 5 of the Environment (Protection) Rules, 1986. By the said notification, the area with an extent varying from zero (along with urban areas/NAC areas adjoining the boundary on Eastern side), 500 m on South-Eastern side, 7 km on Western side up to Keonjhar District to 2 km around Kuldiha Wildlife Sanctuary in the State of Odisha was notified as Kuldiha Wildlife Sanctuary eco-sensitive zone. The notification clarified that the eco-sensitive zone of Kuldiha Wildlife Sanctuary included the corridor linking Kuldiha Wildlife Sanctuary of Balasore District and Hadgarh Wildlife Sanctuary of Keonjhar District. According to the notification, all activities in the eco-sensitive zone were to be governed by the provisions of the Act and the Rules made thereunder. c

10. It was only after this notification, that the Tahsildar Khaira had issued an advertisement on 17-8-2017, inviting applications from interested persons for long-term lease of Sarisua Kapilajhari Bandhanata — 97 Sairat Source (Minor Minerals) for a period of five years from the year 2017-18 to 2021-22. Environmental clearances were granted by the District Environmental Impact Assessment Authority ("DEIAA") for the stone quarries on recommendation of the DEAC, pursuant to which quarrying operations were started by the appellants and other leaseholders in March 2018. d

11. In light of the controversy that arose before NGT, it is necessary to quote certain relevant portions of the report submitted by the PCCF (HoFF), Odisha pursuant to the orders by NGT. The relevant portion reads as under: e

"III. Frequent movement of elephants is reported from Kuldiha Wildlife Sanctuary on the foothills of Sukhuapata Hill of Mayurbhanj District up to Kala reservoir of Kaptipada Range of Baripada. The corridor between Hadgarh & Kuldiha is used round the year by the elephants for their movement. There is an evident threat to the habitat and the Elephant f

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BINAY KUMAR DALEI v. STATE OF ODISHA (*Nageswara Rao, J.*) 37

a corridor due to quarrying because of its on-site and off-site environmental effects. The fact of existence of these quarries around the traditional Similipal-Hadgarh-Kuldiha-Similipal Elephant Corridor was placed by the State CWLW before the 40th meeting of SC-NBWL which, recommended the proposal for operation of 97 stone quarries with certain preconditions as detailed earlier at Para 1. Though, these 97 quarries form a cluster as requisite no environment management plan has been submitted by the Revenue Authorities yet.

b **IV.** Accordingly, as per the recommendation of the 40th meeting of SC-NBWL, a Comprehensive Wildlife Management Plan ("CWLMP") to mitigate the impact to be caused by, operation of all quarries & transportation of materials got approved by the Government of Odisha, F & E Department during July 2017 with financial outlay of Rs 677.13 lakhs to be spent over a period of 10 years. Part of the proposal for taking of bald hill plantation over 200 hectares at an estimated cost of Rs 408.40 lakhs was proposed to be addressed through the CAMP/other State funding and rest funds of 677.13 lakh was to be allocated from environment cost to be released from all quarries rationally in proportion to the quantity of production. However, it is observed that the payment of environment cost towards implementation of the CWLMP is yet to be made by the Revenue Authorities."

d **12.** On the basis of the above observations, PCCF (HoFF) gave the following recommendations:

e "A. Those quarries, those that have made ingress into ESZ boundary must be penalised as per extent of ingress & destruction particulars. In this regard, Mining Department and Revenue Department jointly in each of these observed cases may assess damage cost/restoration cost, responsible quarries for the damage and realisation of penalty amount, etc. If needed, necessary services of expert organisation like ICFRE, Dehradun/TERI, New Delhi may be taken in this regard. Till the completion of the exercise, the operation of these quarries may be considered to be stopped.

f **B.** District Collector-cum-Chairman, DEIAA, Balasore may allow further quarry operation in the area only after obtaining specific clearance by SEIAA, Odisha as per order dated 11-12-2018 of the Hon'ble NGT in *Vikrant Tongad v. Union of India*², directing that the Notification dated 15-1-2016 of MoEFF&CC will stand suspended till a fresh notification issued by the MoEFF&CC, New Delhi.

g **C.** There is every likelihood in future of further higher ingress of quarries in the eco-sensitive zone, considering the close vicinity of these quarries to the ESZ. In order to avoid any further future ingress within the limit of ESZ, DGPS (Differential Global Positioning System) mapping should be immediately taken up for all the 97 quarries with permanent pillar posting. The vector polygon of the quarries may be shared with

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all departments concerned. The intactness of all the ESZ pillars for demarcation of ESZ must be ensured by the Revenue Department as some of the pillars during field visit were found missing. The Environment Management Plan for cluster of the quarries is yet to be finalised with ensuring its strict adherence. Further, implementation of Comprehensive Wildlife Management Plan by immediate deposit of Environment Cost by the District Administration needs to be ensured. A "Monitoring Committee" as recommended by NBWL & NTCA may be constituted immediately at the district level to look into the wildlife & environment issues on bi-monthly basis.

D. As quarry operation is being carried out adjacent to the identified traditional Similipal-Hadgarh-Kuldiha-Similipal Elephant Corridor, process should be initiated with the pending proposal for declaration of the conservation reserve in that area under Section 36 of the Wildlife (Protection) Act, 1972 by the Principal Chief Conservator of Forests (Wildlife) & CWLW, Odisha in order to avoid further destruction in that corridor apart from other site specific restoration plan as deemed appropriate to mitigate the impact caused due to rampant quarry operation and maintain ecological balance."

13. Based on this report of the PCCF (HoFF) and being concerned with the stone quarries operating adjacent to the elephant corridor, NGT by an order dated 16-10-2019, directed the State Government to consider bringing the entire elephant corridor within the ambit of eco-sensitive zone. A further direction was given by NGT for implementation of the recommendations made by the PCPF (HoFF), Odisha. Out of the 97 stone quarries, 11 quarries were found to have ingressed into the eco-sensitive zone. By its judgment dated 18-2-2020¹, NGT directed the said 11 quarries to confine their activities outside the eco-sensitive zone. The process under Section 36 of the Act for declaration of the traditional elephant corridor as a conservation reserve was directed to be completed within three months. The original applications were disposed of with a direction that no mining activity shall be permitted within and in the vicinity of Similipal-Hadgarh-Kuldiha-Similipal Elephant Corridor. The appellants who are the leaseholders and whose applications for impleadment were rejected by NGT are aggrieved by the direction of stoppage of mining activity in the vicinity of the elephant corridor.

14. We have heard Mr Ramesh P. Bhatt, learned Senior Counsel for the appellants, Ms Aishwarya Bhati, learned Additional Solicitor General of India appearing for MOEF, Government of India, Mr Ashok K. Parija, learned Advocate General for the State of Odisha, Mr Ranjit Kumar and Mr Manoj Swarup learned Senior Counsel appearing for Respondent 8.

15. The main contention of the appellants is that their stone quarries are not amongst the 11 quarries which are said to have ingressed into the eco-sensitive zone. They contended that their stone quarries are not within the eco-sensitive zone and admittedly the stone quarries are situated on the other side of the

¹ *Rural Organisation for Social Empowerment v. State of Odisha*, 2020 SCC OnLine NGT 764

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hillock. Therefore, there is no reason as to why the operation of their quarries should be stopped. The appellants further contended that NGT refused to hear the appellants before passing an order which is detrimental to their interests and in violation of the principles of natural justice.

16. Mr Ashok K. Parija, learned Advocate General for the State of Odisha referred to the guidelines that were issued by the Ministry of Environment and Forests (Wildlife Division) for taking up non-forestry activities in wildlife habitats and submitted that the Standing Committee of the NBWL approved the proposal of quarrying operations in its 40th meeting. He relied on the maps to show that the quarries of the appellants were well outside the eco-sensitive zone and submitted that there is constant monitoring of any ingress by the lessees into the eco-sensitive zone. He argued that there is a contradiction in the impugned order passed by the Tribunal. He submitted that vide the said order, 11 quarries which have ingressed into the eco-sensitive zone were directed to confine their activities outside the eco-sensitive zone and at the same time, there was also a direction that no mining activity would take place in the vicinity of the elephant corridor. The learned Advocate General agreed that quarrying operations should be permitted around the eco-sensitive zone, subject to the implementation of the Comprehensive Wildlife Management Plan. During the pendency of the dispute, an affidavit was filed on behalf of the State of Odisha in which it has been stated that the process for declaration of Similipal-Hadgarh-Kuldiha-Similipal traditional Elephant Corridor as conservation reserve is under active consideration and a proposal for declaration of 2781.485 hectares of land as conservation reserve has already been placed before the Government on 3-2-2022, after completion of all the ground work and statutory requirements.

17. Mr Manoj Swarup, learned Senior Counsel appearing for Respondent 8 submitted that the Comprehensive Wildlife Management Plan might be in place, but it requires to be implemented before commencement of the mining operations. He stated that several measures have been suggested in the Comprehensive Wildlife Management Plan for mitigation of the impact caused by the quarrying, which have not been undertaken till date. He argued that the Standing Committee of NBWL approved the proposal for quarrying operations, subject to the implementation of Comprehensive Wildlife Management Plan. According to Mr Swarup, no mining operations can take place without prior implementation of the Plan.

18. Mr Ranjit Kumar, learned Senior Counsel supplemented the arguments made by Mr Manoj Swarup. He referred to Section 36-A of the Act and argued that it is incumbent on the State Government to declare areas adjoining to the national parks and sanctuaries and those areas which link one protected area with another as a conservation reserve for protecting landscapes, seascapes, flora and fauna and their habitat. He placed reliance on Section 36-A(2), according to which the provisions of sub-section (2) of Section 18, sub-sections (2), (3) and (4) of Section 27, Sections 30, 32 and clauses (b) and (c) of Section 33 shall, as far as may be, apply in relation to a conservation reserve as they apply in relation to a sanctuary. He relied upon judgments of this Court

in *Hospitality Assn. of Mudumalai v. In Defence of Environment & Animals*³ and *Goa Foundation v. Union of India*⁴ which dealt with the importance of preserving elephant corridors and wildlife sanctuaries.

19. Ms Aishwarya Bhati, learned Additional Solicitor General appearing of behalf Respondent 2 Ministry of Environment, Forest & Climate Change (MoEF) drew the attention of this Court to the fact that the impugned order inadvertently mentions Section 36, however the relevant provision for declaration of the elephant corridor as a conservation reserve would be Section 36-A of the Act. She submitted that the MoEF has no objection to the operation of stone quarries outside the eco-sensitive zone if the requirement of Section 36-A and the conditions in Comprehensive Wildlife Management Plan are complied with.

20. The point that arises for consideration of this Court in this appeal is in a narrow compass. The appellants have filed this appeal aggrieved by that part of the order issued by NGT by which mining activity in the vicinity of Similipal-Hadgarh-Kuldiha-Similipal Elephant Corridor has been ordered to be stopped. According to the appellants and the State Government there is no justification for stopping mining activity in the area which does not fall within the eco-sensitive zone. Whereas, the learned Senior Counsel for Respondent 8 contended that no mining activity can be permitted even in the vicinity of an eco-sensitive zone unless the Comprehensive Wildlife Management Plan has been implemented and Section 36-A of the Act has been complied with. The objection on behalf of Respondent 8 is only on the ground that the Comprehensive Wildlife Management Plan has not been implemented and that Section 36-A of the Act has not been complied with. The learned Advocate General for the State of Odisha submitted that the mining operations will be permitted only after implementation of the Comprehensive Wildlife Management Plan. He stated that compliance of Section 36-A of the Act for declaration of the elephant corridor as conservation reserve is in the advanced stage of consideration by the State Government.

21. The dispute can be resolved by giving a direction to the State Government to implement the Comprehensive Wildlife Management Plan and complete the process of declaration of the traditional elephant corridor as conservation reserve as provided in Section 36-A of the Act.

22. Therefore, the State of Odisha is directed to implement the Comprehensive Wildlife Management Plan as suggested by the Standing Committee of NBWL before permitting any mining activity in the eco-sensitive zone. The State is also directed to complete the process of declaration of the traditional elephant corridor as conservation reserve as per Section 36-A of the Act expeditiously. The mining operations of 97 quarries shall be permitted only thereafter.

3 (2020) 10 SCC 589

4 (2014) 6 SCC 590

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BINAY KUMAR DALEI v. STATE OF ODISHA (*Nageswara Rao, J.*) 41

a 23. Mr Bhatt and Mr Dash, learned Senior Counsel requested this Court to direct the Government to compensate for the losses incurred for the period during which they were not permitted to carry out mining operations despite holding a valid lease in their favour. We are afraid that we cannot issue such directions. However, the appellants are at liberty to approach the Government for redressal of their grievances.

24. With the above directions, the civil appeals are disposed of.

b *Civil Appeal No. 1529 of 2022*

25. This appeal arises out of the same order dated 18-2-2020¹ passed by NGT in OA No. 02/2019(EZ). This appeal is disposed of in terms of the judgment⁵ in Civil Appeals Nos. 1627-28 of 2022.

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¹ *Rural Organisation for Social Empowerment v. State of Odisha*, 2020 SCC OnLine NGT 764

⁵ Set out in paras 1 to 24, above.

ANNEXURE-A/7

NOTIFICATION

Dated Bhubaneswar the 20.01.23

No.FE-WL-WLF-0011-2022/ 1166 /FE&CC, WHEREAS, Similipal- Hadgarh - Kuldiha is the Traditional Elephant Corridor linking rich biodiversity of Similipal, Hadgarh and Kuldiha Wildlife Sanctuaries. The traditional corridor allows wildlife movement from one habitat to another to facilitate even gene flow between different populations. This landscape together with such flora and fauna needs further protection measures.

AND WHEREAS, after having consultation with local communities, it is felt necessary to conserve and protect the said flora and fauna of the area within Mayurbhanj and Balasore districts.

NOW THEREFORE, in exercise of the powers conferred under Sub-Section (1) of Section 36- A of the Wild Life (Protection) Act, 1972 (as amended), the State Government do hereby declare an area of 7263.355 Ac. or 2941.363 Ha owned by Government specified below as **Conservation Reserve** to be known as "**Similipal- Hadgarh - Kuldiha Conservation Reserve**" for the purpose of protecting landscapes, flora, fauna and their habitat therein.

AREA STATEMENT

DISTRICT	TAHASIL	Area(In Acre)	(In Ha.)
Balasore	Khaira	999.895	404.643
	Oupada	99.080	39.632
	Sub-total	1098.975	444.275
Mayurbhanj	Kaptipada	6164.380	2497.088
	Sub-total	6164.380	2497.088
	Total	7263.355	2941.363



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SCHEDULE 'A'

BOUNDARY DESCRIPTION

The Similipal - Hadagarh - Kuldiha Conservation Reserve boundary starts from Prominent Boundary Point No. 1 over plot No. 636 of village Sukhuapata Hill of Mayurbhanj district. The traverse moves in North direction touches the North-west corner of plot No. 636, then moves in east direction over Plot No. 593, 580 & 581. Then the traverse continues movement over plot No. 582 in North-east direction following the northern boundary line of Plot No. 1688, 874 & 876. Then touches Prominent Boundary Point No. 3 at North-east corner of Plot No. 876, moves towards South direction over Plot 876, then the traverse passes through Plot No. 918, 919 & 920 of Sukhuapatahill & crosses the village boundary line of Sukhuapatahill & enter in village Kathachua. Then the traverse moves over plot No. 604 in South-east direction, then the line moves North-east direction over Plot No. 618, 619, 634, 638, 1413, 1405, 1448, 1377, 1469, 1647, 1712, 1749 of village Kathachua. The traverse meet South-west boundary corner of Plot No. 937 i.e. Prominent Boundary Point No. 4 of village Sukhuapatahill, then moves towards West & North direction following southern & western boundary line of Plot No. 933 & 932, then moves East direction along the boundary line of Plot No. 968 then touches Prominent Boundary Point No. 5 over Northern boundary line of Plot No. 968, then the traverse moves towards South & East direction following the boundary line of Plot No. 958 & North-east direction of Plot No. 1008 over North Plot boundary then follows the Northern boundary line of Plot No. 1009, then touches Prominent Boundary Point No. 9 over North boundary line of Plot No. 1009 & moves North direction over plot No. 1086, 1134, 1154 & 1156. Then the traverse moves in East direction along the north boundary line of Plot No. 1511 & over Plot No. 1489, then moves along the northern boundary line of Plot No. 1489 of village Sukhuapata hill. The traverse moves over Plot No. 1448 in East direction, then moves in North & East direction along the boundary line of Plot No. 1489 & 1514 & touches Prominent Boundary Point No. 13 over inter-district boundary line of Mayurbhanj & Balasore districts. Then the traverse moves in South-west direction following the inter-district boundary of Mayurbhanj & Balasore districts & also Northern boundary line of Kuldiha Wildlife Sanctuary of Balasore district and touches Prominent Boundary Point No. 17. Then along the Sanctuary boundary line, the traverse moves in south & west direction in zigzag manner and emerges at Prominent Boundary Point No. 19. The Conservation Reserve boundary then co-terminus with Eco-Sensitive Zone boundary line in village Sarisuakapijharibandhanata, touches Prominent Boundary Point No. 26. Then the traverse moves in North direction along the inter-district boundary line of Keonjhar & Balasore and Keonjhar & Mayurbhanj districts, then touches Prominent Boundary Point No. 35. The traverse moves in North-east direction along the north plot boundary line of plot No. 42, 43 & touches Prominent Boundary Point No. 40. Then the line moves in south direction along the Eastern boundary line of Plot No. 47, 42 and Northern boundary line of Plot No. 54, 55, 65, 70, 180, 217 and touches Prominent Boundary Point No. 50. Then moves along the East boundary line of Plot No. 242, 306 & touches Prominent Boundary Point No. 55. Following the Northern boundary line of plot no. 330, 331, 367, 352, 366,

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275 & 394 traverse moves in south & South-east direction and touches Prominent Boundary Point No. 58. Following the East boundary line of Plot No. 394, 375 and North boundary line of plot No. 446, 569 & 571, the traverse moves in East direction to close the polygon and finally touches Prominent Boundary Point No. 1.

SCHEDULE 'B'

BOUNDARY INFORMATION

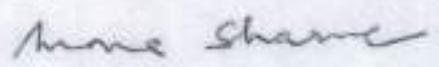
- North: Village Sukhuapata Hill, Kalamgadia, Dugdha, Gokulpur, Baghapada & Sripadamanjari of Kaptipada Tahasil including Similipal Wildlife Sanctuary under Mayurbhanj District.
- West: Hadagarh Wildlife Sanctuary in Keonjhar District.
- South: Hadagarh Wildlife Sanctuary in Keonjhar District.
- East: Kuldiha Wildlife Sanctuary in Balasore District.

Further, the land schedule of the governmental plots comprised within the Conservation Reserve is given in **Annexure - I**. List of prominent boundary points of the said Reserve is given in **Annexure - II** where as details of boundary pillars is given in **Annexure - III**. And, the map of the Conservation Reserve is appended as **Annexure- IV** and the land schedule of private plots falling within the outer boundaries of the Conservation reserve but excluded from the said Reserve is given in **Annexure - V**.

This Notification will come into effect from the date of publication in Odisha Gazette.

Order: - Ordered that this Notification will be published in extra ordinary issue of Odisha Gazette.

By order of the Governor



Additional Chief Secretary to Government

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Annexure - I

**LAND SCHEDULE OF GOVERNMENT PLOTS WITHIN SIMILIPAL - HADGARH -
KULDIHA CONSERVATION RESERVE**

SL. No.	District	Tahasil	Mouza	Plot No	Area (in Ac.)	Area (In Ha.)
1	Balasore	Khaira	Kaithagaria-02-01	133	0.063	0.026
2	Balasore	Khaira	Kaithagaria-02-01	142	0.03	0.012
3	Balasore	Khaira	Kaithagaria-02-01	144	0.183	0.074
4	Balasore	Khaira	Kaithagaria-02-01	145	0.381	0.154
5	Balasore	Khaira	Kaithagaria-02-01	152	1.402	0.567
6	Balasore	Khaira	Kaithagaria-02-01	153	0.525	0.213
7	Balasore	Khaira	Kaithagaria-02-01	154	0.56	0.226
8	Balasore	Khaira	Kaithagaria-02-01	155	0.099	0.04
9	Balasore	Khaira	Kaithagaria-02-01	254	23.922	9.681
10	Balasore	Khaira	Kaithagaria-02-01	255	0.091	0.037
11	Balasore	Khaira	Kaithagaria-02-01	257	0.143	0.058
12	Balasore	Khaira	Kaithagaria-02-01	258	0.405	0.164
13	Balasore	Khaira	Kaithagaria-02-01	259	0.138	0.056
14	Balasore	Khaira	Kaithagaria-02-01	261	0.044	0.018
15	Balasore	Khaira	Kaithagaria-02-01	262	0.391	0.158
16	Balasore	Khaira	Kaithagaria-02-01	264	0.185	0.075
17	Balasore	Khaira	Kaithagaria-02-01	265	0.171	0.069

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18	Balasore	Khaira	Kaithagaria-02-01	274	241.291	97.647
19	Balasore	Khaira	Kaithagaria-02-01	275	0.196	0.08
20	Balasore	Khaira	Kaithagaria-02-01	277	0.301	0.122
21	Balasore	Khaira	Kaithagaria-02-01	278	0.354	0.143
22	Balasore	Khaira	Kaithagaria-02-01	280	0.137	0.056
23	Balasore	Khaira	Kaithagaria-02-01	283	1.09	0.441
24	Balasore	Khaira	Kaithagaria-02-01	284	0.256	0.104
25	Balasore	Khaira	Kaithagaria-02-01	286	0.173	0.07
26	Balasore	Khaira	Kaithagaria-02-01	287	0.635	0.257
27	Balasore	Khaira	Kaithagaria-02-01	288	0.226	0.091
28	Balasore	Khaira	Kaithagaria-02-01	289	0.898	0.363
29	Balasore	Khaira	Kaithagaria-02-01	290	0.28	0.113
30	Balasore	Khaira	Kaithagaria-02-01	292	0.182	0.074
31	Balasore	Khaira	Kaithagaria-02-01	293	0.43	0.174
32	Balasore	Khaira	Kaithagaria-02-01	296	0.171	0.069
33	Balasore	Khaira	Kaithagaria-02-01	301	0.308	0.125
34	Balasore	Khaira	Kaithagaria-02-01	303	0.108	0.044
35	Balasore	Khaira	Kaithagaria-02-01	304	0.11	0.045
36	Balasore	Khaira	Kaithagaria-02-01	305	0.103	0.042
37	Balasore	Khaira	Kaithagaria-02-01	306	0.124	0.05

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38	Balasore	Khaira	Kaithagaria-02-01	397	1.025	0.415
39	Balasore	Khaira	Kaithagaria-02-01	398	0.471	0.19
40	Balasore	Khaira	Kaithagaria-02-01	2220	0.019	0.008
41	Balasore	Khaira	Kaithagaria-02-02	309	0.931	0.377
42	Balasore	Khaira	Kaithagaria-02-02	312	0.188	0.076
43	Balasore	Khaira	Kaithagaria-02-02	313	0.508	0.205
44	Balasore	Khaira	Kaithagaria-02-02	315	0.112	0.045
45	Balasore	Khaira	Kaithagaria-02-02	316	0.871	0.352
46	Balasore	Khaira	Kaithagaria-02-02	318	7.014	2.838
47	Balasore	Khaira	Kaithagaria-02-02	319	0.274	0.111
48	Balasore	Khaira	Kaithagaria-02-02	347	0.256	0.104
49	Baiasore	Khaira	Kaithagaria-02-02	348	0.432	0.175
50	Balasore	Khaira	Kaithagaria-02-02	349	0.256	0.103
51	Balasore	Khaira	Kaithagaria-02-02	353	0.446	0.18
52	Balasore	Khaira	Kaithagaria-02-02	358	0.614	0.249
53	Balasore	Khaira	Kaithagaria-02-02	359	0.19	0.077
54	Balasore	Khaira	Kaithagaria-02-02	360	0.554	0.224
55	Balasore	Khaira	Kaithagaria-02-02	361	0.089	0.036
56	Balasore	Khaira	Kaithagaria-02-02	366	0.431	0.174
57	Balasore	Khaira	Kaithagaria-02-02	367	0.246	0.1

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58	Balasore	Khaira	Kaithagaria-02-02	368	0.041	0.017
59	Balasore	Khaira	Kaithagaria-02-02	369	0.652	0.264
60	Balasore	Khaira	Kaithagaria-02-02	372	0.745	0.302
61	Balasore	Khaira	Kaithagaria-02-02	373	0.328	0.133
62	Balasore	Khaira	Kaithagaria-02-02	374	0.25	0.101
63	Balasore	Khaira	Kaithagaria-02-02	375	0.041	0.016
64	Balasore	Khaira	Kaithagaria-02-02	376	0.357	0.145
65	Balasore	Khaira	Kaithagaria-02-02	377	0.171	0.069
66	Balasore	Khaira	Kaithagaria-02-02	379	0.072	0.029
67	Balasore	Khaira	Kaithagaria-02-02	387	1.391	0.563
68	Balasore	Khaira	Kaithagaria-02-02	388	0.441	0.178
69	Balasore	Khaira	Kaithagaria-02-02	391	0.128	0.052
70	Balasore	Khaira	Kaithagaria-02-02	394	3.892	1.575
71	Balasore	Khaira	Kaithagaria-02-02	399	0.098	0.04
72	Balasore	Khaira	Kaithagaria-02-02	403	0.452	0.183
73	Balasore	Khaira	Kaithagaria-02-02	404	0.036	0.015
74	Balasore	Khaira	Kaithagaria-02-02	405	0.109	0.044
75	Balasore	Khaira	Kaithagaria-02-02	406	0.086	0.035
76	Balasore	Khaira	Kaithagaria-02-02	408	0.106	0.043
77	Balasore	Khaira	Kaithagaria-02-02	413	0.23	0.093

78	Balasore	Khaira	Kaithagaria-02-02	416	0.082	0.033
79	Balasore	Khaira	Kaithagaria-02-02	421	0.233	0.094
80	Balasore	Khaira	Kaithagaria-02-02	423	0.429	0.174
81	Balasore	Khaira	Kaithagaria-02-02	424	0.129	0.052
82	Balasore	Khaira	Kaithagaria-02-02	426	0.102	0.041
83	Balasore	Khaira	Kaithagaria-02-02	431	0.146	0.059
84	Balasore	Khaira	Kaithagaria-02-02	434	0.194	0.079
85	Balasore	Khaira	Kaithagaria-02-02	435	0.068	0.028
86	Balasore	Khaira	Kaithagaria-02-02	440	0.139	0.056
87	Balasore	Khaira	Kaithagaria-02-02	576	3.903	1.579
88	Balasore	Khaira	Sarisuakapiljharibandhanata -01-01	1	51.141	20.696
89	Balasore	Khaira	Sarisuakapiljharibandhanata -01-01	95	275.966	111.679
90	Balasore	Khaira	Sarisuakapiljharibandhanata -01-02	251	1.914	0.774
91	Balasore	Khaira	Sarisuakapiljharibandhanata -01-02	252	0.048	0.019
92	Balasore	Khaira	Sarisuakapiljharibandhanata -01-02	314	280.983	113.71
93	Balasore	Khaira	Sarisuakapiljharibandhanata -01-02	318	0.037	0.015
94	Balasore	Khaira	Sarisuakapiljharibandhanata -01-03	520	83.722	33.881

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			Total of Khaira Tahasil		999.895	404.643
95	Balasore	Oupada	Paikapara-224-00	16	0.17	0.068
96	Balasore	Oupada	Paikapara-224-00	27	0.06	0.024
97	Balasore	Oupada	Paikapara-224-00	39	0.59	0.236
98	Balasore	Oupada	Paikapara-224-00	57	0.11	0.044
99	Balasore	Oupada	Paikapara-224-00	66	0.24	0.096
100	Balasore	Oupada	Paikapara-224-00	71	0.2	0.08
101	Balasore	Oupada	Paikapara-224-00	72	0.1	0.04
102	Balasore	Oupada	Paikapara-224-00	75	1.04	0.416
103	Balasore	Oupada	Paikapara-224-00	77	0.08	0.032
104	Balasore	Oupada	Paikapara-224-00	83	0.1	0.04
105	Balasore	Oupada	Paikapara-224-00	88	0.12	0.048
106	Balasore	Oupada	Paikapara-224-00	97	0.06	0.024
107	Balasore	Oupada	Paikapara-224-00	131	0.09	0.036
108	Balasore	Oupada	Paikapara-224-00	194	0.7	0.28
109	Balasore	Oupada	Paikapara-224-00	197	0.55	0.22
110	Balasore	Oupada	Paikapara-224-00	227	0.07	0.028
111	Balasore	Oupada	Paikapara-224-00	1235	0.16	0.064
112	Balasore	Oupada	Paikapara-224-00	1241	0.22	0.088
113	Balasore	Oupada	Paikapara-224-00	1275	0.23	0.092

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114	Balasore	Oupada	Paikapara-224-00	1287	0.13	0.052
115	Balasore	Oupada	Ranipokhari-204-05	59	37.56	15.024
116	Balasore	Oupada	Ranipokhari-204-05	60	32.75	13.1
117	Balasore	Oupada	Ranipokhari-204-05	61	23.75	9.5
			Total of Oupada Tahasil		99.08	39.632
			Total of Balasore District		1098.975	444.275
118	Mayurbhanj	Kaptipada	Kathachua-26-01	604	10.62	4.297
119	Mayurbhanj	Kaptipada	Kathachua-26-01	618	0.22	0.089
120	Mayurbhanj	Kaptipada	Kathachua-26-01	619	0.25	0.101
121	Mayurbhanj	Kaptipada	Kathachua-26-01	622	0.27	0.109
122	Mayurbhanj	Kaptipada	Kathachua-26-01	623	0.04	0.016
123	Mayurbhanj	Kaptipada	Kathachua-26-01	634	1.25	0.505
124	Mayurbhanj	Kaptipada	Kathachua-26-01	638	0.77	0.311
125	Mayurbhanj	Kaptipada	Kathachua-26-01	1377	1.4	0.566
126	Mayurbhanj	Kaptipada	Kathachua-26-01	1379	0.58	0.234
127	Mayurbhanj	Kaptipada	Kathachua-26-01	1405	2.86	1.157
128	Mayurbhanj	Kaptipada	Kathachua-26-01	1413	0.13	0.052
129	Mayurbhanj	Kaptipada	Kathachua-26-01	1414	11.98	4.848
130	Mayurbhanj	Kaptipada	Kathachua-26-01	1415	2.08	0.841
131	Mayurbhanj	Kaptipada	Kathachua-26-01	1416	25.93	10.493

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132	Mayurbhanj	Kaptipada	Kathachua-26-01	1417	0.42	0.169
133	Mayurbhanj	Kaptipada	Kathachua-26-01	1418	1.36	0.55
134	Mayurbhanj	Kaptipada	Kathachua-26-01	1419	0.1	0.04
135	Mayurbhanj	Kaptipada	Kathachua-26-01	1423	0.1	0.04
136	Mayurbhanj	Kaptipada	Kathachua-26-01	1424	0.13	0.052
137	Mayurbhanj	Kaptipada	Kathachua-26-01	1426	0.18	0.072
138	Mayurbhanj	Kaptipada	Kathachua-26-01	1429	0.37	0.149
139	Mayurbhanj	Kaptipada	Kathachua-26-01	1430	0.18	0.072
140	Mayurbhanj	Kaptipada	Kathachua-26-01	1431	0.04	0.016
141	Mayurbhanj	Kaptipada	Kathachua-26-01	1434	0.09	0.036
142	Mayurbhanj	Kaptipada	Kathachua-26-01	1435	0.09	0.036
143	Mayurbhanj	Kaptipada	Kathachua-26-01	1438	0.02	0.008
144	Mayurbhanj	Kaptipada	Kathachua-26-01	1441	0.06	0.024
145	Mayurbhanj	Kaptipada	Kathachua-26-01	1442	0.09	0.036
146	Mayurbhanj	Kaptipada	Kathachua-26-01	1443	0.11	0.044
147	Mayurbhanj	Kaptipada	Kathachua-26-01	1448	0.95	0.384
148	Mayurbhanj	Kaptipada	Kathachua-26-01	1449	0.04	0.016
149	Mayurbhanj	Kaptipada	Kathachua-26-01	1459	0.05	0.02
150	Mayurbhanj	Kaptipada	Kathachua-26-01	1460	1.64	0.663
151	Mayurbhanj	Kaptipada	Kathachua-26-01	1468	0.03	0.012

152	Mayurbhanj	Kaptipada	Kathachua-26-01	1478	0.28	0.113
153	Mayurbhanj	Kaptipada	Kathachua-26-01	1484	0.59	0.238
154	Mayurbhanj	Kaptipada	Kathachua-26-01	1485	0.09	0.036
155	Mayurbhanj	Kaptipada	Kathachua-26-01	1505	0.52	0.21
156	Mayurbhanj	Kaptipada	Kathachua-26-01	1506	5.23	2.116
157	Mayurbhanj	Kaptipada	Kathachua-26-01	1507	0.55	0.222
158	Mayurbhanj	Kaptipada	Kathachua-26-01	1508	0.52	0.21
159	Mayurbhanj	Kaptipada	Kathachua-26-01	1509	0.34	0.137
160	Mayurbhanj	Kaptipada	Kathachua-26-01	1510	0.13	0.052
161	Mayurbhanj	Kaptipada	Kathachua-26-01	1511	0.91	0.368
162	Mayurbhanj	Kaptipada	Kathachua-26-01	1513	0.09	0.036
163	Mayurbhanj	Kaptipada	Kathachua-26-01	1514	0.09	0.036
164	Mayurbhanj	Kaptipada	Kathachua-26-01	1527	0.53	0.214
165	Mayurbhanj	Kaptipada	Kathachua-26-01	1795	2.24	0.906
166	Mayurbhanj	Kaptipada	Kathachua-26-01	1814	0.2	0.08
167	Mayurbhanj	Kaptipada	Kathachua-26-02	1469	4.24	1.715
168	Mayurbhanj	Kaptipada	Kathachua-26-02	1486	0.02	0.008
169	Mayurbhanj	Kaptipada	Kathachua-26-02	1498	0.38	0.153
170	Mayurbhanj	Kaptipada	Kathachua-26-02	1499	0.13	0.052
171	Mayurbhanj	Kaptipada	Kathachua-26-02	1521	0.84	0.339

172	Mayurbhanj	Kaptipada	Kathachua-26-02	1526	0.64	0.258
173	Mayurbhanj	Kaptipada	Kathachua-26-02	1528	0.33	0.133
174	Mayurbhanj	Kaptipada	Kathachua-26-02	1530	0.15	0.06
175	Mayurbhanj	Kaptipada	Kathachua-26-02	1531	0.18	0.072
176	Mayurbhanj	Kaptipada	Kathachua-26-02	1535	1.28	0.517
177	Mayurbhanj	Kaptipada	Kathachua-26-02	1536	0.06	0.024
178	Mayurbhanj	Kaptipada	Kathachua-26-02	1537	0.1	0.04
179	Mayurbhanj	Kaptipada	Kathachua-26-02	1538	0.45	0.182
180	Mayurbhanj	Kaptipada	Kathachua-26-02	1541	0.06	0.024
181	Mayurbhanj	Kaptipada	Kathachua-26-02	1547	0.12	0.048
182	Mayurbhanj	Kaptipada	Kathachua-26-02	1560	0.11	0.044
183	Mayurbhanj	Kaptipada	Kathachua-26-02	1571	0.05	0.02
184	Mayurbhanj	Kaptipada	Kathachua-26-02	1572	0.22	0.089
185	Mayurbhanj	Kaptipada	Kathachua-26-02	1576	0.05	0.02
186	Mayurbhanj	Kaptipada	Kathachua-26-02	1577	0.04	0.016
187	Mayurbhanj	Kaptipada	Kathachua-26-02	1592	0.03	0.012
188	Mayurbhanj	Kaptipada	Kathachua-26-02	1593	0.16	0.064
189	Mayurbhanj	Kaptipada	Kathachua-26-02	1647	14.06	5.689
190	Mayurbhanj	Kaptipada	Kathachua-26-02	1669	0.02	0.008
191	Mayurbhanj	Kaptipada	Kathachua-26-02	1670	0.01	0.004

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192	Mayurbhanj	Kaptipada	Kathachua-26-02	1685	0.16	0.064
193	Mayurbhanj	Kaptipada	Kathachua-26-02	1686	2.75	1.112
194	Mayurbhanj	Kaptipada	Kathachua-26-02	1688	1.54	0.623
195	Mayurbhanj	Kaptipada	Kathachua-26-02	1712	68.12	27.567
196	Mayurbhanj	Kaptipada	Kathachua-26-02	1713	0.07	0.028
197	Mayurbhanj	Kaptipada	Kathachua-26-02	1748	0.02	0.008
198	Mayurbhanj	Kaptipada	Kathachua-26-02	1749	3.05	1.234
199	Mayurbhanj	Kaptipada	Kathachua-26-02	1750	0.3	0.121
200	Mayurbhanj	Kaptipada	Kathachua-26-02	1751	0.65	0.263
201	Mayurbhanj	Kaptipada	Kathachua-26-02	1752	0.18	0.728
202	Mayurbhanj	Kaptipada	Kathachua-26-02	1753	1.65	0.667
203	Mayurbhanj	Kaptipada	Kathachua-26-02	1759	0.07	0.028
204	Mayurbhanj	Kaptipada	Kathachua-26-02	1760	0.19	0.076
205	Mayurbhanj	Kaptipada	Kathachua-26-02	1761	0.02	0.008
206	Mayurbhanj	Kaptipada	Kathachua-26-02	1762	0.36	0.145
207	Mayurbhanj	Kaptipada	Kathachua-26-02	1779	0.1	0.04
208	Mayurbhanj	Kaptipada	Kathachua-26-02	1780	0.5	0.202
209	Mayurbhanj	Kaptipada	Kathachua-26-02	1794	0.72	0.291
210	Mayurbhanj	Kaptipada	Sukhuapatahill-48-01	42	267.68	108.326
211	Mayurbhanj	Kaptipada	Sukhuapatahill-48-02	43	38.75	15.681

212	Mayurbhanj	Kaptipada	Sukhuapatahill-48-02	47	15.31	6.195
213	Mayurbhanj	Kaptipada	Sukhuapatahill-48-02	54	8.28	3.35
214	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	55	265	107.242
215	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	65	19.62	7.939
216	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	70	200	80.937
217	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	71	1.1	0.445
218	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	72	0.53	0.214
219	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	73	0.83	0.335
220	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	74	1.26	0.509
221	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	78	0.89	0.36
222	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	79	0.7	0.283
223	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	80	0.65	0.263
224	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	82	0.6	0.242
225	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	84	0.31	0.125
226	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	1700	0.75	0.303
227	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	90	1.18	0.477
228	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	91	0.74	0.299
229	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	92	0.19	0.076
230	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	93	0.16	0.064
231	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	94	1.15	0.465

232	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	96	3.68	1.489
233	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	97	3.38	1.367
234	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	101	2.75	1.112
235	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	102	0.58	0.234
236	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	103	0.24	0.097
237	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	104	0.13	0.052
238	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	105	0.82	0.331
239	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	106	0.31	0.125
240	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	107	0.7	0.283
241	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	108	0.26	0.105
242	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	109	1.93	0.781
243	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	110	0.32	0.129
244	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	111	2.3	0.93
245	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	112	1.8	0.728
246	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	113	0.5	0.202
247	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	114	0.09	0.036
248	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	115	0.55	0.222
249	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	116	2.15	0.87
250	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	117	0.81	0.327
251	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	118	1.08	0.437

252	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	119	1.37	0.554
253	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	120	0.33	0.133
254	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	121	0.21	0.084
255	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	122	0.55	0.222
256	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	123	1.24	0.501
257	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	124	0.73	0.295
258	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	125	1.17	0.473
259	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	126	1.03	0.416
260	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	127	0.57	0.23
261	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	130	0.66	0.267
262	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	131	1.03	0.416
263	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	132	0.46	0.186
264	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	133	1.9	0.768
265	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	134	0.58	0.234
266	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	135	1.69	0.683
267	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	136	0.81	0.327
268	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	138	0.18	0.072
269	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	139	0.35	0.141
270	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	140	0.53	0.214
271	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	141	5.38	2.177

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272	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	144	0.59	2.238
273	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	145	1.74	0.704
274	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	147	0.77	0.311
275	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	151	0.14	0.056
276	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	153	0.48	0.194
277	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	155	0.3	0.121
278	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	156	0.2	0.08
279	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	157	0.41	0.165
280	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	158	0.42	0.169
281	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	159	0.38	0.153
282	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	160	0.39	0.157
283	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	161	0.25	0.101
284	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	162	0.17	0.068
285	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	163	3.65	1.477
286	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	164	0.88	0.356
287	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	167	1.14	0.461
288	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	168	0.12	0.048
289	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	169	1.05	0.424
290	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	170	0.73	0.295
291	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	172	0.23	0.093

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292	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	173	2.65	1.072
293	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	174	0.26	0.105
294	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	175	0.88	0.356
295	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	176	1.09	0.441
296	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	177	3.02	1.222
297	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	178	0.77	0.311
298	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	179	137.5	55.644
299	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	1697	1.43	0.578
300	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	1711	0.24	0.097
301	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	1712	0.25	0.101
302	Mayurbhanj	Kaptipada	Sukhuapatahill-48-05	180	121.25	49.068
303	Mayurbhanj	Kaptipada	Sukhuapatahill-48-05	217	2.76	1.116
304	Mayurbhanj	Kaptipada	Sukhuapatahill-48-05	218	1.52	0.615
305	Mayurbhanj	Kaptipada	Sukhuapatahill-48-06	242	9.37	3.791
306	Mayurbhanj	Kaptipada	Sukhuapatahill-48-06	306	431	174.42
307	Mayurbhanj	Kaptipada	Sukhuapatahill-48-06	330	5.94	2.403
308	Mayurbhanj	Kaptipada	Sukhuapatahill-48-07	331	62.5	25.292
309	Mayurbhanj	Kaptipada	Sukhuapatahill-48-08	261	1.7	0.687
310	Mayurbhanj	Kaptipada	Sukhuapatahill-48-08	352	40.62	16.438
311	Mayurbhanj	Kaptipada	Sukhuapatahill-48-08	359	11.25	4.552

312	Mayurbhanj	Kaptipada	Sukhuapatahill-48-08	360	0.21	0.084
313	Mayurbhanj	Kaptipada	Sukhuapatahill-48-08	362	0.53	0.214
314	Mayurbhanj	Kaptipada	Sukhuapatahill-48-08	363	7.15	2.893
315	Mayurbhanj	Kaptipada	Sukhuapatahill-48-08	364	0.25	0.101
316	Mayurbhanj	Kaptipada	Sukhuapatahill-48-08	365	0.5	0.202
317	Mayurbhanj	Kaptipada	Sukhuapatahill-48-08	366	6.56	2.654
318	Mayurbhanj	Kaptipada	Sukhuapatahill-48-08	367	49	19.82
319	Mayurbhanj	Kaptipada	Sukhuapatahill-48-08	375	68.75	27.822
320	Mayurbhanj	Kaptipada	Sukhuapatahill-48-08	394	103.75	41.986
321	Mayurbhanj	Kaptipada	Sukhuapatahill-48-09	446	78.5	31.767
322	Mayurbhanj	Kaptipada	Sukhuapatahill-48-11	569	432.5	175.026
323	Mayurbhanj	Kaptipada	Sukhuapatahill-48-11	570	560	226.624
324	Mayurbhanj	Kaptipada	Sukhuapatahill-48-11	1685	86.56	35.029
325	Mayurbhanj	Kaptipada	Sukhuapatahill-48-12	563	0.98	0.396
326	Mayurbhanj	Kaptipada	Sukhuapatahill-48-13	571	465	188.179
327	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	572	4.27	1.728
328	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	574	2.98	1.205
329	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	575	7.5	3.035
330	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	576	1.09	0.441
331	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	577	1.2	0.485

332	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	578	2.87	1.161
333	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	579	2.92	1.181
334	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	580	24.68	9.987
335	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	581	2.6	1.052
336	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	582	3.76	1.521
337	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	583	0.21	0.084
338	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	584	0.3	0.121
339	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	585	0.38	0.153
340	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	586	0.28	0.113
341	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	587	0.43	0.174
342	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	588	0.07	0.028
343	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	591	0.67	0.271
344	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	592	0.38	0.153
345	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	593	0.5	0.202
346	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	594	1.9	0.768
347	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	599	0.37	0.149
348	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	600	0.47	0.19
349	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	601	0.4	0.161
350	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	602	0.68	0.275
351	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	605	0.75	0.303

352	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	607	1.48	0.598
353	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	608	1.13	0.457
354	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	609	0.24	0.097
355	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	610	0.9	0.364
356	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	618	0.7	0.283
357	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	619	0.21	0.084
358	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	620	0.4	0.161
359	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	621	0.2	0.08
360	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	622	0.16	0.064
361	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	623	2.35	0.951
362	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	625	0.36	0.145
363	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	626	0.06	0.024
364	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	632	2.71	1.096
365	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	636	33.43	13.528
366	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	1022	0.29	0.117
367	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	1687	2.02	0.817
368	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	1689	28.55	11.553
369	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	1724	0.62	0.25
370	Mayurbhanj	Kaptipada	Sukhuapatahill-48-14	1725	2.88	1.165
371	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	756	0.55	0.222

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372	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	757	0.23	0.093
373	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	758	0.44	0.178
374	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	759	0.33	0.133
375	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	760	0.31	0.125
376	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	761	0.86	0.348
377	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	762	0.48	0.194
378	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	763	0.36	0.145
379	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	764	0.16	0.064
380	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	766	0.33	0.133
381	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	767	0.33	0.133
382	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	768	0.75	0.303
383	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	790	0.71	0.287
384	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	791	0.62	0.25
385	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	792	0.7	0.283
386	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	793	0.82	0.331
387	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	796	0.44	0.178
388	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	797	0.75	0.303
389	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	801	0.31	0.125
390	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	802	0.86	0.348
391	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	803	1.33	0.538

392	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	804	0.86	0.348
393	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	806	0.43	0.174
394	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	807	0.53	0.214
395	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	811	0.45	0.182
396	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	812	0.42	0.169
397	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	813	1.38	0.558
398	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	871	0.63	0.254
399	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	872	1.6	0.647
400	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	873	0.44	0.178
401	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	874	15	6.07
402	Mayurbhanj	Kaptipada	Sukhuapatahill-48-15	1688	0.87	0.352
403	Mayurbhanj	Kaptipada	Sukhuapatahill-48-16	875	185	74.866
404	Mayurbhanj	Kaptipada	Sukhuapatahill-48-17	876	47.5	19.222
405	Mayurbhanj	Kaptipada	Sukhuapatahill-48-17	877	3	1.214
406	Mayurbhanj	Kaptipada	Sukhuapatahill-48-17	878	0.43	0.174
407	Mayurbhanj	Kaptipada	Sukhuapatahill-48-17	880	0.4	0.161
408	Mayurbhanj	Kaptipada	Sukhuapatahill-48-17	881	0.29	0.117
409	Mayurbhanj	Kaptipada	Sukhuapatahill-48-17	882	0.32	0.129
410	Mayurbhanj	Kaptipada	Sukhuapatahill-48-17	883	0.29	0.117
411	Mayurbhanj	Kaptipada	Sukhuapatahill-48-17	885	2.18	0.882

412	Mayurbhanj	Kaptipada	Sukhuapatahill-48-17	886	0.59	0.238
413	Mayurbhanj	Kaptipada	Sukhuapatahill-48-17	887	3.78	1.529
414	Mayurbhanj	Kaptipada	Sukhuapatahill-48-17	918	1.34	0.542
415	Mayurbhanj	Kaptipada	Sukhuapatahill-48-17	919	0.57	0.23
416	Mayurbhanj	Kaptipada	Sukhuapatahill-48-17	920	3.75	1.517
417	Mayurbhanj	Kaptipada	Sukhuapatahill-48-17	921	0.6	0.242
418	Mayurbhanj	Kaptipada	Sukhuapatahill-48-17	922	0.41	0.165
419	Mayurbhanj	Kaptipada	Sukhuapatahill-48-17	923	0.42	0.169
420	Mayurbhanj	Kaptipada	Sukhuapatahill-48-17	924	226.25	91.56
421	Mayurbhanj	Kaptipada	Sukhuapatahill-48-17	1684	1.76	0.712
422	Mayurbhanj	Kaptipada	Sukhuapatahill-48-18	925	30.62	12.391
423	Mayurbhanj	Kaptipada	Sukhuapatahill-48-18	926	2.7	1.092
424	Mayurbhanj	Kaptipada	Sukhuapatahill-48-18	927	6	2.428
425	Mayurbhanj	Kaptipada	Sukhuapatahill-48-18	928	2.9	1.173
426	Mayurbhanj	Kaptipada	Sukhuapatahill-48-18	1726	2.1	0.849
427	Mayurbhanj	Kaptipada	Sukhuapatahill-48-19	929	0.64	0.258
428	Mayurbhanj	Kaptipada	Sukhuapatahill-48-19	930	0.57	0.23
429	Mayurbhanj	Kaptipada	Sukhuapatahill-48-19	931	0.25	0.101
430	Mayurbhanj	Kaptipada	Sukhuapatahill-48-19	932	163.44	66.141
431	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	933	34.38	13.913

432	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	934	0.17	0.068
433	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	935	1.89	0.764
434	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	936	0.1	0.04
435	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	937	4.5	1.821
436	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	938	0.38	0.153
437	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	939	4.4	1.78
438	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	940	1.33	0.538
439	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	941	5.89	2.383
440	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	942	0.29	0.117
441	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	943	1.34	0.542
442	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	944	0.35	0.141
443	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	945	0.43	0.174
444	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	946	1.5	0.607
445	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	947	0.23	0.093
446	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	948	0.79	0.319
447	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	949	0.89	0.36
448	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	950	5.2	2.104
449	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	954	0.36	0.145
450	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	955	19.37	7.838
451	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	956	0.76	0.307

452	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	957	0.86	0.348
453	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	958	0.17	0.068
454	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	959	0.23	0.093
455	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	960	2.16	0.874
456	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	961	0.68	0.275
457	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	962	1.47	0.594
458	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	963	0.89	0.36
459	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	964	3.7	1.497
460	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	965	0.53	0.214
461	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	966	6.55	2.65
462	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	967	1.49	0.602
463	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	968	65.94	26.684
464	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	969	0.49	0.198
465	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	970	0.37	0.149
466	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	971	0.67	0.271
467	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	972	0.23	0.093
468	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	973	0.46	0.186
469	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	974	0.3	0.121
470	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	975	0.33	0.133
471	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	976	0.29	0.117

472	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	977	2	0.809
473	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	978	0.67	0.271
474	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	979	0.15	0.06
475	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	980	1.08	0.437
476	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	981	0.18	0.072
477	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	982	0.27	0.109
478	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	983	0.71	0.287
479	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	984	0.34	0.137
480	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	985	0.15	0.06
481	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	986	0.88	0.356
482	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	987	2.15	0.87
483	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	988	0.29	0.117
484	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	989	10.32	4.176
485	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	990	0.88	0.356
486	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	991	1.06	0.428
487	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	992	5.21	2.108
488	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	993	1.23	0.497
489	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	994	0.28	0.113
490	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	995	0.29	0.117
491	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	996	0.19	0.076

492	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	997	0.49	0.198
493	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	998	0.31	0.125
494	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	999	0.1	0.04
495	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	1000	18.75	7.587
496	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	1001	0.53	0.214
497	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	1002	0.57	0.23
498	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	1003	2.04	0.825
499	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	1004	0.24	0.097
500	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	1005	1.85	0.748
501	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	1006	1.48	0.598
502	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	1007	0.76	0.307
503	Mayurbhanj	Kaptipada	Sukhuapatahill-48-20	1008	172.81	69.933
504	Mayurbhanj	Kaptipada	Sukhuapatahill-48-21	1009	162.81	65.886
505	Mayurbhanj	Kaptipada	Sukhuapatahill-48-21	1086	11.25	4.552
506	Mayurbhanj	Kaptipada	Sukhuapatahill-48-21	1134	3.56	1.44
507	Mayurbhanj	Kaptipada	Sukhuapatahill-48-21	1154	10.94	4.427
508	Mayurbhanj	Kaptipada	Sukhuapatahill-48-21	1155	2.74	1.108
509	Mayurbhanj	Kaptipada	Sukhuapatahill-48-21	1156	23.44	9.485
510	Mayurbhanj	Kaptipada	Sukhuapatahill-48-23	1448	15.93	6.446
511	Mayurbhanj	Kaptipada	Sukhuapatahill-48-23	1489	82.18	33.257

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3	21° 20' 7.800" N	86° 24' 27.150" E	24
4	21° 20' 50.465" N	86° 25' 52.399" E	70
5	21° 21' 33.860" N	86° 25' 55.200" E	105
6	21° 21' 20.890" N	86° 26' 9.600" E	112
7	21° 21' 34.080" N	86° 26' 26.000" E	121
8	21° 21' 46.930" N	86° 26' 20.600" E	128
9	21° 21' 59.550" N	86° 27' 1.000" E	148
10	21° 22' 38.200" N	86° 27' 9.800" E	176
11	21° 22' 48.370" N	86° 28' 9.700" E	201
12	21° 23' 6.080" N	86° 28' 54.400" E	222
13	21° 23' 11.809" N	86° 29' 27.556" E	244
14	21° 22' 3.010" N	86° 27' 49.480" E	263
15	21° 21' 10.385" N	86° 26' 6.981" E	295
16	21° 20' 22.440" N	86° 25' 56.430" E	305
17	21° 20' 3.350" N	86° 25' 21.790" E	310
18	21° 19' 49.998" N	86° 25' 37.246" E	420

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	N		
19	21° 18' 55.812" N	86° 24' 58.137" E	655
20	21° 19' 0.490" N	86° 24' 8.100" E	761
21	21° 18' 41.790" N	86° 23' 23.420" E	827
22	21° 18' 29.990" N	86° 23' 41.330" E	849
23	21° 18' 6.020" N	86° 23' 5.450" E	915
24	21° 18' 4.680" N	86° 22' 23.700" E	978
25	21° 17' 54.090" N	86° 22' 12.470" E	1022
26	21° 17' 57.390" N	86° 21' 28.350" E	1072
27	21° 19' 18.012" N	86° 21' 14.816" E	1090
28	21° 19' 48.524" N	86° 20' 25.874" E	1116
29	21° 20' 24.355" N	86° 19' 45.699" E	1123
30	21° 21' 28.344" N	86° 17' 38.738" E	1147
31	21° 22' 11.088" N	86° 17' 4.611" E	1155
Prominent Boundary Point	Latitude	Longitude	Corresponding Boundary Pillar
32	21° 22' 29.796"	86° 16' 58.535" E	1161

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	N		
33	21° 22' 40.104" N	86° 16' 52.218" E	1163
34	21° 22' 53.950" N	86° 16' 20.600" E	1175
35	21° 22' 53.540" N	86° 16' 2.600" E	1176
36	21° 22' 57.080" N	86° 16' 8.200" E	1178
37	21° 23' 13.380" N	86° 16' 6.400" E	1185
38	21° 23' 15.810" N	86° 16' 13.400" E	1189
39	21° 23' 40.230" N	86° 16' 41.900" E	1205
40	21° 23' 38.570" N	86° 16' 58.400" E	1215
41	21° 23' 25.770" N	86° 16' 52.200" E	1223
42	21° 23' 15.170" N	86° 16' 41.000" E	1233
43	21° 22' 48.610" N	86° 16' 43.800" E	1237
44	21° 22' 22.100" N	86° 17' 43.200" E	1256
45	21° 22' 14.980" N	86° 17' 35.700" E	1258
46	21° 22' 12.100" N	86° 17' 40.400" E	1260

	N		
47	21° 22' 18.560" N	86° 17' 49.300" E	1261
48	21° 22' 2.130" N	86° 18' 1.600" E	1267
49	21° 22' 13.650" N	86° 18' 25.800" E	1276
50	21° 21' 53.190" N	86° 18' 41.900" E	1288
51	21° 21' 27.270" N	86° 18' 28.200" E	1306
52	21° 20' 55.470" N	86° 19' 10.700" E	1348
53	21° 21' 22.370" N	86° 19' 5.700" E	1379
54	21° 21' 0.870" N	86° 19' 24.200" E	1397
55	21° 20' 50.770" N	86° 19' 18.900" E	1402
56	21° 20' 33.580" N	86° 19' 46.600" E	1414
57	21° 20' 2.140" N	86° 20' 33.300" E	1459
58	21° 20' 23.140" N	86° 21' 9.300" E	1476
59	21° 20' 3.660" N	86° 21' 12.800" E	1482
60	21° 19' 48.460" N	86° 20' 42.200" E	1489
61	21° 19' 16.860" N	86° 21' 24.020" E	1514

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52	21° 19' 5.900" N	86° 21' 53.520" E	1530
63	21° 19' 12.306" N	86° 23' 19.374" E	1611
1	21° 19' 34.785" N	86° 23' 25.709" E	1

Annexure - III

COORDINATES OF THE BOUNDARY PILLARS OF SIMILIPAL- HADGARH - KULDIHA CONSERVATION RESERVE

Point Id	Latitude	Longitude	Point Id	Latitude	Longitude
1	2	3	4	5	6
1	21° 19' 34.785" N	86° 23' 25.709" E	34	21° 20' 1.561" N	86° 24' 45.286" E
2	21° 19' 36.260" N	86° 23' 24.576" E	35	21° 20' 0.505" N	86° 24' 46.034" E
3	21° 19' 39.300" N	86° 23' 23.310" E	36	21° 19' 59.760" N	86° 24' 47.139" E
4	21° 19' 39.374" N	86° 23' 25.300" E	37	21° 20' 0.177" N	86° 24' 48.432" E
5	21° 19' 40.570" N	86° 23' 30.170" E	38	21° 20' 1.448" N	86° 24' 50.081" E
6	21° 19' 43.290" N	86° 23' 36.580" E	39	21° 20' 2.047" N	86° 24' 51.484" E
7	21° 19' 44.150" N	86° 23' 37.803" E	40	21° 20' 2.151" N	86° 24' 53.134" E
8	21° 19' 44.251" N	86° 23' 37.946" E	41	21° 20' 5.688" N	86° 24' 53.178" E
9	21° 19' 44.192" N	86° 23' 38.251" E	42	21° 20' 6.053" N	86° 24' 53.183" E

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	N	E		N	E
10	21° 19' 44.501" N	86° 23' 38.301" E	43	21° 20' 7.069" N	86° 24' 53.179" E
11	21° 19' 44.629" N	86° 23' 38.484" E	44	21° 20' 9.062" N	86° 24' 53.171" E
12	21° 19' 45.725" N	86° 23' 40.042" E	45	21° 20' 8.920" N	86° 24' 52.077" E
13	21° 19' 46.430" N	86° 23' 43.070" E	46	21° 20' 9.244" N	86° 24' 52.253" E
14	21° 19' 46.697" N	86° 23' 46.384" E	47	21° 20' 9.311" N	86° 24' 52.324" E
15	21° 19' 46.577" N	86° 23' 50.637" E	48	21° 20' 12.087" N	86° 24' 55.263" E
16	21° 19' 46.575" N	86° 23' 50.716" E	49	21° 20' 11.943" N	86° 24' 55.300" E
17	21° 19' 46.536" N	86° 23' 53.383" E	50	21° 20' 9.466" N	86° 24' 55.951" E
18	21° 19' 46.539" N	86° 23' 53.552" E	51	21° 20' 11.590" N	86° 24' 57.692" E
19	21° 19' 46.680" N	86° 23' 55.910" E	52	21° 20' 13.091" N	86° 24' 58.816" E
20	21° 19' 47.590" N	86° 23' 58.492" E	53	21° 20' 13.120" N	86° 24' 58.838" E
21	21° 19' 49.260" N	86° 24' 0.997" E	54	21° 20' 13.712" N	86° 24' 59.282" E
22	21° 19' 52.799" N	86° 24' 4.896" E	55	21° 20' 13.779" N	86° 24' 59.984" E
23	21° 20' 0.330" N	86° 24' 12.470" E	56	21° 20' 14.113" N	86° 25' 0.612" E

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	N	E		N	E
24	21° 20' 7.800" N	86° 24' 27.150" E	57	21° 20' 15.313" N	86° 25' 1.737" E
25	21° 20' 0.370" N	86° 24' 34.540" E	58	21° 20' 16.381" N	86° 25' 2.174" E
26	21° 20' 5.980" N	86° 24' 40.280" E	59	21° 20' 17.377" N	86° 25' 2.431" E
27	21° 20' 3.760" N	86° 24' 43.670" E	60	21° 20' 17.458" N	86° 25' 2.623" E
28	21° 20' 4.804" N	86° 24' 47.707" E	61	21° 20' 17.543" N	86° 25' 2.821" E
29	21° 20' 4.890" N	86° 24' 48.040" E	62	21° 20' 18.930" N	86° 25' 6.080" E
30	21° 20' 4.237" N	86° 24' 47.283" E	63	21° 20' 22.670" N	86° 25' 11.440" E
31	21° 20' 3.096" N	86° 24' 45.896" E	64	21° 20' 24.370" N	86° 25' 16.400" E
32	21° 20' 2.009" N	86° 24' 45.184" E	65	21° 20' 27.360" N	86° 25' 20.970" E
33	21° 20' 1.872" N	86° 24' 44.841" E	66	21° 20' 34.670" N	86° 25' 32.670" E
1	2	3	4	5	6
67	21° 20' 41.410" N	86° 25' 42.190" E	105	21° 21' 33.860" N	86° 25' 55.200" E
68	21° 20' 47.030" N	86° 25' 49.730" E	106	21° 21' 31.030" N	86° 25' 59.300" E
69	21° 20' 49.750" N	86° 25' 51.844" E	107	21° 21' 27.560" N	86° 26' 1.600" E

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70	21° 20' 50.465" N	86° 25' 52.399" E	108	21° 21' 25.790" N	86° 26' 2.700" E
71	21° 20' 50.740" N	86° 25' 51.400" E	109	21° 21' 25.120" N	86° 26' 2.800" E
72	21° 20' 52.620" N	86° 25' 44.500" E	110	21° 21' 23.070" N	86° 26' 3.900" E
73	21° 20' 57.830" N	86° 25' 23.900" E	111	21° 21' 21.810" N	86° 26' 6.600" E
74	21° 20' 58.190" N	86° 25' 22.600" E	112	21° 21' 20.890" N	86° 26' 9.600" E
75	21° 20' 58.380" N	86° 25' 20.000" E	113	21° 21' 22.060" N	86° 26' 12.300" E
76	21° 20' 58.450" N	86° 25' 18.700" E	114	21° 21' 23.630" N	86° 26' 14.300" E
77	21° 21' 1.680" N	86° 25' 19.000" E	115	21° 21' 26.500" N	86° 26' 16.700" E
78	21° 21' 2.970" N	86° 25' 17.100" E	116	21° 21' 28.520" N	86° 26' 19.200" E
79	21° 21' 5.410" N	86° 25' 18.100" E	117	21° 21' 29.880" N	86° 26' 20.100" E
80	21° 21' 7.870" N	86° 25' 18.100" E	118	21° 21' 31.190" N	86° 26' 22.000" E
81	21° 21' 9.670" N	86° 25' 18.200" E	119	21° 21' 32.090" N	86° 26' 23.300" E
82	21° 21' 8.360" N	86° 25' 19.900" E	120	21° 21' 32.870" N	86° 26' 24.600" E
83	21° 21' 10.400" N	86° 25' 21.300" E	121	21° 21' 34.080" N	86° 26' 26.000" E

84	21° 21' 11.680" N	86° 25' 21.200" E	122	21° 21' 36.120" N	86° 26' 25.400" E
85	21° 21' 12.240" N	86° 25' 20.000" E	123	21° 21' 38.730" N	86° 26' 24.000" E
86	21° 21' 14.000" N	86° 25' 18.100" E	124	21° 21' 40.880" N	86° 26' 22.800" E
87	21° 21' 16.590" N	86° 25' 20.500" E	125	21° 21' 41.500" N	86° 26' 21.700" E
88	21° 21' 18.430" N	86° 25' 22.400" E	126	21° 21' 45.040" N	86° 26' 21.100" E
89	21° 21' 21.470" N	86° 25' 24.000" E	127	21° 21' 46.130" N	86° 26' 20.800" E
90	21° 21' 22.970" N	86° 25' 26.200" E	128	21° 21' 46.930" N	86° 26' 20.600" E
91	21° 21' 26.610" N	86° 25' 30.700" E	129	21° 21' 46.860" N	86° 26' 21.300" E
92	21° 21' 27.875" N	86° 25' 33.770" E	130	21° 21' 47.160" N	86° 26' 22.100" E
93	21° 21' 27.921" N	86° 25' 33.882" E	131	21° 21' 46.990" N	86° 26' 27.700" E
94	21° 21' 28.300" N	86° 25' 34.800" E	132	21° 21' 47.160" N	86° 26' 28.200" E
95	21° 21' 29.650" N	86° 25' 36.700" E	133	21° 21' 48.140" N	86° 26' 29.500" E
96	21° 21' 28.750" N	86° 25' 37.900" E	134	21° 21' 48.410" N	86° 26' 31.100" E
97	21° 21' 29.350" N	86° 25' 39.200" E	135	21° 21' 49.110" N	86° 26' 35.700" E

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98	21° 21' 29.930" N	86° 25' 41.500" E	136	21° 21' 52.730" N	86° 26' 40.000" E
99	21° 21' 31.260" N	86° 25' 42.800" E	137	21° 21' 55.450" N	86° 26' 41.600" E
100	21° 21' 31.500" N	86° 25' 42.400" E	138	21° 21' 55.640" N	86° 26' 43.100" E
101	21° 21' 32.020" N	86° 25' 42.100" E	139	21° 21' 55.920" N	86° 26' 44.200" E
102	21° 21' 32.430" N	86° 25' 43.700" E	140	21° 21' 56.100" N	86° 26' 46.500" E
103	21° 21' 32.590" N	86° 25' 44.200" E	141	21° 21' 56.810" N	86° 26' 50.400" E
104	21° 21' 34.250" N	86° 25' 50.900" E	142	21° 21' 56.520" N	86° 26' 51.000" E
1	2	3	4	5	6
143	21° 21' 56.930" N	86° 26' 51.800" E	181	21° 22' 39.860" N	86° 27' 14.600" E
144	21° 21' 57.290" N	86° 26' 53.000" E	182	21° 22' 38.410" N	86° 27' 14.500" E
145	21° 21' 58.910" N	86° 26' 54.400" E	183	21° 22' 38.390" N	86° 27' 15.400" E
146	21° 21' 59.480" N	86° 26' 56.100" E	184	21° 22' 38.640" N	86° 27' 20.900" E
147	21° 21' 59.550" N	86° 26' 58.800" E	185	21° 22' 38.310" N	86° 27' 22.600" E
148	21° 21' 59.550" N	86° 27' 1.000" E	186	21° 22' 38.770" N	86° 27' 24.700" E
149	21° 22' 5.260"	86° 27' 0.200"	187	21° 22' 38.960"	86° 27' 25.600"

	N	E		N	E
150	21° 22' 5.320" N	86° 26' 59.100" E	188	21° 22' 39.070" N	86° 27' 26.100" E
151	21° 22' 5.310" N	86° 26' 58.500" E	189	21° 22' 39.040" N	86° 27' 29.100" E
152	21° 22' 0.970" N	86° 26' 53.700" E	190	21° 22' 40.270" N	86° 27' 33.200" E
153	21° 22' 3.790" N	86° 26' 49.900" E	191	21° 22' 40.680" N	86° 27' 34.700" E
154	21° 22' 5.919" N	86° 26' 51.296" E	192	21° 22' 45.070" N	86° 27' 38.100" E
155	21° 22' 6.313" N	86° 26' 51.554" E	193	21° 22' 47.580" N	86° 27' 42.700" E
156	21° 22' 10.960" N	86° 26' 54.600" E	194	21° 22' 45.850" N	86° 27' 44.100" E
157	21° 22' 12.030" N	86° 26' 55.300" E	195	21° 22' 46.050" N	86° 27' 46.200" E
158	21° 22' 15.530" N	86° 26' 58.900" E	196	21° 22' 45.350" N	86° 27' 53.100" E
159	21° 22' 15.170" N	86° 27' 0.000" E	197	21° 22' 47.800" N	86° 28' 1.000" E
160	21° 22' 15.280" N	86° 27' 0.000" E	198	21° 22' 47.730" N	86° 28' 2.500" E
161	21° 22' 17.170" N	86° 27' 0.700" E	199	21° 22' 47.330" N	86° 28' 6.600" E
162	21° 22' 17.760" N	86° 27' 1.300" E	200	21° 22' 47.440" N	86° 28' 7.200" E
163	21° 22' 20.070" N	86° 27' 4.200" E	201	21° 22' 48.370" N	86° 28' 9.700" E

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	N	E		N	E
164	21° 22' 19.860" N	86° 27' 5.700" E	202	21° 22' 50.920" N	86° 28' 12.300" E
165	21° 22' 20.870" N	86° 27' 6.700" E	203	21° 22' 53.550" N	86° 28' 14.200" E
166	21° 22' 21.510" N	86° 27' 7.000" E	204	21° 22' 54.880" N	86° 28' 15.800" E
167	21° 22' 23.970" N	86° 27' 1.900" E	205	21° 22' 55.150" N	86° 28' 18.000" E
168	21° 22' 26.390" N	86° 27' 5.200" E	206	21° 22' 54.460" N	86° 28' 22.500" E
169	21° 22' 26.090" N	86° 27' 5.900" E	207	21° 22' 55.280" N	86° 28' 24.400" E
170	21° 22' 26.640" N	86° 27' 6.700" E	208	21° 22' 56.010" N	86° 28' 26.100" E
171	21° 22' 26.780" N	86° 27' 7.800" E	209	21° 22' 56.380" N	86° 28' 26.700" E
172	21° 22' 34.110" N	86° 27' 5.700" E	210	21° 22' 53.530" N	86° 28' 33.000" E
173	21° 22' 34.760" N	86° 27' 6.400" E	211	21° 22' 53.300" N	86° 28' 34.200" E
174	21° 22' 35.580" N	86° 27' 7.400" E	212	21° 22' 50.860" N	86° 28' 33.600" E
175	21° 22' 37.330" N	86° 27' 9.100" E	213	21° 22' 49.040" N	86° 28' 35.000" E
176	21° 22' 38.200" N	86° 27' 9.800" E	214	21° 22' 49.170" N	86° 28' 37.600" E
177	21° 22' 38.600" N	86° 27' 10.800" E	215	21° 22' 52.210" N	86° 28' 40.500" E

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	N	E		N	E
178	21° 22' 39.260" N	86° 27' 12.500" E	216	21° 23' 0.610" N	86° 28' 39.100" E
179	21° 22' 39.580" N	86° 27' 13.800" E	217	21° 23' 1.320" N	86° 28' 42.400" E
180	21° 22' 39.860" N	86° 27' 14.300" E	218	21° 23' 1.170" N	86° 28' 43.700" E
1	2	3	4	5	6
219	21° 23' 0.720" N	86° 28' 45.300" E	257	21° 22' 21.323" N	86° 28' 14.025" E
220	21° 23' 0.600" N	86° 28' 48.700" E	258	21° 22' 13.744" N	86° 28' 1.759" E
221	21° 23' 4.050" N	86° 28' 52.700" E	259	21° 22' 7.603" N	86° 27' 53.728" E
222	21° 23' 6.080" N	86° 28' 54.400" E	260	21° 22' 4.529" N	86° 27' 51.740" E
223	21° 23' 5.650" N	86° 28' 55.400" E	261	21° 22' 4.102" N	86° 27' 51.464" E
224	21° 23' 4.250" N	86° 28' 56.800" E	262	21° 22' 3.855" N	86° 27' 51.014" E
225	21° 23' 2.220" N	86° 28' 58.700" E	263	21° 22' 3.010" N	86° 27' 49.480" E
226	21° 23' 0.980" N	86° 29' 4.900" E	264	21° 22' 2.056" N	86° 27' 42.195" E
227	21° 23' 1.360" N	86° 29' 8.000" E	265	21° 22' 0.950" N	86° 27' 36.236" E
228	21° 23' 1.360" N	86° 29' 9.000" E	266	21° 22' 0.482" N	86° 27' 34.843" E

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229	21° 23' 1.240" N	86° 29' 9.400" E	267	21° 22' 0.473" N	86° 27' 34.816" E
230	21° 23' 1.130" N	86° 29' 9.800" E	268	21° 21' 59.227" N	86° 27' 31.107" E
231	21° 23' 0.960" N	86° 29' 10.600" E	269	21° 21' 57.008" N	86° 27' 26.119" E
232	21° 23' 1.220" N	86° 29' 10.900" E	270	21° 21' 56.736" N	86° 27' 25.399" E
233	21° 23' 1.310" N	86° 29' 11.400" E	271	21° 21' 54.875" N	86° 27' 20.482" E
234	21° 23' 1.500" N	86° 29' 12.600" E	272	21° 21' 53.548" N	86° 27' 20.970" E
235	21° 23' 1.600" N	86° 29' 14.900" E	273	21° 21' 51.972" N	86° 27' 21.550" E
236	21° 23' 2.890" N	86° 29' 16.100" E	274	21° 21' 49.877" N	86° 27' 18.553" E
237	21° 23' 4.320" N	86° 29' 18.200" E	275	21° 21' 49.008" N	86° 27' 15.701" E
238	21° 23' 5.860" N	86° 29' 19.400" E	276	21° 21' 48.982" N	86° 27' 15.615" E
239	21° 23' 8.480" N	86° 29' 22.700" E	277	21° 21' 47.054" N	86° 27' 9.287" E
240	21° 23' 8.610" N	86° 29' 23.100" E	278	21° 21' 44.084" N	86° 27' 2.507" E
241	21° 23' 9.920" N	86° 29' 24.700" E	279	21° 21' 40.813" N	86° 26' 58.875" E
242	21° 23' 10.980" N	86° 29' 26.000" E	280	21° 21' 37.080" N	86° 26' 54.766" E

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243	21° 23' 11.560" N	86° 29' 27.200" E	281	21° 21' 36.352" N	86° 26' 53.964" E
244	21° 23' 11.809" N	86° 29' 27.556" E	282	21° 21' 33.496" N	86° 26' 50.820" E
245	21° 23' 10.276" N	86° 29' 26.250" E	283	21° 21' 33.083" N	86° 26' 50.366" E
246	21° 23' 9.408" N	86° 29' 25.511" E	284	21° 21' 32.716" N	86° 26' 49.961" E
247	21° 22' 55.652" N	86° 29' 12.777" E	285	21° 21' 27.253" N	86° 26' 40.375" E
248	21° 22' 47.766" N	86° 29' 3.212" E	286	21° 21' 25.378" N	86° 26' 36.801" E
249	21° 22' 38.900" N	86° 28' 51.401" E	287	21° 21' 25.330" N	86° 26' 36.710" E
250	21° 22' 37.998" N	86° 28' 50.199" E	288	21° 21' 21.788" N	86° 26' 29.961" E
251	21° 22' 36.068" N	86° 28' 47.627" E	289	21° 21' 18.353" N	86° 26' 25.063" E
252	21° 22' 35.488" N	86° 28' 46.855" E	290	21° 21' 15.752" N	86° 26' 20.180" E
253	21° 22' 30.967" N	86° 28' 35.078" E	291	21° 21' 13.613" N	86° 26' 14.699" E
254	21° 22' 26.449" N	86° 28' 25.216" E	292	21° 21' 13.384" N	86° 26' 14.112" E
255	21° 22' 23.846" N	86° 28' 19.533" E	293	21° 21' 12.730" N	86° 26' 12.438" E
256	21° 22' 23.759" N	86° 28' 19.343" E	294	21° 21' 12.097" N	86° 26' 8.797" E

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1	2	3	4	5	6
295	21° 21' 10.385" N	86° 26' 6.981" E	333	21° 20' 0.006" N	86° 25' 38.260" E
296	21° 21' 6.034" N	86° 26' 5.176" E	334	21° 20' 0.027" N	86° 25' 38.044" E
297	21° 21' 6.030" N	86° 26' 5.180" E	335	21° 19' 59.677" N	86° 25' 37.882" E
298	21° 21' 0.602" N	86° 26' 4.700" E	336	21° 19' 58.924" N	86° 25' 37.534" E
299	21° 21' 0.600" N	86° 26' 4.700" E	337	21° 19' 58.618" N	86° 25' 37.271" E
300	21° 20' 52.640" N	86° 26' 4.650" E	338	21° 19' 58.096" N	86° 25' 36.821" E
301	21° 20' 43.530" N	86° 26' 4.020" E	339	21° 19' 57.771" N	86° 25' 36.884" E
302	21° 20' 34.220" N	86° 26' 3.390" E	340	21° 19' 57.236" N	86° 25' 36.989" E
303	21° 20' 29.660" N	86° 26' 1.870" E	341	21° 19' 56.890" N	86° 25' 36.550" E
304	21° 20' 24.920" N	86° 25' 59.180" E	342	21° 19' 56.836" N	86° 25' 35.889" E
305	21° 20' 22.440" N	86° 25' 56.430" E	343	21° 19' 56.542" N	86° 25' 35.614" E
306	21° 20' 19.490" N	86° 25' 53.300" E	344	21° 19' 56.223" N	86° 25' 35.919" E
307	21° 20' 14.060" N	86° 25' 45.300" E	345	21° 19' 55.712" N	86° 25' 36.407" E
308	21° 20' 12.380" N	86° 25' 35.650" E	346	21° 19' 55.324" N	86° 25' 36.776" E

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	N	E		N	E
309	21° 20' 8.010" N	86° 25' 29.640" E	347	21° 19' 54.978" N	86° 25' 36.171" E
310	21° 20' 3.350" N	86° 25' 21.790" E	348	21° 19' 54.754" N	86° 25' 36.378" E
311	21° 20' 1.600" N	86° 25' 22.080" E	349	21° 19' 54.557" N	86° 25' 36.089" E
312	21° 19' 59.420" N	86° 25' 22.280" E	350	21° 19' 54.084" N	86° 25' 35.394" E
313	21° 19' 57.160" N	86° 25' 23.590" E	351	21° 19' 54.761" N	86° 25' 33.897" E
314	21° 19' 55.950" N	86° 25' 26.760" E	352	21° 19' 55.049" N	86° 25' 34.261" E
315	21° 19' 56.220" N	86° 25' 29.930" E	353	21° 19' 55.398" N	86° 25' 34.000" E
316	21° 19' 57.980" N	86° 25' 33.550" E	354	21° 19' 55.700" N	86° 25' 33.776" E
317	21° 20' 2.180" N	86° 25' 38.750" E	355	21° 19' 56.110" N	86° 25' 33.471" E
318	21° 20' 5.080" N	86° 25' 42.750" E	356	21° 19' 56.388" N	86° 25' 33.263" E
319	21° 20' 5.260" N	86° 25' 43.960" E	357	21° 19' 56.297" N	86° 25' 32.969" E
320	21° 20' 5.128" N	86° 25' 44.380" E	358	21° 19' 56.079" N	86° 25' 32.261" E
321	21° 20' 3.609" N	86° 25' 43.468" E	359	21° 19' 54.813" N	86° 25' 28.150" E
322	21° 20' 3.282" N	86° 25' 43.240" E	360	21° 19' 54.631" N	86° 25' 28.564" E

	N	E		N	E
323	21° 20' 2.798" N	86° 25' 42.901" E	361	21° 19' 54.305" N	86° 25' 28.860" E
324	21° 20' 2.531" N	86° 25' 42.746" E	362	21° 19' 53.703" N	86° 25' 29.092" E
325	21° 20' 1.732" N	86° 25' 42.279" E	363	21° 19' 52.885" N	86° 25' 29.049" E
326	21° 20' 1.642" N	86° 25' 42.226" E	364	21° 19' 53.333" N	86° 25' 29.972" E
327	21° 20' 1.351" N	86° 25' 41.824" E	365	21° 19' 52.967" N	86° 25' 30.215" E
328	21° 20' 0.795" N	86° 25' 41.054" E	366	21° 19' 52.464" N	86° 25' 29.243" E
329	21° 20' 1.291" N	86° 25' 40.041" E	367	21° 19' 51.554" N	86° 25' 29.789" E
330	21° 20' 0.223" N	86° 25' 39.807" E	368	21° 19' 51.271" N	86° 25' 29.357" E
331	21° 19' 59.790" N	86° 25' 38.982" E	369	21° 19' 51.004" N	86° 25' 29.478" E
332	21° 19' 59.981" N	86° 25' 38.724" E	370	21° 19' 51.096" N	86° 25' 30.020" E
1	2	3	4	5	6
371	21° 19' 50.875" N	86° 25' 30.131" E	409	21° 19' 49.571" N	86° 25' 35.412" E
372	21° 19' 51.256" N	86° 25' 30.635" E	410	21° 19' 49.876" N	86° 25' 35.449" E
373	21° 19' 51.308" N	86° 25' 30.883" E	411	21° 19' 50.305" N	86° 25' 35.459" E

374	21° 19' 51.474" N	86° 25' 30.995" E	412	21° 19' 50.584" N	86° 25' 35.592" E
375	21° 19' 51.635" N	86° 25' 30.872" E	413	21° 19' 50.284" N	86° 25' 35.541" E
376	21° 19' 51.531" N	86° 25' 30.561" E	414	21° 19' 49.417" N	86° 25' 35.517" E
377	21° 19' 51.917" N	86° 25' 30.348" E	415	21° 19' 48.859" N	86° 25' 35.475" E
378	21° 19' 52.315" N	86° 25' 30.971" E	416	21° 19' 48.587" N	86° 25' 35.785" E
379	21° 19' 51.860" N	86° 25' 31.184" E	417	21° 19' 47.913" N	86° 25' 36.730" E
380	21° 19' 51.387" N	86° 25' 31.360" E	418	21° 19' 49.034" N	86° 25' 36.902" E
381	21° 19' 51.250" N	86° 25' 31.508" E	419	21° 19' 49.670" N	86° 25' 36.933" E
382	21° 19' 51.129" N	86° 25' 31.370" E	420	21° 19' 49.998" N	86° 25' 37.246" E
383	21° 19' 50.914" N	86° 25' 31.481" E	421	21° 19' 49.572" N	86° 25' 37.115" E
384	21° 19' 50.597" N	86° 25' 31.703" E	422	21° 19' 48.932" N	86° 25' 37.139" E
385	21° 19' 49.853" N	86° 25' 30.686" E	423	21° 19' 47.636" N	86° 25' 37.078" E
386	21° 19' 49.536" N	86° 25' 30.890" E	424	21° 19' 47.226" N	86° 25' 37.454" E
387	21° 19' 49.391" N	86° 25' 31.386" E	425	21° 19' 47.218" N	86° 25' 37.445" E

388	21° 19' 49.176" N	86° 25' 31.525" E	426	21° 19' 47.037" N	86° 25' 37.243" E
389	21° 19' 49.056" N	86° 25' 31.416" E	427	21° 19' 47.535" N	86° 25' 36.821" E
390	21° 19' 48.872" N	86° 25' 31.279" E	428	21° 19' 47.315" N	86° 25' 36.505" E
391	21° 19' 48.754" N	86° 25' 31.325" E	429	21° 19' 47.899" N	86° 25' 36.278" E
392	21° 19' 48.036" N	86° 25' 32.166" E	430	21° 19' 48.122" N	86° 25' 36.006" E
393	21° 19' 47.737" N	86° 25' 32.592" E	431	21° 19' 47.867" N	86° 25' 35.681" E
394	21° 19' 47.146" N	86° 25' 32.996" E	432	21° 19' 47.695" N	86° 25' 35.677" E
395	21° 19' 46.631" N	86° 25' 33.412" E	433	21° 19' 47.058" N	86° 25' 35.546" E
396	21° 19' 46.364" N	86° 25' 33.769" E	434	21° 19' 46.743" N	86° 25' 35.350" E
397	21° 19' 46.224" N	86° 25' 33.976" E	435	21° 19' 46.265" N	86° 25' 35.292" E
398	21° 19' 46.010" N	86° 25' 34.126" E	436	21° 19' 45.208" N	86° 25' 35.207" E
399	21° 19' 45.539" N	86° 25' 34.436" E	437	21° 19' 45.051" N	86° 25' 35.032" E
400	21° 19' 45.450" N	86° 25' 34.629" E	438	21° 19' 44.734" N	86° 25' 34.679" E
401	21° 19' 45.300" N	86° 25' 34.772" E	439	21° 19' 44.834" N	86° 25' 34.480" E

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402	21° 19' 45.584" N	86° 25' 35.047" E	440	21° 19' 46.431" N	86° 25' 33.091" E
403	21° 19' 45.993" N	86° 25' 34.949" E	441	21° 19' 46.992" N	86° 25' 32.603" E
404	21° 19' 46.953" N	86° 25' 35.211" E	442	21° 19' 47.210" N	86° 25' 32.345" E
405	21° 19' 47.737" N	86° 25' 35.498" E	443	21° 19' 47.451" N	86° 25' 32.224" E
406	21° 19' 48.427" N	86° 25' 35.724" E	444	21° 19' 47.944" N	86° 25' 31.841" E
407	21° 19' 48.682" N	86° 25' 35.344" E	445	21° 19' 48.424" N	86° 25' 31.137" E
408	21° 19' 49.252" N	86° 25' 35.319" E	446	21° 19' 48.732" N	86° 25' 30.745" E
1	2	3	4	5	6
447	21° 19' 49.236" N	86° 25' 30.656" E	485	21° 19' 48.399" N	86° 25' 20.111" E
448	21° 19' 49.844" N	86° 25' 30.015" E	486	21° 19' 48.035" N	86° 25' 19.378" E
449	21° 19' 50.307" N	86° 25' 29.435" E	487	21° 19' 47.292" N	86° 25' 19.824" E
450	21° 19' 50.607" N	86° 25' 28.919" E	488	21° 19' 46.850" N	86° 25' 20.089" E
451	21° 19' 50.812" N	86° 25' 28.689" E	489	21° 19' 46.366" N	86° 25' 19.476" E
452	21° 19' 51.053" N	86° 25' 28.688" E	490	21° 19' 46.003" N	86° 25' 19.110" E
453	21° 19' 51.088" N	86° 25' 28.908" E	491	21° 19' 46.070" N	86° 25' 18.531" E

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	N	E		N	E
454	21° 19' 51.328" N	86° 25' 28.880" E	492	21° 19' 45.844" N	86° 25' 18.324" E
455	21° 19' 52.525" N	86° 25' 28.737" E	493	21° 19' 45.690" N	86° 25' 18.184" E
456	21° 19' 52.464" N	86° 25' 28.480" E	494	21° 19' 45.060" N	86° 25' 17.598" E
457	21° 19' 53.462" N	86° 25' 28.311" E	495	21° 19' 44.646" N	86° 25' 17.370" E
458	21° 19' 53.840" N	86° 25' 28.392" E	496	21° 19' 43.733" N	86° 25' 16.933" E
459	21° 19' 54.624" N	86° 25' 27.690" E	497	21° 19' 43.526" N	86° 25' 16.869" E
460	21° 19' 54.184" N	86° 25' 26.736" E	498	21° 19' 43.447" N	86° 25' 16.447" E
461	21° 19' 54.096" N	86° 25' 26.546" E	499	21° 19' 43.687" N	86° 25' 16.125" E
462	21° 19' 53.784" N	86° 25' 26.565" E	500	21° 19' 43.405" N	86° 25' 15.668" E
463	21° 19' 53.675" N	86° 25' 26.251" E	501	21° 19' 43.041" N	86° 25' 15.072" E
464	21° 19' 53.411" N	86° 25' 26.059" E	502	21° 19' 43.500" N	86° 25' 13.463" E
465	21° 19' 53.327" N	86° 25' 25.718" E	503	21° 19' 42.828" N	86° 25' 13.245" E
466	21° 19' 53.053" N	86° 25' 25.752" E	504	21° 19' 42.680" N	86° 25' 13.191" E
467	21° 19' 52.929" N	86° 25' 25.494" E	505	21° 19' 41.783" N	86° 25' 14.572" E

	N	E		N	E
468	21° 19' 52.990" N	86° 25' 25.334" E	506	21° 19' 41.811" N	86° 25' 15.150" E
469	21° 19' 53.227" N	86° 25' 25.189" E	507	21° 19' 41.594" N	86° 25' 15.701" E
470	21° 19' 53.391" N	86° 25' 24.989" E	508	21° 19' 40.901" N	86° 25' 16.779" E
471	21° 19' 53.284" N	86° 25' 24.655" E	509	21° 19' 40.584" N	86° 25' 17.230" E
472	21° 19' 52.932" N	86° 25' 25.058" E	510	21° 19' 40.258" N	86° 25' 17.663" E
473	21° 19' 52.386" N	86° 25' 25.314" E	511	21° 19' 40.190" N	86° 25' 17.792" E
474	21° 19' 51.644" N	86° 25' 25.851" E	512	21° 19' 39.770" N	86° 25' 18.341" E
475	21° 19' 51.546" N	86° 25' 25.841" E	513	21° 19' 39.256" N	86° 25' 18.820" E
476	21° 19' 51.787" N	86° 25' 25.338" E	514	21° 19' 38.723" N	86° 25' 19.190" E
477	21° 19' 51.665" N	86° 25' 25.195" E	515	21° 19' 38.522" N	86° 25' 20.752" E
478	21° 19' 51.434" N	86° 25' 24.426" E	516	21° 19' 38.362" N	86° 25' 21.607" E
479	21° 19' 51.100" N	86° 25' 23.319" E	517	21° 19' 38.183" N	86° 25' 22.217" E
480	21° 19' 51.025" N	86° 25' 23.058" E	518	21° 19' 37.617" N	86° 25' 22.706" E
481	21° 19' 50.854" N	86° 25' 23.114" E	519	21° 19' 36.965" N	86° 25' 23.306" E

	N	E		N	E
482	21° 19' 50.096" N	86° 25' 23.007" E	520	21° 19' 36.300" N	86° 25' 23.905" E
483	21° 19' 49.696" N	86° 25' 21.934" E	521	21° 19' 36.243" N	86° 25' 23.820" E
484	21° 19' 49.110" N	86° 25' 21.670" E	522	21° 19' 34.515" N	86° 25' 21.269" E
1	2	3	4	5	6
523	21° 19' 36.296" N	86° 25' 21.431" E	561	21° 19' 36.257" N	86° 25' 12.632" E
524	21° 19' 36.525" N	86° 25' 20.457" E	562	21° 19' 35.550" N	86° 25' 12.424" E
525	21° 19' 36.754" N	86° 25' 19.629" E	563	21° 19' 35.444" N	86° 25' 11.607" E
526	21° 19' 37.198" N	86° 25' 18.397" E	564	21° 19' 35.693" N	86° 25' 11.450" E
527	21° 19' 37.539" N	86° 25' 17.670" E	565	21° 19' 35.398" N	86° 25' 10.744" E
528	21° 19' 37.812" N	86° 25' 17.301" E	566	21° 19' 36.880" N	86° 25' 11.298" E
529	21° 19' 38.558" N	86° 25' 16.371" E	567	21° 19' 37.164" N	86° 25' 11.095" E
530	21° 19' 39.115" N	86° 25' 15.652" E	568	21° 19' 37.085" N	86° 25' 10.572" E
531	21° 19' 38.386" N	86° 25' 14.904" E	569	21° 19' 37.005" N	86° 25' 10.012" E
532	21° 19' 38.793" N	86° 25' 14.570" E	570	21° 19' 37.201" N	86° 25' 9.488" E

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533	21° 19' 39.416" N	86° 25' 15.715" E	571	21° 19' 37.401" N	86° 25' 8.516" E
534	21° 19' 39.519" N	86° 25' 15.752" E	572	21° 19' 36.734" N	86° 25' 8.289" E
535	21° 19' 39.985" N	86° 25' 15.888" E	573	21° 19' 35.376" N	86° 25' 7.812" E
536	21° 19' 40.760" N	86° 25' 16.087" E	574	21° 19' 35.157" N	86° 25' 7.798" E
537	21° 19' 40.835" N	86° 25' 15.453" E	575	21° 19' 34.214" N	86° 25' 7.736" E
538	21° 19' 40.910" N	86° 25' 14.635" E	576	21° 19' 33.925" N	86° 25' 7.887" E
539	21° 19' 40.453" N	86° 25' 14.508" E	577	21° 19' 33.180" N	86° 25' 7.772" E
540	21° 19' 40.902" N	86° 25' 13.583" E	578	21° 19' 33.053" N	86° 25' 7.753" E
541	21° 19' 41.047" N	86° 25' 13.224" E	579	21° 19' 32.774" N	86° 25' 8.238" E
542	21° 19' 40.134" N	86° 25' 12.998" E	580	21° 19' 33.773" N	86° 25' 8.693" E
543	21° 19' 39.419" N	86° 25' 12.882" E	581	21° 19' 34.015" N	86° 25' 8.921" E
544	21° 19' 39.308" N	86° 25' 12.974" E	582	21° 19' 33.888" N	86° 25' 9.501" E
545	21° 19' 39.170" N	86° 25' 12.901" E	583	21° 19' 33.873" N	86° 25' 10.180" E
546	21° 19' 38.912" N	86° 25' 13.012" E	584	21° 19' 33.693" N	86° 25' 10.199" E

547	21° 19' 38.799" N	86° 25' 12.848" E	585	21° 19' 33.352" N	86° 25' 11.294" E
548	21° 19' 38.979" N	86° 25' 12.636" E	586	21° 19' 33.087" N	86° 25' 11.754" E
549	21° 19' 38.755" N	86° 25' 12.343" E	587	21° 19' 32.367" N	86° 25' 12.611" E
550	21° 19' 38.856" N	86° 25' 11.791" E	588	21° 19' 32.042" N	86° 25' 13.145" E
551	21° 19' 38.106" N	86° 25' 11.509" E	589	21° 19' 31.596" N	86° 25' 13.551" E
552	21° 19' 37.934" N	86° 25' 11.381" E	590	21° 19' 31.595" N	86° 25' 13.229" E
553	21° 19' 37.706" N	86° 25' 11.552" E	591	21° 19' 31.679" N	86° 25' 13.013" E
554	21° 19' 37.621" N	86° 25' 11.874" E	592	21° 19' 31.424" N	86° 25' 12.645" E
555	21° 19' 37.846" N	86° 25' 12.158" E	593	21° 19' 31.418" N	86° 25' 12.353" E
556	21° 19' 37.298" N	86° 25' 13.005" E	594	21° 19' 31.494" N	86° 25' 11.779" E
557	21° 19' 37.661" N	86° 25' 13.261" E	595	21° 19' 31.760" N	86° 25' 11.089" E
558	21° 19' 37.732" N	86° 25' 13.922" E	596	21° 19' 31.805" N	86° 25' 10.775" E
559	21° 19' 37.110" N	86° 25' 13.660" E	597	21° 19' 31.449" N	86° 25' 10.879" E
560	21° 19' 36.216" N	86° 25' 13.285" E	598	21° 19' 31.310" N	86° 25' 10.920" E

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1	2	3	4	5	6
599	21° 19' 30.830" N	86° 25' 10.939" E	637	21° 19' 7.809" N	86° 24' 57.347" E
600	21° 19' 30.739" N	86° 25' 11.694" E	638	21° 19' 7.148" N	86° 24' 59.115" E
601	21° 19' 30.299" N	86° 25' 11.255" E	639	21° 19' 6.139" N	86° 24' 58.201" E
602	21° 19' 29.922" N	86° 25' 11.207" E	640	21° 19' 5.686" N	86° 24' 58.577" E
603	21° 19' 29.453" N	86° 25' 11.523" E	641	21° 19' 5.320" N	86° 25' 0.078" E
604	21° 19' 28.860" N	86° 25' 11.723" E	642	21° 19' 5.266" N	86° 25' 0.563" E
605	21° 19' 29.238" N	86° 25' 12.931" E	643	21° 19' 5.852" N	86° 25' 0.774" E
606	21° 19' 29.762" N	86° 25' 12.715" E	644	21° 19' 6.679" N	86° 25' 0.866" E
607	21° 19' 29.880" N	86° 25' 12.667" E	645	21° 19' 7.005" N	86° 25' 0.824" E
608	21° 19' 30.793" N	86° 25' 12.966" E	646	21° 19' 6.206" N	86° 25' 1.884" E
609	21° 19' 30.682" N	86° 25' 13.233" E	647	21° 19' 6.059" N	86° 25' 2.079" E
610	21° 19' 29.942" N	86° 25' 13.236" E	648	21° 19' 5.733" N	86° 25' 2.089" E
611	21° 19' 29.849" N	86° 25' 14.228" E	649	21° 19' 5.244" N	86° 25' 2.135" E
612	21° 19' 27.542" N	86° 25' 10.713" E	650	21° 19' 5.205" N	86° 25' 2.811" E

	N	E		N	E
613	21° 19' 28.030" N	86° 25' 10.492" E	651	21° 19' 5.191" N	86° 25' 3.231" E
614	21° 19' 28.416" N	86° 25' 10.138" E	652	21° 19' 4.250" N	86° 25' 4.480" E
615	21° 19' 28.593" N	86° 25' 9.947" E	653	21° 18' 59.530" N	86° 25' 5.030" E
616	21° 19' 28.647" N	86° 25' 9.889" E	654	21° 18' 57.290" N	86° 25' 2.910" E
617	21° 19' 28.842" N	86° 25' 9.348" E	655	21° 18' 55.812" N	86° 24' 58.137" E
618	21° 19' 28.650" N	86° 25' 9.200" E	656	21° 18' 55.814" N	86° 24' 58.133" E
619	21° 19' 28.213" N	86° 25' 8.681" E	657	21° 18' 57.302" N	86° 24' 55.683" E
620	21° 19' 27.947" N	86° 25' 8.829" E	658	21° 18' 57.600" N	86° 24' 55.192" E
621	21° 19' 28.184" N	86° 25' 9.115" E	659	21° 18' 58.230" N	86° 24' 54.245" E
622	21° 19' 27.035" N	86° 25' 9.487" E	660	21° 18' 58.351" N	86° 24' 53.958" E
623	21° 19' 26.870" N	86° 25' 9.690" E	661	21° 18' 58.426" N	86° 24' 53.781" E
624	21° 19' 26.808" N	86° 25' 9.630" E	662	21° 18' 58.588" N	86° 24' 53.397" E
625	21° 19' 20.890" N	86° 25' 3.880" E	663	21° 18' 58.709" N	86° 24' 53.111" E
626	21° 19' 16.160" N	86° 25' 0.980" E	664	21° 18' 59.262" N	86° 24' 51.995" E

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	N	E		N	E
627	21° 19' 11.430" N	86° 24' 59.150" E	665	21° 19' 0.700" N	86° 24' 49.097" E
628	21° 19' 9.007" N	86° 24' 59.803" E	666	21° 19' 0.905" N	86° 24' 48.741" E
629	21° 19' 8.860" N	86° 24' 59.843" E	667	21° 19' 1.004" N	86° 24' 48.829" E
630	21° 19' 8.532" N	86° 24' 59.931" E	668	21° 19' 1.213" N	86° 24' 49.015" E
631	21° 19' 8.525" N	86° 24' 59.330" E	669	21° 19' 1.262" N	86° 24' 49.066" E
632	21° 19' 8.905" N	86° 24' 59.294" E	670	21° 19' 1.357" N	86° 24' 49.357" E
633	21° 19' 8.841" N	86° 24' 58.738" E	671	21° 19' 1.539" N	86° 24' 49.577" E
634	21° 19' 8.658" N	86° 24' 58.127" E	672	21° 19' 1.699" N	86° 24' 49.714" E
635	21° 19' 8.156" N	86° 24' 58.068" E	673	21° 19' 1.876" N	86° 24' 49.956" E
636	21° 19' 8.119" N	86° 24' 57.348" E	674	21° 19' 1.949" N	86° 24' 50.231" E
1	2	3	4	5	6
675	21° 19' 2.270" N	86° 24' 50.456" E	713	21° 19' 7.440" N	86° 24' 36.129" E
676	21° 19' 2.425" N	86° 24' 50.438" E	714	21° 19' 10.488" N	86° 24' 35.629" E
677	21° 19' 4.922" N	86° 24' 49.833" E	715	21° 19' 10.896" N	86° 24' 35.454" E

678	21° 19' 4.993" N	86° 24' 48.260" E	716	21° 19' 11.428" N	86° 24' 35.226" E
679	21° 19' 5.661" N	86° 24' 48.419" E	717	21° 19' 12.461" N	86° 24' 34.384" E
680	21° 19' 5.980" N	86° 24' 48.477" E	718	21° 19' 13.646" N	86° 24' 33.611" E
681	21° 19' 6.171" N	86° 24' 47.837" E	719	21° 19' 13.649" N	86° 24' 33.610" E
682	21° 19' 6.039" N	86° 24' 47.566" E	720	21° 19' 13.650" N	86° 24' 33.609" E
683	21° 19' 6.045" N	86° 24' 47.412" E	721	21° 19' 14.117" N	86° 24' 33.037" E
684	21° 19' 6.105" N	86° 24' 46.772" E	722	21° 19' 13.706" N	86° 24' 31.835" E
685	21° 19' 5.863" N	86° 24' 46.354" E	723	21° 19' 12.760" N	86° 24' 29.866" E
686	21° 19' 5.559" N	86° 24' 46.253" E	724	21° 19' 11.617" N	86° 24' 26.773" E
687	21° 19' 5.508" N	86° 24' 45.378" E	725	21° 19' 11.610" N	86° 24' 26.750" E
688	21° 19' 5.388" N	86° 24' 44.394" E	726	21° 19' 11.829" N	86° 24' 25.824" E
689	21° 19' 5.043" N	86° 24' 44.396" E	727	21° 19' 12.014" N	86° 24' 25.052" E
690	21° 19' 4.282" N	86° 24' 44.045" E	728	21° 19' 12.353" N	86° 24' 24.300" E
691	21° 19' 4.185" N	86° 24' 43.991" E	729	21° 19' 11.932" N	86° 24' 23.512" E

692	21° 19' 4.189" N	86° 24' 43.520" E	730	21° 19' 11.438" N	86° 24' 22.907" E
693	21° 19' 4.140" N	86° 24' 43.422" E	731	21° 19' 9.848" N	86° 24' 21.727" E
694	21° 19' 4.292" N	86° 24' 43.195" E	732	21° 19' 9.770" N	86° 24' 21.660" E
695	21° 19' 4.826" N	86° 24' 42.393" E	733	21° 19' 9.560" N	86° 24' 21.584" E
696	21° 19' 5.255" N	86° 24' 41.750" E	734	21° 19' 8.526" N	86° 24' 21.175" E
697	21° 19' 5.401" N	86° 24' 41.530" E	735	21° 19' 6.418" N	86° 24' 20.447" E
698	21° 19' 5.437" N	86° 24' 41.482" E	736	21° 19' 6.150" N	86° 24' 20.350" E
699	21° 19' 5.453" N	86° 24' 41.461" E	737	21° 19' 5.921" N	86° 24' 20.055" E
700	21° 19' 6.370" N	86° 24' 40.258" E	738	21° 19' 5.689" N	86° 24' 19.751" E
701	21° 19' 6.661" N	86° 24' 39.877" E	739	21° 19' 5.484" N	86° 24' 19.483" E
702	21° 19' 6.714" N	86° 24' 39.807" E	740	21° 19' 5.048" N	86° 24' 18.537" E
703	21° 19' 7.037" N	86° 24' 39.383" E	741	21° 19' 4.850" N	86° 24' 18.108" E
704	21° 19' 7.141" N	86° 24' 39.246" E	742	21° 19' 4.087" N	86° 24' 16.902" E
705	21° 19' 7.252" N	86° 24' 39.101" E	743	21° 19' 3.887" N	86° 24' 16.584" E

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706	21° 19' 7.268" N	86° 24' 39.080" E	744	21° 19' 3.227" N	86° 24' 15.541" E
707	21° 19' 7.279" N	86° 24' 39.062" E	745	21° 19' 3.192" N	86° 24' 15.483" E
708	21° 19' 7.252" N	86° 24' 39.026" E	746	21° 19' 3.351" N	86° 24' 15.308" E
709	21° 19' 7.243" N	86° 24' 39.015" E	747	21° 19' 4.249" N	86° 24' 14.324" E
710	21° 19' 6.722" N	86° 24' 38.340" E	748	21° 19' 4.249" N	86° 24' 13.777" E
711	21° 19' 5.171" N	86° 24' 36.500" E	749	21° 19' 4.148" N	86° 24' 13.455" E
712	21° 19' 7.242" N	86° 24' 36.161" E	750	21° 19' 4.020" N	86° 24' 13.050" E
1	2	3	4	5	6
751	21° 19' 4.020" N	86° 24' 13.050" E	789	21° 19' 21.785" N	86° 24' 9.500" E
752	21° 19' 4.019" N	86° 24' 13.046" E	790	21° 19' 21.781" N	86° 24' 8.852" E
753	21° 19' 4.014" N	86° 24' 13.042" E	791	21° 19' 21.778" N	86° 24' 7.852" E
754	21° 19' 3.550" N	86° 24' 12.583" E	792	21° 19' 21.767" N	86° 24' 7.662" E
755	21° 19' 2.816" N	86° 24' 11.858" E	793	21° 19' 21.750" N	86° 24' 7.420" E
756	21° 19' 1.996" N	86° 24' 10.991" E	794	21° 19' 15.640" N	86° 24' 5.850" E
757	21° 19' 1.395" N	86° 24' 10.518" E	795	21° 19' 14.140" N	86° 24' 2.560" E

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	N	E		N	E
758	21° 19' 1.063" N	86° 24' 10.257" E	796	21° 19' 12.439" N	86° 24' 1.271" E
759	21° 19' 0.084" N	86° 24' 9.486" E	797	21° 19' 10.812" N	86° 24' 0.904" E
760	21° 19' 0.491" N	86° 24' 8.101" E	798	21° 19' 8.410" N	86° 24' 1.210" E
761	21° 19' 0.490" N	86° 24' 8.100" E	799	21° 19' 5.801" N	86° 23' 59.028" E
762	21° 19' 0.491" N	86° 24' 8.100" E	800	21° 19' 3.006" N	86° 23' 56.395" E
763	21° 19' 0.491" N	86° 24' 8.100" E	801	21° 19' 0.030" N	86° 23' 53.876" E
764	21° 19' 1.250" N	86° 24' 8.359" E	802	21° 18' 56.812" N	86° 23' 51.500" E
765	21° 19' 1.308" N	86° 24' 8.379" E	803	21° 18' 55.714" N	86° 23' 50.586" E
766	21° 19' 1.387" N	86° 24' 8.406" E	804	21° 18' 54.940" N	86° 23' 52.460" E
767	21° 19' 2.614" N	86° 24' 8.825" E	805	21° 18' 53.748" N	86° 23' 51.515" E
768	21° 19' 2.651" N	86° 24' 8.838" E	806	21° 18' 54.043" N	86° 23' 49.081" E
769	21° 19' 2.874" N	86° 24' 8.914" E	807	21° 18' 54.436" N	86° 23' 45.136" E
770	21° 19' 3.000" N	86° 24' 8.957" E	808	21° 18' 54.350" N	86° 23' 42.350" E
771	21° 19' 3.455" N	86° 24' 9.078" E	809	21° 18' 53.327" N	86° 23' 40.225" E

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	N	E		N	E
772	21° 19' 4.347" N	86° 24' 9.316" E	810	21° 18' 52.060" N	86° 23' 39.556" E
773	21° 19' 4.489" N	86° 24' 9.353" E	811	21° 18' 51.219" N	86° 23' 39.395" E
774	21° 19' 4.980" N	86° 24' 9.484" E	812	21° 18' 49.352" N	86° 23' 38.857" E
775	21° 19' 5.631" N	86° 24' 9.658" E	813	21° 18' 48.980" N	86° 23' 37.530" E
776	21° 19' 5.858" N	86° 24' 9.718" E	814	21° 18' 49.644" N	86° 23' 36.510" E
777	21° 19' 6.121" N	86° 24' 9.788" E	815	21° 18' 50.224" N	86° 23' 35.916" E
778	21° 19' 6.283" N	86° 24' 9.832" E	816	21° 18' 49.964" N	86° 23' 34.458" E
779	21° 19' 7.443" N	86° 24' 10.168" E	817	21° 18' 49.262" N	86° 23' 33.832" E
780	21° 19' 7.569" N	86° 24' 10.204" E	818	21° 18' 48.564" N	86° 23' 32.194" E
781	21° 19' 8.782" N	86° 24' 10.555" E	819	21° 18' 47.870" N	86° 23' 28.980" E
782	21° 19' 9.778" N	86° 24' 10.861" E	820	21° 18' 47.213" N	86° 23' 27.861" E
783	21° 19' 10.500" N	86° 24' 11.082" E	821	21° 18' 46.544" N	86° 23' 26.718" E
784	21° 19' 10.863" N	86° 24' 11.193" E	822	21° 18' 46.008" N	86° 23' 25.235" E
785	21° 19' 13.030" N	86° 24' 11.860" E	823	21° 18' 45.526" N	86° 23' 24.616" E

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	N	E		N	E
786	21° 19' 18.512" N	86° 24' 12.996" E	824	21° 18' 44.582" N	86° 23' 23.856" E
787	21° 19' 22.127" N	86° 24' 12.980" E	825	21° 18' 44.248" N	86° 23' 23.604" E
788	21° 19' 21.914" N	86° 24' 10.580" E	826	21° 18' 41.791" N	86° 23' 23.421" E
1	2	3	4	5	6
827	21° 18' 41.790" N	86° 23' 23.420" E	865	21° 18' 24.433" N	86° 23' 30.524" E
828	21° 18' 41.305" N	86° 23' 23.734" E	866	21° 18' 23.848" N	86° 23' 30.695" E
829	21° 18' 40.777" N	86° 23' 24.076" E	867	21° 18' 24.300" N	86° 23' 30.032" E
830	21° 18' 40.208" N	86° 23' 24.536" E	868	21° 18' 23.885" N	86° 23' 29.527" E
831	21° 18' 37.832" N	86° 23' 26.016" E	869	21° 18' 23.189" N	86° 23' 29.317" E
832	21° 18' 37.123" N	86° 23' 26.783" E	870	21° 18' 22.486" N	86° 23' 29.224" E
833	21° 18' 36.493" N	86° 23' 28.414" E	871	21° 18' 22.331" N	86° 23' 29.397" E
834	21° 18' 35.658" N	86° 23' 29.479" E	872	21° 18' 22.072" N	86° 23' 28.957" E
835	21° 18' 35.658" N	86° 23' 29.495" E	873	21° 18' 21.535" N	86° 23' 28.540" E
836	21° 18' 35.622" N	86° 23' 31.142" E	874	21° 18' 21.100" N	86° 23' 28.399" E

837	21° 18' 35.845" N	86° 23' 32.017" E	875	21° 18' 20.585" N	86° 23' 28.421" E
838	21° 18' 35.435" N	86° 23' 33.126" E	876	21° 18' 20.095" N	86° 23' 28.788" E
839	21° 18' 35.150" N	86° 23' 34.233" E	877	21° 18' 19.566" N	86° 23' 29.580" E
840	21° 18' 34.711" N	86° 23' 35.696" E	878	21° 18' 19.206" N	86° 23' 30.289" E
841	21° 18' 34.513" N	86° 23' 37.108" E	879	21° 18' 18.641" N	86° 23' 31.002" E
842	21° 18' 34.384" N	86° 23' 38.512" E	880	21° 18' 18.194" N	86° 23' 31.619" E
843	21° 18' 34.190" N	86° 23' 39.070" E	881	21° 18' 18.112" N	86° 23' 31.733" E
844	21° 18' 31.790" N	86° 23' 38.780" E	882	21° 18' 17.876" N	86° 23' 31.721" E
845	21° 18' 31.489" N	86° 23' 39.131" E	883	21° 18' 17.741" N	86° 23' 31.675" E
846	21° 18' 31.028" N	86° 23' 39.656" E	884	21° 18' 17.566" N	86° 23' 31.557" E
847	21° 18' 30.748" N	86° 23' 40.114" E	885	21° 18' 17.597" N	86° 23' 31.454" E
848	21° 18' 30.005" N	86° 23' 41.308" E	886	21° 18' 17.647" N	86° 23' 31.330" E
849	21° 18' 29.990" N	86° 23' 41.330" E	887	21° 18' 17.277" N	86° 23' 31.147" E
850	21° 18' 29.577" N	86° 23' 41.282" E	888	21° 18' 16.710" N	86° 23' 30.754" E

851	21° 18' 29.182" N	86° 23' 41.237" E	889	21° 18' 16.333" N	86° 23' 30.506" E
852	21° 18' 27.652" N	86° 23' 40.020" E	890	21° 18' 16.314" N	86° 23' 30.493" E
853	21° 18' 26.878" N	86° 23' 38.533" E	891	21° 18' 16.028" N	86° 23' 30.305" E
854	21° 18' 26.737" N	86° 23' 37.032" E	892	21° 18' 15.589" N	86° 23' 29.715" E
855	21° 18' 26.596" N	86° 23' 35.871" E	893	21° 18' 15.217" N	86° 23' 29.213" E
856	21° 18' 26.590" N	86° 23' 35.102" E	894	21° 18' 14.760" N	86° 23' 28.730" E
857	21° 18' 26.386" N	86° 23' 34.302" E	895	21° 18' 14.760" N	86° 23' 28.730" E
858	21° 18' 26.251" N	86° 23' 33.684" E	896	21° 18' 14.760" N	86° 23' 28.730" E
859	21° 18' 26.010" N	86° 23' 32.980" E	897	21° 18' 16.006" N	86° 23' 26.819" E
860	21° 18' 25.893" N	86° 23' 32.863" E	898	21° 18' 16.210" N	86° 23' 26.310" E
861	21° 18' 25.632" N	86° 23' 32.615" E	899	21° 18' 15.160" N	86° 23' 24.490" E
862	21° 18' 25.366" N	86° 23' 32.554" E	900	21° 18' 15.494" N	86° 23' 21.880" E
863	21° 18' 24.740" N	86° 23' 32.572" E	901	21° 18' 15.570" N	86° 23' 20.840" E
864	21° 18' 24.694" N	86° 23' 32.573" E	902	21° 18' 18.000" N	86° 23' 20.310" E

1	2	3	4	5	6
903	21° 18' 16.276" N	86° 23' 17.718" E	941	21° 18' 13.000" N	86° 22' 56.500" E
904	21° 18' 15.861" N	86° 23' 17.419" E	942	21° 18' 12.820" N	86° 22' 54.480" E
905	21° 18' 15.178" N	86° 23' 16.926" E	943	21° 18' 13.080" N	86° 22' 54.261" E
906	21° 18' 13.280" N	86° 23' 13.931" E	944	21° 18' 13.234" N	86° 22' 54.127" E
907	21° 18' 11.909" N	86° 23' 13.006" E	945	21° 18' 13.216" N	86° 22' 52.531" E
908	21° 18' 11.360" N	86° 23' 12.374" E	946	21° 18' 13.220" N	86° 22' 52.511" E
909	21° 18' 11.308" N	86° 23' 12.314" E	947	21° 18' 13.220" N	86° 22' 52.510" E
910	21° 18' 11.268" N	86° 23' 12.268" E	948	21° 18' 14.400" N	86° 22' 52.500" E
911	21° 18' 10.570" N	86° 23' 11.677" E	949	21° 18' 14.407" N	86° 22' 51.262" E
912	21° 18' 10.416" N	86° 23' 11.554" E	950	21° 18' 14.162" N	86° 22' 49.001" E
913	21° 18' 10.065" N	86° 23' 11.271" E	951	21° 18' 14.075" N	86° 22' 48.042" E
914	21° 18' 8.900" N	86° 23' 10.340" E	952	21° 18' 14.070" N	86° 22' 47.970" E
915	21° 18' 6.020" N	86° 23' 5.450" E	953	21° 18' 15.980" N	86° 22' 44.510" E
916	21° 18' 6.003" N	86° 23' 4.686" E	954	21° 18' 15.891" N	86° 22' 43.105" E

	N	E		N	E
917	21° 18' 5.983" N	86° 23' 3.473" E	955	21° 18' 15.800" N	86° 22' 41.639" E
918	21° 18' 6.479" N	86° 23' 3.184" E	956	21° 18' 15.545" N	86° 22' 40.242" E
919	21° 18' 6.480" N	86° 23' 3.180" E	957	21° 18' 14.846" N	86° 22' 39.076" E
920	21° 18' 6.990" N	86° 23' 1.310" E	958	21° 18' 14.040" N	86° 22' 38.078" E
921	21° 18' 6.987" N	86° 23' 1.296" E	959	21° 18' 13.702" N	86° 22' 37.722" E
922	21° 18' 6.426" N	86° 23' 0.395" E	960	21° 18' 13.700" N	86° 22' 37.720" E
923	21° 18' 6.680" N	86° 22' 59.990" E	961	21° 18' 11.980" N	86° 22' 38.610" E
924	21° 18' 6.905" N	86° 22' 59.632" E	962	21° 18' 11.010" N	86° 22' 37.020" E
925	21° 18' 7.429" N	86° 23' 0.384" E	963	21° 18' 12.630" N	86° 22' 36.010" E
926	21° 18' 7.440" N	86° 23' 0.390" E	964	21° 18' 11.560" N	86° 22' 34.100" E
927	21° 18' 7.792" N	86° 23' 0.326" E	965	21° 18' 12.780" N	86° 22' 33.430" E
928	21° 18' 8.420" N	86° 23' 0.211" E	966	21° 18' 11.570" N	86° 22' 29.690" E
929	21° 18' 8.978" N	86° 22' 59.444" E	967	21° 18' 9.560" N	86° 22' 27.650" E
930	21° 18' 10.022" N	86° 22' 59.617" E	968	21° 18' 10.770" N	86° 22' 27.160" E

	N	E		N	E
931	21° 18' 10.721" N	86° 22' 59.808" E	969	21° 18' 8.940" N	86° 22' 24.130" E
932	21° 18' 10.966" N	86° 22' 59.650" E	970	21° 18' 8.275" N	86° 22' 23.424" E
933	21° 18' 10.965" N	86° 22' 59.642" E	971	21° 18' 8.109" N	86° 22' 23.247" E
934	21° 18' 10.915" N	86° 22' 59.279" E	972	21° 18' 7.578" N	86° 22' 22.678" E
935	21° 18' 10.328" N	86° 22' 58.519" E	973	21° 18' 6.639" N	86° 22' 21.592" E
936	21° 18' 9.611" N	86° 22' 57.591" E	974	21° 18' 6.610" N	86° 22' 21.560" E
937	21° 18' 9.570" N	86° 22' 57.530" E	975	21° 18' 6.067" N	86° 22' 22.072" E
938	21° 18' 9.980" N	86° 22' 56.620" E	976	21° 18' 5.522" N	86° 22' 22.588" E
939	21° 18' 10.910" N	86° 22' 56.460" E	977	21° 18' 4.697" N	86° 22' 23.682" E
940	21° 18' 11.940" N	86° 22' 56.870" E	978	21° 18' 4.680" N	86° 22' 23.700" E
1	2	3	4	5	6
979	21° 18' 3.250" N	86° 22' 22.240" E	1017	21° 17' 57.519" N	86° 22' 13.613" E
980	21° 18' 4.600" N	86° 22' 16.770" E	1018	21° 17' 57.037" N	86° 22' 13.462" E
981	21° 18' 2.740" N	86° 22' 13.710" E	1019	21° 17' 55.255" N	86° 22' 12.914" E

982	21° 18' 6.190" N	86° 22' 11.680" E	1020	21° 17' 54.395" N	86° 22' 12.572" E
983	21° 18' 8.950" N	86° 22' 3.960" E	1021	21° 17' 54.188" N	86° 22' 12.502" E
984	21° 18' 7.536" N	86° 22' 2.540" E	1022	21° 17' 54.090" N	86° 22' 12.470" E
985	21° 18' 6.977" N	86° 22' 1.978" E	1023	21° 17' 54.090" N	86° 22' 12.468" E
986	21° 18' 5.915" N	86° 22' 1.252" E	1024	21° 17' 54.089" N	86° 22' 12.468" E
987	21° 18' 5.890" N	86° 22' 1.230" E	1025	21° 17' 54.204" N	86° 22' 11.114" E
988	21° 18' 5.885" N	86° 22' 1.232" E	1026	21° 17' 54.460" N	86° 22' 9.570" E
989	21° 18' 5.321" N	86° 22' 1.160" E	1027	21° 17' 54.468" N	86° 22' 9.560" E
990	21° 18' 4.687" N	86° 22' 1.358" E	1028	21° 17' 55.432" N	86° 22' 8.418" E
991	21° 18' 4.282" N	86° 22' 1.939" E	1029	21° 17' 55.860" N	86° 22' 7.830" E
992	21° 18' 4.280" N	86° 22' 1.940" E	1030	21° 17' 56.137" N	86° 22' 7.111" E
993	21° 18' 4.279" N	86° 22' 1.951" E	1031	21° 17' 56.332" N	86° 22' 6.208" E
994	21° 18' 4.082" N	86° 22' 3.151" E	1032	21° 17' 56.605" N	86° 22' 5.362" E
995	21° 18' 3.906" N	86° 22' 4.771" E	1033	21° 17' 57.188" N	86° 22' 2.982" E

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996	21° 18' 3.776" N	86° 22' 6.150" E	1034	21° 17' 57.300" N	86° 22' 1.360" E
997	21° 18' 3.669" N	86° 22' 7.900" E	1035	21° 17' 57.768" N	86° 22' 0.455" E
998	21° 18' 2.461" N	86° 22' 8.320" E	1036	21° 17' 58.930" N	86° 21' 55.860" E
999	21° 18' 2.460" N	86° 22' 8.320" E	1037	21° 18' 0.000" N	86° 21' 54.094" E
1000	21° 18' 1.850" N	86° 22' 7.756" E	1038	21° 18' 0.698" N	86° 21' 52.931" E
1001	21° 18' 1.537" N	86° 22' 7.468" E	1039	21° 18' 2.220" N	86° 21' 50.627" E
1002	21° 18' 1.123" N	86° 22' 7.329" E	1040	21° 18' 3.128" N	86° 21' 49.252" E
1003	21° 18' 1.110" N	86° 22' 7.320" E	1041	21° 18' 3.919" N	86° 21' 48.203" E
1004	21° 18' 0.929" N	86° 22' 7.513" E	1042	21° 18' 5.665" N	86° 21' 45.888" E
1005	21° 18' 0.749" N	86° 22' 7.705" E	1043	21° 18' 5.666" N	86° 21' 45.886" E
1006	21° 18' 0.085" N	86° 22' 9.719" E	1044	21° 18' 5.667" N	86° 21' 45.884" E
1007	21° 18' 0.047" N	86° 22' 9.806" E	1045	21° 18' 5.670" N	86° 21' 45.880" E
1008	21° 17' 59.582" N	86° 22' 10.646" E	1046	21° 18' 7.700" N	86° 21' 41.910" E
1009	21° 17' 59.493" N	86° 22' 11.102" E	1047	21° 18' 8.030" N	86° 21' 41.949" E

1010	21° 17' 59.490" N	86° 22' 11.110" E	1048	21° 18' 8.243" N	86° 21' 41.443" E
1011	21° 17' 59.492" N	86° 22' 11.122" E	1049	21° 18' 7.968" N	86° 21' 41.334" E
1012	21° 17' 59.474" N	86° 22' 11.824" E	1050	21° 18' 7.981" N	86° 21' 40.443" E
1013	21° 17' 59.485" N	86° 22' 12.216" E	1051	21° 18' 8.615" N	86° 21' 39.467" E
1014	21° 17' 59.726" N	86° 22' 12.990" E	1052	21° 18' 8.998" N	86° 21' 38.427" E
1015	21° 18' 0.028" N	86° 22' 14.399" E	1053	21° 18' 8.110" N	86° 21' 38.073" E
1016	21° 17' 57.992" N	86° 22' 13.761" E	1054	21° 18' 7.681" N	86° 21' 38.341" E
1	2	3	4	5	6
1055	21° 18' 6.615" N	86° 21' 38.759" E	1093	21° 19' 19.037" N	86° 21' 12.653" E
1056	21° 18' 5.797" N	86° 21' 38.680" E	1094	21° 19' 19.368" N	86° 21' 12.078" E
1057	21° 18' 5.310" N	86° 21' 38.378" E	1095	21° 19' 22.911" N	86° 21' 7.158" E
1058	21° 18' 4.872" N	86° 21' 38.097" E	1096	21° 19' 23.458" N	86° 21' 6.208" E
1059	21° 18' 5.174" N	86° 21' 37.672" E	1097	21° 19' 23.978" N	86° 21' 5.346" E
1060	21° 18' 6.056" N	86° 21' 36.502" E	1098	21° 19' 25.154" N	86° 21' 3.327" E
1061	21° 18' 6.303" N	86° 21' 35.960" E	1099	21° 19' 26.984" N	86° 21' 1.064" E

	N	E		N	E
1062	21° 18' 6.807" N	86° 21' 34.910" E	1100	21° 19' 27.778" N	86° 20' 59.899" E
1063	21° 18' 6.419" N	86° 21' 34.563" E	1101	21° 19' 28.414" N	86° 20' 58.875" E
1064	21° 18' 4.061" N	86° 21' 36.184" E	1102	21° 19' 29.893" N	86° 20' 56.576" E
1065	21° 18' 3.900" N	86° 21' 36.294" E	1103	21° 19' 30.979" N	86° 20' 54.360" E
1066	21° 18' 3.783" N	86° 21' 36.390" E	1104	21° 19' 34.345" N	86° 20' 49.068" E
1067	21° 18' 3.747" N	86° 21' 36.334" E	1105	21° 19' 34.798" N	86° 20' 48.405" E
1068	21° 18' 3.133" N	86° 21' 35.372" E	1106	21° 19' 35.867" N	86° 20' 46.701" E
1069	21° 18' 2.754" N	86° 21' 34.779" E	1107	21° 19' 36.870" N	86° 20' 45.696" E
1070	21° 18' 0.857" N	86° 21' 31.806" E	1108	21° 19' 38.403" N	86° 20' 43.595" E
1071	21° 17' 57.190" N	86° 21' 30.570" E	1109	21° 19' 38.574" N	86° 20' 43.337" E
1072	21° 17' 57.390" N	86° 21' 28.350" E	1110	21° 19' 38.929" N	86° 20' 41.673" E
1073	21° 17' 59.600" N	86° 21' 28.634" E	1111	21° 19' 41.270" N	86° 20' 37.465" E
1074	21° 18' 4.032" N	86° 21' 29.578" E	1112	21° 19' 43.066" N	86° 20' 34.454" E
1075	21° 18' 11.650" N	86° 21' 30.720" E	1113	21° 19' 45.909" N	86° 20' 29.900" E

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	N	E		N	E
1076	21° 18' 24.590" N	86° 21' 32.880" E	1114	21° 19' 45.913" N	86° 20' 29.897" E
1077	21° 18' 32.828" N	86° 21' 34.103" E	1115	21° 19' 48.233" N	86° 20' 26.310" E
1078	21° 18' 37.674" N	86° 21' 34.747" E	1116	21° 19' 48.524" N	86° 20' 25.874" E
1079	21° 18' 41.340" N	86° 21' 34.730" E	1117	21° 20' 0.363" N	86° 20' 15.240" E
1080	21° 18' 43.412" N	86° 21' 34.427" E	1118	21° 20' 4.184" N	86° 20' 11.880" E
1081	21° 18' 50.685" N	86° 21' 29.006" E	1119	21° 20' 8.029" N	86° 20' 8.429" E
1082	21° 18' 54.165" N	86° 21' 26.491" E	1120	21° 20' 8.769" N	86° 20' 7.499" E
1083	21° 18' 55.210" N	86° 21' 25.736" E	1121	21° 20' 15.090" N	86° 19' 58.581" E
1084	21° 19' 1.628" N	86° 21' 21.575" E	1122	21° 20' 23.949" N	86° 19' 46.367" E
1085	21° 19' 3.205" N	86° 21' 20.833" E	1123	21° 20' 24.355" N	86° 19' 45.699" E
1086	21° 19' 4.201" N	86° 21' 20.364" E	1124	21° 20' 26.181" N	86° 19' 42.306" E
1087	21° 19' 4.321" N	86° 21' 20.308" E	1125	21° 20' 30.100" N	86° 19' 34.994" E
1088	21° 19' 11.363" N	86° 21' 17.176" E	1126	21° 20' 34.318" N	86° 19' 27.123" E
1089	21° 19' 16.680" N	86° 21' 15.160" E	1127	21° 20' 37.403" N	86° 19' 21.366" E

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	N	E		N	E
1090	21° 19' 18.012" N	86° 21' 14.816" E	1128	21° 20' 42.137" N	86° 19' 11.598" E
1091	21° 19' 18.396" N	86° 21' 13.965" E	1129	21° 20' 45.722" N	86° 19' 4.786" E
1092	21° 19' 18.652" N	86° 21' 13.321" E	1130	21° 20' 47.377" N	86° 19' 1.632" E
1	2	3	4	5	6
1131	21° 20' 48.010" N	86° 19' 1.032" E	1169	21° 22' 49.790" N	86° 16' 30.600" E
1132	21° 20' 50.034" N	86° 18' 59.116" E	1170	21° 22' 50.350" N	86° 16' 28.800" E
1133	21° 20' 50.685" N	86° 18' 57.931" E	1171	21° 22' 50.870" N	86° 16' 27.600" E
1134	21° 20' 52.427" N	86° 18' 50.427" E	1172	21° 22' 51.570" N	86° 16' 25.600" E
1135	21° 20' 52.895" N	86° 18' 48.413" E	1173	21° 22' 52.710" N	86° 16' 23.300" E
1136	21° 20' 53.575" N	86° 18' 47.658" E	1174	21° 22' 53.370" N	86° 16' 21.900" E
1137	21° 20' 53.934" N	86° 18' 47.260" E	1175	21° 22' 53.950" N	86° 16' 20.600" E
1138	21° 20' 57.859" N	86° 18' 41.914" E	1176	21° 22' 53.540" N	86° 16' 2.600" E
1139	21° 20' 58.554" N	86° 18' 40.705" E	1177	21° 22' 56.000" N	86° 16' 3.400" E
1140	21° 21' 9.088" N	86° 18' 20.515" E	1178	21° 22' 57.080" N	86° 16' 8.200" E

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1141	21° 21' 10.241" N	86° 18' 18.454" E	1179	21° 22' 59.550" N	86° 16' 8.500" E
1142	21° 21' 10.667" N	86° 18' 17.292" E	1180	21° 23' 1.540" N	86° 16' 7.900" E
1143	21° 21' 11.975" N	86° 18' 11.608" E	1181	21° 23' 3.390" N	86° 16' 6.700" E
1144	21° 21' 13.928" N	86° 18' 2.528" E	1182	21° 23' 6.080" N	86° 16' 6.300" E
1145	21° 21' 19.959" N	86° 17' 51.769" E	1183	21° 23' 9.060" N	86° 16' 5.600" E
1146	21° 21' 26.373" N	86° 17' 40.280" E	1184	21° 23' 11.120" N	86° 16' 6.500" E
1147	21° 21' 28.344" N	86° 17' 38.738" E	1185	21° 23' 13.380" N	86° 16' 6.400" E
1148	21° 21' 39.633" N	86° 17' 30.001" E	1186	21° 23' 14.540" N	86° 16' 7.500" E
1149	21° 21' 46.726" N	86° 17' 24.382" E	1187	21° 23' 14.440" N	86° 16' 9.200" E
1150	21° 21' 51.112" N	86° 17' 20.921" E	1188	21° 23' 14.510" N	86° 16' 10.900" E
1151	21° 21' 56.765" N	86° 17' 15.747" E	1189	21° 23' 15.810" N	86° 16' 13.400" E
1152	21° 22' 1.237" N	86° 17' 11.567" E	1190	21° 23' 18.160" N	86° 16' 14.400" E
1153	21° 22' 6.394" N	86° 17' 8.055" E	1191	21° 23' 19.750" N	86° 16' 15.200" E
1154	21° 22' 9.615" N	86° 17' 5.742" E	1192	21° 23' 22.480" N	86° 16' 16.900" E

1155	21° 22' 11.088" N	86° 17' 4.611" E	1193	21° 23' 23.970" N	86° 16' 18.400" E
1156	21° 22' 13.654" N	86° 17' 4.611" E	1194	21° 23' 25.050" N	86° 16' 20.400" E
1157	21° 22' 18.369" N	86° 17' 5.516" E	1195	21° 23' 27.990" N	86° 16' 25.600" E
1158	21° 22' 18.591" N	86° 17' 5.473" E	1196	21° 23' 28.840" N	86° 16' 27.100" E
1159	21° 22' 19.020" N	86° 17' 5.156" E	1197	21° 23' 30.980" N	86° 16' 28.900" E
1160	21° 22' 23.148" N	86° 17' 2.587" E	1198	21° 23' 31.920" N	86° 16' 31.700" E
1161	21° 22' 29.796" N	86° 16' 58.535" E	1199	21° 23' 32.470" N	86° 16' 33.400" E
1162	21° 22' 39.322" N	86° 16' 52.697" E	1200	21° 23' 33.590" N	86° 16' 34.200" E
1163	21° 22' 40.104" N	86° 16' 52.218" E	1201	21° 23' 34.340" N	86° 16' 35.200" E
1164	21° 22' 44.510" N	86° 16' 41.500" E	1202	21° 23' 37.750" N	86° 16' 38.600" E
1165	21° 22' 47.180" N	86° 16' 35.200" E	1203	21° 23' 38.450" N	86° 16' 39.300" E
1166	21° 22' 47.910" N	86° 16' 34.400" E	1204	21° 23' 39.410" N	86° 16' 40.900" E
1167	21° 22' 48.270" N	86° 16' 33.400" E	1205	21° 23' 40.230" N	86° 16' 41.900" E
1168	21° 22' 49.450" N	86° 16' 31.300" E	1206	21° 23' 39.870" N	86° 16' 44.000" E

1	2	3	4	5	6
1207	21° 23' 39.850" N	86° 16' 45.400" E	1245	21° 22' 40.440" N	86° 17' 3.400" E
1208	21° 23' 39.620" N	86° 16' 46.800" E	1246	21° 22' 36.890" N	86° 17' 10.000" E
1209	21° 23' 39.400" N	86° 16' 50.900" E	1247	21° 22' 35.670" N	86° 17' 11.100" E
1210	21° 23' 39.500" N	86° 16' 51.200" E	1248	21° 22' 33.360" N	86° 17' 14.200" E
1211	21° 23' 40.510" N	86° 16' 54.900" E	1249	21° 22' 28.870" N	86° 17' 21.200" E
1212	21° 23' 40.580" N	86° 16' 56.700" E	1250	21° 22' 28.410" N	86° 17' 23.400" E
1213	21° 23' 39.350" N	86° 16' 55.900" E	1251	21° 22' 26.730" N	86° 17' 28.000" E
1214	21° 23' 38.850" N	86° 16' 57.100" E	1252	21° 22' 27.630" N	86° 17' 29.600" E
1215	21° 23' 38.570" N	86° 16' 58.400" E	1253	21° 22' 27.430" N	86° 17' 32.900" E
1216	21° 23' 37.630" N	86° 16' 58.800" E	1254	21° 22' 26.590" N	86° 17' 34.700" E
1217	21° 23' 36.670" N	86° 16' 58.900" E	1255	21° 22' 25.600" N	86° 17' 36.500" E
1218	21° 23' 36.720" N	86° 16' 58.600" E	1256	21° 22' 22.100" N	86° 17' 43.200" E
1219	21° 23' 33.680" N	86° 16' 57.400" E	1257	21° 22' 16.690" N	86° 17' 37.000" E
1220	21° 23' 31.020" N	86° 16' 56.700" E	1258	21° 22' 14.980" N	86° 17' 35.700" E

	N	E		N	E
1221	21° 23' 29.970" N	86° 16' 56.500" E	1259	21° 22' 13.300" N	86° 17' 38.500" E
1222	21° 23' 27.490" N	86° 16' 54.700" E	1260	21° 22' 12.100" N	86° 17' 40.400" E
1223	21° 23' 25.770" N	86° 16' 52.200" E	1261	21° 22' 18.560" N	86° 17' 49.300" E
1224	21° 23' 24.060" N	86° 16' 47.500" E	1262	21° 22' 15.230" N	86° 17' 50.900" E
1225	21° 23' 24.130" N	86° 16' 45.000" E	1263	21° 22' 12.970" N	86° 17' 53.400" E
1226	21° 23' 24.900" N	86° 16' 43.400" E	1264	21° 22' 9.750" N	86° 17' 57.300" E
1227	21° 23' 23.240" N	86° 16' 43.000" E	1265	21° 22' 6.260" N	86° 17' 58.500" E
1228	21° 23' 21.420" N	86° 16' 42.400" E	1266	21° 22' 3.500" N	86° 18' 0.500" E
1229	21° 23' 19.780" N	86° 16' 42.200" E	1267	21° 22' 2.130" N	86° 18' 1.600" E
1230	21° 23' 18.960" N	86° 16' 41.200" E	1268	21° 22' 6.130" N	86° 18' 5.500" E
1231	21° 23' 18.570" N	86° 16' 42.200" E	1269	21° 22' 9.240" N	86° 18' 7.500" E
1232	21° 23' 15.960" N	86° 16' 41.100" E	1270	21° 22' 14.030" N	86° 18' 11.500" E
1233	21° 23' 15.170" N	86° 16' 41.000" E	1271	21° 22' 14.310" N	86° 18' 12.600" E
1234	21° 23' 4.350"	86° 16' 39.400"	1272	21° 22' 14.370"	86° 18' 12.800"

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	N	E		N	E
1235	21° 22' 59.440" N	86° 16' 38.900" E	1273	21° 22' 14.340" N	86° 18' 14.400" E
1236	21° 22' 53.850" N	86° 16' 41.400" E	1274	21° 22' 14.830" N	86° 18' 19.400" E
1237	21° 22' 48.610" N	86° 16' 43.800" E	1275	21° 22' 14.550" N	86° 18' 22.400" E
1238	21° 22' 48.270" N	86° 16' 44.200" E	1276	21° 22' 13.650" N	86° 18' 25.800" E
1239	21° 22' 47.310" N	86° 16' 47.300" E	1277	21° 22' 0.000" N	86° 18' 20.700" E
1240	21° 22' 48.050" N	86° 16' 49.100" E	1278	21° 21' 58.650" N	86° 18' 22.500" E
1241	21° 22' 46.510" N	86° 16' 54.100" E	1279	21° 21' 56.310" N	86° 18' 28.600" E
1242	21° 22' 45.680" N	86° 16' 56.400" E	1280	21° 21' 56.240" N	86° 18' 30.200" E
1243	21° 22' 45.040" N	86° 16' 58.100" E	1281	21° 21' 58.620" N	86° 18' 31.400" E
1244	21° 22' 42.390" N	86° 17' 1.800" E	1282	21° 21' 58.990" N	86° 18' 30.900" E
1	2	3	4	5	6
1283	21° 22' 2.410" N	86° 18' 32.700" E	1321	21° 21' 15.480" N	86° 18' 45.400" E
1284	21° 21' 56.330" N	86° 18' 38.700" E	1322	21° 21' 14.670" N	86° 18' 45.700" E
1285	21° 21' 56.280" N	86° 18' 38.800" E	1323	21° 21' 13.330" N	86° 18' 46.300" E

1286	21° 21' 55.530" N	86° 18' 40.400" E	1324	21° 21' 12.810" N	86° 18' 46.600" E
1287	21° 21' 54.350" N	86° 18' 41.400" E	1325	21° 21' 12.910" N	86° 18' 44.900" E
1288	21° 21' 53.190" N	86° 18' 41.900" E	1326	21° 21' 13.270" N	86° 18' 42.100" E
1289	21° 21' 52.180" N	86° 18' 38.800" E	1327	21° 21' 12.030" N	86° 18' 42.500" E
1290	21° 21' 49.860" N	86° 18' 37.600" E	1328	21° 21' 11.200" N	86° 18' 43.500" E
1291	21° 21' 48.270" N	86° 18' 35.800" E	1329	21° 21' 9.670" N	86° 18' 43.900" E
1292	21° 21' 47.500" N	86° 18' 37.100" E	1330	21° 21' 8.340" N	86° 18' 44.800" E
1293	21° 21' 46.820" N	86° 18' 38.800" E	1331	21° 21' 6.900" N	86° 18' 45.300" E
1294	21° 21' 46.290" N	86° 18' 38.700" E	1332	21° 21' 6.900" N	86° 18' 50.500" E
1295	21° 21' 44.340" N	86° 18' 38.200" E	1333	21° 21' 6.850" N	86° 18' 51.000" E
1296	21° 21' 44.050" N	86° 18' 39.200" E	1334	21° 21' 6.160" N	86° 18' 53.200" E
1297	21° 21' 42.620" N	86° 18' 39.100" E	1335	21° 21' 5.590" N	86° 18' 53.700" E
1298	21° 21' 41.840" N	86° 18' 38.800" E	1336	21° 21' 4.890" N	86° 18' 53.900" E
1299	21° 21' 39.560" N	86° 18' 37.300" E	1337	21° 21' 3.890" N	86° 18' 54.700" E

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1300	21° 21' 38.080" N	86° 18' 36.800" E	1338	21° 21' 3.110" N	86° 18' 55.200" E
1301	21° 21' 41.480" N	86° 18' 32.100" E	1339	21° 21' 2.440" N	86° 18' 55.700" E
1302	21° 21' 40.240" N	86° 18' 30.600" E	1340	21° 21' 2.070" N	86° 18' 56.200" E
1303	21° 21' 39.330" N	86° 18' 30.300" E	1341	21° 21' 1.500" N	86° 18' 56.500" E
1304	21° 21' 37.160" N	86° 18' 29.500" E	1342	21° 21' 1.080" N	86° 18' 56.900" E
1305	21° 21' 36.600" N	86° 18' 29.200" E	1343	21° 21' 0.920" N	86° 18' 57.300" E
1306	21° 21' 27.270" N	86° 18' 28.200" E	1344	21° 20' 59.300" N	86° 18' 59.600" E
1307	21° 21' 26.300" N	86° 18' 28.900" E	1345	21° 20' 58.900" N	86° 19' 0.600" E
1308	21° 21' 24.910" N	86° 18' 30.300" E	1346	21° 20' 59.980" N	86° 19' 1.400" E
1309	21° 21' 23.890" N	86° 18' 32.000" E	1347	21° 20' 56.850" N	86° 19' 5.800" E
1310	21° 21' 23.150" N	86° 18' 33.500" E	1348	21° 20' 55.470" N	86° 19' 10.700" E
1311	21° 21' 21.280" N	86° 18' 37.300" E	1349	21° 20' 58.000" N	86° 19' 10.900" E
1312	21° 21' 21.880" N	86° 18' 37.800" E	1350	21° 20' 58.970" N	86° 19' 8.600" E
1313	21° 21' 21.320" N	86° 18' 39.100" E	1351	21° 20' 59.280" N	86° 19' 6.700" E

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1314	21° 21' 20.730" N	86° 18' 40.600" E	1352	21° 20' 59.330" N	86° 19' 5.400" E
1315	21° 21' 20.600" N	86° 18' 40.900" E	1353	21° 21' 0.670" N	86° 19' 4.400" E
1316	21° 21' 19.690" N	86° 18' 42.500" E	1354	21° 21' 1.170" N	86° 19' 3.800" E
1317	21° 21' 18.480" N	86° 18' 43.100" E	1355	21° 21' 2.040" N	86° 19' 3.100" E
1318	21° 21' 18.530" N	86° 18' 43.900" E	1356	21° 21' 3.060" N	86° 19' 2.200" E
1319	21° 21' 18.030" N	86° 18' 44.700" E	1357	21° 21' 4.170" N	86° 19' 1.400" E
1320	21° 21' 17.190" N	86° 18' 44.800" E	1358	21° 21' 6.160" N	86° 19' 0.700" E
1	2	3	4	5	6
1359	21° 21' 8.380" N	86° 18' 59.500" E	1397	21° 21' 0.870" N	86° 19' 24.200" E
1360	21° 21' 8.710" N	86° 18' 59.000" E	1398	21° 20' 59.050" N	86° 19' 23.900" E
1361	21° 21' 8.720" N	86° 18' 59.000" E	1399	21° 20' 56.390" N	86° 19' 19.900" E
1362	21° 21' 8.740" N	86° 18' 59.000" E	1400	21° 20' 55.640" N	86° 19' 19.900" E
1363	21° 21' 10.000" N	86° 18' 56.100" E	1401	21° 20' 53.410" N	86° 19' 19.500" E
1364	21° 21' 11.340" N	86° 18' 53.100" E	1402	21° 20' 50.770" N	86° 19' 18.900" E
1365	21° 21' 12.470" N	86° 18' 53.100" E	1403	21° 20' 47.640" N	86° 19' 26.900" E

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	N	E		N	E
1366	21° 21' 16.810" N	86° 18' 54.800" E	1404	21° 20' 47.530" N	86° 19' 27.100" E
1367	21° 21' 17.590" N	86° 18' 57.200" E	1405	21° 20' 44.390" N	86° 19' 24.900" E
1368	21° 21' 18.200" N	86° 18' 58.300" E	1406	21° 20' 44.100" N	86° 19' 24.700" E
1369	21° 21' 19.550" N	86° 18' 57.600" E	1407	21° 20' 43.400" N	86° 19' 24.400" E
1370	21° 21' 23.500" N	86° 19' 1.100" E	1408	21° 20' 43.090" N	86° 19' 24.900" E
1371	21° 21' 22.450" N	86° 19' 1.300" E	1409	21° 20' 42.000" N	86° 19' 26.800" E
1372	21° 21' 21.570" N	86° 19' 1.700" E	1410	21° 20' 38.360" N	86° 19' 33.100" E
1373	21° 21' 21.020" N	86° 19' 3.000" E	1411	21° 20' 38.190" N	86° 19' 33.400" E
1374	21° 21' 20.110" N	86° 19' 2.800" E	1412	21° 20' 37.510" N	86° 19' 37.600" E
1375	21° 21' 19.810" N	86° 19' 4.900" E	1413	21° 20' 35.640" N	86° 19' 42.000" E
1376	21° 21' 19.520" N	86° 19' 5.700" E	1414	21° 20' 33.580" N	86° 19' 46.600" E
1377	21° 21' 19.690" N	86° 19' 5.800" E	1415	21° 20' 35.210" N	86° 19' 48.900" E
1378	21° 21' 20.580" N	86° 19' 5.900" E	1416	21° 20' 35.680" N	86° 19' 51.100" E
1379	21° 21' 22.370" N	86° 19' 5.700" E	1417	21° 20' 35.860" N	86° 19' 51.900" E

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	N	E		N	E
1380	21° 21' 22.730" N	86° 19' 6.400" E	1418	21° 20' 41.540" N	86° 19' 53.300" E
1381	21° 21' 21.740" N	86° 19' 7.300" E	1419	21° 20' 41.900" N	86° 19' 57.100" E
1382	21° 21' 20.430" N	86° 19' 7.800" E	1420	21° 20' 38.710" N	86° 19' 59.900" E
1383	21° 21' 19.220" N	86° 19' 8.300" E	1421	21° 20' 38.130" N	86° 20' 1.600" E
1384	21° 21' 18.550" N	86° 19' 8.600" E	1422	21° 20' 37.550" N	86° 20' 1.900" E
1385	21° 21' 17.670" N	86° 19' 9.900" E	1423	21° 20' 34.480" N	86° 20' 0.200" E
1386	21° 21' 16.840" N	86° 19' 10.200" E	1424	21° 20' 33.110" N	86° 20' 4.400" E
1387	21° 21' 17.250" N	86° 19' 10.800" E	1425	21° 20' 31.590" N	86° 20' 5.800" E
1388	21° 21' 15.040" N	86° 19' 13.400" E	1426	21° 20' 30.690" N	86° 20' 6.800" E
1389	21° 21' 14.610" N	86° 19' 13.600" E	1427	21° 20' 32.140" N	86° 20' 8.600" E
1390	21° 21' 14.240" N	86° 19' 13.900" E	1428	21° 20' 35.240" N	86° 20' 9.100" E
1391	21° 21' 14.220" N	86° 19' 14.000" E	1429	21° 20' 37.140" N	86° 20' 10.900" E
1392	21° 21' 13.590" N	86° 19' 14.400" E	1430	21° 20' 37.850" N	86° 20' 14.500" E
1393	21° 21' 7.020"	86° 19' 20.500"	1431	21° 20' 38.220"	86° 20' 16.900"

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	N	E		N	E
1394	21° 21' 6.530" N	86° 19' 21.000" E	1432	21° 20' 37.090" N	86° 20' 18.600" E
1395	21° 21' 4.400" N	86° 19' 22.600" E	1433	21° 20' 34.730" N	86° 20' 21.500" E
1396	21° 21' 1.540" N	86° 19' 24.200" E	1434	21° 20' 33.680" N	86° 20' 22.900" E
1	2	3	4	5	6
1435	21° 20' 32.660" N	86° 20' 24.200" E	1473	21° 20' 23.160" N	86° 21' 2.700" E
1436	21° 20' 29.870" N	86° 20' 25.800" E	1474	21° 20' 24.910" N	86° 21' 4.600" E
1437	21° 20' 29.400" N	86° 20' 26.700" E	1475	21° 20' 25.710" N	86° 21' 7.500" E
1438	21° 20' 27.500" N	86° 20' 30.200" E	1476	21° 20' 23.140" N	86° 21' 9.300" E
1439	21° 20' 26.320" N	86° 20' 31.100" E	1477	21° 20' 20.320" N	86° 21' 11.600" E
1440	21° 20' 24.160" N	86° 20' 33.000" E	1478	21° 20' 19.400" N	86° 21' 12.600" E
1441	21° 20' 24.240" N	86° 20' 34.000" E	1479	21° 20' 15.640" N	86° 21' 11.300" E
1442	21° 20' 24.510" N	86° 20' 37.000" E	1480	21° 20' 12.230" N	86° 21' 10.300" E
1443	21° 20' 23.830" N	86° 20' 41.600" E	1481	21° 20' 9.060" N	86° 21' 11.200" E
1444	21° 20' 22.610" N	86° 20' 41.400" E	1482	21° 20' 3.660" N	86° 21' 12.800" E

1445	21° 20' 21.380" N	86° 20' 43.600" E	1483	21° 20' 0.960" N	86° 21' 6.900" E
1446	21° 20' 20.500" N	86° 20' 43.500" E	1484	21° 20' 0.190" N	86° 21' 4.700" E
1447	21° 20' 18.520" N	86° 20' 41.900" E	1485	21° 19' 59.890" N	86° 21' 2.200" E
1448	21° 20' 17.420" N	86° 20' 41.300" E	1486	21° 19' 58.230" N	86° 21' 1.800" E
1449	21° 20' 16.040" N	86° 20' 40.100" E	1487	21° 19' 57.660" N	86° 21' 1.700" E
1450	21° 20' 14.640" N	86° 20' 38.900" E	1488	21° 19' 53.930" N	86° 20' 43.500" E
1451	21° 20' 13.910" N	86° 20' 37.600" E	1489	21° 19' 48.460" N	86° 20' 42.200" E
1452	21° 20' 11.970" N	86° 20' 34.200" E	1490	21° 19' 48.420" N	86° 20' 42.500" E
1453	21° 20' 10.540" N	86° 20' 32.400" E	1491	21° 19' 46.510" N	86° 20' 45.400" E
1454	21° 20' 10.410" N	86° 20' 32.300" E	1492	21° 19' 43.580" N	86° 20' 49.700" E
1455	21° 20' 7.610" N	86° 20' 31.700" E	1493	21° 19' 41.820" N	86° 20' 52.400" E
1456	21° 20' 5.160" N	86° 20' 31.900" E	1494	21° 19' 40.250" N	86° 20' 54.500" E
1457	21° 20' 4.710" N	86° 20' 32.000" E	1495	21° 19' 38.600" N	86° 20' 56.800" E
1458	21° 20' 3.120" N	86° 20' 32.600" E	1496	21° 19' 37.490" N	86° 20' 58.100" E

1459	21° 20' 2.140" N	86° 20' 33.300" E	1497	21° 19' 35.800" N	86° 20' 58.700" E
1460	21° 20' 2.450" N	86° 20' 37.500" E	1498	21° 19' 33.470" N	86° 21' 1.200" E
1461	21° 20' 4.350" N	86° 20' 38.900" E	1499	21° 19' 32.370" N	86° 21' 5.900" E
1462	21° 20' 6.000" N	86° 20' 37.200" E	1500	21° 19' 31.150" N	86° 21' 10.700" E
1463	21° 20' 9.230" N	86° 20' 39.800" E	1501	21° 19' 30.600" N	86° 21' 12.900" E
1464	21° 20' 9.500" N	86° 20' 40.600" E	1502	21° 19' 30.280" N	86° 21' 13.000" E
1465	21° 20' 10.000" N	86° 20' 41.300" E	1503	21° 19' 28.770" N	86° 21' 14.100" E
1466	21° 20' 11.610" N	86° 20' 42.700" E	1504	21° 19' 26.240" N	86° 21' 16.200" E
1467	21° 20' 14.580" N	86° 20' 46.500" E	1505	21° 19' 23.930" N	86° 21' 18.100" E
1468	21° 20' 15.260" N	86° 20' 48.100" E	1506	21° 19' 22.870" N	86° 21' 19.000" E
1469	21° 20' 15.660" N	86° 20' 48.900" E	1507	21° 19' 22.310" N	86° 21' 19.600" E
1470	21° 20' 17.890" N	86° 20' 54.300" E	1508	21° 19' 21.490" N	86° 21' 20.400" E
1471	21° 20' 19.740" N	86° 20' 55.300" E	1509	21° 19' 20.210" N	86° 21' 21.600" E
1472	21° 20' 23.500" N	86° 21' 0.700" E	1510	21° 19' 19.840" N	86° 21' 21.200" E

1	2	3	4	5	6
1511	21° 19' 19.060" N	86° 21' 21.800" E	1549	21° 19' 11.331" N	86° 22' 22.833" E
1512	21° 19' 19.090" N	86° 21' 22.600" E	1550	21° 19' 12.097" N	86° 22' 23.027" E
1513	21° 19' 18.160" N	86° 21' 23.400" E	1551	21° 19' 14.527" N	86° 22' 25.158" E
1514	21° 19' 16.860" N	86° 21' 24.020" E	1552	21° 19' 15.499" N	86° 22' 26.335" E
1515	21° 19' 16.529" N	86° 21' 24.703" E	1553	21° 19' 15.500" N	86° 22' 26.340" E
1516	21° 19' 15.690" N	86° 21' 26.460" E	1554	21° 19' 15.500" N	86° 22' 26.340" E
1517	21° 19' 14.534" N	86° 21' 31.558" E	1555	21° 19' 15.712" N	86° 22' 27.811" E
1518	21° 19' 14.227" N	86° 21' 32.893" E	1556	21° 19' 15.308" N	86° 22' 30.324" E
1519	21° 19' 13.661" N	86° 21' 35.348" E	1557	21° 19' 15.070" N	86° 22' 31.060" E
1520	21° 19' 13.580" N	86° 21' 35.698" E	1558	21° 19' 14.830" N	86° 22' 31.804" E
1521	21° 19' 12.094" N	86° 21' 40.388" E	1559	21° 19' 13.728" N	86° 22' 33.359" E
1522	21° 19' 11.870" N	86° 21' 41.094" E	1560	21° 19' 12.631" N	86° 22' 34.908" E
1523	21° 19' 10.904" N	86° 21' 44.089" E	1561	21° 19' 12.629" N	86° 22' 34.910" E
1524	21° 19' 10.850" N	86° 21' 44.270" E	1562	21° 19' 12.626" N	86° 22' 34.914" E

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	N	E		N	E
1525	21° 19' 9.743" N	86° 21' 46.577" E	1563	21° 19' 11.312" N	86° 22' 35.436" E
1526	21° 19' 9.678" N	86° 21' 46.714" E	1564	21° 19' 8.684" N	86° 22' 35.371" E
1527	21° 19' 8.293" N	86° 21' 49.048" E	1565	21° 19' 3.653" N	86° 22' 34.142" E
1528	21° 19' 6.928" N	86° 21' 51.304" E	1566	21° 19' 3.630" N	86° 22' 34.140" E
1529	21° 19' 5.902" N	86° 21' 53.517" E	1567	21° 19' 3.630" N	86° 22' 34.140" E
1530	21° 19' 5.900" N	86° 21' 53.520" E	1568	21° 19' 4.000" N	86° 22' 40.040" E
1531	21° 19' 6.284" N	86° 21' 55.928" E	1569	21° 19' 6.078" N	86° 22' 40.741" E
1532	21° 19' 6.607" N	86° 21' 57.949" E	1570	21° 19' 8.778" N	86° 22' 41.646" E
1533	21° 19' 7.518" N	86° 22' 0.383" E	1571	21° 19' 9.890" N	86° 22' 42.970" E
1534	21° 19' 8.288" N	86° 22' 2.888" E	1572	21° 19' 9.890" N	86° 22' 42.971" E
1535	21° 19' 8.289" N	86° 22' 2.979" E	1573	21° 19' 9.890" N	86° 22' 42.971" E
1536	21° 19' 8.292" N	86° 22' 4.217" E	1574	21° 19' 11.003" N	86° 22' 44.443" E
1537	21° 19' 8.296" N	86° 22' 5.693" E	1575	21° 19' 11.773" N	86° 22' 47.244" E
1538	21° 19' 8.303" N	86° 22' 7.540" E	1576	21° 19' 12.335" N	86° 22' 50.695" E

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	N	E		N	E
1539	21° 19' 8.397" N	86° 22' 8.911" E	1577	21° 19' 12.340" N	86° 22' 50.710" E
1540	21° 19' 8.450" N	86° 22' 9.682" E	1578	21° 19' 12.405" N	86° 22' 51.949" E
1541	21° 19' 8.594" N	86° 22' 11.010" E	1579	21° 19' 12.414" N	86° 22' 52.115" E
1542	21° 19' 8.947" N	86° 22' 13.224" E	1580	21° 19' 12.288" N	86° 22' 52.859" E
1543	21° 19' 9.372" N	86° 22' 15.730" E	1581	21° 19' 12.128" N	86° 22' 53.802" E
1544	21° 19' 10.068" N	86° 22' 17.926" E	1582	21° 19' 12.076" N	86° 22' 54.109" E
1545	21° 19' 10.070" N	86° 22' 17.940" E	1583	21° 19' 12.067" N	86° 22' 54.305" E
1546	21° 19' 8.555" N	86° 22' 18.689" E	1584	21° 19' 11.969" N	86° 22' 56.422" E
1547	21° 19' 9.048" N	86° 22' 20.975" E	1585	21° 19' 11.948" N	86° 22' 56.877" E
1548	21° 19' 10.090" N	86° 22' 22.520" E	1586	21° 19' 11.946" N	86° 22' 56.917" E
1	2	3	4	5	6
1587	21° 19' 12.158" N	86° 22' 58.098" E	1609	21° 19' 12.950" N	86° 23' 17.857" E
1588	21° 19' 12.161" N	86° 22' 58.103" E	1610	21° 19' 12.356" N	86° 23' 18.298" E
1589	21° 19' 12.857" N	86° 22' 59.495" E	1611	21° 19' 12.306" N	86° 23' 19.374" E

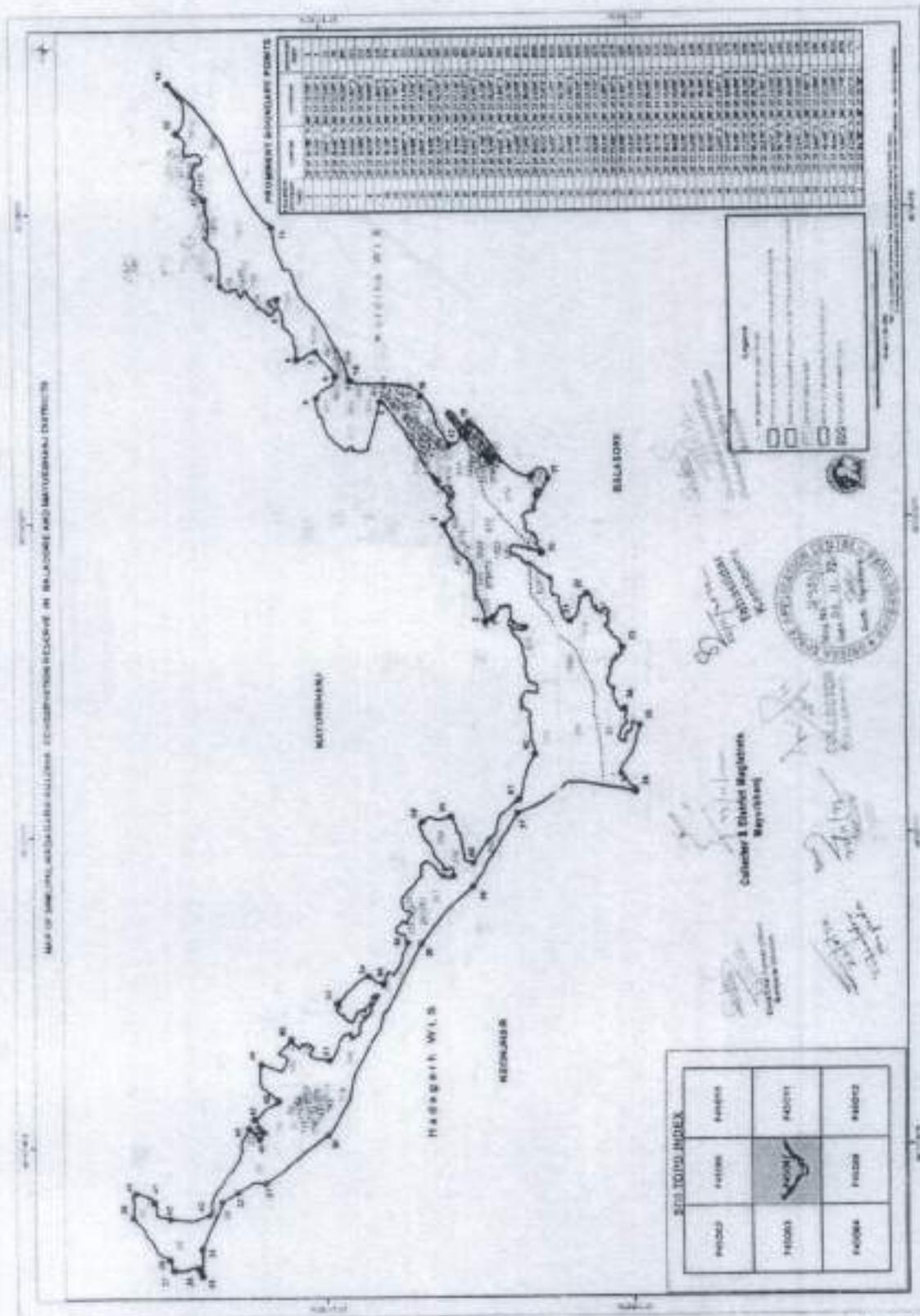
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1590	21° 19' 13.624" N	86° 23' 1.561" E	1612	21° 19' 12.925" N	86° 23' 20.144" E
1591	21° 19' 13.843" N	86° 23' 4.438" E	1613	21° 19' 12.958" N	86° 23' 20.148" E
1592	21° 19' 14.680" N	86° 23' 7.540" E	1614	21° 19' 15.310" N	86° 23' 20.427" E
1593	21° 19' 16.496" N	86° 23' 11.296" E	1615	21° 19' 18.296" N	86° 23' 20.782" E
1594	21° 19' 20.521" N	86° 23' 14.896" E	1616	21° 19' 21.534" N	86° 23' 24.997" E
1595	21° 19' 21.587" N	86° 23' 16.886" E	1617	21° 19' 21.950" N	86° 23' 25.540" E
1596	21° 19' 21.980" N	86° 23' 17.300" E	1618	21° 19' 21.803" N	86° 23' 30.739" E
1597	21° 19' 21.814" N	86° 23' 18.020" E	1619	21° 19' 22.840" N	86° 23' 33.320" E
1598	21° 19' 21.256" N	86° 23' 18.200" E	1620	21° 19' 29.360" N	86° 23' 32.560" E
1599	21° 19' 20.824" N	86° 23' 18.148" E	1621	21° 19' 31.170" N	86° 23' 28.980" E
1600	21° 19' 20.302" N	86° 23' 18.085" E	1622	21° 19' 33.362" N	86° 23' 26.801" E
1601	21° 19' 19.520" N	86° 23' 18.089" E	1623	21° 19' 33.554" N	86° 23' 26.654" E
1602	21° 19' 18.857" N	86° 23' 18.091" E	1624	21° 19' 33.904" N	86° 23' 26.385" E
1603	21° 19' 18.512" N	86° 23' 18.092" E	1625	21° 19' 34.343" N	86° 23' 26.767" E

1604	21° 19' 17.054" N	86° 23' 17.740" E	1626	21° 19' 34.426" N	86° 23' 26.837" E
1605	21° 19' 16.421" N	86° 23' 17.717" E	1627	21° 19' 34.459" N	86° 23' 26.823" E
1606	21° 19' 15.546" N	86° 23' 17.686" E	1628	21° 19' 34.450" N	86° 23' 26.693" E
1607	21° 19' 14.257" N	86° 23' 17.693" E	1629	21° 19' 34.419" N	86° 23' 25.990" E
1608	21° 19' 13.084" N	86° 23' 17.758" E	1	21° 19' 34.785" N	86° 23' 25.709" E

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MAP OF THE SIMILIPAL- HADGARH - KULDHA CONSERVATION RESERVE



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Annexure - V

**LAND SCHEDULE OF PRIVATE PLOTS FALLING WITHIN OUTER BOUNDARY
OF SIMILIPAL - HADGARH - KULDIHA CONSERVATION RESERVE BUT
EXCLUDED FROM THE SAID RESERVE**

SL No.	District	Tahasil	Mouza	Plot No.	Area (in Ac.)	Area (in Ha.)
1	Balasore	Khaira	Kaithagaria-02-01	137	0.176	0.071
2	Balasore	Khaira	Kaithagaria-02-01	138	0.190	0.077
3	Balasore	Khaira	Kaithagaria-02-01	139	0.049	0.020
4	Balasore	Khaira	Kaithagaria-02-01	143	0.388	0.157
5	Balasore	Khaira	Kaithagaria-02-01	146	0.286	0.116
6	Balasore	Khaira	Kaithagaria-02-01	147	0.492	0.199
7	Balasore	Khaira	Kaithagaria-02-01	148	0.457	0.185
8	Balasore	Khaira	Kaithagaria-02-01	149	0.273	0.110
9	Balasore	Khaira	Kaithagaria-02-01	150	0.558	0.226
10	Balasore	Khaira	Kaithagaria-02-01	151	0.810	0.328
11	Balasore	Khaira	Kaithagaria-02-01	156	0.021	0.009
12	Balasore	Khaira	Kaithagaria-02-01	256	0.398	0.161
13	Balasore	Khaira	Kaithagaria-02-01	260	0.457	0.185
14	Balasore	Khaira	Kaithagaria-02-01	263	1.096	0.444
15	Balasore	Khaira	Kaithagaria-02-01	266	0.087	0.035
16	Balasore	Khaira	Kaithagaria-02-01	267	0.012	0.005

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17	Balasore	Khaira	Kaithagaria-02-01	276	0.602	0.244
18	Balasore	Khaira	Kaithagaria-02-01	279	0.434	0.176
19	Balasore	Khaira	Kaithagaria-02-01	281	0.440	0.178
20	Balasore	Khaira	Kaithagaria-02-01	282	0.184	0.074
21	Balasore	Khaira	Kaithagaria-02-01	285	1.238	0.501
22	Balasore	Khaira	Kaithagaria-02-01	291	0.128	0.052
23	Balasore	Khaira	Kaithagaria-02-01	294	0.081	0.033
24	Balasore	Khaira	Kaithagaria-02-01	295	0.212	0.086
25	Balasore	Khaira	Kaithagaria-02-01	297	0.140	0.057
26	Balasore	Khaira	Kaithagaria-02-01	298	0.104	0.042
27	Balasore	Khaira	Kaithagaria-02-01	299	0.119	0.048
28	Balasore	Khaira	Kaithagaria-02-01	300	0.193	0.078
29	Balasore	Khaira	Kaithagaria-02-01	302	0.083	0.033
30	Balasore	Khaira	Kaithagaria-02-01	395	0.200	0.081
31	Balasore	Khaira	Kaithagaria-02-01	396	0.272	0.110
32	Balasore	Khaira	Kaithagaria-02-01	2217	0.588	0.238
33	Balasore	Khaira	Kaithagaria-02-02	307	1.033	0.418
34	Balasore	Khaira	Kaithagaria-02-02	308	0.179	0.072
35	Balasore	Khaira	Kaithagaria-02-02	310	0.202	0.082
36	Balasore	Khaira	Kaithagaria-02-02	311	0.755	0.305

37	Balasore	Khaira	Kaithagaria-02-02	314	0.789	0.319
38	Balasore	Khaira	Kaithagaria-02-02	317	0.987	0.399
39	Balasore	Khaira	Kaithagaria-02-02	320	0.168	0.068
40	Balasore	Khaira	Kaithagaria-02-02	321	0.445	0.180
41	Balasore	Khaira	Kaithagaria-02-02	322	0.260	0.105
42	Balasore	Khaira	Kaithagaria-02-02	323	1.512	0.612
43	Balasore	Khaira	Kaithagaria-02-02	324	0.301	0.122
44	Balasore	Khaira	Kaithagaria-02-02	325	2.412	0.976
45	Balasore	Khaira	Kaithagaria-02-02	326	0.681	0.276
46	Balasore	Khaira	Kaithagaria-02-02	327	0.507	0.205
47	Balasore	Khaira	Kaithagaria-02-02	328	0.226	0.092
48	Balasore	Khaira	Kaithagaria-02-02	329	0.578	0.234
49	Balasore	Khaira	Kaithagaria-02-02	330	0.317	0.128
50	Balasore	Khaira	Kaithagaria-02-02	331	0.392	0.158
51	Balasore	Khaira	Kaithagaria-02-02	332	0.174	0.070
52	Balasore	Khaira	Kaithagaria-02-02	333	1.209	0.489
53	Balasore	Khaira	Kaithagaria-02-02	334	0.347	0.140
54	Balasore	Khaira	Kaithagaria-02-02	335	0.483	0.196
55	Balasore	Khaira	Kaithagaria-02-02	336	0.399	0.162
56	Balasore	Khaira	Kaithagaria-02-02	337	0.634	0.256

57	Balasore	Khaira	Kaithagaria-02-02	338	0.117	0.047
58	Balasore	Khaira	Kaithagaria-02-02	339	0.243	0.098
59	Balasore	Khaira	Kaithagaria-02-02	340	0.582	0.236
60	Balasore	Khaira	Kaithagaria-02-02	341	0.130	0.052
61	Balasore	Khaira	Kaithagaria-02-02	342	0.187	0.076
62	Balasore	Khaira	Kaithagaria-02-02	343	0.050	0.020
63	Balasore	Khaira	Kaithagaria-02-02	344	0.099	0.040
64	Balasore	Khaira	Kaithagaria-02-02	345	0.036	0.014
65	Balasore	Khaira	Kaithagaria-02-02	346	0.453	0.183
66	Balasore	Khaira	Kaithagaria-02-02	350	0.592	0.239
67	Balasore	Khaira	Kaithagaria-02-02	351	1.874	0.758
68	Balasore	Khaira	Kaithagaria-02-02	352	0.302	0.122
69	Balasore	Khaira	Kaithagaria-02-02	354	1.354	0.548
70	Balasore	Khaira	Kaithagaria-02-02	355	0.552	0.223
71	Balasore	Khaira	Kaithagaria-02-02	356	0.895	0.362
72	Balasore	Khaira	Kaithagaria-02-02	357	0.792	0.320
73	Balasore	Khaira	Kaithagaria-02-02	362	0.103	0.042
74	Balasore	Khaira	Kaithagaria-02-02	363	0.308	0.125
75	Balasore	Khaira	Kaithagaria-02-02	364	0.133	0.054
76	Balasore	Khaira	Kaithagaria-02-02	365	0.480	0.194

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77	Balasore	Khaira	Kaithagaria-02-02	370	0.120	0.048
78	Balasore	Khaira	Kaithagaria-02-02	371	0.149	0.060
79	Balasore	Khaira	Kaithagaria-02-02	378	0.374	0.152
80	Balasore	Khaira	Kaithagaria-02-02	380	0.082	0.033
81	Balasore	Khaira	Kaithagaria-02-02	381	0.514	0.208
82	Balasore	Khaira	Kaithagaria-02-02	382	0.060	0.024
83	Balasore	Khaira	Kaithagaria-02-02	383	0.106	0.043
84	Balasore	Khaira	Kaithagaria-02-02	384	0.429	0.174
85	Balasore	Khaira	Kaithagaria-02-02	385	0.264	0.107
86	Balasore	Khaira	Kaithagaria-02-02	386	0.220	0.089
87	Balasore	Khaira	Kaithagaria-02-02	389	0.785	0.318
88	Balasore	Khaira	Kaithagaria-02-02	390	0.359	0.145
89	Balasore	Khaira	Kaithagaria-02-02	392	0.767	0.310
90	Balasore	Khaira	Kaithagaria-02-02	393	0.146	0.059
91	Balasore	Khaira	Kaithagaria-02-02	400	0.407	0.165
92	Balasore	Khaira	Kaithagaria-02-02	401	0.040	0.016
93	Balasore	Khaira	Kaithagaria-02-02	409	0.162	0.066
94	Balasore	Khaira	Kaithagaria-02-02	410	0.239	0.097
95	Balasore	Khaira	Kaithagaria-02-02	411	0.329	0.133
96	Balasore	Khaira	Kaithagaria-02-02	412	0.202	0.082

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97	Balasore	Khaira	Kaithagaria-02-02	414	0.192	0.078
98	Balasore	Khaira	Kaithagaria-02-02	415	0.748	0.303
99	Balasore	Khaira	Kaithagaria-02-02	417	0.534	0.216
100	Balasore	Khaira	Kaithagaria-02-02	418	0.348	0.141
101	Balasore	Khaira	Kaithagaria-02-02	419	0.090	0.036
102	Balasore	Khaira	Kaithagaria-02-02	420	0.264	0.107
103	Balasore	Khaira	Kaithagaria-02-02	422	0.308	0.125
104	Balasore	Khaira	Kaithagaria-02-02	425	0.524	0.212
105	Balasore	Khaira	Kaithagaria-02-02	427	0.250	0.101
106	Balasore	Khaira	Kaithagaria-02-02	428	0.510	0.206
107	Balasore	Khaira	Kaithagaria-02-02	429	0.488	0.198
108	Balasore	Khaira	Kaithagaria-02-02	430	0.060	0.024
109	Balasore	Khaira	Kaithagaria-02-02	432	0.781	0.316
110	Balasore	Khaira	Kaithagaria-02-02	433	0.400	0.162
111	Balasore	Khaira	Kaithagaria-02-02	436	0.234	0.095
112	Balasore	Khaira	Kaithagaria-02-02	437	0.296	0.120
113	Balasore	Khaira	Kaithagaria-02-02	438	0.830	0.336
114	Balasore	Khaira	Kaithagaria-02-02	439	0.148	0.060
115	Balasore	Khaira	Kaithagaria-02-02	441	0.504	0.204
116	Balasore	Khaira	Kaithagaria-02-02	442	0.255	0.103

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117	Balasore	Khaira	Kaithagaria-02-02	443	0.162	0.066
118	Balasore	Khaira	Kaithagaria-02-02	444	0.318	0.129
119	Balasore	Khaira	Kaithagaria-02-02	445	0.356	0.144
120	Balasore	Khaira	Kaithagaria-02-02	446	0.427	0.173
121	Balasore	Khaira	Kaithagaria-02-02	447	0.060	0.024
122	Balasore	Khaira	Kaithagaria-02-02	448	0.110	0.045
123	Balasore	Khaira	Kaithagaria-02-02	449	0.034	0.014
124	Balasore	Khaira	Kaithagaria-02-02	450	0.883	0.357
125	Balasore	Khaira	Kaithagaria-02-02	471	0.061	0.025
126	Balasore	Khaira	Kaithagaria-02-02	584	0.009	0.004
127	Balasore	Khaira	Kaithagaria-02-02	2233	0.591	0.239
128	Balasore	Khaira	Kaithagaria-02-02	2235	0.692	0.280
129	Balasore	Khaira	Sarisuakapiljharibandhanata-01-01	13	1.129	0.457
130	Balasore	Khaira	Sarisuakapiljharibandhanata-01-01	16	0.300	0.121
131	Balasore	Khaira	Sarisuakapiljharibandhanata-01-02	263	0.004	0.002
132	Balasore	Khaira	Sarisuakapiljharibandhanata-01-02	270	0.328	0.133
133	Balasore	Khaira	Sarisuakapiljharibandhanata-01-02	272	0.034	0.014
134	Balasore	Khaira	Sarisuakapiljharibandhanata-01-02	273	0.094	0.038
135	Balasore	Khaira	Sarisuakapiljharibandhanata-01-02	274	0.394	0.160
136	Balasore	Khaira	Sarisuakapiljharibandhanata-01-02	275	0.174	0.070

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			01-02			
137	Balasore	Khaira	Sarisuakapiljharibandhanata-01-02	276	0.231	0.093
138	Balasore	Khaira	Sarisuakapiljharibandhanata-01-02	277	0.013	0.005
139	Balasore	Khaira	Sarisuakapiljharibandhanata-01-02	278	0.131	0.053
140	Balasore	Oupada	Paikapara-224-00	2	0.592	0.24
141	Balasore	Oupada	Paikapara-224-00	6	0.125	0.051
142	Balasore	Oupada	Paikapara-224-00	7	0.079	0.032
143	Balasore	Oupada	Paikapara-224-00	8	0.151	0.061
144	Balasore	Oupada	Paikapara-224-00	9	0.182	0.074
145	Balasore	Oupada	Paikapara-224-00	10	0.142	0.058
146	Balasore	Oupada	Paikapara-224-00	11	0.177	0.072
147	Balasore	Oupada	Paikapara-224-00	12	0.335	0.136
148	Balasore	Oupada	Paikapara-224-00	13	0.257	0.104
149	Balasore	Oupada	Paikapara-224-00	14	0.143	0.058
150	Balasore	Oupada	Paikapara-224-00	15	0.568	0.23
151	Balasore	Oupada	Paikapara-224-00	17	0.495	0.201
152	Balasore	Oupada	Paikapara-224-00	18	0.606	0.245
153	Balasore	Oupada	Paikapara-224-00	20	0.008	0.003
154	Balasore	Oupada	Paikapara-224-00	21	0.091	0.037
155	Balasore	Oupada	Paikapara-224-00	22	0.167	0.068

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156	Balasore	Oupada	Paikapara-224-00	23	0.168	0.068
157	Balasore	Oupada	Paikapara-224-00	24	0.16	0.065
158	Balasore	Oupada	Paikapara-224-00	25	0.53	0.214
159	Balasore	Oupada	Paikapara-224-00	26	0.389	0.158
160	Balasore	Oupada	Paikapara-224-00	28	0.109	0.044
161	Balasore	Oupada	Paikapara-224-00	29	0.043	0.017
162	Balasore	Oupada	Paikapara-224-00	40	0.059	0.024
163	Balasore	Oupada	Paikapara-224-00	41	0.505	0.205
164	Balasore	Oupada	Paikapara-224-00	42	0.098	0.04
165	Balasore	Oupada	Paikapara-224-00	43	0.267	0.108
166	Balasore	Oupada	Paikapara-224-00	44	0.058	0.023
167	Balasore	Oupada	Paikapara-224-00	45	0.049	0.02
168	Balasore	Oupada	Paikapara-224-00	46	0.067	0.027
169	Balasore	Oupada	Paikapara-224-00	47	0.033	0.013
170	Balasore	Oupada	Paikapara-224-00	48	0.083	0.034
171	Balasore	Oupada	Paikapara-224-00	49	0.081	0.033
172	Balasore	Oupada	Paikapara-224-00	50	0.062	0.025
173	Balasore	Oupada	Paikapara-224-00	51	0.052	0.021
174	Balasore	Oupada	Paikapara-224-00	52	0.04	0.016
175	Balasore	Oupada	Paikapara-224-00	53	0.196	0.079

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176	Balasore	Oupada	Paikapara-224-00	54	0.49	0.198
177	Balasore	Oupada	Paikapara-224-00	55	0.327	0.132
178	Balasore	Oupada	Paikapara-224-00	56	0.417	0.169
179	Balasore	Oupada	Paikapara-224-00	58	0.111	0.045
180	Balasore	Oupada	Paikapara-224-00	59	0.12	0.049
181	Balasore	Oupada	Paikapara-224-00	60	0.299	0.121
182	Balasore	Oupada	Paikapara-224-00	61	0.099	0.04
183	Balasore	Oupada	Paikapara-224-00	62	0.124	0.05
184	Balasore	Oupada	Paikapara-224-00	63	0.1	0.04
185	Balasore	Oupada	Paikapara-224-00	64	0.076	0.031
186	Balasore	Oupada	Paikapara-224-00	65	0.043	0.018
187	Balasore	Oupada	Paikapara-224-00	68	0.107	0.043
188	Balasore	Oupada	Paikapara-224-00	69	0.186	0.075
189	Balasore	Oupada	Paikapara-224-00	70	0.303	0.123
190	Balasore	Oupada	Paikapara-224-00	73	0.13	0.053
191	Balasore	Oupada	Paikapara-224-00	74	0.046	0.019
192	Balasore	Oupada	Paikapara-224-00	76	0.092	0.037
193	Balasore	Oupada	Paikapara-224-00	78	0.207	0.084
194	Balasore	Oupada	Paikapara-224-00	79	0.3	0.121
195	Balasore	Oupada	Paikapara-224-00	80	0.054	0.022

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196	Balasore	Oupada	Paikapara-224-00	81	0.051	0.021
197	Balasore	Oupada	Paikapara-224-00	82	0.075	0.03
198	Balasore	Oupada	Paikapara-224-00	84	0.239	0.097
199	Balasore	Oupada	Paikapara-224-00	85	0.1	0.04
200	Balasore	Oupada	Paikapara-224-00	86	0.159	0.064
201	Balasore	Oupada	Paikapara-224-00	87	0.068	0.027
202	Balasore	Oupada	Paikapara-224-00	89	0.412	0.167
203	Balasore	Oupada	Paikapara-224-00	90	0.263	0.106
204	Balasore	Oupada	Paikapara-224-00	91	0.071	0.029
205	Balasore	Oupada	Paikapara-224-00	92	0.353	0.143
206	Balasore	Oupada	Paikapara-224-00	93	0.211	0.085
207	Balasore	Oupada	Paikapara-224-00	94	0.65	0.263
208	Balasore	Oupada	Paikapara-224-00	95	0.134	0.054
209	Balasore	Oupada	Paikapara-224-00	96	0.429	0.174
210	Balasore	Oupada	Paikapara-224-00	98	0.189	0.076
211	Balasore	Oupada	Paikapara-224-00	99	0.124	0.05
212	Balasore	Oupada	Paikapara-224-00	100	0.059	0.024
213	Balasore	Oupada	Paikapara-224-00	101	0.094	0.038
214	Balasore	Oupada	Paikapara-224-00	102	0.205	0.083
215	Balasore	Oupada	Paikapara-224-00	103	0.193	0.078

216	Balasore	Oupada	Paikapara-224-00	104	0.171	0.069
217	Balasore	Oupada	Paikapara-224-00	105	0.033	0.013
218	Balasore	Oupada	Paikapara-224-00	106	0.086	0.035
219	Balasore	Oupada	Paikapara-224-00	107	0.218	0.088
220	Balasore	Oupada	Paikapara-224-00	108	0.509	0.206
221	Balasore	Oupada	Paikapara-224-00	109	0.686	0.278
222	Balasore	Oupada	Paikapara-224-00	110	0.196	0.079
223	Balasore	Oupada	Paikapara-224-00	111	0.502	0.203
224	Balasore	Oupada	Paikapara-224-00	112	0.187	0.076
225	Balasore	Oupada	Paikapara-224-00	113	0.038	0.015
226	Balasore	Oupada	Paikapara-224-00	114	0.312	0.126
227	Balasore	Oupada	Paikapara-224-00	115	0.053	0.021
228	Balasore	Oupada	Paikapara-224-00	116	0.021	0.009
229	Balasore	Oupada	Paikapara-224-00	117	0.165	0.067
230	Balasore	Oupada	Paikapara-224-00	118	0.181	0.073
231	Balasore	Oupada	Paikapara-224-00	119	0.281	0.114
232	Balasore	Oupada	Paikapara-224-00	120	0.092	0.037
233	Balasore	Oupada	Paikapara-224-00	121	0.202	0.082
234	Balasore	Oupada	Paikapara-224-00	122	0.093	0.037
235	Balasore	Oupada	Paikapara-224-00	123	0.316	0.128

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236	Balasore	Oupada	Paikapara-224-00	124	0.031	0.012
237	Balasore	Oupada	Paikapara-224-00	125	0.153	0.062
238	Balasore	Oupada	Paikapara-224-00	126	0.675	0.273
239	Balasore	Oupada	Paikapara-224-00	127	0.227	0.092
240	Balasore	Oupada	Paikapara-224-00	128	0.312	0.126
241	Balasore	Oupada	Paikapara-224-00	129	0.119	0.048
242	Balasore	Oupada	Paikapara-224-00	130	1.244	0.503
243	Balasore	Oupada	Paikapara-224-00	132	0.517	0.209
244	Balasore	Oupada	Paikapara-224-00	133	0.369	0.149
245	Balasore	Oupada	Paikapara-224-00	188	0.077	0.031
246	Balasore	Oupada	Paikapara-224-00	190	0.949	0.384
247	Balasore	Oupada	Paikapara-224-00	196	1.205	0.488
248	Balasore	Oupada	Paikapara-224-00	198	0.355	0.144
249	Balasore	Oupada	Paikapara-224-00	199	0.434	0.176
250	Balasore	Oupada	Paikapara-224-00	200	0.588	0.238
251	Balasore	Oupada	Paikapara-224-00	201	0.638	0.258
252	Balasore	Oupada	Paikapara-224-00	202	0.244	0.099
253	Balasore	Oupada	Paikapara-224-00	203	0.098	0.04
254	Balasore	Oupada	Paikapara-224-00	204	0.36	0.146
255	Balasore	Oupada	Paikapara-224-00	205	0.061	0.025

256	Balasore	Oupada	Paikapara-224-00	206	0.212	0.086
257	Balasore	Oupada	Paikapara-224-00	207	0.109	0.044
258	Balasore	Oupada	Paikapara-224-00	208	0.5	0.202
259	Balasore	Oupada	Paikapara-224-00	209	0.009	0.004
260	Balasore	Oupada	Paikapara-224-00	210	0.851	0.344
261	Balasore	Oupada	Paikapara-224-00	226	0.209	0.085
262	Balasore	Oupada	Paikapara-224-00	228	0.345	0.139
263	Balasore	Oupada	Paikapara-224-00	229	0.031	0.013
264	Balasore	Oupada	Paikapara-224-00	1224	0.075	0.03
265	Balasore	Oupada	Paikapara-224-00	1237	0.153	0.062
266	Balasore	Oupada	Paikapara-224-00	1238	0.063	0.025
267	Balasore	Oupada	Paikapara-224-00	1242	0.118	0.048
268	Balasore	Oupada	Paikapara-224-00	1247	0.117	0.047
269	Balasore	Oupada	Paikapara-224-00	1255	0.113	0.046
270	Balasore	Oupada	Paikapara-224-00	1280	0.181	0.073
271	Balasore	Oupada	Paikapara-224-00	1281	0.096	0.039
272	Balasore	Oupada	Paikapara-224-00	1282	0.233	0.094
273	Balasore	Oupada	Paikapara-224-00	1283	0.063	0.025
274	Balasore	Oupada	Paikapara-224-00	1284	0.04	0.016
275	Balasore	Oupada	Paikapara-224-00	1337	0.133	0.054

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276	Balasore	Oupada	Paikapara-224-00	1338	0.095	0.039
277	Balasore	Oupada	Paikapara-224-00	1340	0.064	0.026
278	Mayurbhanj	Kaptipada	Kathachua-26-01	605	1.264	0.512
279	Mayurbhanj	Kaptipada	Kathachua-26-01	606	0.090	0.036
280	Mayurbhanj	Kaptipada	Kathachua-26-01	607	0.360	0.161
281	Mayurbhanj	Kaptipada	Kathachua-26-01	608	0.580	0.237
282	Mayurbhanj	Kaptipada	Kathachua-26-01	609	1.201	0.486
283	Mayurbhanj	Kaptipada	Kathachua-26-01	610	0.700	0.288
284	Mayurbhanj	Kaptipada	Kathachua-26-01	611	0.177	0.072
285	Mayurbhanj	Kaptipada	Kathachua-26-01	612	0.200	0.083
286	Mayurbhanj	Kaptipada	Kathachua-26-01	613	0.550	0.230
287	Mayurbhanj	Kaptipada	Kathachua-26-01	614	0.320	0.136
288	Mayurbhanj	Kaptipada	Kathachua-26-01	615	2.500	1.044
289	Mayurbhanj	Kaptipada	Kathachua-26-01	620	0.099	0.040
290	Mayurbhanj	Kaptipada	Kathachua-26-01	621	0.100	0.041
291	Mayurbhanj	Kaptipada	Kathachua-26-01	624	0.005	0.002
292	Mayurbhanj	Kaptipada	Kathachua-26-01	642	0.355	0.144
293	Mayurbhanj	Kaptipada	Kathachua-26-01	643	0.380	0.154
294	Mayurbhanj	Kaptipada	Kathachua-26-01	1406	0.579	0.234
295	Mayurbhanj	Kaptipada	Kathachua-26-01	1407	0.667	0.270

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296	Mayurbhanj	Kaptipada	Kathachua-26-01	1411	0.650	0.263
297	Mayurbhanj	Kaptipada	Kathachua-26-01	1412	0.179	0.072
298	Mayurbhanj	Kaptipada	Kathachua-26-01	1420	0.010	0.004
299	Mayurbhanj	Kaptipada	Kathachua-26-01	1421	0.220	0.087
300	Mayurbhanj	Kaptipada	Kathachua-26-01	1422	0.160	0.060
301	Mayurbhanj	Kaptipada	Kathachua-26-01	1425	0.022	0.009
302	Mayurbhanj	Kaptipada	Kathachua-26-01	1427	0.250	0.103
303	Mayurbhanj	Kaptipada	Kathachua-26-01	1428	0.491	0.199
304	Mayurbhanj	Kaptipada	Kathachua-26-01	1432	0.190	0.081
305	Mayurbhanj	Kaptipada	Kathachua-26-01	1433	0.075	0.031
306	Mayurbhanj	Kaptipada	Kathachua-26-01	1436	0.300	0.124
307	Mayurbhanj	Kaptipada	Kathachua-26-01	1437	0.012	0.005
308	Mayurbhanj	Kaptipada	Kathachua-26-01	1439	0.020	0.008
309	Mayurbhanj	Kaptipada	Kathachua-26-01	1440	0.090	0.041
310	Mayurbhanj	Kaptipada	Kathachua-26-01	1444	0.094	0.038
311	Mayurbhanj	Kaptipada	Kathachua-26-01	1445	0.030	0.012
312	Mayurbhanj	Kaptipada	Kathachua-26-01	1446	0.122	0.050
313	Mayurbhanj	Kaptipada	Kathachua-26-01	1447	0.017	0.007
314	Mayurbhanj	Kaptipada	Kathachua-26-01	1450	0.317	0.128
315	Mayurbhanj	Kaptipada	Kathachua-26-01	1451	0.040	0.020

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316	Mayurbhanj	Kaptipada	Kathachua-26-01	1452	0.094	0.038
317	Mayurbhanj	Kaptipada	Kathachua-26-01	1453	0.088	0.036
318	Mayurbhanj	Kaptipada	Kathachua-26-01	1454	0.020	0.011
319	Mayurbhanj	Kaptipada	Kathachua-26-01	1455	0.070	0.032
320	Mayurbhanj	Kaptipada	Kathachua-26-01	1456	0.164	0.066
321	Mayurbhanj	Kaptipada	Kathachua-26-01	1457	0.175	0.071
322	Mayurbhanj	Kaptipada	Kathachua-26-01	1458	0.083	0.034
323	Mayurbhanj	Kaptipada	Kathachua-26-01	1461	0.099	0.040
324	Mayurbhanj	Kaptipada	Kathachua-26-01	1462	0.330	0.134
325	Mayurbhanj	Kaptipada	Kathachua-26-01	1463	0.179	0.072
326	Mayurbhanj	Kaptipada	Kathachua-26-01	1464	0.058	0.023
327	Mayurbhanj	Kaptipada	Kathachua-26-01	1465	0.722	0.292
328	Mayurbhanj	Kaptipada	Kathachua-26-01	1466	0.390	0.160
329	Mayurbhanj	Kaptipada	Kathachua-26-01	1467	0.449	0.182
330	Mayurbhanj	Kaptipada	Kathachua-26-01	1472	0.202	0.082
331	Mayurbhanj	Kaptipada	Kathachua-26-01	1473	0.115	0.046
332	Mayurbhanj	Kaptipada	Kathachua-26-01	1474	0.026	0.010
333	Mayurbhanj	Kaptipada	Kathachua-26-01	1475	0.110	0.045
334	Mayurbhanj	Kaptipada	Kathachua-26-01	1476	0.100	0.048
335	Mayurbhanj	Kaptipada	Kathachua-26-01	1477	0.717	0.290

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336	Mayurbhanj	Kaptipada	Kathachua-26-01	1479	0.185	0.075
337	Mayurbhanj	Kaptipada	Kathachua-26-01	1480	0.500	0.202
338	Mayurbhanj	Kaptipada	Kathachua-26-01	1481	0.017	0.007
339	Mayurbhanj	Kaptipada	Kathachua-26-01	1482	0.028	0.011
340	Mayurbhanj	Kaptipada	Kathachua-26-01	1483	0.688	0.278
341	Mayurbhanj	Kaptipada	Kathachua-26-01	1503	0.313	0.127
342	Mayurbhanj	Kaptipada	Kathachua-26-01	1504	1.360	0.565
343	Mayurbhanj	Kaptipada	Kathachua-26-01	1512	0.218	0.088
344	Mayurbhanj	Kaptipada	Kathachua-26-01	1792	0.499	0.202
345	Mayurbhanj	Kaptipada	Kathachua-26-02	1470	0.810	0.341
346	Mayurbhanj	Kaptipada	Kathachua-26-02	1471	1.780	0.745
347	Mayurbhanj	Kaptipada	Kathachua-26-02	1487	0.101	0.041
348	Mayurbhanj	Kaptipada	Kathachua-26-02	1488	0.089	0.036
349	Mayurbhanj	Kaptipada	Kathachua-26-02	1489	0.852	0.345
350	Mayurbhanj	Kaptipada	Kathachua-26-02	1490	0.497	0.201
351	Mayurbhanj	Kaptipada	Kathachua-26-02	1491	0.046	0.019
352	Mayurbhanj	Kaptipada	Kathachua-26-02	1492	0.059	0.024
353	Mayurbhanj	Kaptipada	Kathachua-26-02	1493	0.015	0.006
354	Mayurbhanj	Kaptipada	Xathachua-26-02	1494	1.150	0.475
355	Mayurbhanj	Kaptipada	Kathachua-26-02	1495	0.270	0.109

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356	Mayurbhanj	Kaptipada	Kathachua-26-02	1496	0.407	0.165
357	Mayurbhanj	Kaptipada	Kathachua-26-02	1497	0.890	0.360
358	Mayurbhanj	Kaptipada	Kathachua-26-02	1500	0.880	0.356
359	Mayurbhanj	Kaptipada	Kathachua-26-02	1501	0.380	0.159
360	Mayurbhanj	Kaptipada	Kathachua-26-02	1502	0.130	0.054
361	Mayurbhanj	Kaptipada	Kathachua-26-02	1515	0.090	0.042
362	Mayurbhanj	Kaptipada	Kathachua-26-02	1516	0.090	0.037
363	Mayurbhanj	Kaptipada	Kathachua-26-02	1517	0.144	0.058
364	Mayurbhanj	Kaptipada	Kathachua-26-02	1518	0.971	0.393
365	Mayurbhanj	Kaptipada	Kathachua-26-02	1519	0.925	0.374
366	Mayurbhanj	Kaptipada	Kathachua-26-02	1520	0.551	0.223
367	Mayurbhanj	Kaptipada	Kathachua-26-02	1522	0.113	0.046
368	Mayurbhanj	Kaptipada	Kathachua-26-02	1523	0.932	0.377
369	Mayurbhanj	Kaptipada	Kathachua-26-02	1524	0.640	0.259
370	Mayurbhanj	Kaptipada	Kathachua-26-02	1525	0.084	0.034
371	Mayurbhanj	Kaptipada	Kathachua-26-02	1529	0.380	0.217
372	Mayurbhanj	Kaptipada	Kathachua-26-02	1532	0.110	0.053
373	Mayurbhanj	Kaptipada	Kathachua-26-02	1533	0.467	0.189
374	Mayurbhanj	Kaptipada	Kathachua-26-02	1534	0.620	0.251
375	Mayurbhanj	Kaptipada	Kathachua-26-02	1539	0.090	0.037

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376	Mayurbhanj	Kaptipada	Kathachua-26-02	1540	0.528	0.214
377	Mayurbhanj	Kaptipada	Kathachua-26-02	1542	0.160	0.085
378	Mayurbhanj	Kaptipada	Kathachua-26-02	1543	0.057	0.023
379	Mayurbhanj	Kaptipada	Kathachua-26-02	1544	0.160	0.070
380	Mayurbhanj	Kaptipada	Kathachua-26-02	1545	0.646	0.262
381	Mayurbhanj	Kaptipada	Kathachua-26-02	1546	0.690	0.288
382	Mayurbhanj	Kaptipada	Kathachua-26-02	1548	0.320	0.129
383	Mayurbhanj	Kaptipada	Kathachua-26-02	1549	0.350	0.151
384	Mayurbhanj	Kaptipada	Kathachua-26-02	1550	0.557	0.225
385	Mayurbhanj	Kaptipada	Kathachua-26-02	1551	0.321	0.130
386	Mayurbhanj	Kaptipada	Kathachua-26-02	1552	0.259	0.105
387	Mayurbhanj	Kaptipada	Kathachua-26-02	1553	0.140	0.059
388	Mayurbhanj	Kaptipada	Kathachua-26-02	1554	0.054	0.022
389	Mayurbhanj	Kaptipada	Kathachua-26-02	1555	0.051	0.021
390	Mayurbhanj	Kaptipada	Kathachua-26-02	1556	0.632	0.256
391	Mayurbhanj	Kaptipada	Kathachua-26-02	1557	0.473	0.191
392	Mayurbhanj	Kaptipada	Kathachua-26-02	1558	1.222	0.495
393	Mayurbhanj	Kaptipada	Kathachua-26-02	1559	0.032	0.013
394	Mayurbhanj	Kaptipada	Kathachua-26-02	1561	0.100	0.041
395	Mayurbhanj	Kaptipada	Kathachua-26-02	1562	0.060	0.030

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396	Mayurbhanj	Kaptipada	Kathachua-26-02	1563	0.049	0.020
397	Mayurbhanj	Kaptipada	Kathachua-26-02	1564	0.012	0.005
398	Mayurbhanj	Kaptipada	Kathachua-26-02	1565	0.206	0.083
399	Mayurbhanj	Kaptipada	Kathachua-26-02	1566	0.131	0.053
400	Mayurbhanj	Kaptipada	Kathachua-26-02	1567	0.289	0.117
401	Mayurbhanj	Kaptipada	Kathachua-26-02	1568	0.020	0.010
402	Mayurbhanj	Kaptipada	Kathachua-26-02	1569	0.050	0.021
403	Mayurbhanj	Kaptipada	Kathachua-26-02	1570	0.065	0.026
404	Mayurbhanj	Kaptipada	Kathachua-26-02	1573	0.024	0.010
405	Mayurbhanj	Kaptipada	Kathachua-26-02	1574	0.120	0.049
406	Mayurbhanj	Kaptipada	Kathachua-26-02	1575	0.059	0.024
407	Mayurbhanj	Kaptipada	Kathachua-26-02	1578	0.132	0.053
408	Mayurbhanj	Kaptipada	Kathachua-26-02	1579	0.106	0.043
409	Mayurbhanj	Kaptipada	Kathachua-26-02	1580	0.680	0.287
410	Mayurbhanj	Kaptipada	Kathachua-26-02	1581	0.144	0.058
411	Mayurbhanj	Kaptipada	Kathachua-26-02	1582	1.680	0.701
412	Mayurbhanj	Kaptipada	Kathachua-26-02	1583	0.799	0.323
413	Mayurbhanj	Kaptipada	Kathachua-26-02	1584	0.205	0.083
414	Mayurbhanj	Kaptipada	Kathachua-26-02	1585	0.740	0.323
415	Mayurbhanj	Kaptipada	Kathachua-26-02	1586	0.953	0.386

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416	Mayurbhanj	Kaptipada	Kathachua-26-02	1587	0.274	0.111
417	Mayurbhanj	Kaptipada	Kathachua-26-02	1588	0.630	0.270
418	Mayurbhanj	Kaptipada	Kathachua-26-02	1589	0.315	0.127
419	Mayurbhanj	Kaptipada	Kathachua-26-02	1590	0.795	0.322
420	Mayurbhanj	Kaptipada	Kathachua-26-02	1591	2.800	1.168
421	Mayurbhanj	Kaptipada	Kathachua-26-02	1594	0.077	0.031
422	Mayurbhanj	Kaptipada	Kathachua-26-02	1595	0.060	0.026
423	Mayurbhanj	Kaptipada	Kathachua-26-02	1596	0.027	0.011
424	Mayurbhanj	Kaptipada	Kathachua-26-02	1597	0.040	0.016
425	Mayurbhanj	Kaptipada	Kathachua-26-02	1598	0.084	0.034
426	Mayurbhanj	Kaptipada	Kathachua-26-02	1599	0.104	0.042
427	Mayurbhanj	Kaptipada	Kathachua-26-02	1600	0.060	0.024
428	Mayurbhanj	Kaptipada	Kathachua-26-02	1601	0.240	0.097
429	Mayurbhanj	Kaptipada	Kathachua-26-02	1602	1.563	0.632
430	Mayurbhanj	Kaptipada	Kathachua-26-02	1603	0.024	0.010
431	Mayurbhanj	Kaptipada	Kathachua-26-02	1604	0.069	0.028
432	Mayurbhanj	Kaptipada	Kathachua-26-02	1605	0.094	0.038
433	Mayurbhanj	Kaptipada	Kathachua-26-02	1606	0.220	0.095
434	Mayurbhanj	Kaptipada	Kathachua-26-02	1607	2.180	0.896
435	Mayurbhanj	Kaptipada	Kathachua-26-02	1608	1.630	0.695

436	Mayurbhanj	Kaptipada	Kathachua-26-02	1609	1.939	0.785
437	Mayurbhanj	Kaptipada	Kathachua-26-02	1610	0.780	0.336
438	Mayurbhanj	Kaptipada	Kathachua-26-02	1611	0.956	0.387
439	Mayurbhanj	Kaptipada	Kathachua-26-02	1612	0.750	0.307
440	Mayurbhanj	Kaptipada	Kathachua-26-02	1613	0.390	0.159
441	Mayurbhanj	Kaptipada	Kathachua-26-02	1614	0.160	0.068
442	Mayurbhanj	Kaptipada	Kathachua-26-02	1615	0.273	0.111
443	Mayurbhanj	Kaptipada	Kathachua-26-02	1616	0.040	0.017
444	Mayurbhanj	Kaptipada	Kathachua-26-02	1617	0.037	0.015
445	Mayurbhanj	Kaptipada	Kathachua-26-02	1618	0.099	0.040
446	Mayurbhanj	Kaptipada	Kathachua-26-02	1619	0.920	0.388
447	Mayurbhanj	Kaptipada	Kathachua-26-02	1620	0.727	0.294
448	Mayurbhanj	Kaptipada	Kathachua-26-02	1621	0.309	0.125
449	Mayurbhanj	Kaptipada	Kathachua-26-02	1622	0.046	0.019
450	Mayurbhanj	Kaptipada	Kathachua-26-02	1623	0.010	0.004
451	Mayurbhanj	Kaptipada	Kathachua-26-02	1624	0.197	0.080
452	Mayurbhanj	Kaptipada	Kathachua-26-02	1625	0.260	0.106
453	Mayurbhanj	Kaptipada	Kathachua-26-02	1626	0.226	0.091
454	Mayurbhanj	Kaptipada	Kathachua-26-02	1627	0.260	0.113
455	Mayurbhanj	Kaptipada	Kathachua-26-02	1628	0.529	0.214

456	Mayurbhanj	Kaptipada	Kathachua-26-02	1629	0.030	0.012
457	Mayurbhanj	Kaptipada	Kathachua-26-02	1630	0.129	0.052
458	Mayurbhanj	Kaptipada	Kathachua-26-02	1631	0.197	0.080
459	Mayurbhanj	Kaptipada	Kathachua-26-02	1632	0.068	0.027
460	Mayurbhanj	Kaptipada	Kathachua-26-02	1633	0.922	0.373
461	Mayurbhanj	Kaptipada	Kathachua-26-02	1634	0.129	0.052
462	Mayurbhanj	Kaptipada	Kathachua-26-02	1635	1.060	0.436
463	Mayurbhanj	Kaptipada	Kathachua-26-02	1636	0.193	0.078
464	Mayurbhanj	Kaptipada	Kathachua-26-02	1637	1.050	0.425
465	Mayurbhanj	Kaptipada	Kathachua-26-02	1638	0.059	0.024
466	Mayurbhanj	Kaptipada	Kathachua-26-02	1639	1.130	0.464
467	Mayurbhanj	Kaptipada	Kathachua-26-02	1640	0.044	0.018
468	Mayurbhanj	Kaptipada	Kathachua-26-02	1641	1.021	0.413
469	Mayurbhanj	Kaptipada	Kathachua-26-02	1642	0.216	0.087
470	Mayurbhanj	Kaptipada	Kathachua-26-02	1643	0.161	0.065
471	Mayurbhanj	Kaptipada	Kathachua-26-02	1644	0.570	0.231
472	Mayurbhanj	Kaptipada	Kathachua-26-02	1645	0.376	0.152
473	Mayurbhanj	Kaptipada	Kathachua-26-02	1646	0.546	0.221
474	Mayurbhanj	Kaptipada	Kathachua-26-02	1648	0.740	0.301
475	Mayurbhanj	Kaptipada	Kathachua-26-02	1649	0.014	0.006

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476	Mayurbhanj	Kaptipada	Kathachua-26-02	1650	0.030	0.012
477	Mayurbhanj	Kaptipada	Kathachua-26-02	1651	0.030	0.014
478	Mayurbhanj	Kaptipada	Kathachua-26-02	1652	0.012	0.005
479	Mayurbhanj	Kaptipada	Kathachua-26-02	1653	0.118	0.048
480	Mayurbhanj	Kaptipada	Kathachua-26-02	1654	0.720	0.296
481	Mayurbhanj	Kaptipada	Kathachua-26-02	1655	0.362	0.147
482	Mayurbhanj	Kaptipada	Kathachua-26-02	1656	2.130	0.874
483	Mayurbhanj	Kaptipada	Kathachua-26-02	1657	0.485	0.196
484	Mayurbhanj	Kaptipada	Kathachua-26-02	1658	0.034	0.014
485	Mayurbhanj	Kaptipada	Kathachua-26-02	1659	0.096	0.039
486	Mayurbhanj	Kaptipada	Kathachua-26-02	1660	2.269	0.918
487	Mayurbhanj	Kaptipada	Kathachua-26-02	1661	0.160	0.065
488	Mayurbhanj	Kaptipada	Kathachua-26-02	1662	0.716	0.290
489	Mayurbhanj	Kaptipada	Kathachua-26-02	1663	0.460	0.194
490	Mayurbhanj	Kaptipada	Kathachua-26-02	1664	0.610	0.263
491	Mayurbhanj	Kaptipada	Kathachua-26-02	1665	3.400	1.382
492	Mayurbhanj	Kaptipada	Kathachua-26-02	1666	0.257	0.104
493	Mayurbhanj	Kaptipada	Kathachua-26-02	1667	1.040	0.421
494	Mayurbhanj	Kaptipada	Kathachua-26-02	1668	1.560	0.631
495	Mayurbhanj	Kaptipada	Kathachua-26-02	1671	0.175	0.071

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496	Mayurbhanj	Kaptipada	Kathachua-26-02	1672	0.208	0.084
497	Mayurbhanj	Kaptipada	Kathachua-26-02	1673	0.266	0.107
498	Mayurbhanj	Kaptipada	Kathachua-26-02	1674	0.346	0.140
499	Mayurbhanj	Kaptipada	Kathachua-26-02	1675	3.980	1.660
500	Mayurbhanj	Kaptipada	Kathachua-26-02	1676	0.719	0.291
501	Mayurbhanj	Kaptipada	Kathachua-26-02	1677	0.219	0.089
502	Mayurbhanj	Kaptipada	Kathachua-26-02	1678	0.573	0.232
503	Mayurbhanj	Kaptipada	Kathachua-26-02	1679	0.450	0.202
504	Mayurbhanj	Kaptipada	Kathachua-26-02	1680	0.073	0.029
505	Mayurbhanj	Kaptipada	Kathachua-26-02	1681	0.250	0.122
506	Mayurbhanj	Kaptipada	Kathachua-26-02	1682	0.047	0.019
507	Mayurbhanj	Kaptipada	Kathachua-26-02	1683	0.280	0.124
508	Mayurbhanj	Kaptipada	Kathachua-26-02	1684	0.268	0.109
509	Mayurbhanj	Kaptipada	Kathachua-26-02	1687	0.125	0.050
510	Mayurbhanj	Kaptipada	Kathachua-26-02	1689	2.760	1.155
511	Mayurbhanj	Kaptipada	Kathachua-26-02	1690	0.772	0.312
512	Mayurbhanj	Kaptipada	Kathachua-26-02	1691	1.480	0.624
513	Mayurbhanj	Kaptipada	Kathachua-26-02	1692	0.489	0.198
514	Mayurbhanj	Kaptipada	Kathachua-26-02	1693	0.180	0.073
515	Mayurbhanj	Kaptipada	Kathachua-26-02	1694	1.305	0.528

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516	Mayurbhanj	Kaptipada	Kathachua-26-02	1695	0.203	0.082
517	Mayurbhanj	Kaptipada	Xathachua-26-02	1696	1.137	0.460
518	Mayurbhanj	Kaptipada	Kathachua-26-02	1697	2.996	1.212
519	Mayurbhanj	Kaptipada	Kathachua-26-02	1698	0.223	0.090
520	Mayurbhanj	Kaptipada	Kathachua-26-02	1699	0.325	0.131
521	Mayurbhanj	Kaptipada	Kathachua-26-02	1700	0.268	0.108
522	Mayurbhanj	Kaptipada	Kathachua-26-02	1701	0.550	0.233
523	Mayurbhanj	Kaptipada	Kathachua-26-02	1702	0.953	0.386
524	Mayurbhanj	Kaptipada	Kathachua-26-02	1703	1.200	0.499
525	Mayurbhanj	Kaptipada	Kathachua-26-02	1704	4.450	1.835
526	Mayurbhanj	Kaptipada	Kathachua-26-02	1705	0.640	0.270
527	Mayurbhanj	Kaptipada	Kathachua-26-02	1706	0.503	0.203
528	Mayurbhanj	Kaptipada	Kathachua-26-02	1707	0.045	0.018
529	Mayurbhanj	Kaptipada	Kathachua-26-02	1708	1.650	0.669
530	Mayurbhanj	Kaptipada	Kathachua-26-02	1709	0.195	0.079
531	Mayurbhanj	Kaptipada	Kathachua-26-02	1710	0.177	0.072
532	Mayurbhanj	Kaptipada	Kathachua-26-02	1711	0.069	0.028
533	Mayurbhanj	Kaptipada	Kathachua-26-02	1714	0.594	0.240
534	Mayurbhanj	Kaptipada	Kathachua-26-02	1715	0.200	0.083
535	Mayurbhanj	Kaptipada	Kathachua-26-02	1716	0.522	0.211

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536	Mayurbhanj	Kaptipada	Kathachua-26-02	1717	0.026	0.011
537	Mayurbhanj	Kaptipada	Kathachua-26-02	1718	0.050	0.023
538	Mayurbhanj	Kaptipada	Kathachua-26-02	1719	0.172	0.069
539	Mayurbhanj	Kaptipada	Kathachua-26-02	1720	0.179	0.073
540	Mayurbhanj	Kaptipada	Kathachua-26-02	1721	0.050	0.021
541	Mayurbhanj	Kaptipada	Kathachua-26-02	1722	1.460	0.614
542	Mayurbhanj	Kaptipada	Kathachua-26-02	1723	0.126	0.051
543	Mayurbhanj	Kaptipada	Kathachua-26-02	1724	0.053	0.022
544	Mayurbhanj	Kaptipada	Kathachua-26-02	1725	0.067	0.027
545	Mayurbhanj	Kaptipada	Kathachua-26-02	1726	0.166	0.067
546	Mayurbhanj	Kaptipada	Kathachua-26-02	1727	0.090	0.037
547	Mayurbhanj	Kaptipada	Kathachua-26-02	1728	0.043	0.017
548	Mayurbhanj	Kaptipada	Kathachua-26-02	1729	0.143	0.058
549	Mayurbhanj	Kaptipada	Kathachua-26-02	1730	0.780	0.318
550	Mayurbhanj	Kaptipada	Kathachua-26-02	1731	0.265	0.107
551	Mayurbhanj	Kaptipada	Kathachua-26-02	1732	0.030	0.013
552	Mayurbhanj	Kaptipada	Kathachua-26-02	1733	0.340	0.138
553	Mayurbhanj	Kaptipada	Kathachua-26-02	1734	0.230	0.096
554	Mayurbhanj	Kaptipada	Kathachua-26-02	1735	0.760	0.309
555	Mayurbhanj	Kaptipada	Kathachua-26-02	1736	0.930	0.394

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556	Mayurbhanj	Kaptipada	Kathachua-26-02	1737	0.230	0.093
557	Mayurbhanj	Kaptipada	Kathachua-26-02	1738	0.230	0.093
558	Mayurbhanj	Kaptipada	Kathachua-26-02	1739	0.102	0.041
559	Mayurbhanj	Kaptipada	Kathachua-26-02	1740	0.180	0.073
560	Mayurbhanj	Kaptipada	Kathachua-26-02	1741	0.353	0.143
561	Mayurbhanj	Kaptipada	Kathachua-26-02	1742	0.076	0.031
562	Mayurbhanj	Kaptipada	Kathachua-26-02	1743	0.450	0.187
563	Mayurbhanj	Kaptipada	Kathachua-26-02	1744	0.047	0.019
564	Mayurbhanj	Kaptipada	Kathachua-26-02	1745	0.026	0.010
565	Mayurbhanj	Kaptipada	Kathachua-26-02	1746	0.100	0.040
566	Mayurbhanj	Kaptipada	Kathachua-26-02	1747	0.104	0.042
567	Mayurbhanj	Kaptipada	Kathachua-26-02	1754	0.530	0.216
568	Mayurbhanj	Kaptipada	Kathachua-26-02	1755	0.044	0.016
569	Mayurbhanj	Kaptipada	Kathachua-26-02	1756	0.069	0.028
570	Mayurbhanj	Kaptipada	Kathachua-26-02	1757	0.410	0.166
571	Mayurbhanj	Kaptipada	Kathachua-26-02	1758	0.066	0.027
572	Mayurbhanj	Kaptipada	Kathachua-26-02	1763	2.170	0.911
573	Mayurbhanj	Kaptipada	Kathachua-26-02	1764	0.190	0.085
574	Mayurbhanj	Kaptipada	Kathachua-26-02	1765	0.021	0.009
575	Mayurbhanj	Kaptipada	Kathachua-26-02	1766	0.019	0.008

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576	Mayurbhanj	Kaptipada	Kathachua-26-02	1767	0.032	0.013
577	Mayurbhanj	Kaptipada	Kathachua-26-02	1768	0.318	0.129
578	Mayurbhanj	Kaptipada	Kathachua-26-02	1769	2.740	1.166
579	Mayurbhanj	Kaptipada	Kathachua-26-02	1770	0.840	0.347
580	Mayurbhanj	Kaptipada	Kathachua-26-02	1771	0.181	0.073
581	Mayurbhanj	Kaptipada	Kathachua-26-02	1772	0.121	0.049
582	Mayurbhanj	Kaptipada	Kathachua-26-02	1773	4.860	2.074
583	Mayurbhanj	Kaptipada	Kathachua-26-02	1774	0.264	0.107
584	Mayurbhanj	Kaptipada	Kathachua-26-02	1775	0.283	0.115
585	Mayurbhanj	Kaptipada	Kathachua-26-02	1776	3.904	1.580
586	Mayurbhanj	Kaptipada	Kathachua-26-02	1777	0.262	0.106
587	Mayurbhanj	Kaptipada	Kathachua-26-02	1778	0.340	0.145
588	Mayurbhanj	Kaptipada	Kathachua-26-02	1781	0.630	0.255
589	Mayurbhanj	Kaptipada	Kathachua-26-02	1782	0.981	0.397
590	Mayurbhanj	Kaptipada	Kathachua-26-02	1783	4.750	1.940
591	Mayurbhanj	Kaptipada	Kathachua-26-02	1787	0.060	0.028
592	Mayurbhanj	Kaptipada	Kathachua-26-02	1793	0.081	0.033
593	Mayurbhanj	Kaptipada	Kathachua-26-02	1802	0.893	0.362
594	Mayurbhanj	Kaptipada	Kathachua-26-02	1803	0.014	0.006
595	Mayurbhanj	Kaptipada	Kathachua-26-02	1804	0.039	0.016

596	Mayurbhanj	Kaptipada	Kathachua-26-02	1811	0.020	0.014
597	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	81	1.188	0.481
598	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	83	0.840	0.340
599	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	85	1.801	0.729
600	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	86	0.326	0.132
601	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	87	0.275	0.111
602	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	88	0.574	0.232
603	Mayurbhanj	Kaptipada	Sukhuapatahill-48-03	89	1.281	0.518
604	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	95	1.296	0.525
605	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	98	0.890	0.368
606	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	99	1.110	0.459
607	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	100	2.000	0.811
608	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	128	1.200	0.489
609	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	129	0.704	0.285
610	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	137	1.938	0.784
611	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	142	1.334	0.540
612	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	143	0.311	0.126
613	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	146	0.210	0.086
614	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	148	1.212	0.491
615	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	149	0.430	0.176

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616	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	150	0.170	0.074
617	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	152	0.190	0.080
618	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	154	2.000	0.815
619	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	165	1.950	0.791
620	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	166	1.985	0.803
621	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	171	1.934	0.783
622	Mayurbhanj	Kaptipada	Sukhuapatahill-48-04	1693	0.660	0.289
623	Mayurbhanj	Kaptipada	Sukhuapatahill-48-24	1512	1.850	0.773
624	Mayurbhanj	Kaptipada	Sukhuapatahill-48-24	1513	2.000	0.834

Memo No. 1167 /FE &CC, dtd. 20.01.23

Copy forwarded to the Director, Printing, Stationery & Publication, Odisha, Cuttack for information and necessary action. He is requested to publish the order in the Odisha Gazette and supply 100 copies to Forest, Environment & Climate Change Department.


20.1.2023

Joint Secretary to Government.

Memo No. 1168 /FE &CC, dtd. 20.01.23

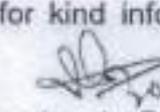
Copy forwarded to the Private Secretary to Hon'ble Minister, Forest, Environment & Climate Change for kind information of Hon'ble Minister.


20.1.2023

Joint Secretary to Government.

Memo No. 1169 /FE &CC, dtd. 20.01.23

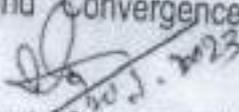
Copy forwarded to the OSD to Chief Secretary, Odisha for kind information of Chief Secretary.


20.1.2023

Joint Secretary to Government.

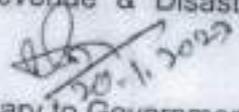
Memo No. 1170 /FE &CC, dtd. 20.01.23

Copy forwarded to the PS to DC-cum-ACS, Planning and Convergence Department for kind information of DC-cum-ACS.


20.1.2023
Joint Secretary to Government.

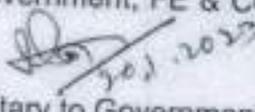
Memo No. 1171 /FE &CC, dtd. 20.01.23

Copy forwarded to Additional Chief Secretary to Govt., Revenue & Disaster Management Department for information and necessary action.


20.1.2023
Joint Secretary to Government.

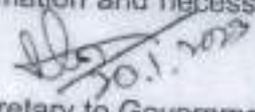
Memo No. 1172 /FE &CC, dtd. 20.01.23

Copy forwarded to the P.S. to Additional Chief Secretary to Government, FE & CC Deptt. for kind information of Additional Chief Secretary.


20.1.2023
Joint Secretary to Government.

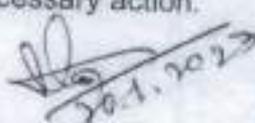
Memo No. 1173 /FE &CC, dtd. 20.01.23

Copy forwarded to all PCCFs/ all RCCFs/ all DFOs for information and necessary action.


20.1.2023
Joint Secretary to Government.

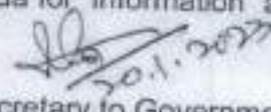
Memo No. 1174 /FE &CC, dtd. 20.01.23

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20.1.2023
Joint Secretary to Government.

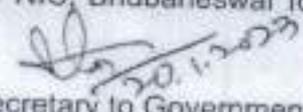
Memo No. 1175 /FE &CC, dtd. 20.01.23

Copy forwarded to Tahsildar, Khairai/ Oupada/ Kaptipada for information and necessary action.


20.1.2023
Joint Secretary to Government.

Memo No. 1176 /FE &CC, dtd. 20.01.23

Copy forwarded to the Head State Portal, IT Department / NIC, Bhubaneswar for information and necessary action.


20.1.2023
Joint Secretary to Government.

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH,
KOLKATA

.....
ORIGINAL APPLICATION No. 129/2016/EZ
(I.A. No. 70/2020/EZ)

IN THE MATTER OF:

Wildlife Society of Orissa (Elephant Corridors)
Represented by its Secretary,
Shantikunj, Link Road, Cuttack
Dist-Cuttack, Odisha-753012

....Applicant(s)

Versus

1. State of Odisha

Represented by Chief Secretary,
Government of Odisha, Secretariat Building,
Bhubaneswar, Odisha-751001

2. The Secretary,

Forest and Environment Department,
Government of Odisha, Secretariat Building,
Bhubaneswar, Odisha-751001

3. The Secretary,

Revenue and Disaster Management Department,
Government of Odisha, Secretariat Building,
Bhubaneswar, Odisha-751001

4. The Principal Chief Conservator of Forests and
Chief Wildlife Warden, Odisha, Prakruti Bhawan,
BDA Apartments, Nilakanthanagar, Nayapalli,
Bhubaneswar, Odisha-751012

5. The Secretary,

Ministry of Environment, Forests and Climate Change,
Government of India, Indira Paryavaran Bhavan,
Jerbagh Road, New Delhi-110003

....Respondent(s)

COUNSEL FOR APPLICANT:

Mr. Sankar Prasad Pani, Advocate

COUNSEL FOR RESPONDENTS:

Mr. Deepak Kumar Pani, Advocate for Respondent Nos.1 to 4
Mr. Gora Chand Roy Choudhury, Advocate for Respondent No.5

JUDGMENT

PRESENT:

HON'BLE MR. JUSTICE B. AMIT STHALEKAR (JUDICIAL MEMBER)

HON'BLE MR. SAIBAL DASGUPTA (EXPERT MEMBER)

Reserved On:- 12th August, 2021
Pronounce On:- 17th August, 2021

1. Whether the Judgment is allowed to be published on the net? **Yes**
2. Whether the Judgment is allowed to be published in the NGT Reporter? **Yes**

JUSTICE B. AMIT STHALEKAR (JUDICIAL MEMBER)

Heard the learned Counsel for the Applicant as well as the learned Counsel for the Respondents and perused the documents on record.

2. This original application has been filed by the Applicant seeking a direction to the Respondent No.2, Secretary, Forest and Environment Department, Government of Odisha to submit proposals for declaration and notification of 14 elephant corridors to the Central Government with the further direction to the Respondent No.5, the Secretary, Ministry of Environment, Forests and Climate Change to take immediate action and to issue draft notification and thereafter a final notification notifying the 14 elephant corridors.

3. It is stated in the original application that the State of Odisha has the largest population of elephants in Eastern India which stands at about 1,977 as per the last census carried out by the State Government in May, 2015.
4. It is stated that the elephant by its nature migrates from one place to another place in search of fodder and propagation of species and such migratory paths are part and parcel of the elephant ecology.
5. It is stated that recognizing the peculiar character of the elephants a Task Force was set up by the Government of India to determine the status and recommend measures for the long term survival and protection of elephants. The Task Force then prepared a report titled "Gajah" which was released in August, 2010 with several recommendations, a copy of which has been filed as Annexure-1 at Page No. 11 to 17 to the original application.
6. It is stated that elephant corridors being a part of the elephant ecology needs to be prescribed and therefore, notified as ecological sensitive zones under Section 3 of the Environment (Protection) Act, 1986.
7. It is stated that the Principal Chief Conservator of Forests (Wildlife)-cum-Chief Wildlife Warden, Odisha, Respondent No.4 presented details of elephant corridors in the State of Odisha identifying the 14 corridors with a total area of 870.61 sq. kms having a length of 420.8 kms and a width of 0.08 km to 4.6 kms.

8. The minutes of the meeting held on 19.01.2010 have been filed as Annexure-2 at Page No. 19 of the paper book. Thereafter, a **"Plan for Management of Elephant Corridors across forest habitats in Orissa"** was submitted to the State Government on 25.08.2011.
9. It is stated that the Respondent No.4, the Principal Chief Conservator of Forests and Chief Wildlife Warden, Odisha vide his letter No. 7274 dated 11.10.2012 submitted a proposal to the Respondent No.2, Forest and Environment Department, Government of Odisha to notify 14 traditional elephant corridors in Odisha under the provisions of Section 3 of the Environment (Protection) Act, 1986. It is alleged that thereafter, till date no action has been taken for notifying the 14 elephant corridors in the State of Odisha under the said act.
10. An affidavit dated 03.01.2017 has been filed on behalf of the Respondent Nos.1, 2 & 4 and it is stated therein that a Memorandum of Understanding (MoU) was signed with the Asian Nature Conservation Foundation (ANCF) which was given the mandate to identify the major and minor elephant corridors in the State of Odisha along with the work of assessing the habitat viability etc. and necessary action for notifying the elephant corridors which could be taken up only after receipt of the report of the Foundation.
11. It is stated that the objective of the Respondent No.4 was to identify the major and minor elephant corridors with special reference to Lakhary valley of Mahendragiri Region, Odisha.

12. A general letter dated 11.08.2006 was also written by the Inspector General of Forest and Director (PE), Ministry of Environment, Forests and Climate Change to the Chief Wildlife Wardens (PE) States and UTs, stating therein that the elephant corridors as prepared in Uttaranchal be provided legal protection under the Environment (Protection) Act, 1986 and to take steps for notification and protection of the identified elephant corridors in the various States.

13. A counter-affidavit dated 29.05.2017 has been filed by the Applicant to the compliance report filed by Respondent Nos.1, 2 & 4 wherein it is stated that elephants were straying from designated corridors in Dhenkanal, Athagarh, Athamalik & Angul forest divisions as admitted in the compliance report of the State Respondents but elephant corridors have not yet been notified under the Environment (Protection) Act, 1986. A reference has also been made to the letter of the Principal Chief Conservator of Forest (Wildlife) & Chief Wildlife Warden, Odisha dated 11.10.2012 addressed to the Principal Secretary to Government, Forest and Environment Department, Odisha with a request that all the 14 elephant corridors be notified under the provisions of Section 3(v) of Environment (Protection) Act, 1986.

14. An affidavit dated 16.09.2020 has been filed by the Applicant with the prayer that the Final Study Report prepared by Asian Nature Conservation Foundation (ANCF) mentions that 9 elephant corridors out of 14 identified corridors are not viable and the same should not be accepted.

15. An Action Plan dated 10.08.2021 has been filed on behalf of the Respondent Nos. 2 and 4 with reference to the time-line for implementation of the recommendations of the report submitted by the Asian Nature Conservation Foundation (ANCF). This Action Plan is with regard to 14 elephant corridors already identified which reads as under:

Name of the Corridor	Extends over District	Length of the Corridor (km)	Total Area (sq.km)	Functional existence and no. of elephant using the path	Ecological Feasibility	PA Connection
1. Barambar (Mayurbhanj) Division (Jharkhand) (Interstate)	Mayurbhanj, Jharkhand	11	24.3	Poor & max 20	Not good	Yes
2. Barambar (Mayurbhanj) Kanda (Jharkhand) (Interstate)	Mayurbhanj	43	26.29	Very poor & NA	Bad	Yes
3. West Bengal-Dumka (Interstate)	Mayurbhanj	72	32.5	Very good & 100+	Very bad	No
4. Simla-Rajgarh-Kaiba (Interstate)	Mayurbhanj, Keonjhar, Balasore	41.7	51.29	Good & 40+	Good & training stopper?	Yes
5. Tend-Palaya	Keonjhar, Angul	30.4	13.24	Poor & 15+	Not good	No
6. Kani (Keonjhar) Karapada (Saratpur, Jharkhand) (Interstate)	Keonjhar	15	17.3	Poor & 1 or 2	Bad	No
7. Malabariga (Jharkhand) Anantpur	Chenkaia	6.5	1.55	Very poor & 20-25	Not good	No
8. Vandreaga Anantpur	Angul, Dhenkanal	6.6	5.22	Very poor & 15-20	Not good	No
9. R. Guda Central FF	Nayagarh	2.6	0.75	Good & 20-40	Good	Yes
10. Lagada-Baruni	Angul	4.5	21.7	Good & 50-100+	Good	Yes
11. Tal-Chotgarh	Sambalpur	6.3	4.56	Good & 40+	Good	No
12. Bupshad-Taraya-Kandamal	Sonepur, Boudh	24.2	21.7	Poor & NA	Not Good	No
13. Kibagere Chandrapur	Kandhamal, Rayagada	77.0	575.4	Poor & 20+	Not good	No
14. Kerep-Biragan	Kishanpur, Rayagada	75	28.9	Very Poor & NA	Not Good	No

16. Besides the elephant corridors identified by the Asian Nature Conservation Foundation (ANCF), certain other elephant corridors were also identified by the Forest Department as priority corridors which are as under:

- a. Hatibari Corridor
- b. Nuagaon-Baruni Corridor
- c. Simpilpal (Nato RF)-Satkosia-Hadgarh-WLS-Kuldiha WLS
- d. Karo (Keonjhar Odisha)- Karampada (Saranda, Jharkhand)

17. The relevant extract of the Action Plan submitted by the State Respondents, Government of Odisha is reproduced herein below:

"In January, 2018, Asian Nature Conservation Foundation (ANCF) submitted its study report to Government of Odisha. This report is titled as "Elephant Carrying Capacity of Odisha's Forests". In this report chapter 5 is devoted to "Elephant Corridors in Odisha". Under table 5.1 of this chapter authors have given the list of corridors identified by Forest Department indicating functional existence and ecological feasibility as assessed by ANCF, and it is reproduced below:-

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Sl. No.	Name of Corridor	Extends over District	Length of Corridor (km)	Total Area (Sq Km)	Functional existence and no. of elephants using the path	Ecological Feasibility	IA Connection
1	Nuagaon (Keonjhar) - Baruni (Jharkhand) (Interstate)	Mayurbhanj, Jharkhand	16	24.2	Poor & max 20	Not good	Yes
2	Nuagaon (Keonjhar) - Baruni (Jharkhand) (Interstate)	Mayurbhanj	47	26.79	Very poor & NA	Bad	Yes
3	Karo (Keonjhar) - Karampada (Saranda) (Interstate)	Mayurbhanj	72	24.5	Very good & 100+	Very bad	No
4	Karo (Keonjhar) - Karampada (Saranda) (Interstate)	Mayurbhanj, Keonjhar, Jharkhand	41.7	91.79	Good & 40+	Good & medium	Yes
5	Karo (Keonjhar) - Karampada (Saranda) (Interstate)	Keonjhar, Jharkhand	20.4	12.24	Poor & 15+	Not good	No
6	Karo (Keonjhar) - Karampada (Saranda) (Interstate)	Keonjhar	10	17.1	Poor & 10+	Bad	No
7	Hadgarh (Keonjhar) - Satkosia (Keonjhar) (Interstate)	Dhenkanal	8.5	1.85	Very poor & 20+	Not good	No
8	Hadgarh (Keonjhar) - Satkosia (Keonjhar) (Interstate)	Angul	6.2	1.27	Very poor & 15	Not good	No
9	Hadgarh (Keonjhar) - Satkosia (Keonjhar) (Interstate)	Debagarh	2.6	0.25	Good & 20-30	Good	Yes
10	Hadgarh (Keonjhar) - Satkosia (Keonjhar) (Interstate)	Angul	4.3	20.7	Good & 60	Good	Yes
11	Hadgarh (Keonjhar) - Satkosia (Keonjhar) (Interstate)	Debagarh	6.3	8.56	Good & 70+	Good	Yes
12	Hadgarh (Keonjhar) - Satkosia (Keonjhar) (Interstate)	Sonepur	24.2	21.6	Poor & 10	Not Good	No
13	Hadgarh (Keonjhar) - Satkosia (Keonjhar) (Interstate)	Keonjhar	22.0	27.4	Poor & 20+	Not Good	No
14	Hadgarh (Keonjhar) - Satkosia (Keonjhar) (Interstate)	Keonjhar, Jharkhand	2	26.4	Very poor & NA	Not Good	No

Further, under part 5.4 of the chapter, authors have given the list of priority corridors and under that a new corridor called as Karo Corridor is also listed which is not listed in any of the above table.

Hadgarh Corridor: A narrow, narrow-gauge of the Hadgarh RF extends roughly 40 to 50 km to the west and then 100 km by a narrow stream of land which is for through Hadgarh village (dist. Angul and ward 14, 144-92). This line between Hadgarh and Hadgarh is also important in this area. This corridor is a 100 km long in the Saranda Wildlife Sanctuary near Patanchandrapur District.

Study of Karo-Karampada Elephant Corridor in 2012 by Forest Department of Odisha:
State Government, Govt Forest and Environment Department, Govt Order number: 100/2006, dated 22.12.10, 100/2011, dated 22.09.12, established a committee under the chairmanship of Regional Director, Government of Forests, Keonjhar, with other members. This committee was entrusted to identify the important, evaluate the existing information and to prepare a report on status/existence of the Karo-Karampada Odisha-Jharkhand Corridor in terms of its functional existence in the context of Odisha Govt Order No. 100/2006.

1985) forwarded objections to existence of this corridor as identified by Forest Department in 2011, on the basis of their mine area which were there since 1960).

The committee found that corridor demarcation is not done correctly and recommended inter alia that the correct movement path of the elephants should be surveyed and demarcated in the field and should also have to be given the status of the Elephant Corridor for its scientific management in the future.

From all the above studies/reports following can be inferred:-

1. There is no unanimity on existence of Elephant Corridors in Odisha as per various studies/reports.
2. The length and width of the corridors is identified differently in different studies/reports.
3. Even the report of 2017 study by WTI and 2018 study by ANCF, though conducted in very short span of time, have different findings on elephant corridors.
4. Study reports by the same agency i.e. WTI in 2005 and 2017 gave different findings.
5. Detailed verification, in 2012, of the Karo-Karampada Corridor (as identified by the Forest Department in 2011) by a committee constituted by Forest Department of Odisha found that it was not correctly identified.

PROPOSED ACTION PLAN

The ANCF report has concluded "perhaps about 1700-1800 elephants can at most be sustained and managed within the linear forested landscape of Odisha with tolerable levels of elephant-human conflict." However, the last census conducted by the department indicated presence of 1976 elephants in Odisha. So, about 10% elephant population is in excess of the carrying capacity.

STRATEGY: Based on ANCF study the following strategy is adopted:-

1. Need to Secure Elephant Habitat
 2. Providing connectivity to Habitats
 3. Securing movement paths of smaller and scattered populations.
- 1). Need to secure Elephant Habitat-

In Odisha, three elephant reserves are notified by the government as below

Name of the Elephant Reserve	Area in Sq. Km	Notification
Nayabohari	7043.74	EP/W/142/2001/10146 dated 29.09.2001
Sambalpur	426.91	EP/W/157/2000/10142 dated 19.06.2002
Bhanadri	1034.10	EP/W/110/2000/10140 dated 27.03.2002

As per report of ASO "within the three notified elephant reserves of Odisha, an estimated 969 wild elephants reside, that is about 50% of wild elephants of Odisha have a secure area as their habitat".

Therefore, the report not strongly recommended the extension of area of Sambalpur and Bhanadri Elephant Reserves. Accordingly, it has been suggested by the report to add 1613.74 sq. km (Total 426.74+1013.74+274.30 sq. km) in Sambalpur EP and 1405.66 sq. km (Total 1034.3+1405.66=2439.96 sq. km) in Bhanadri EP. It is also reported by ANCF that if this area is added to the EPs then total area of 1407 elephants would be accommodated in EPs. Considering area between Sambalpur and Bhanadri EPs the number goes up to about 1500. (provisionally for about 75% of total population of elephants of the state and about 80% of total number specified as the carrying capacity study done by ANCF).

Therefore, these habitats are the areas which are most important for long term conservation of the species in the state and need utmost attention.

As per ANCF report-In pursuance of this recommendation state government has undertaken an effort to expand the area of Sambalpur ER to 1797.048 sq. km from existing 426.91 sq. km and to extend the area of Mahanadi ER to 2181.522 sq. km from existing 1038.00 sq.km. This will result in providing secure habitat to majority of elephant of the state.

2) Providing Connectivity to Elephant Habitats-As per ANCF report (Section 5.1), An elephant corridor can be thought of as a relatively narrow strip of land connecting two or more viable habitats or providing passage for genetic connectivity between two or more viable elephant population.

1) Area between Mahanadi and Sambalpur ERs So, for the purpose of corridors the area between elephant habitats is most important. In between Sambalpur and Mahanadi ERs presently two corridors are identified. These are Nupada-Baruni and Tal-kholpan. However, these are very small areas identified and does not ensure complete connectivity between two ERs (map enclosed). The present aerial distance between boundaries of two ERs is about 65 kms. With the inclusion of Mahanadi ERs this distance will become about 15 km. This will strengthen the connectivity between two habitats by providing safe passage for large part of habitat. Due to change in movement patterns, it is difficult to fix the boundaries of elephant corridors in the landscape between two ERs. Therefore, it is decided to treat entire landscape between two expanded ERs as movement area. As suggested by ANCF report this area would be made wildlife friendly by promoting conducive land use. For this purpose, following steps would be taken-

- a) The area would be enriched by planting suitable forage plants.
- b) Water sources will be augmented.
- c) As identified by ANCF report, distribution channels of Mangote Dam are like Elephant Proof Trenches. Overpasses shall be constructed over these canals for providing passage to elephants. Already three locations have been identified and steps have been initiated for providing these overpasses. Funds shall be allocated for this purpose soon. Following are the locations identified for this purpose.

Sl. No.	ITEM	SPECIFICATION
1	Mangote Left canal GPS Location N 20 82561, E- 84 42576	Length x breadth-14.3 mt x 8.05 mt.
2	Pottapoda Canal- SNo-1 Location N 20 81711, E- 84 41455	Length x breadth-10 mt x 8 mt.
3	Pottapoda Canal- SNo-2 Location N 20 82781, E- 84 40217	Length x breadth-16 mt x 8 mt.

d) ANCF report has also identified roads in the landscape as potential barriers in the movement paths of elephants. For mitigating this threat underpasses shall be constructed at these roads. Already locations are identified. For NH 55 these underpasses and overpasses are included in the approved Site-Specific Wildlife Conservation Plan and NHAI is going to start the work soon. For other road locations for underpasses and overpasses are also identified and funds are being raised for construction. Details of points identified for this purpose are given below details.

List of approved EUPs Angul-Sambalpur section of NH-42 (now 55)

Name of the Division	Location of AUP	Latitude	Longitude
Angul Division	Area between Pottapoda NH of Angul Division (South side)	20° 55' 7.081 N	84° 47' 42.6" E

		side) and Simulapattar RF (Angul Division) on Northern side		
Athmalik Division	2.	At Jampalia	20° 55' 7.70" N	84° 46' 44.9" E
	3.	At Kutasingha	21° 02' 32.60" N	84° 27' 30.3" E
	4.	In Purusaplani PRF near Charibatichaw.	21° 03' 51.4" N	84° 22' 39.4" E
		Tal-Kholgarh Elephant corridor Fly over of 1 km length	21° 03' 51.1" N	84° 19' 02.2" E
	6.	Near Central Nursery at Charam	21° 06' 17.1" N	84° 13' 39.67" E
	7.	In between Sulsar RF Sberhampura PF (near Nupodachaw)	21° 06' 19.0" N	84° 14' 31.8" E
	8.	Landokot RF near Barohat	21° 08' 34.01" N	84° 10' 09.01" E
Samsapur Division	9.	Paltodera near Chandimal (Jajjura)	21° 13' 30.9" N	84° 08' 48.7" E
	10.	Near Nua Mahupali	21° 18' 02.7" N	84° 07' 16.2" E
	11.	Near Hatpali	21° 20' 15.0" N	84° 05' 12.6" E
	12.	Near Bhabanipali	21° 22' 52.7" N	84° 03' 53.1" E
	13.	Near Nankarpan	21° 23' 34.47" N	84° 01' 23.41" E

Other road locations identified in Athmalik Division for creation of Underpass.

Sl.No	Infrastructure	Structural Options	GPS location	Size
1.	Athmalik -Bonda SH-62	Under Pass	N-20° 45' 46.0" E-84° 33' 14.3"	Length-25m X Height-6m.
2.	Athmalik -Bonda SH-62	Under Pass	N-20° 47' 32.6" E-84° 33' 14.3"	Length-25m X Height-6m.
3.	NH-55 at Jampur	Under Pass	N-20° 55' 07.7" E-84° 46' 44.9"	Length-25m X Height-6m.
4.	NH-55 at Kadalimunda	Under Pass	N-20° 59' 14.2" E-84° 45' 34.8"	Length-25m X Height-6m.
5.	NH-55 at Rajabandha	Under Pass	N-20° 57' 27.8" E-84° 46' 12.0"	Length-25m X Height-6m.
6.	NH-55 at Nuthan	Under Pass	N-20° 56' 44.8" E-84° 35' 35.6"	Length-25m X Height-6m.
7.	SH at Tilwar	Under Pass	N-20° 53' 21.0" E-84° 32' 25.0"	Length-25m X Height-6m.
8.	Machhapur-Bamra PWD road	Under Pass	N-20° 50' 56.1" E-84° 43' 57.6"	Length-25m X Height-6m.
9.	Machhapur-Bamra PWD road	Under Pass	N-20° 50' 47.6" E-84° 26' 40.52"	Length-25m X Height-6m.
10.	Boudh-Raxaula NH-153(N)	Under Pass	N-20° 54' 2.72" E-84° 18' 16.37"	Length-25m X Height-6m.
11.	Athmalik-Kialata PWD road	Under Pass	N-20° 50' 37.2" E-84° 22' 50.07"	Length-25m X Height-6m.

2) Another threat identified by ANCF is Railway Line connecting Angul and Sambalpur. Already 13 locations have been identified in between Barbar and Charnal in Roadkhal Forest division which are the crossing points for elephants. Railway authorities are already moved to build estimate for over and underpass at present. Following are the locations identified in this field for this purpose:-

Name of Forest Division	SL No.	Railway Pillar No.		GPS coordinates of the location
		From	To	
Kudhakhali	1	40/2	40/3	Over Pass
	2	40/3	40/4	Over Pass/Underpass
	3	50/1	50/2	Over Pass
	4	51/1	51/2	Over Pass/Underpass
	5	52/1	52/2	Over Pass/Underpass
	6	64/5	64/6	Over Pass/Underpass
	7	67/7	68/3	Over Pass/Underpass
	8	74/1	74/2	Over Pass-Talukholgan Gaddor
	9	84/2	84/4	Over Pass
	10	40/4	40/5	Underpass
	11	51/2	51/3	Underpass
	12	56/1	56/2	Underpass
	13	64/6	64/7	Over Pass/Underpass

- f) Voluntary village relocation scheme of the state for Protected Areas shall also be extended to this area to reduce the human-wildlife interface in the area.
- g) A scheme of incentive for maintaining wildlife friendly land use by the villagers in this area shall also be formulated and implemented for this area. Under this scheme in the elephant movement areas landowners shall be suitably compensated to maintain wildlife friendly land use.
- h) Alternate livelihood (to reduce dependence on forest resources and agriculture) to boost income of the villagers in the area shall be provided.
- i) Awareness activities to sensitize all the stakeholders in the area shall be taken up.
- j) The newly suggested National corridor by ANCF shall be studied in detail to ascertain the exact location.

3) **Mayurbhanj ER:** The ANCF study has found that area of the notified Mayurbhanj ER is adequate to support the present elephant population. In the recent movement of elephants between Mayurbhanj ER and other two ERs is not established. However, the following are mentioned for connectivity of habitat for the ER.

- a) There are five ways which provide connectivity. Out of these, two are within the ER. They are S.M.30-Sarakda and Hadgarh-Kudaha. Other three are giving interstate connections. They are West Bengal-Gujarat-Sikrapada (between Odisha and West Bengal), Kadampana-Dhatadhaba and B.Sarpahar-Kandla between Odisha and Jharkhand.
- b) As per report of ANCF, there are not many problems in Sambalpur, Subania area and this area lies in the notified tiger reserve area of Simlipal. This area is well protected.
- c) In Hadgarh-Kudaha area the movement is being affected by the stone quarries. The Talukda Karamdas is fully applied for permission for reviving the existing tracks of stone quarries located in the block connecting road to Sambalpur to Hadgarh-Kudaha. Ministry order a direction of 2.11.2016. Subsequently the applicant submitted request proposal for applying for forest clearance work on an area of 173.50 ac. with forest reserve land located in village Simlipal, Talukda of Sambalpur which has been approved by the standing committee of National Board for wildlife on 04.01.2017. It is time to formulate

of Karnataka till of Mayurmathi). As per order dated 18.02.2020 of Forest NCT in DIA No. 22019 and 2019 already the process for declaring the area as Conservation Reserve has been initiated.

AIC report has assessed West Bengal-Deul-Sulpada as Very Good for functional existence and very bad as for as Ecological Feasibility is concerned. However, Badampahar-Onobadabin area has been categorized as poor and Badampahar-Kakati as very poor functionally.

For interstate connectivity of Mayurmathi ER three major corridors are identified. In this connection a study conducted by Folei et al (2019) and titled as "Elephant Movement and its impacts" throw light on movement patterns of elephants in the area. During the period 1997-2014 study has reported 48 locations of entry and 48 locations of exit for interstate movement of elephants from West Bengal into Mayurmathi ER. These entry and exit locations are different and cover Rangayndapur, Deul, Pitradaha and Rangayndapur for entry and Rangayndapur, Deul and Rangitpur for exit. Details are tabulated below:-

Entry-exit locations and instances (reproduced from Folei et al 2019)

Table 4.1.1. (of the study) years 1997-2014: range wise instances of entries through different locations to elephants from WB

entry locations			
Sl. No.	Location	Range	No. of entries
1	Bodhara	Rangayndapur	2
2	Rangayndapur	Deul	1
3	Banarhat	Deul	2
4	Shadabadi	Rangayndapur	2
5	Manikchale	Deul	1
6	Shugachata	Deul	1
7	Dhatari	Deul	1
8	Chandaria	Deul	1
9	Chandaria	Rangayndapur	2
10	Gangaria	Pitradaha	1
11	Gharahara	Deul	2
12	Gandajur	Deul	1
13	Banichanga	Deul	1
14	Hathua	Deul	1
15	Jhatola	Deul	1
16	Jheta	Rangayndapur	2
17	Kandaria	Deul	1
18	Katharia	Deul	1
19	Kaur	Rangayndapur	1
20	Kandapur	Deul	2
21	Kubraoke	Deul	1
22	Jandhunda	Deul	1
23	Mufan	Rangayndapur	1
24	Nakura	Deul	1
25	Palara	Rangayndapur	2
26	Pala	Deul	2
27	Pradaha	Deul	1
28	Rangayndapur	Deul	1
29	Sambra	Deul	1
30	Sradini	Deul	1
31	Taka	Deul	1
32	Tara	Deul	1

Table 4.1.2. (of the study) year wise instances of returns (evns) from Odisha elephants that had entered from West Bengal.

No.	Location	Range	No. of entries
1	Sirakali	Calcutta	2
2	Chandni	Deuli	1
3	Shadashole	Rasagovindapur	3
4	Engachatar	Rasagovindapur	1
5	Basole	Deuli	2
6	Chauliabaradi	Rasagovindapur	1
7	Chitrada	Rasagovindapur	1
8	Chihat	Deuli	4
9	Dhansole-1	Deuli	2
10	Dhansole-2	Deuli	1
11	Dhirehidim	Rasagovindapur	1
12	Gangasole	Deuli	1
13	Changhana	Deuli	6
14	Goyindapur	Deuli	1
15	Kundibhariga	Deuli	1
16	Jhaloda	Deuli	1
17	Kadavata	Deuli	1
18	Kishanpola	Deuli	1
19	Kotes	Deuli	1
20	Kundiasole	Rasagovindapur	1
21	Machana	Deuli	1
22	Madakunda	Deuli	1
23	Pakhi	Bansripati	5
24	Pala	Deuli	1
25	Pekharla	Deuli	1
26	Paibari	Deuli	1
27	Pekharisole	Deuli	1
28	Rambha	Deuli	1
29	Sansole	Bansripati	1
30	Sukhrakhali	Deuli	48

Total 64 instances
 Summary: 30 locations odd in 48 evns. Deul range 22 locations, 16 (33%) evns; Rasagovindapur 8 locations, 6 (12%) evns; Bansripati 2 locations, 2 (4%) evns.
 Further this study has presented Year wise instances of entry and exit for elephants from West Bengal into forest ranges and the same is reproduced below.

Table 4.1.3. (of the study) year wise instances of entry and exit by elephants from West Bengal (and return) in Odisha during 1997-2014. Total entries = 48, by 64 elephants from (Deul, Rasagovindapur, Bansripati).

Year	ENTRY				EXIT					
	Deoik	BGP	Pithabata	BPS	TOTAL	Deoik	BGP	Pithabata	BPS	TOTAL
2000					4					4
2001					4					4
2002					4					4
2003					3					3
2004					3					3
2005					3					3
2006					3					3
2007					3					3
2008					3					3
2009					3					3
2010					3					3
2011					3					3
2012					3					3
2013					3					3
2014					3					3
2015					3					3
2016					3					3
2017					3					3
2018					3					3
2019					3					3
2020					3					3
2021					3					3
2022					3					3
2023					3					3
2024					3					3
2025					3					3
2026					3					3
2027					3					3
2028					3					3
2029					3					3
2030					3					3
2031					3					3
2032					3					3
2033					3					3
2034					3					3
2035					3					3
2036					3					3
2037					3					3
2038					3					3
2039					3					3
2040					3					3
2041					3					3
2042					3					3
2043					3					3
2044					3					3
2045					3					3
2046					3					3
2047					3					3
2048					3					3
2049					3					3
2050					3					3
Total	34	11	1	2	48	37	0	2	48	100
% instance	71	23	2	4	100	77	0	4	100	

Similarly, for interstate movement from Jharkhand to Odisha also the same study found entry and exit locations as reproduced below (out of these, locations shown for Karanga and Karangpur divisions provide connectivity to Nayachan LR from Jharkhand)

Table 21. (of the study) years 2000-2014 range wide locations and entry/exit instances for each year from Jharkhand.

Sl. No.	Division	Range	Location	No. of entries	% of total
1	Bondla	Bondla	Bondla	12	25
2	Karanga	Guntur	Guntur	7	15
3	Karanga	Gungur	Kamesah	1	2
4	Karanga	Gungur	Madhupur	1	2
5	Karanga	Gungur	Madhupur	1	2
6	Karanga	Gungur	Madhupur	1	2
7	Karanga	Gungur	Madhupur	1	2
8	Karanga	Gungur	Madhupur	1	2
9	Karanga	Gungur	Madhupur	1	2
10	Karanga	Gungur	Madhupur	1	2
11	Karanga	Gungur	Madhupur	1	2
12	Karanga	Gungur	Madhupur	1	2
13	Karanga	Gungur	Madhupur	1	2
14	Karanga	Gungur	Madhupur	1	2
15	Karanga	Gungur	Madhupur	1	2
16	Karanga	Gungur	Madhupur	1	2
17	Karanga	Gungur	Madhupur	1	2
18	Karanga	Gungur	Madhupur	1	2
19	Karanga	Gungur	Madhupur	1	2
20	Karanga	Gungur	Madhupur	1	2
21	Karanga	Gungur	Madhupur	1	2
22	Karanga	Gungur	Madhupur	1	2
23	Karanga	Gungur	Madhupur	1	2
24	Karanga	Gungur	Madhupur	1	2
25	Karanga	Gungur	Madhupur	1	2
26	Karanga	Gungur	Madhupur	1	2
27	Karanga	Gungur	Madhupur	1	2
28	Karanga	Gungur	Madhupur	1	2
29	Karanga	Gungur	Madhupur	1	2
30	Karanga	Gungur	Madhupur	1	2
31	Karanga	Gungur	Madhupur	1	2
32	Karanga	Gungur	Madhupur	1	2
33	Karanga	Gungur	Madhupur	1	2
34	Karanga	Gungur	Madhupur	1	2
35	Karanga	Gungur	Madhupur	1	2
36	Karanga	Gungur	Madhupur	1	2
37	Karanga	Gungur	Madhupur	1	2
38	Karanga	Gungur	Madhupur	1	2
39	Karanga	Gungur	Madhupur	1	2
40	Karanga	Gungur	Madhupur	1	2
41	Karanga	Gungur	Madhupur	1	2
42	Karanga	Gungur	Madhupur	1	2
43	Karanga	Gungur	Madhupur	1	2
44	Karanga	Gungur	Madhupur	1	2
45	Karanga	Gungur	Madhupur	1	2
46	Karanga	Gungur	Madhupur	1	2
47	Karanga	Gungur	Madhupur	1	2
48	Karanga	Gungur	Madhupur	1	2
49	Karanga	Gungur	Madhupur	1	2
50	Karanga	Gungur	Madhupur	1	2

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10	Karipur	Borbir	Haripur	4	4
11	Karipur	Borbir	Haripur	2	2
12	Karipur	Chandpur	Haripur	9	9
13	Karipur	Chandpur	Haripur	1	1
14	Karipur	Bakampur	Haripur	2	2
15	Karipur	Bakampur	Haripur	1	1
16	Karipur	Bakampur	Haripur	1	1
17	Karipur	Bakampur	Haripur	1	1
18	Karipur	Bakampur	Haripur	2	2
19	Karipur	Bakampur	Haripur	1	1
20	Karipur	Bakampur	Haripur	1	1
21	Karipur	Bakampur	Haripur	2	2
22	Karipur	Bakampur	Haripur	1	1
23	Karipur	Bakampur	Haripur	1	1
24	Karipur	Bakampur	Haripur	1	1
25	Karipur	Bakampur	Haripur	1	1
26	Karipur	Bakampur	Haripur	1	1
27	Karipur	Bakampur	Haripur	1	1
28	Karipur	Bakampur	Haripur	1	1
29	Karipur	Bakampur	Haripur	1	1
30	Karipur	Bakampur	Haripur	1	1
31	Karipur	Bakampur	Haripur	1	1
32	Karipur	Bakampur	Haripur	1	1
33	Karipur	Bakampur	Haripur	1	1
34	Karipur	Bakampur	Haripur	1	1
35	Karipur	Bakampur	Haripur	1	1
36	Karipur	Bakampur	Haripur	1	1
37	Karipur	Bakampur	Haripur	1	1
38	Karipur	Bakampur	Haripur	1	1
39	Karipur	Bakampur	Haripur	1	1
40	Karipur	Bakampur	Haripur	1	1
41	Karipur	Bakampur	Haripur	1	1
42	Karipur	Bakampur	Haripur	1	1
43	Karipur	Bakampur	Haripur	1	1
44	Karipur	Bakampur	Haripur	1	1
45	Karipur	Bakampur	Haripur	1	1
46	Karipur	Bakampur	Haripur	1	1
47	Karipur	Bakampur	Haripur	1	1
48	Karipur	Bakampur	Haripur	1	1
49	Karipur	Bakampur	Haripur	1	1
50	Karipur	Bakampur	Haripur	1	1

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Table 2.2 (a) (the study) summary range wide entry and exit instances by elephants from Jharkhand

Block	Range	No. of entries	No. of exit locations	No. of exits	No. of exit locations	Remark
Baripada	Bamunah	17	1	17	1	
Baripada	Bangura	13	5	13	5	
Baripada	Bardi	12	4	12	4	
Baripada	Chamra	10	2	10	2	
Baripada	Satampahad	4	3	4	3	
Baripada	Echhalin	9	7	9	7	
Baripada	Ramanpur	2	2	2	2	
Baripada	Iwanitapur	12	11	12	8	Dalhara, Pitaroli and Simyala locations were not used for exit
Baripada	Dasa	11	11	11	8	Hanharanpur, Kundanga and Jharbeda locations were not used for exit
		90	46	90	40	

2) **Proposed Action:** These movement patterns over about 15 years show that the movements are not fully permitted by identified corridors. Hence restricting the measures to be taken to these identified corridors may not suffice. Thus, it is decided to conduct a study to ascertain the exact movement pattern and to facilitate movement to and from Jharkhand and West Bengal and measures required for safeguarding them.

3) **Securing movement paths of smaller and scattered populations:** The other identified corridors does not seem to connect viable habitats as per Andhra study. Thus, they are only movement paths for smaller scattered populations (putting all together, constituting about 25% of total elephant population in the state) and are not corridors in true sense. Further, prohibiting activities which are not permissible in the eco-sensitive zones as per order dated 20.10.2017 of Hon'ble NGT in the presently identified corridors did not help in reducing human-elephant conflict. Such movement paths were on changing and awareness of such conflict situations.

Action Proposed: State Government will constitute a committee under the Chairmanship of CWC to monitor the movement patterns in these areas and take required steps to safeguard the elephants. This committee will meet half yearly and will review the situation and recommend the actions required to all movement patterns proposed to safeguard these additional scattered populations and to reduce the conflict situations.

Time line: All the above activities shall be completed in coming three years.

18. In our view, since the Action Plan has been submitted and 14 elephant corridors have been identified by the State Respondents, Government of Odisha, we, therefore, dispose of this original application with the direction to the Respondent No.1 to notify the elephant corridors in terms of the elephant corridors as identified

by the Asian Nature Conservation Foundation (ANCF) and the Action Plan, within a period of two months from today in accordance with law.

19. There shall be no order as to costs.

I.A. No. 70/2020/EZ

1. This application has been taken up. The prayer in the I.A. filed by the Applicant is for a direction to the Respondent to show cause for violation of the order of the Tribunal dated 20.10.2016.

2. We have gone through the I.A. and since, the 14 elephant corridors have already been identified by the Asian Nature Conservation Foundation (ANCF) and the original application has been disposed of with a direction to the Respondent No.1, State of Odisha to notify the same, in our opinion, there is no violation of the order of the Tribunal dated 20.10.2016.

3. I.A. No. 70/2020/EZ is accordingly dismissed.

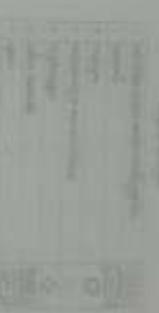
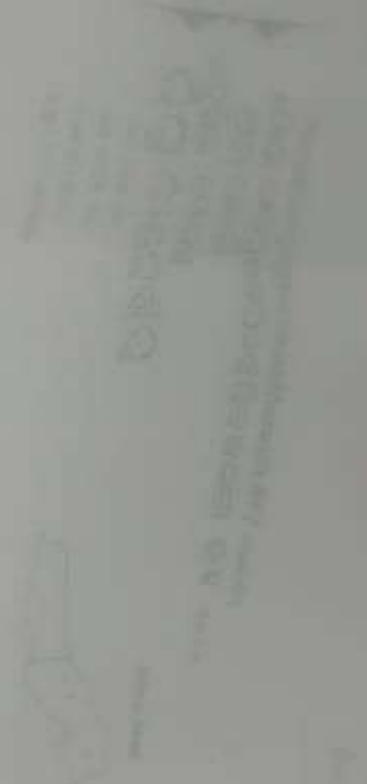
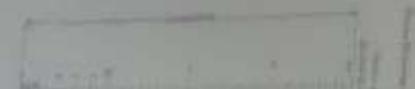
4. There shall no order as to costs.

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B. AMIT STHALEKAR, JM

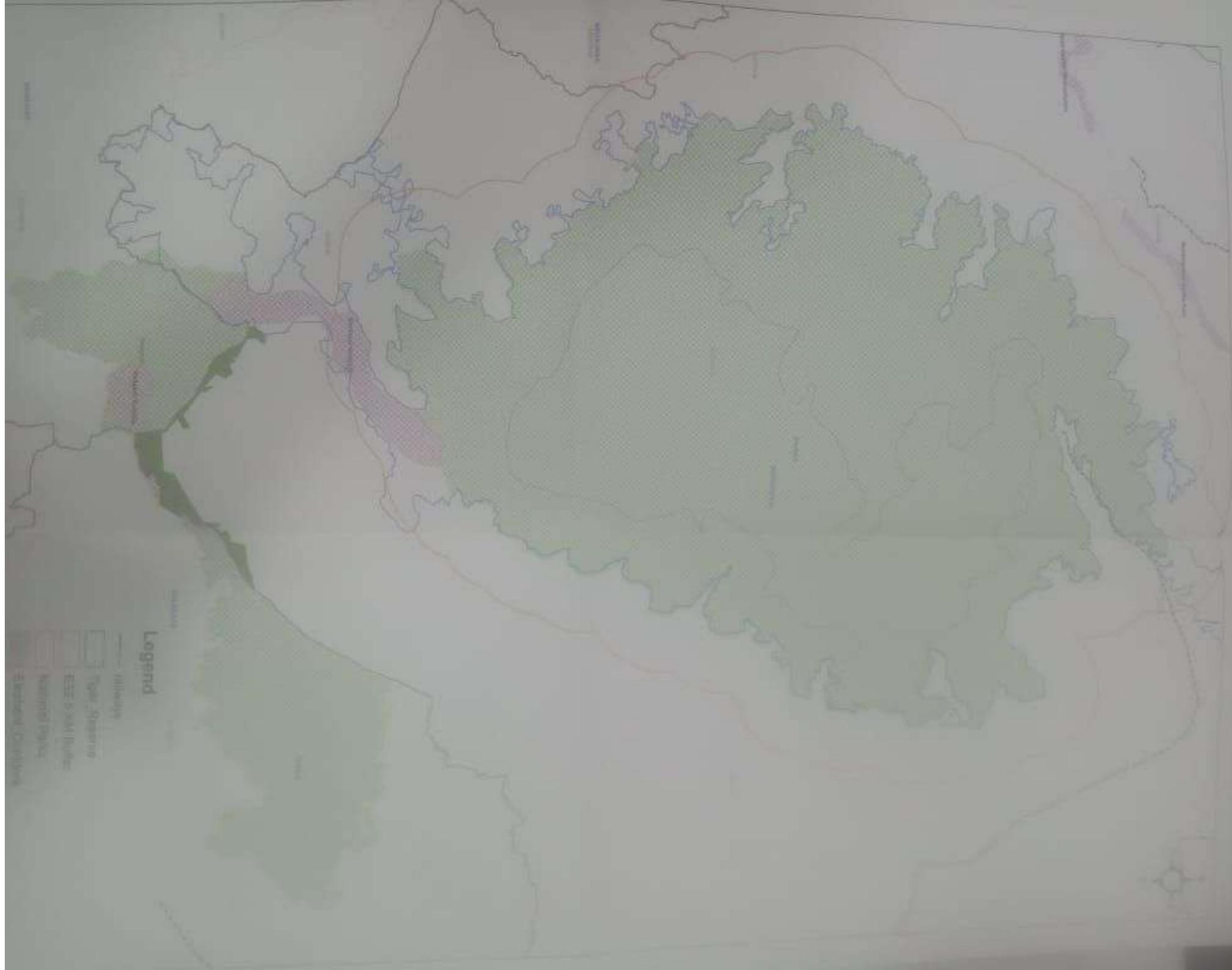
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SAIBAL DASGUPTA, EM

Kolkata
August 17, 2021
Original Application No.129/2016/EZ
(I.A. No. 70/2020/EZ)

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Government of India
Ministry of Environment and Forests
(Wildlife Division)

ANNEXURE-A/11

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Paryavaran Bhawan,
CGO Complex, Lodi Road,
New Delhi -110003.

F. No. 1-9/2007 WL-I(pt)
Dated: 9th February, 2011

To,
The Chief Wildlife Warden
All States/Union Territories

Sub: Guidelines for Declaration of Eco-Sensitive Zones around National
Parks and Wildlife Sanctuaries.

Sir

In pursuance to the decision taken by the National Board for Wildlife, all the States/Union Territory, Governments were requested for forwarding site specific proposals for declaration of Eco Sensitive Zones around National Parks and Wildlife Sanctuaries. Several reminders in this connection were also sent. Hon'ble Supreme Court had also take note of this decision had directed States/ Union Territory, Governments to forward proposals this Ministry. However, only very few States have forwarded proposals in this regard.

This Ministry after careful consideration, has therefore, decided to frame guidelines to facilitate the States/Union Territory, Governments for declaration of Eco-Sensitive Zones around National Parks and Wildlife Sanctuaries. Kindly find enclosed a copy of the said Guidelines. It is requested to kindly take necessary action in this regard at the earliest

Yours faithfully,

(Prakriti Srivastava)

Deputy Inspector General (WL)

Telefax: 01-24360704

E-mail: digvl-mef@nic.in

Encl: As above

Copy to:

1. Principal Secretary (Forests), all States/Union Territories.
2. Principal Chief Conservator of Forests, all States/ Union Territories.
3. NIC Cell- with a request to upload the enclosed guidelines on the official website of MoEF.

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**GUIDELINES FOR
DECLARATION OF ECO-
SENSITIVE ZONES AROUND
NATIONAL PARKS AND WILDLIFE
SANCTUARIES**



**GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT AND FORESTS**

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GUIDELINES FOR DECLARATION OF ECO-SENSITIVE ZONES AROUND NATIONAL PARKS AND WILDLIFE SANCTUARIES

1. Background:

1.1. IBWL Decision:

1.1.1 During the XXI meeting of the Indian Board for Wildlife held on 21st January 2002, a 'Wildlife Conservation Strategy-2002' was adopted wherein point no.9 envisaged that " lands falling within 10 Kms of the boundaries of National Parks and Sanctuaries should be notified as eco-fragile zones under section 3 (v) of the Environment (Protection) Act and Rule 5 Sub rule (viii) & (x) of the Environment (Protection) Rules."

1.1.2 The Additional Director General of Forests (WL), vide letter dated 6th February 2002, had requested all the Chief Wildlife Wardens for listing out such areas within 10 Kms of the boundaries of National Parks and Sanctuaries and furnish detailed proposals for their notification as eco-sensitive areas under the Environment (Protection) Act, 1986.

1.1.3 In response, some of the State Governments had raised concern over applicability of the 10 Kms range from the Protected Area boundary and informed that most of the human habitation and other areas including important cities in these States would come under the purview of eco-sensitive zone and will adversely affect the development.

1.2. National Wildlife Action Plan (2002-2016)

1.2.1 The National Wildlife Action Plan (NWAP) 2002-2016 indicates that *"Areas outside the protected area network are often vital ecological corridor links and must be protected to prevent isolation of fragments of biodiversity which will not survive in the long run. Land and water use policies will need to accept the imperative of strictly protecting ecologically fragile habitats and regulating use elsewhere."*

1.2.2 The Action Plan also indicates that *"All identified areas around Protected Areas and wildlife corridors to be declared as ecologically fragile under the Environment (Protection) Act, 1986."*

1.3. Decision of National Board for Wildlife:

1.3.1 Considering the constraints communicated by the states, the proposal was re-examined by the National Board for Wildlife in its 2nd meeting held on 17th March 2005 and it was decided that the 'delineation of eco-sensitive

zones would have to be site specific and relate to regulation, rather than prohibition, of specific activities'. The decision was communicated to all the State Governments for compliance vide letter dated 27th May 2005. Thereafter, it was further communicated with subsequent reminders.

1.4. Hon'ble Supreme Court's decision:

1.4.1 A Public Interest Litigation was also filed by the Goa Foundation vide their Writ Petition No. 460/2004 before the Hon'ble Supreme Court regarding the issue of declaration of eco-sensitive zones.

1.4.2 Vide their order dated 4th December 2006, Hon'ble Supreme Court had directed the Ministry of Environment & Forests to give a final opportunity to all States/Union territories to respond to the letter dated 27.5.2005 and that the State Governments send their proposals within four weeks, to the Ministry. It was also directed that all cases where environmental clearances were granted where activities are within 10 Kms zone, be referred to Standing Committee of NBWL.

2. Statutory Provisions

2.1 *Section 5 C(1) of the Wildlife (Protection) Act, 1972 states that it shall be the duty of the National Board for Wildlife to promote the conservation and development of Wildlife and forests by such measures as it thinks fit.*

2.2 *Section 3 of the Environment (Protection) Act 1986 (EPA) gives power to the Central Government i.e. the Union Ministry of Environment and Forests to take all measures that it feels are necessary for protecting and improving the quality of the environment and to prevent and control environmental pollution. To meet this objective, the Central Government can restrict areas in which any industries, operations or processes or class of industries, operations or processes shall not be carried out or shall be carried out subject to certain safeguards [Section 3(2)(v)]*

2.3 *Section 5(1) of the Environment (Protection) Rules, 1986 (EPR), states that the central government can prohibit or restrict the location of industries and carrying on certain operations or processes on the basis of considerations like the biological diversity of an area (clause v) maximum allowable limits of concentration of pollutants for an area (clause ii) environmentally compatible land use (clause vi) proximity to protected areas (clause viii).*

3. Purpose for declaring Eco-Sensitive Zones:

The purpose of declaring Eco-sensitive Zones around National Parks and Sanctuaries is to create some kind of "Shock Absorber" for the Protected Areas. They would also act as a transition zone from areas of high protection to areas involving lesser protection. As has been decided by the National Board for Wildlife, the activities in the Eco-sensitive zones would be of a regulatory nature rather than prohibitive nature, unless and otherwise so required.

4. Extent of Eco-Sensitive Zones:

4.1 Many of the existing Protected Areas have already undergone tremendous development in close vicinity to their boundaries. Some of the Protected Areas actually lying in the urban setup (Eg. Guindy National Park, Tamil Nadu, Sanjay Gandhi National Park, Maharashtra, etc). Therefore, defining the extent of eco-sensitive zones around Protected Areas will have to be kept flexible and Protected Area specific. The width of the Eco-sensitive Zone and type of regulations will differ from Protected Area to Protected Area. However, as a general principle the width of the Eco-sensitive Zone could go upto 10 Kms around a Protected Area as provided in the Wildlife Conservation Strategy-2002.

4.2 In case where sensitive corridors, connectivity and ecologically important patches, crucial for landscape linkage, are even beyond 10 kms width, these should be included in the Eco-sensitive Zone.

4.3 Further, even in context of a particular Protected Area, the distribution of an area of Eco-sensitive Zone and the extent of regulation may not be uniform all around and it could be of variable width and extent.

5. Need for guidelines:

5.1 As has been indicated vide para 1.4 above, Hon'ble Supreme Court has vide their order dated 4th December 2006 directed all the State/Union Territory Governments to forward proposals for declaration of eco-sensitive zones around its Protected Areas. However, only States like Haryana, Gujarat, Mizoram, Meghalaya, Assam, Goa have forwarded proposals. However, several other States/Union Territories have not come forward, perhaps for want of guidelines in this regard.

5.2 In this context, it is pertinent to note here that Hon'ble Supreme Court vide their judgment dated 3rd December 2010 in the case relating to the construction of park at NOIDA near Okhla Bird Sanctuary filed by Shri Anand Arya & Anr vs. Union of India (I.A. Nos 2609-2610 of 2009) in Writ Petition (Civil) No. 202/1995, had noted that the State Government of Uttar Pradesh had not

declared Eco-sensitive zones around its Protected Areas as the Government of India had not issued any guidelines in this regard.

5.3 The Ministry of Environment & Forests had set up a committee under the Chairmanship of Shri Pronab Sen for identifying parameters for designating Ecologically Sensitive Areas in India. The said Committee had identified parameters for declaration of specific units of land/water etc as Ecologically Sensitive Zones based on parameters like richness of flora& fauna; slope; rarity & endemism of species in the area; origins of rivers etc. However, these parameters do not basically apply to the Eco-sensitive zones in the instant context, i.e around Protected Areas. In the instant case, the Eco-sensitive zones are meant to act as a "Shock absorbers"/ "transition zone" to the Protected Areas by regulating and managing the activities around such Protected Areas.

6. The procedure to be adopted :

6.1 As has been indicated in the forgoing paras, the basic aim is to regulate certain activities around National Park and Wildlife Sanctuary so as to minimize the negative impacts of such activities on the fragile ecosystem encompassing the Protected Area. As a first step towards achieving this goal, it is a pre-requisite that an inventory of the different land use patterns and the different types of activities, types and number of industries operating around each of the Protected Area (National Parks, Sanctuaries) as well as important Corridors be made. The inventory could be done by the concerned Range Officers, who can take a stock of activities within 10 km of his range.

6.2 For the above purpose, a small committee comprising the concerned Wildlife Warden, an Ecologist, an official from the Local Self Government and an official of the Revenue Department of the concerned area, could be formed. The said committee could suggest the:

- (i) *Extent of eco-sensitive zones for the Protected Area being considered.*
- (ii) *The requirement of such a zone to act as a shock absorber*
- (iii) *To suggest the best methods for management of the eco-sensitive zones, so suggested.*
- (iv) *To suggest broad based thematic activities to be included in the Master Plan for the region.*

6.3 Based on the above, the Chief Wildlife Warden could group the activities under the following categories (an indicative list of such activities is attached as ANNEXURE-1):-

- (i) *Prohibited*
- (ii) *Restricted with safeguards.*
- (iii) *Permissible*

6.4 Once the proposal for Eco-sensitive zones has been finalized, the same may be forwarded to the Ministry of Environment and Forests for further processing and notification. Here, it may be noted that, the State/Union Territory Forest Department could forward the proposals to the respective authority in the State Government with copy to the Ministry of Environment and Forests, as and when the proposals (even if it is for single Protected Area) are complete. An indicative list of details that need to be submitted along with the proposals is at ANNEXURE-2.

6.5 It is to mention here that in cases where the boundary of a Protected Area abuts the boundary of another State/Union Territory where it does not form part of any Protected Area, it shall be the endeavour of both the State/Union Territory Governments to have a mutual consultation and decide upon the width of the eco-sensitive zone around the Protected Area in question.

6.6 The State Government should endeavour to convey a very strong message to the public that ESZ are not meant to hamper their day to day activities, but instead, is meant to protect the precious forests/Protected Areas in their locality from any negative impact, and also to refine the environment around the Protected Areas. A copy of the notification of the Sultanpur Eco-sensitive Zone issued by the Ministry is attached herewith at ANNEXURE-3 for reference and guidance.

7. These guidelines are indicative in nature and the State / Union Territory Governments may use these as basic framework to develop specific guidelines applicable in the context of their National Parks, Wildlife Sanctuaries, important corridors, etc. with a view to minimizing and preferably eliminating any negative impact on protected areas.

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ANNEXURE-1

Identification of Activities

While some of the activities could be allowed in all the eco-sensitive areas, others will need to be regulated / prohibited. However, which activity can be regulated or prohibited and to what extent, would have to be PA specific. A broad list of activities (this may need supplementation) which could be allowed, promoted, regulated or prohibited is given in the table below:

Sl. No.	Activity	Prohibited	Regulated	Permitted	Remarks
1.	Commercial Mining	Y			Regulation will not prohibit the digging of earth for construction or repair of houses and for manufacture of country tiles or bricks for housing for personal consumption
2.	Felling of trees		Y		With permission from appropriate authority
3.	Setting of saw mills	Y			
4.	Setting of industries causing pollution (Water, Air, Soil, Noise, etc.)	Y			
5.	Establishment of hotels and resorts		Y		As per approved master plan, which takes care of habitats allowing no restriction on movement of wild animals
6.	Commercial use of firewood	Y			For hotels and other business related establishment

7.	Drastic change of agriculture systems		Y		
8.	Commercial use of natural water resources including ground water harvesting		Y		As per approved master plan, which takes care of habitats allowing no restriction on movement of wild animals.
9.	Establishment of major hydroelectric projects	Y			
10.	Erection of electrical cables		Y		Promote underground cabling
11.	Ongoing agriculture and horticulture practices by local communities			Y	However, excessive expansion of some of these activities should be regulated as per the master plan
12.	Rain Water harvesting			Y	Should be actively promoted
13.	Fencing of premises of hotels and lodges		Y		
14.	Organic farming			Y	Should be actively promoted
15.	Use of polythene bags by shopkeepers		Y		
16.	Use of renewable energy sources			Y	Should be actively promoted
17.	Widening of roads		Y		This should be done with proper EIA

					and mitigation measures
18.	Movement of vehicular traffic at night		Y		For commercial purpose
19.	Introduction of exotic species		Y		
20.	Use or production of any hazardous substances	Y			
21.	Undertaking activities related to tourism like over-flying the National Park area by any aircraft, hot-air balloons	Y			
22.	Protection of hill slopes and river banks		Y		As per the master plan
23.	Discharge of effluents and solid waste in natural water bodies or terrestrial area	Y			
24.	Air and vehicular pollution		Y		
25.	Sign boards & hoardings		Y		As per the master plan
26.	Adoption of green technology for all activities			Y	Should be actively promoted.

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ANNEXURE-2

**GENERIC INFORMATIONS TO BE INCORPORATED IN THE
PROPOSALS FOR DECLARATION OF ECO-SENSITIVE ZONE
AROUND PROTECTED AREAS**

- (i) Delineation of the physical boundaries on a topo-sheet with precise description in geographic terms together with a description of the significant features/attributes that would potentially qualify the area as eco-sensitive zone. A description of the boundaries alongwith the list of villages with exception and exemption in the delineated buffer zone area.
- (ii) An inventory of the existing legal status of rights, entitlements, privileges and obligations of the local communities.
- (iii) A description of bio-diversity values including bio-geographical representatives, endemism, species richness, geo-morphological characteristics, and unique land use practices including aesthetic and cultural values.
- (iv) A description of the resource base indicating the economic potential and livelihood implication for the people residing in and around the proposed eco-sensitive area.
- (v) An inventory of activities to be regulated and/ or prohibited in the proposed eco-sensitive zone.
- (vi) List of the protected areas for declaring eco-sensitive zone.



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अधिसूचना

नई दिल्ली, 27 जनवरी, 2010

का.आ. 191(अ).—चूंकि सुल्तानपुर राष्ट्रीय उद्यान (गुडगांव से लगभग 15 कि.मी. और दिल्ली से लगभग 45 कि.मी. की दूरी पर स्थित) काफी महत्वपूर्ण है और जलौघ पक्षी समुदाय के लिए विख्यात है, जहां रीत श्रुत के दौरान करीब 250 प्रजातियों से संबंधित लगभग 30,000 पक्षियों को इस उद्यान में सूचोबद्ध किया गया है और इस उद्यान में आने वाले महत्वपूर्ण पक्षियों में पैलिक्कांस, बोसमोर्ट्स, हेरोन्स, इग्रेट्स, स्टॉर्क्स, फ्लेमिंगोस, हंस, बतखें आदि शामिल हैं।

और चूंकि, भारतीय मूल के काफी संख्या में क्षेत्रीय पक्षी वर्ष भर यहां रहते हैं; इस उद्यान में सारस, कौच (केन) और दुर्लभ ब्लैक नेकेड स्टॉर्क के प्रजनन को रिकार्ड किया गया है और जहां तक इस उद्यान की जीवविविधता का प्रश्न है, इस क्षेत्र की वनस्पतिजात में इसके बाहर विद्यत अर्ध-शुष्क वनस्पतियां और उत्तर भारत के मैदानों में विद्यत झीलों की विशेष जलीय वनस्पतियां भी आती हैं।

और चूंकि, सुल्तानपुर राष्ट्रीय उद्यान के संरक्षित क्षेत्र की सीमा से पाच किमी. तक के क्षेत्र को पारिस्थितिकीय और पर्यावरणीय दृष्टि से पारिस्थितिक संवेदनशील जोन के रूप में संरक्षित और सुरक्षित करना आवश्यक है;

और चूंकि, पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3 की उप-धारा (2) के खंड (v) और खंड (xiv) की उपधारा (1) के अंतर्गत एक प्राथम अधिसूचना पर्यावरण एवं वन मंत्रालय, भारत सरकार की तारीख 29 जनवरी, 2009 की अधिसूचना का.आ. सं. 384(अ) के अधीन भारत के राजपत्र, असाधारण में

प्रकाशित की गई थी, जैसाकि पर्यावरण (संरक्षण) नियम, 1988 के नियम 5 के उप नियम (3) के अंतर्गत अपेक्षित था और जिसमें इससे संभावित रूप से प्रभावित होने वाले व्यक्तियों से उस तारीख से, जिस तारीख से उक्त अधिसूचना से उक्त राजपत्र की प्रतियां जनता को उपलब्ध करा दिए जाने के पश्चात है; साठ दिन की अवधि के भीतर आपत्तियां और सुझाव आमंत्रित किए गए थे;

और चूंकि, उक्त अधिसूचना से युक्त राजपत्र की प्रतियां जनता को 29 जनवरी, 2009 को उपलब्ध करा दी गई थी;

और चूंकि, उक्त प्रारूप अधिसूचना के अन्वय में प्राप्त सभी आपत्तियों और सुझावों पर केन्द्रीय सरकार द्वारा सम्यक रूप से विचार किया गया है;

अतः, अब केन्द्रीय सरकार पर्यावरण (संरक्षण) नियम, 1988 के नियम 5 के उप नियम (3) के साथ पठित पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की उप धारा (1) और धारा 3 की उप धारा (2) के खंड (v) और (xiv) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए हरियाणा राज्य में स्थित सुल्तानपुर राष्ट्रीय उद्यान के संरक्षित क्षेत्र की सीमाएं से पांच किमी. तक के क्षेत्र (जैसा कि अनुबंध के रूप में इस अधिसूचना के साथ संलग्न मानचित्र में दर्शाया गया है)को पारिस्थितिक संवेदनशील जोन (जिसे इसके बाद पारिस्थितिक संवेदनशील जोन कहा जाएगा), के रूप में अधिसूचित करती है, अर्थात्

2. पारिस्थितिक संवेदनशील जोन की सीमाएं - (1) उक्त पारिस्थितिक संवेदनशील जोन हरियाणा के मुझगांव जिले में स्थित सुल्तानपुर राष्ट्रीय उद्यान के संरक्षित क्षेत्र की सीमाएं से पांच किमी. तक का क्षेत्र है, जोकि 28° 24' 00" से 29° 32' 00" उत्तरी अक्षांश के बीच और 76° 48' 00" से 76° 58' 00" पूर्वी अक्षांश के बीच स्थित है।

(2) पारिस्थितिक संवेदनशील जोन का मानचित्र उपाबंध 'क' पर है और पारिस्थितिक संवेदनशील जोन में सुल्तानपुर राष्ट्रीय उद्यान की सीमाएं से पांच किमी. की दूरी के बीच आने वाले गांवों की सूची निम्नलिखित है :

मंकरौला, झांजरौला, मोहम्मदपुर, पाटली, घानावास, बजौरपुर, घानी, रामनगर, सिखावाला, गढ़ी हारसर, तुगलकपुर, दया विहार, कालियावास, इकवालपुर, सैदपुर, खैतावास, हमारपुर, चांडु, ओमनगर, विधेरा, सुल्तानपुर, हरसिंहवाली, घनी मिर्चोवाली घानी, राघराना बरमरीपुर।

(3) सुल्तानपुर राष्ट्रीय उद्यान में सभी तरह की गतिविधियों का अधिशासन वन्यजीव (संरक्षण) अधिनियम, 1972 (1972 का 53) के उपबंधों द्वारा किया जा रहा है।

3. पारिस्थितिक संवेदनशील जोन के लिए जोनल मास्टर प्लान -

- (1) इस अधिसूचना के राजपत्र में प्रकाशित होने तथा पर्यावरण एवं वन मंत्रालय, भारत सरकार द्वारा इसे अनुमोदित किए जाने की तारीख से एक वर्ष की अवधि के भीतर राज्य सरकार द्वारा पारिस्थितिक संवेदनशील जोन के लिए एक मास्टर प्लान तैयार किया जाएगा।
- (2) पर्यावरणीय एवं पारिस्थितिकीय निहिताओं को इसमें शामिल करने के लिए सभी संबंधित राज्यों के राज्य पर्यावरण, वन, शहरी विकास, पर्यटन, विभागों, नगर निगम विभाग, सिविल और लोक निर्माण (बी एंड आर) विभाग, राजस्व विभाग तथा हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड की भागीदारी के साथ जोनल मास्टर प्लान तैयार किया जाएगा।
- (3) इस जोनल मास्टर प्लान में वृक्षों से रिक्त क्षेत्रों की बहाली, मौजूदा जल निकायों का संरक्षण, कैंचमेंट क्षेत्रों का प्रबंधन, वाटरशेड प्रबंधन, भूमिगत जल प्रबंधन, मृदा एवं नदी संरक्षण, स्थानीय समुदायों की आवश्यकताएं तथा पारिस्थितिकी और पर्यावरण के ऐसे अन्य पहलुओं के लिए व्यवस्था की गई है, जिनकी ओर ध्यान दिए जाने की आवश्यकता है।
- (4) जोनल मास्टर प्लान के अंतर्गत सभी मौजूदा और प्रस्तावित शहरी वस्तियों, ग्रामीण वस्तियों, वनों के स्वरूपों और किरमों, कृषि क्षेत्रों, उर्वरक भूमियों, हरित क्षेत्रों, बागवानी क्षेत्रों, फलोंदानों झीलों तथा अन्य जल निकायों का सीमांकन दिया जाएगा।
- (5) इसमें सभी नहरों और जल निकास कार्यों को छूट दी जाएगी।
- (6) जोनल मास्टर प्लान के अंतर्गत हरित उपयोग जैसे फलोंदानों, बागवानी क्षेत्रों, कृषि उद्यानों और इसी तरह के अन्य स्थानों के लिए इस्तेमाल की जा रही भूमि का उपयोग गैर-हरित उपयोगों के लिए करने की इजाजत नहीं होगी। सिवाय उन कार्यों के जिनमें विद्यमान स्थानीय आवश्यकतियों की आबारा संबंधी आवश्यकताओं को पूरा करने के लिए अत्यंत सीमित मात्रा में कृषि भूमि का उपयोग करने की इजाजत दी गई हो और साथ ही जिससे विद्यमान स्थानीय आबादी का प्राकृतिक ढंग से विकास होता हो, सड़कों और पुलों संबंधी ढांचों में सुधार होता हो, जन उपयोगिता वाले अथवा सामुदायिक भवनों का निर्माण होता हो। यह कार्य राज्य सरकार की पूर्व अनुमति के नहीं किया जाना चाहिए।
- (7) विकास योजनाओं में प्रस्तावित नियोजित शहरीकरण को संबंधित नियंत्रित क्षेत्रों के लिए राज्य सरकार द्वारा अनुमोदित किया जायेगा।
- (8) राज्य स्तरीय मानीटरिंग कमेटी द्वारा छूट देने पर विचार किए जाने के मामलों सहित कोई भी निर्णय लेने के लिए जोनल मास्टर प्लान एक संदर्भ दस्तावेज का काम करेगी।
- (9) जोनल मास्टर प्लान के अंतर्गत ट्रेफिक के नियंत्रण हेतु उपायों को दर्शाया जाएगा और शर्तों का विनिर्धारण किया जाएगा।

(10) पारिस्थितिक संवेदनशील जोन के लिए जोनल मास्टर प्लान की तैयारी तथा पर्यावरण और वन मंत्रालय द्वारा इसका अनुमोदन लंबित होने के कारण सभी नए निर्माण कार्यों को पैराग्राफ 5 में उल्लिखित मॉनीटरिंग समिति द्वारा जांच और अनुमोदित करने के पश्चात ही अनुमति दी जायेगी।

(11) वन क्षेत्र, हरित क्षेत्र और कृषि क्षेत्र में कोई पारिमाणिक कटौती नहीं की जायेगी।

(12) उद्देश्यों को आगे बढ़ाने और इस अधिसूचना के उपबंधों को लागू करने के लिए आवश्यक होने पर राज्य सरकार अतिरिक्त उपाय निर्धारित करेगी।

4. पारिस्थितिक संवेदनशील जोन में विनियमित अथवा प्रतिबंधित गतिविधियां -

(क) औद्योगिक इकाइयां :-

(i) सुल्तानपुर राष्ट्रीय उद्यान की सीमा से एक किलोमीटर के अंदर किसी नये काष्ठ आधारित उद्योग की स्थापना नहीं होगी ;

(ii) सुल्तानपुर राष्ट्रीय उद्यान की सीमा से एक किलोमीटर के अंदर प्रदूषण फैलाने/आव्यधिक प्रदूषण फैलाने वाले किसी उद्योग की स्थापना नहीं होगी।

(ख) निर्माण गतिविधियां :-

(i) सुल्तानपुर राष्ट्रीय उद्यान की सीमा से तीन सौ मीटर की दूरी तक एक हजार वर्गमीटर से अधिक आकार के नलकूप चैंबर को छोड़कर, किसी प्रकार के निर्माण कार्य की अनुमति नहीं दी जाएगी ;

(ii) सुल्तानपुर राष्ट्रीय उद्यान की सीमा से तीन सौ मीटर से पांच सौ मीटर के बीच पड़ने वाले क्षेत्र में दो मजिल (पच्चीस फीट) से अधिक किसी भवन के निर्माण की अनुमति दी जायेगी;

(iii) सुल्तानपुर राष्ट्रीय उद्यान की सीमा से पांच सौ मीटर की दूरी तक नई हाई टेंशन ट्रांसमिशन वायर बिछाने की अनुमति नहीं दी जाएगी।

(ग) उत्खनन और खनन :-

(i) सुल्तानपुर राष्ट्रीय उद्यान के संरक्षित क्षेत्र की सीमा से एक किलोमीटर तक खनन की अनुमति नहीं दी जाएगी ;

(ii) सुल्तानपुर राष्ट्रीय उद्यान के संरक्षित क्षेत्र की सीमा से एक किलोमीटर तक क्रशिंग गतिविधि की अनुमति नहीं दी जाएगी।

(घ) वृक्ष : वन और राजस्व भूमि में वृक्षों की कटाई, केन्द्रीय सरकार अथवा उस कार्य के लिए नामित प्राधिकरण द्वारा अनुमोदित प्रबंध योजना के अधीन होनी चाहिए।

(ङ.) जल :

(i) प्लॉट के मालिक को वास्तविक रूप से कृषि कार्य और घरेलू उपयोग के लिए ही भूजल निकालने की अनुमति दी जाएगी ;

- (ii) राज्य भूजल बोर्ड के उचित रूप से अनुमोदन के सिवाय, भूजल की बिक्री की अनुमति नहीं दी जानी चाहिए ;
- (iii) कृत्रिम कार्बन डाइऑक्साइड सहित पानी में किसी प्रकार के संदूषण अथवा प्रदूषण को रोकने के लिए सभी उपाय किए जाने चाहिए ।

(घ) ध्वनि प्रदूषण : पर्यावरण विभाग जैसा भी मामला हो, हरियाणा सरकार का उन विभाग, पारिस्थितिक संवेदनशील जोन में शोर पर नियंत्रण रखने के लिए दिशानिर्देश और विनियम बनाने के लिए प्राधिकरण होगा ।

(छ) बहिःस्रावों को बहाना :

(i) पारिस्थितिक संवेदनशील जोन के अंदर किसी भी जलाशय में अशोधित अथवा औद्योगिक बहिःस्राव को बहाने की अनुमति नहीं दी जानी चाहिए ।

(ii) शोधित बहिःस्राव के संबंध में जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 (1974 का 6) के उपबंधों का पालन किया जाना चाहिए ।

(ज) ठोस अपशिष्ट :

(i) ठोस अपशिष्ट का निस्तारण केन्द्र सरकार द्वारा 25 सितंबर, 2000 को जारी की गई और समय-समय पर संशोधित अधिसूचना संख्या - का. आ. 908(अ) के नगरीय ठोस अपशिष्ट (प्रबंधन और हथालन), नियम 2000 के उपबंधों के अनुसार किया जाना चाहिए ।

(ii) स्थानीय प्राधिकरण बायोडिग्रेडेबल और नॉन-बायोडिग्रेडेबल घटकों में ठोस अपशिष्टों का पृथक्करण करने के लिए योजनाएं बनाएंगे ।

(iii) बायोडिग्रेडेबल ठोस अपशिष्टों को कम्पोस्टिंग अथवा वर्मिकल्चर के द्वारा प्राथमिकता के आधार पर पुनर्चकित किया जा सकता है ।

(iv) अकार्बनिक पदार्थ, पारिस्थितिक संवेदनशील जोन के बाहर पहचान किए गए स्थान पर पर्यावरणीय रूप से स्वीकार्य ढंग से निस्तारित किए जा सकते हैं । पारिस्थितिक संवेदनशील जोन में ठोस अपशिष्टों को जलाने अथवा इन्सिन्डेशन की अनुमति नहीं दी जाएगी ।

5. मानीटरी समिति :-

(1) पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3 की उप धारा (3) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार इस अधिसूचना के उपबंधों के अनुपालन की मानीटरी के लिए एतद्वारा एक समिति का गठन करती है, जिसे मानीटरी समिति कहा जाएगा।

(2) उप पैरा (1) में उल्लिखित मानीटरी समिति में दस से अधिक सदस्य नहीं होंगे । जिसमें निम्नलिखित प्रतिनिधित्व करेंगे अर्थात् :-

(क) उपायुक्त, गुड़गांव - अध्यक्ष

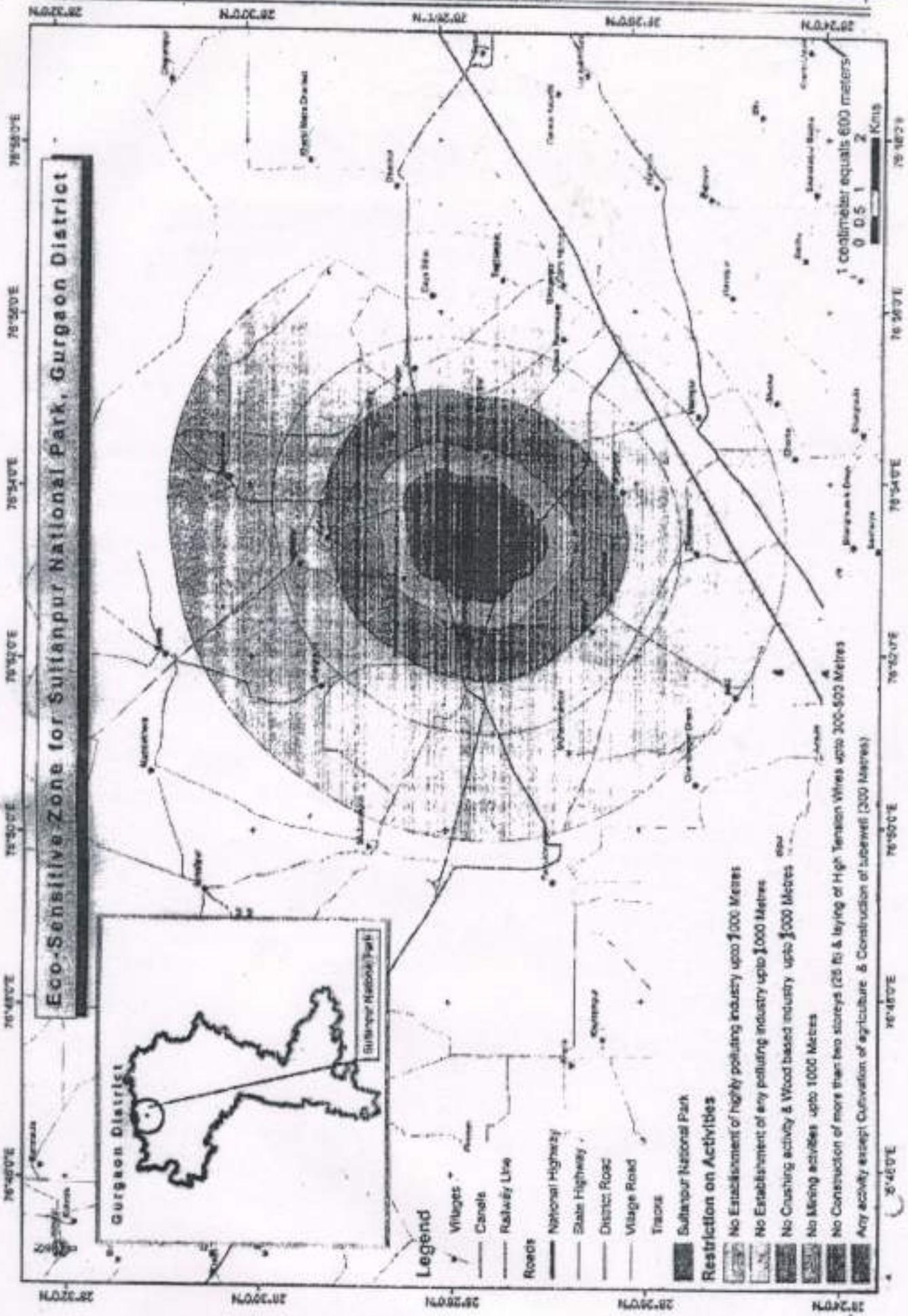
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- (ख) पर्यावरण एवं वन मंत्रालय, भारत सरकार का एक प्रतिनिधि - सदस्य
- (ग) पर्यावरण (विरासत संरक्षण सहित) क्षेत्र में काम करने वाले गैर-सरकारी संगठनों का एक प्रतिनिधि केन्द्र सरकार द्वारा नामांकित किया जाएगा - सदस्य
- (घ) क्षेत्रीय अधिकारी, हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड, गुड़गांव - सदस्य
- (ङ.) क्षेत्र का बरिष्ठ टाउन प्लानर - सदस्य
- (च) जिला वन्यजीव वाईन, गुड़गांव - सदस्य सचिव
- (3) मनीटरी समिति की शक्तियां और कार्य केवल इस अधिसूचना के उपबंधों के अनुपालन के अधीन होंगे ।
- (4) पूर्व अनुमतियों अथवा पर्यावरणीय मंजूरी की आवश्यकता वाले कार्यकलापों के मामले में ऐसे कार्यकलाप राज्य स्तरीय पर्यावरण प्रभाव मूल्यांकन प्राधिकरण (एसईआईए) को भेज दिए जाएंगे जिसका गठन पर्यावरण एवं वन मंत्रालय, भारत सरकार की 14 सितंबर, 2008 अधिसूचना संख्या का.आ. 1533 (अ) के अधीन किया गया है और जो उक्त अधिसूचना के उपबंधों के अनुसार स्वीकृति देने के लिए सक्षम प्राधिकरण होगा ।
- (5) मामला दर मामला आधार पर, आवश्यकताओं के आधार पर अपने विचार विमर्श में मनीटरी समिति, संबंधित विभागों अथवा संस्थाओं के प्रतिनिधियों या विशेषज्ञों को भी आमंत्रित कर सकती है ।
- (6) मनीटरी समिति का अध्यक्ष अथवा सदस्य सचिव, जैसा भी मामला हो, इस अधिसूचना के उपबंधों का अनुपालन न होने पर पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 19 के अंतर्गत शिकायतें दर्ज कराने के लिए सक्षम होगा ।
- (7) मनीटरी समिति, प्रत्येक वर्ष की गई कार्रवाई की अपनी रिपोर्ट प्रत्येक वर्ष 31 मार्च को पर्यावरण एवं वन मंत्रालय को प्रस्तुत करेगी ।
- (8) मनीटरी समिति के कर्तव्यों के प्रभावी ढंग से निर्वहन के लिए मंत्रालय समय-समय पर निर्देश देगा ।

[प्रा. सं. 301/2008-ईएमवेड]

डी. प्रो. एच. सुब्रह्मण्यम, सचिव 'बी'



MINISTRY OF ENVIRONMENT AND FORESTS

NOTIFICATION

New Delhi, the 27th January, 2010

SO. 191(E)— WHEREAS, the Sultanpur National Park (about 15 km from Gurgaon and about 45 km from Delhi) is important and known for aquatic avifauna where about 30,000 birds belonging to about 250 species have been listed in this park during winters and the important birds visiting this park are Pelicans, Cormorants, Herons, Egrets, Storks, Flamingoes, Geese, Ducks, etc.

AND WHEREAS, a number of territorial birds of Indian origin stay here the year round; breeding of Saras, Crane and the Rare Black Necked Stork have been recorded in this park and as regards biodiversity of this National Park, the flora of this area is represented by semi arid vegetation outside it, and a typical aquatic vegetation of the lakes in plains of North India;

AND WHEREAS, it is necessary to conserve and protect the area up to five kilometers from the boundary of the protected area of Sultanpur National Park as Eco-sensitive Zone from ecological and environmental point of view;

AND WHEREAS, a draft notification under sub-section (1) and clauses (v) and (xiv) of sub-section (2) of section 3 of the Environment (Protection) Act, 1986 (29 of 1986) was published in the Gazette of India, Extraordinary, vide notification of the Government of India in the Ministry of Environment and Forests, vide number S.O. No. 364 (E), dated the 29th January 2009, as required under sub-rule (3) of rule 5 of the Environment (Protection) Rules, 1986, inviting objections and suggestions from all persons likely to be affected thereby, within a period of sixty days from the date on which copies of the Gazette containing the said notification were made available to the public;

AND WHEREAS, copies of the Gazette containing the said notification were made available to the public on the 29th January 2009;

AND WHEREAS, all objections and suggestions received in response to the said draft notification have been duly considered by the Central Government;

NOW, THEREFORE, in exercise of the powers conferred by sub-section (1) and clauses (v) and (xiv) of sub-section (2) of section 3 of the Environment (Protection) Act, 1986 (29 of 1986) read with sub-rule (3) of rule 5 of the Environment (Protection) Rules, 1986, the Central Government hereby notifies the area up to five kilometers from the boundary of the protected area of Sultanpur National Park in the State of Haryana (as shown in the map annexed to this notification as Annexure), as the Eco-sensitive Zone (herein after called as the Eco-sensitive Zone), namely:-

2. Boundaries of Eco-sensitive Zone. - (1) The said Eco sensitive Zone is the area up to five kilometers from the boundary of the protected area of Sultanpur National Park situated in the Gurgaon District of Haryana between 28° 24' 00" to 29° 32' 00" North latitude and between 76° 48' 00" to 76° 58' 00" East longitude.

(2) The map of the Eco-sensitive Zone is at Annexure and the list of the villages falling within five kilometers distance of the boundary of Sultanpur National Park in the Eco-sensitive Zone are as follows, namely:-

Mankraula, Jhanjraula, Mohammedpur, Padli, Dhanawas, Wazirpe, Dhani, Ramnagar, Sikhawala, Ghazi Harasru, Tughlakpur, Daya Bihar, Kaliawas, Iqbalpur, Saidpur, Khaintawas, Hamarpur, Chandu, Omnagar, Bidhena, Sultanpur, Harsinghwali, Dhani Mirchiwali Dhani, Sadhrana Barnripur.

(3) All activities in the Sultanpur National Park are being governed by the provisions of the Wildlife (Protection) Act, 1972 (53 of 1972).

3. Zonal Master Plan for the Eco-sensitive Zone: -

- (1) A Zonal Master Plan for the Eco-sensitive Zone shall be prepared by the State Government within a period of one year from the date of publication of this notification in the Official Gazette and approved by the Ministry of Environment and Forests, Government of India.
- (2) The Zonal Master Plan shall be prepared with the involvement of all concerned State Departments of Environment, Forest, Urban Development, Tourism, Municipal Department, Irrigation and PWD (Buildings & Roads) Department, Revenue Department and Haryana State Pollution Control Board for integrating environmental and ecological considerations into it.
- (3) The Zonal Master plan shall provide for restoration of denuded areas, conservation of existing water bodies, management of catchment areas, watershed management, groundwater management, soil and moisture conservation, needs of local community and such other aspects of the ecology and environment that need attention.
- (4) The Zonal Master Plan shall demarcate all the existing and proposed urban settlements, village settlements, types and kinds of forests, agricultural areas, fertile lands, green areas, horticultural areas, orchards, lakes and other water bodies.
- (5) It shall exempt all canals and drainage works.
- (6) No change of land use from green uses such as orchards, horticulture areas, agriculture parks and others like places to non green uses shall be permitted in the Zonal Master Plan, except that strictly limited conversion of agricultural lands maybe permitted to meet the residential needs of the existing local residents together with natural growth of the existing local populations, improvement of roads and bridges infrastructure, construction of public utility or community buildings without the prior approval of the State Government.
- (7) The planned urbanisation proposed in the development plans shall be approved by the State Government for the respective controlled areas.
- (8) The Zonal Master Plan shall be a reference document for the State Level Monitoring Committee for any decision to be taken by them including consideration for relaxation.
- (9) The Zonal Master Plan shall indicate measures and lay down stipulations for regulation of traffic.
- (10) Pending the preparation of the Zonal Master Plan for Eco-sensitive Zone and approval thereof by the Ministry of Environment and Forests all new constructions shall be allowed only after the proposals are scrutinized and approved by the Monitoring Committee as referred in paragraph 5.
- (11) There shall be no consequential reduction in Forest area, Green area and Agricultural area.
- (12) The State Government shall prescribe additional measures, if necessary, in furtherance of the objectives and for giving effect to the provisions of this notification.

4. Regulated or restrictive activities in the Eco-sensitive Zone: - The following activities in the Eco-sensitive Zone shall be regulated in the manner provided herein, namely:-

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(a) Industrial Units

- (i) No establishment of new wood based industry within one kilometer from the boundary of the Sultanpur National Park;
- (ii) No establishment of any new polluting or highly polluting industry within one kilometer from the boundary of the Sultanpur National Park.

(b) Construction Activities

- (i) No construction of any kind shall be allowed from the boundary of Sultanpur National Park to a distance of three hundred meters, except tube well chamber of dimension not more than one thousand cubic inches.
- (ii) The construction of any building more than two storey (twenty five feet) shall not be allowed in the area falling between three hundred meters to five hundred meters from the boundary of Sultanpur National Park;
- (iii) The laying of new high tension transmission wires shall not be allowed from the boundary of Sultanpur National Park to a distance of five hundred meters.

(c) Quarrying and Mining

- (i) Mining up to one kilometer shall not be allowed from the boundary of the protected area of Sultanpur National Park;
- (ii) Crushing activity up to one kilometer shall not be allowed from the boundary of the protected area of Sultanpur National Park.

(d) Trees:- Felling of trees on forest and revenue land shall be subject to the approved management plan by the Central Government or an authority nominated for that purpose.

(e) Water:-

- (i) Extraction of ground water shall be permitted only for the bona-fide agricultural and domestic consumption of the occupier of the plot;
- (ii) No sale of ground water shall be permitted except with the prior approval of the State Ground Water Board.
- (iii) All steps shall be taken to prevent contamination or pollution of water including from agriculture.

(f) Noise pollution:- The Environment Department or, as the case may be, State Forest Department of the Government of Haryana shall be the authority to draw up guidelines and regulations for the control of noise in the Eco-sensitive Zone.

(g) Discharge of effluents:-

- (i) No untreated or industrial effluent shall be permitted to be discharged into any water body within the Eco-sensitive Zone.
- (ii) Treated effluent must meet the provisions of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974).

(h) Solid Wastes:-

- (i) The solid waste disposal shall be carried out as per the provisions of the Municipal Solid Waste (Management and Handling) Rules, 2000 issued by the Central Government vide notification number S.O. No. 908 (E), dated the 25th September 2000 as amended from time to time.
- (ii) The local authorities shall draw up plans for the segregation of solid wastes into biodegradable and non-biodegradable components.
- (iii) The biodegradable material may be recycled preferably through composting or vermiculture.

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(iv) The inorganic material may be disposed in an environmentally acceptable manner at site identified outside the Eco-sensitive Zone. No burning or incineration of solid wastes shall be permitted in the Eco-sensitive Zone.

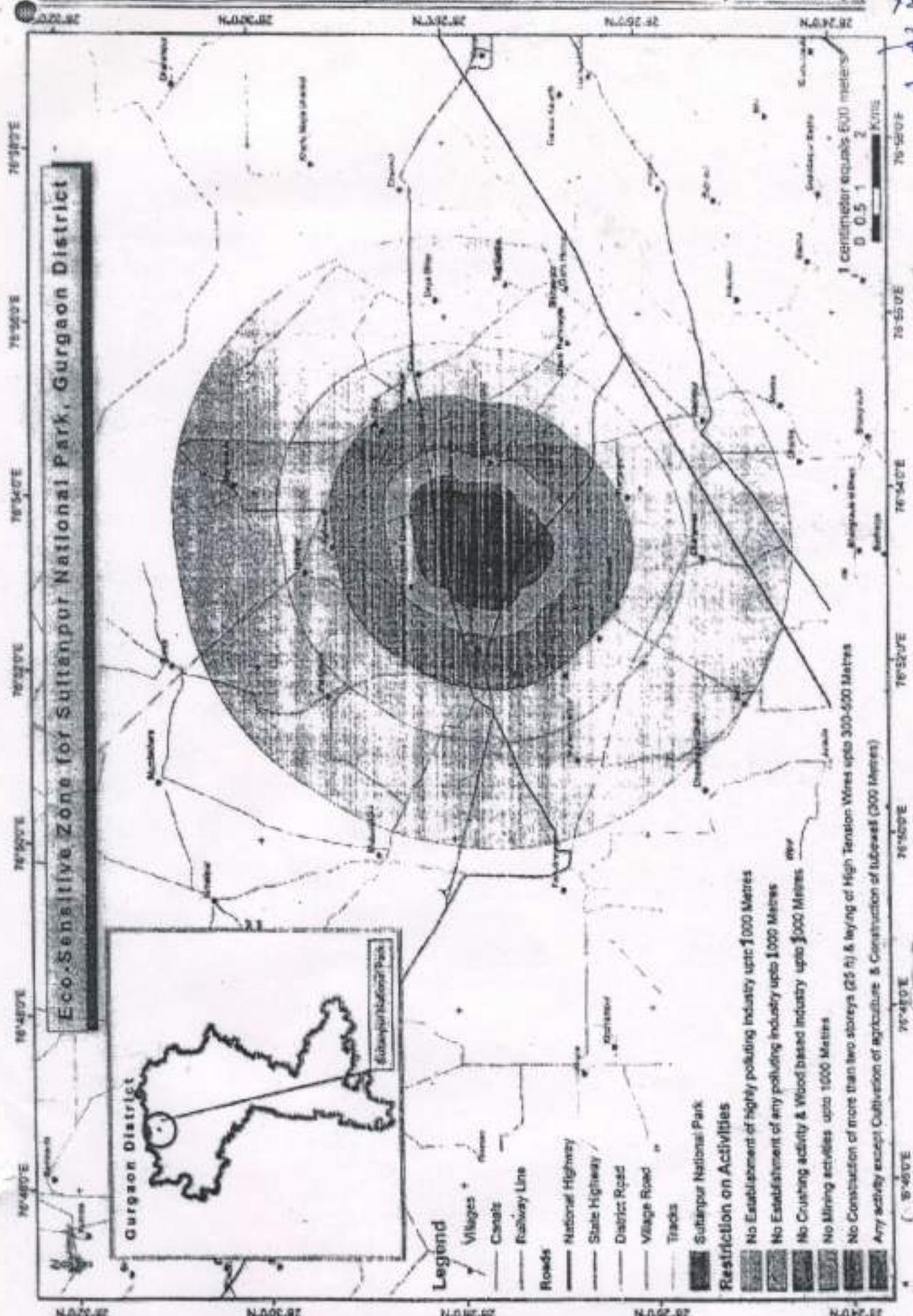
5. Monitoring Committee :-

- (1) In exercise of the powers conferred by sub-section (3) of section 3 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby constitutes a committee to be called the Monitoring Committee to monitor the compliance with the provisions of this notification.
- (2) The Monitoring Committee referred to in sub-paragraph (1), shall consist of not more than ten members so as to represent the following, namely:-
 - (a) Deputy Commissioner, Gurgaon - Chairman;
 - (b) A representative of the Ministry of Environment and Forests, Government of India - Member
 - (c) One representative of Non-governmental Organizations working in the field of environment (including heritage conservation) to be nominated by the Central Government - Member
 - (d) Regional Officer, Haryana State Pollution Control Board, Gurgaon - Member.
 - (e) Senior Town Planner of the area - Member
 - (f) District Wildlife Warden, Gurgaon - Member Secretary.
- (3) The powers and functions of the Monitoring Committee shall be restricted to the monitoring of the compliance of the provisions of this notification only.
- (4) In case of activities requiring prior permission or environmental clearance, such activities shall be referred to the State Level Environment Impact Assessment Authority constituted vide notification of the Government of India in the Ministry of Environment & Forests number S. O. 1533 (E), dated September 14, 2006, which shall be the Competent Authority for grant of such clearances as per the provisions of the said notification.
- (5) The Monitoring Committee may also invite representatives or experts from the concerned Departments or associations to assist in its deliberations depending on the requirements on issue to issue basis.
- (6) The Chairman or Member-Secretary, as the case may be, of the Monitoring Committee shall be competent to file complaints under section 19 of the Environment (Protection) Act, 1986 for non-compliance of the provisions of this notification.
- (7) The Monitoring Committee shall submit its annual action taken reports by the 31st March of every year to the Ministry of Environment and Forests.
- (8) The Ministry of Environment & Forests shall give directions, from time to time, to the Monitoring Committee for effective discharge of the functions of the Monitoring Committee.

[F. No. 30/1/2008-ESZ]

Dr. G. V. SUBRAHMANYAM, Scientist 'G'

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